Wednesday, April 28, 1965 Vaisakha 8, 1887 (Saka)

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LOK SABHA

Wednesday, April 28, 1965/Vaisakha 8, 1887 (Saka).

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Compensation to Goan Nationals

*1053. Shri R. G. Dubey:
Shrimati Savitri Nigam:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 427 on the 9th December, 1964 and state whether Government have reached any final conclusion regarding the compensation to be paid to those in Goa whose properties were confiscated during Portuguese regime?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): In reply to a supplementary to Starred Question No. 427 on 9th December 1964. I stated "So far as property confiscated is concerned, I think they have restored it". On inquiry it has been found that actually no such confiscation of property had occurred and so the question of compensation does not arise.

Shri R. G. Dubey: I think, Sir, there is some discrepancy in the statement that has been supplied to us where it is said that "sentences have been reduced". This question, I believe, refers to the political prisoners who fought for the liberation of Goa. What does it imply if you say "sentences have been reduced"?

471(Ai) LSD-1.

Mr. Speaker: The question is about compensation to be paid to those whose properties were confiscated. When he says that no such confiscation of property had occurred, the question of compensation does not arise. There is no reference in the reply of the Minister to any statement placed on the Table.

Shri R. G. Dubey: There is reference to a committee that has been set up to study this question, in the statement given to us.

Shri Hathi: Sir, he is referring to the reply given to Question No. 427 to which I have referred here.

भी प्रचल सिंह: गोग्रा कांड के जो पोलिटिकल सफरर हैं जिनको सजायें हुई हैं क्या गवर्नमेंट उन्हें कम्पेन्सेट करेगी?

श्रम्यक महोदय : यह तो प्रापर्टी का सवाल है।

Shri P. Venkatasubbaiah: As in no other State such political sufferers who participated in the . . .

Mr. Speaker: That is a different question altogether. Let us go to the next question.

नये विश्वविद्यालय

श्री प्रकाशवीर शास्त्री : श्री जगदेव सिंह सिद्धान्ती : श्री जसवन्त मेहता : श्री सुबोध हंसदा : श्री स० चं० सामन्त : श्री विश्वनाथ पाण्डेय :

क्या किक्सा मंत्री यह बताने की कृषा करेंगे कि:

(क) क्या कुछ राज्य सरकारों ने कुछ नमे विश्वविद्यालय खोलने का सुझाव दिया है: भीर

(खा) यदि हां, तो इस सम्बन्ध में कब तक निर्णय होने की संभावना है?

Oral Answers

शिक्षा मन्त्रालय में उपमन्त्री (भी भरत दर्शन): (क) जी, हा।

(ख) विश्वविद्यालय अनुदान भायोग ने इस विषय में भ्रपनी सिफारिशों को म्रन्तिम रूप देदिया है।

श्री प्रकाशबीर शास्त्री: मैं जानना चाहता हं कि विश्वविद्यालय भ्रनुदान भायोग के .. पास या शिक्षा मंत्रालय के पास किन किन राज्यों ने ग्रपने राज्य में नये विश्वविद्यालय स्थापित करने के सम्बन्ध में सुझाव दिया है भीर किन किन राज्यों के लिये विश्व-विद्यालय ग्रनुदान ग्रायोग ने स्वीकृति दी है।

श्री भक्त दर्शन : स्थिति यह है कि भ्रायोग के समक्ष विभिन्न सुझाव ग्राते रहते हैं, लेकिन भन्तिम रूप से इस श्रायोग ने जो सिफारिशें की हैं वे इस प्रकार हैं: तीसरी पंचवर्षीय योजना के ग्रन्त तक मदुराई (मद्रास), कानपूर (उत्तर प्रदेश), मेरठ (उत्तर प्रदेश), डिब्रुगढ़ (ग्रसम), पंडिचेरी, गोप्रा भीर गजरात में दो नये विश्वविद्यालय खोलने के सम्बन्ध में उन्होंने सहमति प्रकट की है। उन्होंने यह भी सुझाव दिया है कि इन विश्वविद्यालयों के अतिरिक्त चौथी पंचवर्षीय योजना में भ्रौर किसी सुझाव पर विचार न किया जाये।

श्री प्रकाशबीर शास्त्री: दक्षिण भारत के कुछ राज्यों में पहले भी शिक्षा मंत्रालय से इस प्रकार का अनुरोध किया था कि दक्षिण में हिन्दी माध्यम के एक दो विश्वविद्यालय खोले जायें वहा के विद्यार्थियों की भावना को ध्यान में रखते हुए, लेकिन केन्द्रीय सरकार ने इसमें कुछ कानुनी ग्रडचन बतलाई जिस से केन्द्रीय सरकार उनको स्वयम् नहीं खोल सकतो। क्या मैं जान सकता हूं कि सारी कानुनी ग्रड़चनों को दूर कर के क्या केन्द्रीय ग्रन्रूप वैसे सरकार परिस्थितियों के विश्वविद्यालय वहां खोलने का विचार कर रही है?

श्री भक्त दर्शन: इस समय मेरे पास जो जानकारी उपलब्ध है उसके ग्रनुसार न तो ऐसा कोई सुझाव किसी राज्य सरकार ने इस प्रायोग के समक्ष पेश किया है भीर न श्रायोग ने इस सम्बन्ध में कोई सम्मति दी है।

श्री प्रकाशबीर शास्त्री: माननीय मंत्री जी को याद होगा कि मैसूर राज्य ने गुलबर्गा में एक विश्वविद्यालय खोलने के सम्बन्ध में लिखा था। डा० श्री माली ने बतलाया भी था ।

भी भक्त दर्शन : जी हां, जहां तक मुझे याद है उस समय इस सुझाव पर विचार किया गया था लेकिन इसे स्वीकार नहीं किया गया था। लेकिन यह काफी पहले की बात है।

श्री जगदेव सिंह सिद्धान्ती: सरकार खुद यह चाहती है कि विश्वविद्यालयों में ही नहीं, नीचे तक सहिशक्षा हो। सरकार इसको प्रचलित भी कर रही है। लेकिन ग्राप ने देख लिया कि परसों भ्रलीगढ़ विश्वविद्यालय में क्या हुन्ना। वहां पर जब लड़िकयां परीक्षा दे रही थीं तो लड़कों ने हंगामा किया। ऐसी स्थिति में क्या सरकार इस बात पर विचार करेगी कि सहशिक्षा का जो कार्य है इसे हटा दिया जाये भीर लडकियां भ्रलग पढें भीर लडके म्रलग पर्हे।

ग्रध्यक्ष महोदय : माननीय सदस्य का सुझाव है, माननीय मंत्री इसको देख लें।

श्री जगदेव सिंह सिद्धान्ती: मैंने पूछा है कि क्या विचार करेगी।

भ्रध्यक्ष महोदयः जरूर करेगी। विचार ख्यों नहीं करगी। ग्रापने जो कहा उस पर विचार क्यों नहीं किया जायेगा।

Shri Subodh Hansda: May I know whether the Government of West Bengal has suggested the establishment of a university at Belur in the name of Swami Vivekananda and, if so, what has happened to that suggestion?

Shri Bhakt Darshan: Yes, Sir. A suggestion was made by the West Bengal Government to the effect that a university after the name of Swami Vivekananda should be established at Belur. This was examined by the Commission and it has advised that a special institution, rather than a university, be established to commemorate the memory of Swami Vivekananda which, in course of time, under section 3 of the University Grants Commission Act, may be declared as a deemed university.

Shri S. C. Samanta: May I know whether there is any proposal to open any universities in the non-Hindispeaking areas and, if so, what are the conditions and what financial help will be given from the Centre?

Shri Bhakt Darshan: As far as know, there is no such proposal.

श्री विश्वनाथ पाण्डेय: कुछ राज्यों ने विश्वविद्यालय ग्रनुदान ग्रायोग से प्रार्थना की है कि उनके राज्य में कृषि विश्वविद्यालय नहीं हैं इस लिये उनको खोला जाये। मैं जानना चाहता हूं कि विश्वविद्यालय ग्रनुदान ग्रायोग ने कृषि विश्वविद्यालय खोलने के सम्बन्ध ां क्या सिफारिश की है भीर किन राज्यों के लिये की है।

श्री भक्त वर्शन: जहां तक मेरी जानकारी है, कृषि विश्वविद्यालयों के सम्बन्ध में कोई नये सुझाव श्रभी तक कमीशन के सामने नहीं श्राये हैं। Shrimati Jyotsna Chanda: May I know whether any proposal has come from the Assam Government to establish any university in the hill areas of Assam?

Shri Bhakt Darshan: There was a proposal and a Committee was appointed. Its report is being considered by the University Grants Commission. They have not made any final recommendation.

Shri Kappen: May I know whether there is any suggestion from any State for starting any residential university?

Shri Bhakt Darshan: I am not clear about the word "residential university".

Shri Kappen: Now you have got only affiliated universities.

Mr. Speaker: He has said that he does not know it.

Shri Muthiah: May I know whether the Central Government have approved of the decision of the Madras Government to set up the Madurai University and, if so, whether the Central Government would give the necessary financial help to the Madras Government?

Shri Bhakt Darshan: As I said before, the University Grants Commission has already approved a proposal to establish a university at Madurai. It is now the responsibility of the State Government to proceed with it and the necessary funds under the rules would naturally be provided.

श्री यशपाल सिंह: क्या सरकार यह बतला सकती है कि आज टेकनिकल शिक्षा की कमी को देखते हुए तकनीकों तालीम के लिये अलग यूनिवर्सिटीज खोली जायेंगी या इन्ही यूनिवर्सिटीज में इन्तजाम किया जायेगा?

श्री भक्त दर्शन : टेकिनिकल टाइप की यूनिवर्सिटीज हमारे देश में काफी बड़ी संख्या में खुल चुकी हैं, जैसे कि बहुत से इन्स्टिट्यूट्स खोले गये हैं विदेशी सरकारों की

सहायता से। इंजीनियरिंग कालेजेज के बारे में मेरे पास कोई सूचना नहीं है कि अवसले वर्ष कितने खोले जायेंगे।

Oral Answers

डा० राम मनोहर लोहिया: ग्रभी तक किन किन व्यक्तियों के नाम से विश्वविद्यालय बोले गये हैं और क्या उनमें से महात्मा गांधी के नाम से कोई विश्वविद्यालय खोला गया है। ग्रगर नहीं, तो क्या सरकार गांधी जी के नाम का भीर सिद्धान्तों का कोई विश्वविद्यालय खोलना चाहती है?

श्री भक्त दर्शन : ग्रभी तक तो कोई ऐसा सुसाव नहीं धाया है, सेकिन चकि माननीय सदस्य ने सुझाव दिया है ग्रतः इसे मैं विश्वविकासय अनुदान आयोग के पास भेज दंगा।

डा० राम मनोहर को क्रिया: मभी तक किन किन व्यक्तियों के नाम के विश्वविद्यालय कोले गये हैं, मैंने इससे शरू किया था।

श्री भक्त दर्जन : मैं इस समय तो इसकी सूचना नहीं दे सकता, लेकिन एक दो के बारे में शायद मुझे याद है। उदाहरण स्वरूप (भ्रानन्द) गुजरात का वल्लभ विश्वविद्यालय है।

डा० राम मनोहर लोहिया: ग्रीर जो नाम याद हों, बतला दीजिये। ग्रध्यक्ष महोदय, सचमुच मैं श्रापसे श्रजं कर रहा हं कि यहां किस तरह से जबाब दिया जाता है।

घण्यका महोदय: घगर मंत्री महोदय ने कहा है कि इस वक्त उनके पास इन्फार्सेशन नहीं है तो आप वह इन्फार्मेशन बाद में मांग सकते हैं। अगर आप कहेंगे कि इसी वक्त दी जाये तो जवानी बोलने से वह गलत भी हो सकती है।

डा 0 राम मनोहर लोहिया : अभी वह खुद कह चुके हैं कि दो तीन हैं, वह जानते हैं।

भ्रध्यक्ष महोदय : ग्रार्डर, ग्रार्डर।

डा० राम मनोहर लोहिया: श्राडंर, म्रार्डर कहने से तो काम नहीं चलेगा। म्राप स्वयम देख लें कि क्या चीज हो रही है।

Shri S. Kandappan: The University Grants Commission is strongly of the view, in the interest of quality of education, that we should have more unitary and federal type of universities than the affiliated ones that we have at present. What steps has the Government taken in that direction?

Shri Bhakt Darshan: From point of view the Commission has recommended that no new university should be started during the course of the next Plan, that is, the Fourth \mathbf{P} lan...

Shri S. Kandappan: Convert affiliated universities into federal type of universities.

Shri Bhakt Darshan: I was coming to that. The University Grants Commission has recommended that all our efforts during the course of the Fourth Five Year Plan should be concentrated on the improvement of quality, that is consolidation rather than expansion.

Training in Conservation of Cultural Property

Shri Subodh Hansda: Shri S. C. Samanta: *1055.

∠ Shri Raghunath Singh: Shri Madhu Limaye: Dr. Ram Manohar Lohia:

Will the Minister of Education be pleased to state:

- (a) whether it is a fact that institute for training in the conservation of cultural property, monuments and archaeological finds in South-East Asia will be established in India with the assistance of the UNESCO:
- (b) if so, the portion of expenditure to be met and the nature of other

assistance to be rendered by the UNESCO; and

(c) the nature of programme for training chalked out and the countries participating in the training programme?

The Minister of Cultural Affairs in the Minister of Education (Shri Hajarnavis): (a) A proposal to set up a laboratory for this purpose is under consideration.

(b) and (c). The question of financial assistance and other details will be finalised after a decision has been reached to establish such a laboratory.

Shri Subodh Hansda: Since this Institute is the first of its kind to be established in the country, I would like to know whether the South-East Asian countries also have been consulted in this respect.

Shri Hajarnavis: As a matter of fact, the two experts who favoured us with a visit have submitted their report. Though we know the general outline of the report, UNESCO themselves have not communicated their views. It is only after the views of UNESCO are known that we will be able to know whether we will be able to associate countries other than India with us though certainly it would be our desire to do so.

Shri Subodh Hansda: May I know whether Government has determined to set up this Institute in India; if so, where will it be located?

Shri Hajarnavis: It is certainly our intention that as far as possible this institute should be set up in India and there can be no better country in South Asia except this country. The place we have in view at present is the National Museum in New Delhi where we have a central laboratory of our own.

Shri S. C. Samanta: May I know whether there is any arrangement in the training of preservation of anthropology, archaeology etc. in this coun-

try; if not, whether some persons are sent abroad for training at present?

Shri Hajarnavis: We have got a school of archaeology here and we train students in archaeology. About anthropology, he might ask us for separate information.

श्री रघुनाय सिंह : मैं यह जानना चाहता हूं कि प्राचीन पांडु लिपियां जो तालपत पर हैं भौर भोजपत पर हैं उनकी सुरक्षा के बास्ते कोई टेनिंग का इन्सिजाम भी इसमें है ?

श्री हजरनवीस : जी हां, इसका इन्ति-जाम जरूर किया जाएगा।

श्री मधु लिमये : कुछ दिन पहले मुझे बाग गुफाएं देखने का मौका मिला था, श्रौर वहां मैंने देखा कि इस तरह खराब इन्तिजाम है कि पूरे चित्र बरबाद होते जा रहे हैं। तो मैं यह जानना चाहता हूं कि इसके बारे में जो योजनाएं बनायी जा रही हैं, उनके ग्रन्दर इन गुफाग्रों की ग्रोर इन चीजों की रक्षा करने का भी इन्तिजाम होगा ?

श्री हजरनबीस : जी हां, इसके बारे में भी प्रच्छे विशेषज्ञों से सलाह ली जाएगी गौर उसके माफिक काम किया जाएगा।

डा० राम मनोहर लोहिया : यह पूरे दक्षिण एशिया के स्मारकों और पुरानी चीजों का सवाल है, अफगानिस्तान से लेकर कम्बोद और दक्षिण में हिन्देशिया तक, इसके लिए मैं वृहत्तर भारत शब्द तो इस्तैमाल नहीं करना चाहता क्योंकि वह घमण्ड की बात होगी, लेकिन जम्मू द्वीप का सवाल है । क्या सरकार एक बैज्ञानिक, संस्कृति, इतिहास और जातीय शास्त्र को लेकर अध्ययन कराने का भी सोच रही है ?

श्री हजरनबीस : मुझे इस बात की खुझी है कि इस विचार में सरकाद डा॰ लोहिया से सहमत है।

डा॰ राम मनोहर लोहिया : मेरी तकदीर जो कि घाप सहमत हैं।

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श्री विभित मिश्र: जो पूराने कागज पत्र हैं भौर जो ताड़ पत्न पर लिखे हए हैं उनकी बरबादी हो रही है। इसके सम्बन्ध में गवर्नमेंट सूचना निकाल कर लोगों को बतावे कि फलां तारीख तक ये लोग इन चीजों को सरकार के जिम्मे कर दें. ग्रगर इसके लिए पैसे की जरूरत हो तो सरकार उन्हें जल्दी से जल्दी पैसा दे दे ताकि इन चीजों की बरबादी न होने पावे।

श्री हजरनवीस : हर वक्त यह कोशिश रहती है कि जितने पूराने कागजात हैं या ताड्यत्रों पर लिखे लेख हैं उनका यत्न किया जाए. ग्रीर ग्रगर किसी के पास ऐसी चीजें हैं तो हमारे पास भेजे, उसकी देखभाल भ्रच्छी तरह की जाएगी।

Supply of Fertiliser Plants by Poland

*1056. Shri Yashpal Singh:

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether it is a fact that Poland is ready to supply India with fertilizer plants for payment in rupees on noncommercial terms;
- (b) if so, whether it is proposed to utilize this offer; and
- (c) the extent to which it compares with the offer made recently by the American consortium?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) No, Sir.

(b) and (c). Do not arise.

श्री यशपाल सिंह: जो ग्रमरीका की तरफ से भाफर किया गया है, उसको स्वीकार करने में क्या देरी है ?

Shri Alagesan: We are carrying on talks with the American partles. Two rounds of talks have already taken place and they are again expected in the first week of May.

श्री यशपाल सिंह : हम खुद क्या इन सन्यन्त्रों को बनाने में समर्थ होंगे भ्रौर कब तक हम भ्रात्म निर्भर हो जाएंगे ?

Shri Alagesan: At present we are not making much of the components of the fertiliser plant and we have to import them. By and by, we may become self-sufficient in the manufacture of fertiliser plants.

भी यशपाल सिंह: कुछ तारीख कब तक?

Shri D. C. Sharma: May I know how many fertiliser plants the Bechtel Corporation is setting up and whether they will be set up, so far as capital is concerned, in collaboration with India or they will utilise all the capital of their own?

Shri Alagesan: The original idea is to set up five plants of 200,000 tons each of nitrogen totalling 1 million tons of nitrogen. As far as the financial aspect of it goes, it is with a view to collaborate with Government. The American parties will collaborate with Government. There is no question of their setting up a plant by themselves.

Shri Daji: Sometime ago Finance Minister mentioned that Bechtel have been given time upto May, otherwise, we would go without them. Now there is a report that talks are scheduled to be held next month. What is the latest position in this matter?

Shri Alagesan: I have already stated the latest position, that they are expected in the first week of May.

Dr. Ranen Sen: Is it a fact that the estimate given by the Bechtel Corporation is to the extent of Rs. 200 crores as foreign exchange and that the Indian expert has said that not more than Rs. 150 crores of foreign exchange will be necessary and, if so, may I know if the Government has taken this point also into consideration?

Shri Alagesan: The total cost comes to Rs. 202 crores of which Rs. 109 crores will be in foreign exchange. But this we thought was very much on the high side. In the course of negotiations, they have said that this is not a fixed cost and that they will have to work out the costs and there is a possibility of the costs being considerably reduced.

श्री हुकम बन्द कछ्त्राय : मन्त्री जी ने बताया कि हमने दो बार बातचीत की श्रौर तीसरी बार करने जा रहे हैं। मैं जानना चाहता हूं कि दो बार बातचीत करने का क्या नतीजा निकला है श्रौर इसमें श्रमरीका हमको क्या सहायता देगा ?

Shri Alagesan: When we are in the midst of the talks, we shall not be able to disclose the results. After the talks are concluded, we shall be able to do so.

Shri K. N. Tiwary: Keeping in view the urgency and importance of fertiliser and shortage of fertiliser in the country, is Government approaching any other country to set up these plants in collaboration with India?

Shri Alagesan: In addition to Bechtel, there are some other parties also who have offered to collaborate with us. These offers have been received by the Government and they are also under consideration.

Shri P. Venkatasubbaiah: May I know the grievance of the private sector and why they are not being given the necessary foreign exchange to import machinery for setting up fertiliser plants, and whether the needs of the private sector could not be met with a view to helping them to set up their plants as early as possible?

Shri Alagesan: The two things are different. There is no question of our refusing foreign exchange for the private sector. We are as much interested in the private sector factories as we are in the public sector ones. We have helped the private sector factories also to arrange for the

foreign. exchange. The Coromandel Fertilisers and also the Kothagudem Fertilisers have been promised foreign exchange.

Unemployed Engineers

Shri P. R. Chakravertt
Shri Mohammad Elias:
Shri Yashpal Singh:
*1057. Shri Madhu Limaye:
Shri Kishen Pattnayak:
Dr. Ram Manohar Lohia:

Will the Minister of Education be pleased to state:

- (a) whether it is a fact that the survey on the utilisation of graduate engineers conducted by the Council of Scientific and Industrial Research reveals that one out of every three graduate engineers is unsatisfactorily employed resulting in frustration and lowering of productivity;
- (b) whether the survey covered both public and private sectors of industrial establishments;
- (c) whether it is a fact that according to the views of the managements covered by the survey, orientation courses are necessary for the new entrants in industries; and
- (d) whether Government have considered the findings of the survey and have devised method for effective utilisation of young engineers?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) Yes, Sir, according to the interim report on a survey which was made of the utilization of about 4000 graduate engineers.

- (b) The survey covered 14 industrial establishments in the Public Sector and 8 in the Private Sector.
- (c) The Managements were generally of the view that the Universities and Colleges produced engineers suitable for their industry, but that fresh graduates needed some initial training on the job.

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(d) No, Sir, the final report on the survey is still under preparation.

Shri P. R. Chakraverti: May I know whether it is a fact that according to the survey more than 37 per cent of the engineers are holding positions which could easily be filled up by diploma-holders, and if what steps have been taken to set these factors right?

Ramachand-Shrimati Soundaram ran: It is a fact that in certain categories some people are to the positions on their own those jobs could be done by diplomaholders, but that is one view. At the same time, very often engineers are employed at a lower level when jobs are available and then they are promoted. But this is one of the views.

Shri P. R. Chakraverti: May 1 know whether it is a fact that the present system of training and education is not sufficiently broad-based and so useful for the engineers and if so, whether there is any scheme for reorientation of this education and training?

Shrimati Soundaram Ramachandran: In certain jobs, a training in the particular field is needed, and certain Government undertakings as well as industrial undertakings the private sector are giving that training for a period ranging from three months to two years for the particular job for which the people are needed. Usually the answers elicited are that the engineers were reasonably good for the jobs for which they were recruited.

श्री यशपाल सिंह : ग्रन्छे ग्रन्छे इंजीनियरों की टीम विदेशों में जाकर काम करने लगी है श्रीर उनकी बैस्ट टीम यहां नहीं रह सकी है केवल थर्ड क्लास इंजीनियर्स यहां रह गये हैं तो मन्स्री महोदय इसके लिये क्या इलाज करेंगे कि वे हमारे इंजीनियर्स विदेशों की नौकरी छोड़ कर यहां भायें ? उनके स्टैण्डर्ड को ऊंचा किया जाब इसके लिए सरकार क्या इलाज कर रही है ?

श्रीमती सोंबरम रामचन्त्रन् : यह बात ठीक नहीं है।

श्री यशपाल सिंह : जो यहां से इंजी-नियरिंग पास कर बाहर को गये हैं उनकी लिस्ट को देखा जाय तो पता चल जायेगा कि मेरा कहना सही है या नहीं?

श्रीमती सोंदरम रामचन्द्रन् : इस बारे में इनक्यायरी की थी जिससे पता लगा है कि जहां कुछ इंडस्ट्रिल ग्रंडरटेकिंग्स ने यह कहा है कि विलायती ट्रेनिंग से फ़ायदा नहीं दिखाई देता/कुछ वहां यह भी कहते हैं कि कुछ पार्टी-कुलर इण्डस्टीज में विलायत में जाकर प्रैक्ट-कल टेनिंग लेने से उनका काम जरूर प्रच्छा होता है ऐसी भी कुछ की राय है।

श्री मध लिमये : इस वक्त ग्रीद्योगीकरण की योजना ग्रौर शिक्षा की योजना दोनों के बीच तालमेल न होने के कारण यह स्थिति उत्पन्न हुई है या प्रशिक्षण के लिए कारखानों म्रादि में पर्याप्त इन्तजाम न होने के कारण यह हम्रा है ? ग्रगर कारखानों में पर्याप्त इन्तजाम न होने के कारण यह हम्रा है तो प्रशिक्षण की कारखोनों ग्रादि में व्यवस्था बनाने के लिए सरकार कौन से क़दम उठाने जा रही है ?

Shrimati Soundaram chandran: In the olden days there were only three streams. mechanical, civil and electrical. Now, because of the fast industrialisation of the country, there are diversified fields, and in many engineering colleges and institutes, a large number of optional and selective jects are offered for the training of these engineers. It is not always possible to give a particular type of training needed only for a particular field, because a certain level foundation-training in the general techniques as well as science is very necessary and this is imparted to the engineers, so that when they go out, they can fit it into the particular job, if possible without any training and if necessary with some training. But there is the All India Council of Technical Education which

meetings off and on, goes through the courses, arranges short-term courses and revises the syllabi also whenever necessary.

श्री किशन पडनायकः धनबाद में जो कोल माइनिंग इंजीनियरिंग का प्रशिक्षण देने के लिए केन्द्रीय सरकार की संस्था है तो क्या यह सही है कि उसमें जो डिग्नी मिलती है उस डिग्नी को सरकारी नौकरियों के लिए भी मान्यता नहीं दी गई है?

Shrimati Soundaram Ramachandran: The Dhanbad Mining
Engineering Institute is meant to
train engineers to work in those coal
fields. Therefore, this particular
training is given for a particular job.
I am not aware that it is not recognised for government service when
the Institute itself is run by Government.

डा० राम मनोहर लोहिया : क्या इंजी-नियर लोगों को मिस्ली की जगह इसलिए लगाया जा रहा है कि एक तो सब काम अंग्रेजी में करना पड़ता है और इसलिए मिस्त्री देशी भाषा में कर नहीं पाते दूसरे मिस्त्री और इंजी-नियर की तनख्वाह में यहां 5-5 गुने और 10-10 गुने का फर्क है जबकि विदेशों में मुश्किल से ड्यौढ़ा है और तीसरे यह कि बिदेशी इंजीनियर और देशी इंजीनियरों की तनख्वाहों में भी कई गुने का फर्क है ?

Shrimati Soundaram Ramach/mdran: I really did not follow.

डा० राम मनोहर लोहिया : समझ में नहीं भ्राया ? भव भंगेजी में तो न बोलने की यहां पर कस्म खाई हुई है . . .

ग्रध्यक्ष महोदय: श्राप हिन्दी में ही दुबारा समझा दीजिये ।

डा॰ राम मनोहर लोहिया: एक तो यह कि कामकाज अंग्रेजी में होने के कारण जो मिस्स्री हुनर वाले हैं वे काम कर नहीं पाते उन की जगह इंजीनीयर विठाये जाते हैं उनको लिखना पड़ता है। एक बात तो यह और दूसरी यह है कि मिस्ती और इंजीनियर की तनख्वाह में ज्यादा फर्क होना नहीं चाहिए तर्क और न्याय के हिसाब से लेकिन हिन्दुस्तान में 5-5, 10-10 और 20-20 गुने का फर्क है। नतीजा यह होता है कि मालिक लोग और चूंकि सरकार भी मालिक है, वे वह मिस्ती की जगह पर बिठा देते हैं जिसमें ज्यादा तन-ख्वाह न देनी पड़े और दूसरे यह कि विदेशी इंजीनियर लोगों को देशी इंजीनियरों के मुका-बले में बहुत ज्यादा तनख्वाह देनी पड़ती है। यह सब मिल जुल कर जो इंजीनियर लोग हैं उनको मिस्त्री की जगह पर रख दिया जाता है जिसमें कि ज्यादा खर्च न करना पड़े और वह अंग्रेजी में सब कामकाज चलाये, क्या यह सही है?

Shrimati Soundaram Ramachandran: First of all, the medium of instruction in the engineering colleges and polytechnics, as far as I know, is English. When these engineers and polytechnicians go to various places, whether to government or private-undertakings, they do learn regional languages. So I do not think the language difficulty is a reason, that the administration is run in English, that is why engineers are appointed—I do not think that is correct.

Secondly, about the disparity of pay, there is disparity of pay even in our State Governments for the same jobs like teachers, engineers and doctors. Naturally, that alone cannot be the cause. It is a pattern common to all the other services. Therefore, I do not think diplomaholders can claim the same salary as engineers because they are doing the job or vice versa.

As regards foreign people, they are given contracts for a certain number of years on a certain scale of salary plus additional allowances or perquisites. Therefore, I do not think we can put a stop to it or regulate it because it is governed by certain understanding.

डा॰ राम मनोहर लोहिया : मिस्त्री के बारे में जो मैंने पूछा था तो क्या मन्त्री जी के जवाब से अध्यक्ष महोदय, भ्राप सन्तुष्ट हो गये हैं ? मैं चूप रहूंगा लेकिन क्या भ्राप सन्तुष्ट हो गये हैं ?

श्रध्यक्त महोदय : मेरे सन्तुष्ट या न सन्तुष्ट होने का कोई सवाल नहीं है। मैंने श्राप को सवाल करने की इजाजत दे दी श्रीर दुबारा फिर करने की इजाजत दे दी।

He intended to convey that in order to save money and give the engineers a lower grade of pay, they are employed at the post of mistris, and because the work has to be done in English, the mistris are not able to do it because they are not expected to know English. Therefore, those engineers are employed there in that job. क्या मैंने माननीय सदस्य को ठीक समझा है ?

डा॰ राम मनोहर लोहिया । ग्रगर ग्राप नहीं समझेंगे, तो मुझको श्रीर कौन समझेगा ?

Soundaram Ramachandran: I know that engineers are employed in places where diplomaholders are enough, but that is not due to language or lower salary. We are producing more engineers, and less polytechnic diploma-holders. That is why we are insisting that there should be more and more polytechnic schools as well as industrial training institutes. As there more engineers, naturally some them are willing to take up diplomaholders posts.

Dr. Sarojini Mahlshi: How many qualified engineers, who were sent abroad for higher education in engineering on the condition that they should come back to the country to offer their services, have permanently settled abroad, and how many are there in the pool at present in our country.

Shrimati Soundaram Ramachandran: That is a separate question. I do not have the statistics, but I wish to say this much....

Mr. Speaker: Next question.

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Reforms in Central Secretariat structure

*1058. Shri P. R. Chakraverti: Shri Bibhuti Mishra: Shri R. Barua: Shri R. S. Pandey:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government have decided to accord top priority to reorganising the pyramidal structure of the Central Secretariat and its attached or subordinate offices:
- (b) the extent to which the reorganisation plan envisages delegation of work to attached offices, thereby reducing staff work at the Secretariat; and
- (c) whether the disposal of surplus manpower will be handled by the Ministries concerned?

The Deputy Minister in the Ministry of Home Affairs. (Shri L. N. Mishra): (a) Studies on the staffing patterns of the Ministries and their attached and subordinate offices have been started. First priority is being given to the problem of staffling patterns in the Secretariat for handling work relating to attached offices;

(b) and (c). Guiding principles have been enumerated in para 2.3 of the Annual Report of the Department of Administrative Reforms.

Shri P. R. Chakraverti: Is it a fact that in terms of the present system, the notes are sent to the officers after different notings at different stages by subordinates, thereby bringing additional employment of staff? May I know whether Government are making some new innovation to see that the officers make their own noting?

Shri L. N. Mishra: That is a different question, but that is one of the

considerations for which new efforts are being made to achieve economy in the staff?

Shri P. R. Chakraverti: May I know whether the administrative officials in the Home Ministry are thinking of making a definite procedure which will be applied to the officers in Delhi and also officers outside Delhi, so that the file should not be transferred here?

Shri L. N. Mishra: If concrete proposals are arrived at or made out from the efforts we are having in the direction of administrative reform, this will not be confind to Delhi alone, but this will go to the States also.

श्री विभूति मिश्रः ग्रभी मन्त्री जी ने जवाब दिया है कि सुधार हुन्ना है। मैं यह जानना चाहता हूं कि सेकेटरी, एडीशनल सैकेटरी, जायंट सेकेटरी, डिपुटी सेकेटरी, ग्रौर ग्रण्डर सेकेटरी ग्रादि का यह जो पिरामिडल स्ट्रक्चर है, उसमें सरकार ने कहां तक सुधार किया है।

श्री ल० ना० मिश्रः यही तो सवाल है कि पिरामिडल स्ट्रक्चर है या नहीं। माननीय सदस्य ने श्रपना ख्याल जाहिर किया है। इस बारे में गृह मन्त्री जी ने कल काफ़ी प्रकाश डाला था कि हम इस दिशा में बढ़ रहे हैं श्रीर हमारा प्रयास है कि शासन में सुधार हो श्रीर इस तरह की व्यवस्था हो, ताकि जहां तक हो सके काम जल्दी से चले श्रीर श्रच्छे ग्रंग से चले।

श्री राम सहाय पाण्डेय: वर्तमान शासन-पद्धति में सबसे नीचे के वर्ग वाला व्यक्ति क्लर्क होता है। वही फ़ाइल तैयार करता है श्रीर वही नोटिंग तैयार करता है श्रीर उसके बाद वह नोटिंग को निर्णय के लिए श्रागे बढ़ाता है। निर्णय सैकेटरी के स्तर पर होता है। इन के बीच में ऐसे वर्ग हैं, जिनका काम सिर्फ़ नोटिंग को श्रागे बढ़ाना है। मैं यह जानना चाहता हूं कि प्रशासन के इस दोष को दूर करने के लिए क्या प्रयस्त किया जा रहा है। श्री ल० ना० मिश्र : कुछ लोग कहते हैं कि इस व्यवस्था से फ़ायदा भी है ग्रीर नुकसान भी है । लेकिन यह कहना गुलत है कि क्लर्क जो कुछ लिख देते हैं, सैकेटरी साहब उसको मान लेते हैं। इस प्रकार के जो दोष हैं, उनको सुधारने का प्रयास किया जा रहा है।

Shri R. S. Pandey: The major work is done by the clerk.

Shri Sashi Ranjan: Is it a fact that there is a new procedure now of writing on the files "Please discuss', and that this causes further delay in the disposal of the files?

Shri L. N. Mishra: It might expedite, it might cause delay also. It depends upon individual cases.

Shri Sashi Ranjan: It definitely delay the matter.

श्री सिद्धेश्वर प्रसाद : श्रीमन्, मैं यह जानना चाहता हूं कि स्वराज्य से पहले हमारे सैकेटेरियेट में जो पिरामिडल स्ट्रक्चर था, उसमें इन पन्द्रह सत्रह वर्षों में जो सुधार किये गए हैं, क्या उनकी वजह से ग्रफ़्सरों के बीच में दूरी कम हुई है ग्रौर क्या उनकी संख्या में कमी हुई है या वृद्धि हुई है। ग्रभी गृह मन्त्री जी ने कहा कि इस सम्बन्ध में कुछ विभागों में कदम उठाए गए हैं। मैं यह भी जानना चाहता हूं कि ग्रन्य विभागों में भी उसी तरह के कदम क्यों नहीं उठाए जाते हैं?

श्री ला० ना० मिश्र : कुछ विभागों में यह कार्य प्रारम्भ हुम्रा है । हमें भ्रौर श्रभी ज्यादा विभागों को लेना है । माननीय सदस्य ने कहा है कि म्राफ़िसर बढ़े हैं । काम भी बढ़ा है मार ग्राफ़िसर भी बढ़े हैं—इससे हम इंकार नहीं करते हैं, लेकिन काम के मनुपात से ग्राफ़िसर ज्यादा नहीं बढ़े हैं ।

Shri Kapur Singh: Is it proposed to reorganise the pyramidal structure of the Central Secretariat by retaining its pyramidal structure or to reorganise it through eliminating its pyramidal structure?

Shri L. N. Mishra: The question is one of efficiency and better work and also economy. I would not say that a pyramidal structure or any other structure is important.

Shri Kapur Singh: He has not answered my question, Sir. He has answered something else.

Mr. Speaker: He says that the objective is only efficiency and speed. Whether it is a pyramidal structure or just the reverse of it, that does not matter

Dr. L. M. Singhvi: Apart from the staffing pattern and the question of delegation of more power to the attached offices, may I know whether the Government are also aware that the kingpin of the Central Secretariat organisation, namely, the Central Secretariat Services, are extremely dissatisfied because there are no channels or equal channels of promotion for them and, if so, whether that is also receiving the attention of the Government?

Shri L. N. Mishra: That is a separate question, but that is an important question and is receiving our attention.

Shri Dail: Has it come to the notice of the Government that for the staffing pattern, the minimum steps quired are 7 to 14 steps as was suggested, and because it announced during the last budget demands by the Home Minister, in his reply, that a committee would be set up, and after one year, the committee has not yet submitted its report, especially in view of the 7 to 14 steps in which it was bogged down? First of all, has the Government given its attention to it and may I know whether this team or committee also will not get bogged down in these 7 to 14 steps?

Shri L. N. Mishra: There was no committee like this. It is the Administrative Reforms Division which deals with this. There are different

things for different subjects as was explained by the Home Minister yesterday. But so far as that particular question about 7 to 14 steps is concerned, I am not aware of it, and I will find out.

श्री सरजू पाण्डेय : प्राच विभागों में प्रफ़सरों का जाल बिछा हुआ है । क्या काम को जल्दी करने के लिए यह कमेटी ऐसा भी सुझाब दे रही है कि कोई टाइम निश्चित कर दिया जाये कि इतने दिनों में फ़ाइल पर निर्णय हो जाये ?

श्री ल० ना० मिश्रः इस बात को देखना ही होगा, वर्ना काम में तेजी भीर तीव्रता कैसे भायेगी।

Engineers and Technicians

*1059. Dr. L. M. Singhvi: Will the Minister of Home Affairs be pleased to state:

- (a) whether Government have made an analysis of the comparative need in the country of engineers and technicians;
- (b) whether it is a fact that there was an acute shortage of technicians comparatively; and
- (c) if so, the steps to be taken to rectify the position?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes; Sir.

- (b) Shortages have been reported from States in the Eastern, Central and Northern Zones.
- (c) Measures have been taken for expanding facilities for training of technicians and for reducing wastage in polytechnics

Dr. L. M. Singhvi: What are the facts and figures in respect of the comparative need in the country for engineers and technicians?

Shri L. N. Mishra: We are not very much short of engineers; we are short of technicians and also mechanics and poly-technicians, the questions which were raised by Dr. Lohia. Dr. L. M. Singhvi: May I know whether the Government had already undertaken any perspective study of the needs for technicians and engineers in this country at the time when various engineering colleges and polytechnics were started and, if so, how is it that we now find ourselves considerably short of the needed strength of technicians? It is contemplated that there would be a revision in the pay-scales also?

Shri L. N. Mishra: Of course, perspective study was undertaken. I may just read out the essential figures in this connection. the third Plan, the demand for engineers was 51,000, and the supply was The expected demand for 51,000. technicians was one lakh, and supply has been 82,000; here, there has been a shortfall. In the fourth Plan, the number of engineers that we shall need will be about 1,06,000. The expected supply would be 36,000. Technicians needed will be 1.93.000 and the supply expected is 1,14,000. So far as the programme is concerned, I might say that in the year 1960, the degree course institutions were 49, and today, we have got 117. number of boys to be admitted in 1950 was 4,119. Today it is 27,200. The diploma course institutions in 1950 were 86; today we have 263. The admission of boys in 1950 was 5,093; today we have 50,709.

Shri R. S. Pandey: Students from here go abroad for further studies in engineering. They do not want to come back as they try to get better jobs in foreign countries. In view of this, I want to know whether the Government is going to impose some condition, before the Government give permission for them to go abroad, in respect of their coming back.

Shri L. N. Mishra: I do not think many engineers go. This was referred to here some days back. Of course, some people go, but not many.

Shri A. N. Vidyalankar: If it is true, as the minister has stated, that the government constantly knows the requirements of technicians and engineers, why is it that many of the technicians and engineers, after qualifying themselves, have to knock at many doors before they are properly settled?

Shri L. N. Mishra: There are many reasons. They may not be satisfied with their present jobs and they may search for better prospects. Their mobility is also limited. Some people from South India are not prepared to go to North India; some people are not prepared to go if there is a vacancy in Eastern India. As I have said in my main answer, the overall position is not bad, but in some zones, there are shortages.

Shri Basumatari: May I know whether any condition has been laid on the students when they are sent abroad for study that they should come back and serve at least for 5 years under Government?

Shri L. N. Mishra: If government give stipends for them, there is some condition. But if they go of their own accord, there is perhaps no condition.

Shri P. Venkatasubbaiah: In places where there are surplus engineers, especially Andhra Pradesh, do government propose to institute post-graduate courses so as to attract the best talent and put them into useful service?

Shri L. N. Mishra: I require notice to answer this question.

Dr. Ranen Sen: This Parliament passed the Apprenticeship Act two years back. Have government made any assessment or evaluation of the number of technicians who have undergone apprenticeship under this Act from the various factories and, if so, what would be the exact number in the coming few years?

Shri L. N. Mishra: I cannot give the exact numbers. That assessment is there. The Planning Commission and the labour ministry do it.

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श्री यशपाल सिंहः क्या सरकार यह बतला सकती है कि जिन कालेजेज से पास करने के बाद श्रीर चार-चार साल की ट्रेनिंग लेने के बाद भी लोग पुराने इंजीनिग्नर्स के साथ काम नहीं कर पा रहे हैं, उन कालेजेज की ट्रेनिंग डी सही किया जायेगा।

श्री ल० ना० मिश्र : मुझे नहीं मालूम कि किन कालेजेज की हालत यह है कि चार साल की ट्रेनिंग के बाद भी वह ग्रच्छे इंजीनिग्रर नहीं बन सकते हैं, लेकिन जहां तक कालेजेज की ट्रेनिंग की बात है, जिन लोगों में काबिलियत है ग्रीर जिनको डिगरियां मिलती हैं, उन्हें काम जरूर मिलता होगा।

Dr. Sarojini Mahishi: May I know how many engineers who were in the pool have been given adequate jobs during 1964-65?

Shri L. N. Mishra: I do not have that information with me now.

RE. S.Q. No. 1060

श्री यज्ञपाल सिंह: यह प्रश्न समझ में नहीं प्राया । ग्रंग्रेजी में कुछ लिखा है ग्रौर हिन्दी में कुछ लिखा है । सही चीज होनी चाहिये ।

ग्रध्यक्ष महोदय : तीसरी जवान कहां से लाई जाये जिसमें यह सही हो जाये ।

श्री यशपाल सिंह: इसे सही कर दिया जाये, ग़लत न लिखा जाये।

Single Family Displaced Persons

*1060.

Dr. Ranen Sen:

Shri S. M. Banerjee:

Will the Minister of Rehabilitation be pleased to state:

- (a) whether Government have decided that the single family displaced persons will not be eligible for rehabilitation; and
 - (b) if so, the reasons therefor?

The Minister of Rehabilitation (Shri Tyagi): (a) and (b). Single

member families consisting of old or infirm persons or unattached women or persons below 16 years of age are all eligible for admission to relief or transit camps, and they are also given rehabilitation benefits. In cases, however, where such single member families consist of adult and ablebodied male members who can stand on their own legs, they are assisted for employment by Employment Exchanges.

Dr. Ranen Sen: Is it a fact that single-member families who have been in Mana camp and other places were turned out from those camps in spite of the fact that they wanted jobs and, if so, what is their approximate number?

Shri Kapur Singh: What is a single-member family. Sir? It is unheard of. There can be a single man, single woman or a single individual. But what is a single-member family? I want a clarification.

Shri Daji: Does this question reflect the single-member status of the minister?

Mr. Speaker: He has answered it that Mr. Tyagi is a single-member family.

Shri Tyagi, Mr. Kamath also, I have got children.

The exact figures of single-member families who were not allowed to be in camps is not known to me. Actually in 1957-58 when for the first time screening was resorted to, it was found that there were quite a few single-member families drawing doles in camps.

Orders were then issued that they should not be given any doles if they are fit and able-bodied persons and can be employed elsewhere. Since then it has been a rule to just help them in getting employment elsewhere and they are not given any doles in camps.

Dr. Ranen Sen: Is it a fact that the Government of West Bengal itself has taken objection to such procedure adopted by the Central Government; if so, may I know what is the reaction of the Central Government to it?

Shri Tyagi: This decision was taken in consultation with the State Government of West Bengal in 1957-58 and the same is still being followed.

Shri Basumatari: May I know the number of displaced families returned to Pakistan and how they were treated Pakistan?

Shri Tyagi: Sir, the exact figures are not known, but out of the 1,97,345 persons who had come to India with Pakistan passports, 1,61,000 have returned. It was the usual practice on the border that even those who came with passports were taken by us to be migrants, but they actually came with passports and returned.

Shri Raghunath Singh: May I know the number of unattached women, old and infirm persons and orphans in the camps?

Shri Tyagi: Old and infirm persons receiving doles and relief in the camps at present is 760, unattached women are 1668 and orphans are 11.

डा॰ राम मनोहर लोहिया : बर्मा के विस्थापितों में से तामिल लोगों के लिये तो तामिल सरकार ने इस बात का इन्तजाम किया है

कुछ माननीय सदस्य : तामिल सर— कार क्या होती है ।

डा० राम मनोहर लोहिया: मेरे लिये तो वह तामिल सरकार ही है लेकिन ग्रंग्रेजी वालों के लिये वह मद्रास सरकार है। तो तामिल सरकार ने इन्तजाम किया है, लेकिन जो पंजाब ग्रथवा उत्तर प्रदेश से विस्थापित ग्राये हैं उनके लिये ग्राप क्या इन्तजाम करने की सोच रहे हैं। भी त्यागी: मैं डा॰ लोहिया से प्रायंना करंगा कि वह इसका अलग से नोटिस दे दें तो मैं इसका जबाब लाऊंगा। चूंकि इस सवाल से इस का कोई ताल्लुक नहीं था इसलिये यह इतला इस वक्त मेरे पास नहीं है। लेकिन जो लोग वहां से आये हैं उनमें से अपने अपने खान्दानों के हिसाब से कुछ तो मद्रास चले गयें हैं और कुछ पंजाब और उत्तर प्रदेश वगैरह में। जहां से वे आते थे आम तौर से उसी जगह वे चले गये हैं। लेकिन उन का मुनासिब इन्तजाम किया जायेगा।

Shri P. R. Chakraverti: May I know whether it is a fact that the Central Government has given discretionary powers to the State Governments of Assam, Tripura and West Bengal, to grant rehabilitation benefits; if so, may I know what are the terms in consideration of which these discretionary powers can be used by them?

Shri Tyagi: Sir, the question pertains to single member families, the relief and rehabilitation benefits given to single member families. There is no discretion there. The rules are quite precise that those who are unattached women, old and infirm in camps and those who are orphans and below 16 years of age are all as a rule given relief.

Shri Dinen Bhattacharya: The hon. Minister stated that any able single member who comes here will be helped by the Government in getting employment. May I know how many such single members have been provided with jobs by the Government through employment exchanges?

Shri Tyagi: It is difficult for me to collect these figures, because they are employed in different places. They are not only in camps but also outside.

Shortage of Mercury

Shri P. Venkatasubbaiah: *1961. Shri K. C. Pant: Shri Ravindra Varma: Shri M. R. Krishna:

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether it is a fact that Caustic Soda Industry is facing crisis because of acute shortage of mercury; and
- (b) if so, the steps taken to relieve the shortage?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) There is some difficulty in the import of mercury due to tight foreign exchange position, but the caustic soda industry cannot be said to be in a crisis.

(b) To meet the immediate quirements of the industry the State Trading Corporation have imported 50 Tonnes of Mercury and ordered for a further 100 tonnes to be delivered by December, 1965. Further efforts to get more mercury are being made.

Shri P. Venkatasubbaiah: May I know whether there is a persistent grievance from the industry that the distribution that is being conducted by the STC is not equitable with the result that they are not getting the required quantity from the STC? If so, may I know whether the Government will enquire into this matter and set it right?

Shri Alagesan: We have not received any complaints from the dustry as such. If the hon, Member can furnish me details, I will make enquiries about it. We are making every effort to meet the demand of mercury by the industry.

Shri P. Venkatasubbaiah: May I know till how long this position will continue? May I know whether any genuine efforts have been made

see that foreign exchange is allotted to import mercury so as to keep the industry going?

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Shri Alagesan: As I said, already 50 tonnes have been imported 100 tonnes will be delivered in course of this year. A foreign change allotment of Rs. 12 lakhs has been made and we are trying for more

श्री राम सहाय पाण्डेय : कास्टिक सोडा की भावस्थकता को देखते हए मैं जानना चाहता हं कि उस का उत्पादन भ्रावस्थकता से कितना कम है ?

Shri Alagesan: The production of caustic soda has been going up. Last year, i.e. 1964 it was 1,84,026 tonnes and we had to import 73,500 tonnes. We have been licensing more units and the Fourth Plan target has been fixed at 600,000 tonnes.

श्री हकम चन्द कछत्राय : मैं यह जानना चाहता हं कि क्या किसी एक व्यक्ति को गैर सरकारी क्षेत्र में लाइसेंस दिया गया है जिसके कारण बाजार में सोडा महंगा विकता है. भौर क्या यह सही है कि जो बाहर से सोडा म्राता था उस को बन्द कर दिया गया है. जो कि लोगों को काफी सस्ता पड़ता था ?

Shri Alagesan: We have not stopped imports; we are still importing. As I said, we have imported about 73,500 tonnes last year. The prices slightly gone up after de-control in the month of December 1963. We are taking steps to see that the prices are within reasonable limits.

श्री कछवाय : क्या सरकार ने किसी खास व्यक्ति को गैर-सरकारी क्षेत्र में लाइ-सेंस दिया है स्रीर उसकी सिफारिश पर बाहर से सोडा बन्द कर दिया गया है ?

अध्यक्ष महोदय : बन्द तो नहीं किया

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Is it a fact that a particular individual was intended to be favoured, he has been given a licence and so the import has been reduced?

Shri Alagesan: No, Sir.

श्री श्रोंकार लाल बेरवा : राजस्थान में डीडवाना में सोडा की खदान है श्रीर वहां 13 टन सोडा प्रतिदिन निकलता है । क्या उसका प्रोडक्शन बढ़ाने में सरकार को कोई श्रापित है । श्रगर उसका प्रोडक्शन बढ़ेगा तो हम को ज्यादा सोडा मिल सकेगा ?

Shri Alagesan: I have to look into the matter.

Special Officer to look into Complaints of Corruption

Shrimati Renuka Barkataki:
Shri Yudhvir Singh:
Shri Hukam Chand
Kachhavaiya:
1062. Shri Jagdev Singh
Siddhanti:
Shri Sarjoo Pandey:
Shri Vishwa Nath Pandey:
Shri Koya:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government have accepted a proposal to appoint a Special Officer in each Ministry to look into complaints about delays and corruption; and
- (b) if so, the main features of the proposal?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b): A statement is laid on the Table of the House.

STATEMENT

(a) and (b). The Government have decided that the steps already taken by every Ministry in pursuance of the instructions issued in June 1964 by the Department of Administrative Reforms for lightening up their arrangements for handling of complaints and

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grievances other than those involving corruption should be reviewed. that adequate arrangements should be made in each Ministry to deal with the grievances of the public and with public relations, including the pointment of a whole time where necessary. It has also been decided that a designated officer in the Ministry of Home Affairs should coordinate and keep under review the working of the system in the various Ministries for preparing a report for submission to the Govenment at the end of six months with suggestions for improvements in the system.

Shrimati Renuka Barkataki: May I know whether this Special Officer will be chosen from among those who are working in the respective Ministries or from the Home Ministry and what will be their rank?

Shri Hathi: So far as the officers for the various Ministries are concerned, they will be from the respective Ministries. The co-ordination officer will be from the Home Ministry.

Shrimati Renuka Barkataki: Has the Government any proposal to empower these officers to enquire into complaints about the arbitrary use of discretionary or delegated authority, prompted either by vindictiveness or by prospective pecuniary gain?

Shri Hathi: Any complaint, whether with regard to the decision or delays or use of power, will first be looked into by this officer and then submitted to the Home Ministry.

श्री हुकम चन्द कछवाय : मैं यह जानना चाहता हूं कि क्या सरकार के हित के लिए प्रौर देश के हित के लिये सरकार कोई गैर— सरकारी सदस्यों की जांच कमेटी बनाने का विचार रखती है जिसमें संसद् सदस्य भी हों। जो प्रस्ताव पिछली बार डा० सिंहवी ने रखा था उस को सरकार मानने को तैयार है या नहीं, ग्रगर नहीं तो उस में सरकार को क्या ग्रापत्ति है ? श्री हाथी : जहां तक डा॰ सिहवी के प्रस्ताव का सवाल है, उस पर बहस हो चुकी है श्रीर मैं ने उस का जवाब दे दिया है । हम ने जो कदम उठाएं हैं थे सरकार श्रीर जनता के हित के लिए ही उठाए हैं।

श्री जगदेव सिंह तिक्कान्ती : जिस वक्त किसी मंत्रालय के कर्मचारियों को कोई शिकायत हो या उनके परिवार वालों को कोई शिकायत हो, तो उस को सुनने के लिए क्या उस विशेष मंत्रालय के लोग श्रफसर को चुनेंगे या गृह मंत्रालय उस को चुनेगा ?

श्रो हाथी: यह जो योजना है यह तो उन बाहिर के लोगों के लिये है जिनका काम किसी मंत्रालय विशेष से पड़ता है। श्रगर उनकी कुछ शिकायतें हों तो यह उनके लिये हैं।

श्री सरजू पाण्डें यः जो श्रलग श्रलग मंत्रालयों में शिकायत सुनने के लिए श्रादमी रखे गए हैं उनके श्रलावा विजिलेंस कमीशन भी मुकरेर की गई है । मैं जानना चाहता हूं कि उनके कामों में कैसे सम्बन्ध जोड़ा जाएगा ?

श्री हाथी: ये तो स्रलग स्रलग चीजें हैं। सेंट्रल विजिलेंस कमीशन का काम स्रलग है। जहां कोरण्यन वर्गरह की बात होती है वह काम सेंट्रल विजिलेंस कमीशन देखेगा, स्रीर हम जो स्रब योजना बना रह हैं उस के मातहत जो डिलेज स्रादि की शिकायतें हैं उनको देखा जाएगा।

Dr. L. M. Singhvi: The basic postulate of investigation and redress of grievance is that such a machinery should be impartial and free of the influences of the department. May I know whether the Government have considered this postulate and have thought, in view of this postulate, of bringing about a machinery which is independent of departmental influences so that such a machinery could inspire any confidence?

Shri Hathi: That is a matter which is allied to this in a way; whether

there should be an independent machinery or whether there should be this machinery, is a thing which is being considered. So far as this is concerned, after all, we have to take work from the officers themselves. The other question is being studied.

श्री विश्वनाथ पाण्डेय : ग्रभी जो मंत्री गहोदय ने सदन पटल पर वक्तव्य रखा है उस में ग्रंकित किया है गृह मंत्रालय में एक ग्रंधिकारी नामित किया जायेगा जो विभिन्न मंत्रालयों के प्रयत्नों में तालमेल रखेगा, ग्रौर 6 महीने बाद इन कामों में सुधार के सुझावों के साथ ग्रपना प्रतिवेदन देगा । सन् 1964 के बाद 6 महीने का समय बीत गया है इस ग्रफसर को नामित किये हुए । क्या इस ग्रंधिकारी ने ग्रंपने सुधारों के सुझावों राहित ग्रंपना प्रतिवेदन सरकार को दिया है, ग्रगर हां तो सरकार ने उस पर क्या कार्रवाई की है ?

श्री हाथी: स्रावाज इतनी हो रही है कि कुछ सुनाई नहीं देता।

श्रध्यक्ष महोदय : मैं कार्रवार्ड बन्द किए देता हं, श्रावाज बहुत हो रही है । ग्रार्डर ग्रार्डर । श्रावाज बहुत हो रही है, कार्रवार्ड नहीं चल सकती । ग्रब ग्राप सवाल कीजिए।

श्री विश्वनाथ पाण्डेय : मंत्री महों-दय ने जो वक्तव्य सदन पटल पर रखा है उसमें उन्होंने श्रंकित किया है कि गृह मंत्रा— लय एक श्रिधिकारी को नामित करेगा जो विभिन्न मंत्रालयों के प्रयत्नों में तालमेल रखेगा श्रीर 6 महीने के बाद उन कार्मा में सुधार के सुझावों के साथ श्रपना प्रतिवेदन सर-कार को देंगा । मैं जानना चाहता हूं कि जून 1964 के बाद से उस नामित श्रिधिकारी ने श्रपने सुधार के सुझावों सहित प्रतिवेदन सरकार को दिया है ? यदि हां तो उसकी रुपरेखा क्या है श्रीर सरकार ने कहां तक उस की सिफारिशों को कार्यन्वित किया है ? श्री हाथी : जो जून 1964 को इंस्ट्र-क्शन दिए गए वे हर एक मिनिस्ट्री में कुछ न कुछ ऐसी व्यवस्था करने के बारे में थे । श्रव जो निर्णय लिया गया है वह यह है कि हर एक मिनिस्ट्री में एक एक अफसर होगा, श्रीर होम मिनिस्ट्री में एक कोश्रारडिनेशन श्रफसर होगा यह निर्णय कुछ दिन पहले ही लिया गया है, इसलिए इसकी रिपोर्ट का कोई प्रश्न नहीं उठता है ।

WRITTEN ANSWERS TO QUESTIONS

Issue of Licences

Shri D. C. Sharma:

Shri Harish Chandra

Mathur:
Shri Koya:

Will the Minister of Home Affairs be pleased to state:

- (a) whether the proposal of passing on authority for granting licences, permits and quotas to a quasi-judicial body has not been considered conducive to India's conditions; and
 - (b) if so, the reasons therefor?

The Minister of Home Affairs (Shri Nanda): (a) and (b). As indicated in reply to Starred Question No. 374 on the 10th March 1965, the Department of Administrative Reforms is collecting the necessary data on the procedures governing the issue of different kinds of licences, permits etc., in the context of the suggestion made for a quasi-judicial body being entrusted with the work of granting licences, permits and so on. It will be some time before anything concrete can be said in this matter.

Vocational Bias to Schooling

*1064. Shri P. C. Borooah: Will the Minister of Education be pleased to state:

(a) whether there is a proposal to increase the schooling period prior to

degree couse from 11 to 12 years and to make schooling more vocational in nature;

- (b) if so, the broad features thereof; and
- (c) the steps being taken in that direction?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) to (c). A scheme of up-grading high schools to Higher Secondary Course, which has been in force for a number of years, provided for increasing the duration of schooling in 11-year high schools to 12-years. It has also been indicated in a Conference of Education Ministers that a 12-year course of school education should be ultimate goal towards which the country should move. There is however specific proposal in this regard. pattern of Education and the duration of schooling period are being examined in the Education Commission.

The proposal to make schooling more vocational in nature was introduced through the scheme of Multipurpose Schools and Junior Technical Schools. The present thinking on this matter indicates that the content of practical courses in Multi-purpose Schools will have to be increased and Secondary Education will have to be diversified to meet the needs of the developing economy of the country and to suit aptitudes and capabilities of children passing the Elementary stage or studies.

Requisite provisions for this purpose are proposed to be made in the Fourth Plan. Meanwhile the Government of India have sanctioned a programme of strengthening the special courses like Agriculture, Technology at the secondary stage in 1965-66 itself.

Sindri Fertilizer Factory

Shri Priya Gupta.

| Shri Bhagwat Jha Azad:
| Shri P. C. Borooah:
| Shri Yashpal Singh:
*1065. | Shri D. C. Sharma:
| Shri Ram Harkh Yadav:
| Shri Vishwa Nath Pandey:
| Shri Murli Manohar:
| Shri Madhu Limaye:

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether it is a fact that the Sindri Fertilizer Factory has been undergoing losses year after year for the past five years:
- (b) if so, the total loss suffered during the period and the extent of loss suffered in each year;
 - (c) the reasons therefor; and
- (d) whether there is a scheme to expand the Sindri Fertilizer Factory, if so, the main features of the scheme?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) No, sir. The gross profit of the Unit during the years 1959-60 to 1963-64 amounted to about Rs. 18.82 crores and the net profit Rs. 2.37 crores.

- (b) and (c). Do not arise.
- (d) No, Sir. However a scheme for rationalising the present production at Sindri to make full use of the installed facilities is under consideration.

Certain Documents laid on the Table of Lok Sabha

*1066. Shri Hari Vishnu Kamath: Will the Minister of Home Affairs be pleased to refer to the speech made by the Minister of Education on the motion of no-confidence in the Council of Ministers on the 15th March, 1965, in course of which he had said that certain documents laid on the Table on the 3rd March, 1965

by a Member of the House were "stolen documents", and state:

- (a) whether any inquiry or investigation has been held in order to ascertain who stole the documents and from whom;
 - (b) if so, the result thereof; and
 - (c) if not, the reasons therefor?

The Minister of Home Affairs (Shri Nanda): (a) to (c). Government wishes to draw the attention of the Hon. Member to what the Education Minister actually said which be found in the official record of the Lok Sabha dated 15th March, 1965. The attention of the Honourable member is also invited to the stand taken by the Government in reply given to Starred Question No. 862 by Shri H. C. Mathur in Lok Sabha on 14th April 1965. Government have nothing further to add to the position indicated in that reply.

Petroleum Products from Soviet Export Organisation

Shri P. R. Chakraverti:
Shri Yashpal Singh:
Shri P. C. Borooah:
*1067.
Shri Ram Harkh Yaday:
Shri Kanakasabai:
Shrimati Renuka Barkataki:
Shri Shree Narayan Das:

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether an agreement was entered into by the Indian Oil Corporation and the President of the Soviet Export Organisation for the additional supply of petroleum products on the 18th March, 1965;
- (b) if so, the terms of the agreement;
- (c) whether the supplies will be made against rupee payment; and
- (d) the extent of savings likely to be effected in foreign exchange in respect of the total import of petroleum products?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) Yes, Sir.

- (b) The Contract provides for an additional supply of 7,75,000 tonnes of petroleum products during 1965 & 1966.
 - (c) Yes, Sir.
- (d) There will be a saving in "free" foreign exchange of about Rs. 7 crores on account of supply of these additional quantities.

Chemical Industries

Shri Yashpal Singh.
Shri Kapur Singh:
*1068. Shrimati Renuka Barkataki:
Shri Ravindra Varma:
Shri P. C. Borooah:

Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether any proposals for establishing chemical industries in this country have been made by the U.S. investment and industrial development mission;
- (b) if so, the nature of those proposals; and
- (c) the reaction of Government thereto?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) No, Sir.

(b) and (c). Do not arise.

Desertion of Dandakaranya by Refugees

*1070. Shrimati Renuka Barkataki: Will the Minister of Rehabilitation be pleased to state:

- (a) whether it is a fact that refugees who were settled in Dandakaranya are deserting their settlements in large numbers; and
- (b) if so, the steps Government propose to take to prevent such desertions?

The Minister of Rehabilitation (Shri Tyagi): (a) Out of 8398 families resettled in Dandakaranya the number that have left the villages during the past 5 years works out to less than 7%.

- (b) According to the assessment of the Dandakaranya Development Authority, the causes for the families leaving the village are as indicated below:—
 - (i) In order to help the families in the early stages of rehabilitation, a maintenance subsidy is given for two years after the families are settled in the new villages. When the subsidy was discontinued, many families left the villages during 1964-65;
 - (ii) Some families have gone in order to join their part families resettled elsewhere in the past;
 - (iii) In some areas, unscrupulous elements held out hopes of better rehabilitation elsewhere and some families were misled by their propaganda;
 - (iv) The monsoon in 1964 was erratic, particularly in the Umerkote Zone. Crop yield suffered on account of the monsoon. Many families who got low yields left the villages;
 - (v) A number of families left in 1964 with the intention of registering themselves as new migrants and getting cash doles.

The measures adopted to minimise desertions are indicated below:—

- (i) Employment opportunities have been expanded by taking up construction works and preference is given to families who got poor yields.
- (ii) Gratuitous relief is also being given where necessary.

(iii) A scheme of level terracing has been taken up to make the holdings more suitable for paddy cultivation.

Central Schools

*1071. Shri P. C. Borooah: Will the Minister of Education be pleased to state:

- (a) whether Government propose to set up a chain of Central Schools on the lines of public schools for the children of the poor;
- (b) if so, the main features of the Scheme; and
- (c) the provisions, if any, being made under the Fourth Plan for the purpose?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) to (c). Central Schools are meant for children of Central Government employees and the floating population who want the uniform pattern adopted the present scheme. Under the programme about one hundred such schools are being set up as a nonplan activity.

Circular on the Use of Hindi

Shri P. R. Chakraverti:
Shri Chandak:
Shri S. N. Chaturvedi:
*1072.
Shri Rameshwar Tantia:
Shri Hukam Chand
Kachhavaiya:
Shri P. H. Bheel:

Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that a circular was issued after the 26th January 1965 by some Union Ministry to the effect that Hindi had become the official language of the Union and that henceforward the entire work would be done in Hindi;
- (b) if so, which are the Ministries that took the initiative to do so;

- (c) whether it is also a fact that later on the circular was withdrawn; and
 - (d) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) to (d). An Office Memorandum was issued by the Ministry of Food & Agriculture on January 30, 1965 giving the Hindi equivalents for various English designations used in that Ministry. It was observed in the opening sentence of the memorandum that since Hindi had now become official language of the Union. from now onwards Hindi will begin to be used for all official purposes. As the later part of the sentence had given rise to misinterpretation, it was decided to withdraw the office memorandum.

National Integration Council

*1073. Shri Yashpal Singh:
Shri Kapur Singh:
Shri Sidheshwar Prasad:
Shri Vishwa Nath Pandey:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government propose to set up a National Integration Council to tackle political and psychological problem relating to official language;
- (b) if so, the criteria for appointing the members of the Council;
- (c) when it is likely to be continued; and
 - (d) its main functions?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):
(a) and (b). The National Integration Council was set up, in pursuance of a decision taken by the National Integration Conference held in September-October 1961, to review all matters pertaining to national integration, and to make recommendations thereon.

(c) and (d). The Council consists of 30 members including the Prime Minister (Chairman), the Union Home Minister and Chief Ministers of all States, leaders of political parties represented in Parliament, selected educationists and other eminent per-

Border Police Force

Shri P. C. Borooah:
Shri Yashpal Singh:
*1074. Shri Priya Gupta:
Shri Bhagwat Jha Azad:
Shri D. C. Sharma:

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government have decided to reorganise and strengthen the entire border police force; and
- (b) if so, what are the broad outlines of the scheme for reorganising the force?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):
(a) and (b). The question of reorganising the armed police forces, in the border areas, is under consideration at present.

Indian Penal Code

*1075. Shri Hari Vishnu Kamath: Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that the Indian Penal Code has been made applicable to the State of Jammu and Kashmir;
 - (b) if so, since when; and
 - (c) if not, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):
(a) No, Sir.

(b) Does not arise.

(c) The Indian Penal Code is relatable to entry 1 of the Concurrent List. This entry applies to Jammu and Kashmir only in respect of offences relating to the entries in that List already made applicable. Until this entry is made applicable without modification, it is not possible to extend the Indian Penal Code to Jammu and Kashmir.

Merit Scholarship in Rajasthan

2692. Shri Dhuleshwar Meena:
Shri Ramachandra Ulaka:

Will the Minister of Education oe pleased to state:

- (a) the amount of financial assistance given to Rajasthan Government for grant of merit scholarships to poor students to continue their university education during 1964-65 under the National Scholarship Scheme; and
- (b) the amount spent out of this by the State Government?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) Rs. 1,42,000.

(b) Rs. 1,19,614.

Merit Scholarships in Rajasthan Technical Institutes

2693. Shri Dhuleshwar Meena: Shri Ramachandra Ulaka:

Will the Minister of Education be pleased to state:

- (a) the amount given on account of Merit-cum-Means Scholarships to each technical institute in Rajasthan during 1964-65; and
- (b) the amount proposed to be given to that State during 1965-66?

The Minister of Education (Shri M. C. Chagla):

Written Answers

Name of the Institute	Amount given
	Rs.
DEGREE	
1. Birla College, Pilani	4,696.44
2. Birla College of Engineering, Pilani	95.556.51
 Faculty of Engineering, University of Jodhpur (M.B.M. Engineering College, Jodh - pur) DIPLOMA 	63,777 · 39
4. Udaipur Polytechnic, Udaipur	3,794 · 52
 Jodhpur Polytechnic, Jodhpur	3,156.75
Total .	2,14,777 · 21

(b) Rs. 2,60,00 (Approximately).

Consumption on Petroleum in Rajasthan

2694. Shri Dhuleshwar Meena: Shri Ramachandra Ulaka:

Will the Minister of **Petroleum and** Chemicals be pleased to state:

- (a) the total consumption of petroleum and petroleum products in Rajasthan during 1964-65; and
 - (b) the details thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir):
(a) It is estimated that, during 1964-65, the total consumption of petroleum products in Rajasthan will be about 2.15 lakh tonnes.

(b) It is regretted that the details cannot be disclosed in view of the restrictions imposed by the Defence of India Rules.

Cultural Grants to Rajasthan 2695. Shri Dhuleshwar Meena: Shri Ramachandra Ulaka:

Will the Minister of **Education** be pleased to state:

- (a) whether any grants have been given to the Government of Rajasthan for cultural schemes during 1964-65:
 - (b) if so, the details thereof; and
- (c) the amount proposed to be given to that State for the same purpose during 1965-66?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) Yes, Sir.

- (b) The details are given below:---
 - (i) Rs. 7,114·32 paise under the scheme of "Inter State Exchange of Cultural Troupes".
 - (ii) Rs. 9,300|- under the Scheme of "Sponsoring of Cultural Troupes for the entertainment of the Armed Forces in the Forward Areas".
- (iii) Rs. 1,500|- under the Scheme of "Compilation of National Register of Records and Historical Documents in the State".
- (iv) Rs. 81,750; under the Scheme of "Re-organisation and Development of Museums".
- (c) Grants admissible to the State Governments are not predetermined. The quantum of assistance is decided on the merits of each case. However, an allocation of Rs. 50,000- has been made to the State Government for the year 1965-66 under the Scheme of "Re-organisation and Development of Museums".

Monuments in Orissa

2696. Shri Rama Chandra Mailick: Will the Minister of Education be pleased to state:

(a) whether any financial assistance has been given to the Government of

Orissa for preservation of ancient monuments of historical importance during 1963-64 and 1964-65;

- (b) if so, the amount allotted in each year during the aforesaid period;
- (c) the total amount proposed to be given to Orissa, during 1965-66 for the same purpose?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) Grant-in-aid was given during the year 1964-65 only.

- (b) Rs. 3,750 during 1964-65.
- (c) It is premature to say anything in this regard at this stage.

Post-Matric Scholarships to M.P. Students

2697. Dr. Chandrabhan Singh: Will the Minister of Education be pleased to state:

- (a) the number of Central Government scholarships given to students for post-Matric studies in Madhya Pradesh under the National Scholarships Scheme during 1962-63, 1963-64 and 1964-65; and
- (b) the number of applications against which the above scholarships were given?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a)

- (i) 1962-63-85 awards.
- (ii) 1963-64-85 awards.
- (iii) 1964-65-90 awards.
- (b) No applications are called for; merit lists are obtained from the various examination authorities in the State and selection of scholars is made in order of merit from these lists against the quota allotted to that State.

Post-Matric Scholarships to Scheduled Castes and Scheduled Tribes

2698. Dr. Chandrabhan Singh: Shri Vidya Charan Shukla Shri Uikey: Shri R. S. Pandey:

Will the Minister of Education be pleased to state:

- (a) the rates of monthly scholarships being given at present to the students belonging to Scheduled Castes and Scheduled Tribes for Post-Matric education;
- (b) when these rates were determined:
- (c) whether these rates are considered sufficient at present by Government; and
- (d) if not, whether Government propose to revise the same?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) The value of scholarship at present includes:—

- (i) monthly maintenance charges which vary from Rs. 40 for hostellers and Rs. 27 for day scholars in the Pre-University|Intermediate and Degree courses to Rs. 75 for hostellers and Rs. 60 for day scholars in the professional degree courses in Medicine, Engineering, ect. depending upon the course of study;
- (ii) all non-refundable compulsory fees like enrolment|registration, tuition, games, library, medical, examination, etc. payable by the student to the Institution or University| Board:
- (iii) study tour charges upto a maximum of Rs. 100 per annum to a student studying professional course; and

(iv) thesis typing|printing charges upto a maximum of Rs. 100 to a research scholar.

Written Answers

- (b) These rates of scholarships are in force since 1954-55.
 - (c) Yes, Sir.
 - (d) The question does not arise.

Post-Matric Scholarships

2699. Shri Siddiah: Will the Minister of Education be pleased to state:

- (a) whether the students belonging to the Scheduled Castes and Scheduled Tribes, who have passed the S.S.L.C. Public examination in Mysore State and continue their studies in the XI standard in the Higher Secondary Schools are eligible for the award of the Government of India Scholarships (Post-Matric) for Scheduled Castes and Scheduled Tribes, and
- (b) if so, whether the Director of Social Welfare, Mysore State will be instructed to reconsider the applications of the above students which he has rejected on the ground that though they have passed the S.S.L.C. public examination, they are continuing their studies in the XI standard in the Higher Secondary Schools?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) Yes, Sir.

(b) Necessary communication has already been issued.

Reservation in Educational Institutes

2700. Shri Siddiah: Will the Minister of Education be pleased to state:

(a) whether his Ministry requested the other Ministries of the Central Government, State Governments, the Union Territories and all the Universities in the country to provide for reservation and other concessions to the Scheduled Castes and Scheduled Tribes students in the educational institutions under them;

- (b) if so, the details of the reservation and other concessions asked for; and
- (c) the reaction in details of the various Ministries of the Central Government, the State Governments, Union Territories and Universities?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-4296/65].

Edinburgh Festival

- 2701. Shri Ram Harkh Yadav: Will the Minister of Education be pleased to state:
- (a) whether India will participate in this year's, Edinburgh Festival;
 - (b) if so, the items thereof; and
- (c) the names of the countries participating in the festival?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) Yes, Sir.

- (b) Bismillah Khan (Shahnai); Vilayat Khan (Sitar) and K. V. Narayanaswami (Karnatak-Vocal).
- (c) The final programme is not yet known. However, this is an International Festival with wide representation

Retired Government Officers

- 2702. Shri Sidheshwar Prasad: Will the Minister of Home Affairs be pleased to state:
- (a) the names of officers of the Indian Administrative Service who were allowed to take up employment after retirement between the period from April, 1962 to March, 1965 either in Government or private undertakings, with their salaries and posts; and
- (b) the number and names of such retired I.C.S. and I.A.S. officers who participated actively in politics from April, 1947 to March, 1965?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):
(a) The information is being collected and will be laid on the Table of the House.

(b) The Government have no information.

विदेशों में जाने वाले उत्तर प्रदेश के छ। त्र

2703. श्री सरजू पाण्डेय: क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि:

- (क) 1963-64 स्त्रीर 1964-65 में उत्तर प्रदेश के कुल कितने छात्र भारत सरकार से ऋण लेकर स्रध्ययम के लिए विदेशों में गये हैं;
 - (ख) वे किन किन देशों में गये हैं; ग्रौर
- (ग) इसी अवधि में उत्तर प्रदेश के कितने छात्र अपने खर्चे पर अध्ययन के लिए विदेशों में गये हैं?

शिक्षा मन्त्रालय में सांस्कृतिक-कार्य मन्त्री (श्री हजरनवीस) : (क) 1963-64 चार। 1964-65 चार।

(অ)	कनाडा	2
	श्रमरीका	5
	रूस	1

(ग) शिक्षा मन्त्रालय में इस बारे में कोई जानकारी नहीं है।

नियम पुस्तकों का सनुबाद

2704. श्री रणंजय सिंह: क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि:

(क) केन्द्रीय हिन्दी निदेशालय में किन किन मन्द्रायलयों ग्रौर विभागों से कितनी कितनी नियम पुस्तकें मादि अनुवाद के लिए प्राप्त हुई श्रीर दिसम्बर, 1964 के मन्त तक उनमें से कितनी पुस्तकें अनुवाद करके सम्बन्धित मन्त्रालयों या विभागों को लौटा दी गई :

- (ख) क्या इन पुस्तकों का अनुवाद पूरा करने की कोई तिथि निश्चित की गई है ;
- (ग) यदि हां, तो क्या यह कार्य निश्चित तिथि तक पूरा हो जायेगा ; ग्रीर
- (घ) यदि नहीं, तो इस के क्या कारण हैं?

शिक्षा मन्त्रालय में उपमन्त्री (श्री भक्त दर्शन): (क) विवरण सभा पटल पर रखा गया है [पुस्तकालय में रखा गया वे लिए संस्था एल टी 4293/65]।

(ख) से (घ). विभिन्न विभागों ग्रौर मन्त्रालयों से अनुवाद के लिए नियम पुस्तकों ग्रभी भी ग्रा रही हैं, इसलिए इस काम को पूरा करने की कोई विशेष समय-सीमा निर्धा-रित नहीं की गई है। फिर भी, इस काम में लगे मं.जूदा स्टाफ द्वारा कार्य को यथाशी घ्र पूरा करने की कोशिश की जा रही है।

New Jail in Delhi

2705. Shri S. N. Chaturvedi: Will the Minister of Home Affairs be pleased to state:

- (a) the cost of construction of the building of the new jail in Delhi;
 - (b) its built up area;
- (c) the total area of land occupied by it; and
 - (d) the cost of land?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

- (a) Rs. 64,96,875 including cost of electric and sanitary installations.
 - (b) 433118 Sq. ft.
 - (c) 178 acres
 - (d) Rs. 3,96,108|-.

Overcrowding in Viyyoor Jail, Kerala

2706. Shri A K. Gopalan: Will the Minister of Home Affairs be pleased to state:

- (a) whether Government have received complaints to the effect that there is overcrowding in the special sub-jail, Viyyoor where detenus are being kept;
- (b) if so, the action taken to redress their grievances;
- (c) whether it is a fact that in the Trivandrum and Cannanore Jail, there is overcrowding in the place where the detenus are being kept; and
- (d) if so, the action proposed to be taken by the Government in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):
(a) A complaint has been received from Shri A. K. Gopalan.

- (b) Arrangements have been made to convert 2 store rooms in the old block of the jail as lock-up rooms with lights, ventilators and latrines etc. to avoid congestion in cells. The Jail Superintendent has also been instructed to improve the existing accommodation by providing windows, electric fittings etc. wherever practicable.
- (c) and (d). Cots and chairs etc. provided to the detenus in Trivandrum Jail have in a way limited the moving sace in the block. There is no over-crowding or congestion. However, steps are being taken to improve accommodation facilities. There is no overcrowding in the Central Jail Cannanore where detenus are kept.

Ponkunnam High School Building Kottayam, (Kerala)

2708. Shri A. K. Gopalan: Will the Minister of Education be pleased to state:

(a) the progress made so far in the construction of the Ponkunnam High School Building, Kotayyam, Kerala;

- (b) when it is going to be completed; and
- (c) the reasons for the delay in its completion?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandaram): (a) to (c). Information is being collected and the same will be placed on the Table of the House.

हिन्दी निवेशालय

2709. श्री म० ला० द्विवदी : श्री स० चें० सामन्त :

क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि:

- (क) क्या हिन्दी निदेशालय जब से उसकी स्थापना हुई है तब से श्रपने काम को सन्तोषजनक रीति से पूरा करने की कोशिश करता श्रा श्रा रहा है;
- (ख) निदेशालय की स्थापना के पूर्व जब यह काम विभागीय रूप से हो रहा था; उसकी तुलना में निदेशालय ने भ्रपनी कार्य-पद्धति में क्या विशेषता दिखलाई है:
- (ग) निदेशालय की स्थापना से विभा-गीय कार्य-कलाप की स्रपेक्षा वार्षिक स्नावर्तक तथा स्रनावर्तक व्यय में क्या बढ़ोतरी हुई है;
- (घ) क्या निदेशालय के लिये ग्रलग भवन की व्यवस्था कर दी गई है, यदि नहीं तो उसकी व्यवस्था कब तक किये जाने की सम्भावना है; ग्रौर
- (इ) हिन्दी के विकास और प्रचारकी दिशा में जो महत्वपूर्ण कार्य निदेशालय ने किये हैं क्या उनको दर्शाने वाला एक विवरण सभा पटल पर रखा जयेगा ?

शिक्षा मन्त्रालय में उपमन्त्री (श्री भक्त दर्शन): (क) जी हां।

- (ख) वैज्ञानिक ग्रौर तकनीकी विषयों म्रादि की शब्दावली के निर्माण, विश्वविद्या-लयीय स्तर की मानक रचनाग्रों का ग्रनवाद, निर्माण श्रीर प्रकाशन, वैज्ञानिक श्रीर तकनीकी शब्दावली के ग्रंग्रेजी-हिन्दी ग्रन्तिम तथा ग्रनन्तिम निर्माण. रूप से तैयार की गई शब्दावली का मद्रण श्रीर प्रकाशन तथा हिन्दी विस्तार कार्यक्रमों जैसे हिन्दी के विकास और प्रचार के जिस कार्य को पहले मन्त्रालय कर रहा था उससे सम्बन्धित योजनाम्रों को तेजी से कार्यान्वित करने के लिए निरेशालय स्थापित किया गया था । सांविधिक प्रकृति के कियाविधि साहित्य को छोडकर. भारत के विभिन्न मन्त्रालयों ग्रीर विभागों में प्रयक्त होने वाली प्रशासनिक मैनग्रलों के ग्रन-बाद का कार्यभी निदेशालय को सौंपा गया गयाथा:
- (ग) ठीक सूचना स्रभी उपलब्ध नहीं है। फिर भी, निदेशालय की स्थापना के पहले नर्ष से जनवरी, 1965 तक जो वार्षिक खर्च हुआ वह सभा पटल पर रखे गये विवरण में दिया गया है। (पुस्तकालय में रखा गया वेबिय संख्या एल टी 2794165)
- (घ) निदेशालय के दफ्तर के लिए एक समुचित स्थान की व्यवस्था के प्रयत्न किए जा रहे हैं, ताकि पूरा दफ्तर एक स्थान पर ग्रासके।
- (ङ) विवरण तैयार किया जा रहा है ग्रीर यथासमय लोक सभा पटल पर र**ख** दिया जायेगा।

Rajasthan University

2710. Shri Yashpal Singh: Will the Minister of Education be pleased to state:

(a) whether the Government of Rajasthan have approached the Union

Government for taking over the Rajasthan University; and

(b) if so, Government's reaction thereto?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) No, Sir.

(b) Does not arise.

Polytechnic at Nangal

2711. Shri Daljit Singh: Will the Minister of Education be pleased to state:

- (a) whether the Punjab Government have requested the Central Government to open a polytechnic at Nangal; and
 - (b) if so, the decision taken thereon?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) Does not arise.

रानी गिदालों के श्रनुयायियों की गतिविधियां

क्या गृह-कार्य मन्त्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि कछार क्षेत्र में रानी गिदालों के ग्रनुयायियों की गति-विधियां बढ़ती जा रही हैं;
- (ख) क्या यह भी सच है कि रानी गिदालों के अनुयायी नर बिल देने के लिये लोगों का अपहरण करते हैं; और
- (ग) यदि हां, तो सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?

गृह-कार्य मन्त्रालय में राज्य-मन्त्री (श्री हाथी): (क) सितम्बर-ग्रक्तूबर, 1964 में कुछ नागान्नों के मनीपुर से उत्तरी कछार पहाड़ियों में भ्राने से रानी गिदालों के दल गतिविधियां बढ़ती ज्ञात हुई ।

- (ख) इस बारे में कोई सबूत नहीं मिला।
- (ग) सुरक्षा उपाय के तीर पर जिले में पुलिस की शक्ति बढ़ाई गई है और जिले का पूरा ज्ञान रखने वाले एक श्रधिकारी को उसका कार्यभार सौंपा गया है। श्रब स्थिति सामान्य प्रतीत होती है।

विल्ली में माध्यमिक विद्यालयों के शिक्षक

2713. ेश्री हुकम चन्द कछवाय: श्री बड़े:

क्या **शिक्षा मं**त्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि दिल्ली माध्य— मिक विद्यालय शिक्षक संघ ने शिक्षकों के मंहगाई भत्ते में वृद्धि न करने के सरकार के निर्णय के विरोध में भूख-हड़ताल करने का निश्चय किया है: और
- (ख) यदि हां, तो इस पर सरकार की क्या प्रतिकिया है ?

शिक्षा मन्त्रालय में उपमन्त्री (श्रीमती सौंदरम् रामचन्द्रन) : (क) सरकार को ऐसी कोई रिपोर्ट नहीं मिली है।

(ख) प्रश्न नहीं उठता ।

Ford Foundation Aid to Calcutta University

2714. { Shri S. C. Samanta: Shri M. L. Dwivedi; Shri Subodh Hansda:

Will the Minister of Education be pleased to refer to the reply given to

Unstarred Question No. 869 on the 4th March, 1964 and state:

- (a) whether the Ford FoundationExpert Team has submitted its final report;
- (b) if so, whether the report has been scrutinised by the Calcutta University;
- (c) the condition in which the Foundation has agreed to grant aid to the University; and
 - (d) the amount of the aid?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) No, Sir.

- (b) The interim report was considered by the Vice-Chancellor in consultation with the University authorities. The Vice-Chancellor sent his suggestions to the Government of West Bengal for having a new Organic Act for the University.
- (c) and (d). No offer of grant has been made by the Ford Foundation to the University so far.

मन्त्रियों के दीरे

2715. श्री विभूति मिश्रः क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि !

- (क) क्या सरकार ने सामान्य स्थिति में मंत्रियों, राज्य मंत्रियों तथा उपमंत्रियों में विभिन्न प्रदेशों के दौरे के बारे में कोई निश्चित नीति निर्धारित की है; ग्रीर
- (ख) यदि हां, तो उसका व्योग क्या है ?

गृह-कार्य मन्त्रालय में राज्य-मन्त्री (श्री हाथी): (क) ग्रौर (ख). ग्रपने कर्तव्यों का पालन करने के सम्बन्ध में ग्रावश्यकता पड़ने पर मंत्री दौरा करते हैं। ग्रतः यह ऐसा मामला नहीं है जिस के लिए कोई नियम बनाए जा सकें।

Fresco Paintings

2716. Shri P. K. Deo: Shri Kapur Singh: Shri P. K. Ghosh:

Will the Minister of **Education** be pleased to state:

- (a) whether Government propose to have colour reproduction of the Fresco paintings of ancient monuments which have now faded away under protection of the Central Department of Archaeology; and
- (b) if so, the names of the monuments whose paintings will be covered under this project?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) Yes, Sir.

(b) Ajanta and Ellora (Maharashtra) Bagh (Madhya Pradesh); Sittannavasal and Thanjavur (Madras); Lepakshi and Somapalli (Andhra Pradesh); Sitabhinji (Orissa); Tambekarwada (Gujarat); Mattanchery palace (Kerala); Mahakali temple, Chanda (Maharashtra).

Emergency Recruitment for I.A.S.

Shri P. K. Deo:

Shri Kapur Singh:
Shri P. K. Ghosh:
Shri Onkar Lal Berwa:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government propose to hold an emergency recruitment for IAS; and
- (b) if so, when a decision would be taken in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) No Sir.

(b) Does not arise.

All India Service Officers

2719.

| Shri Ramachandra Ulaka: Shri Dhuleshwar Meena:

Will the Minister of Home Affairs be pleased to state:

- (a) whether any cases of misbehaviour with people and their representatives by All India Service Officers have come to the notice of Government during the last one year; and
- (b) if so, the action taken against such officers?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). The information is being collected and will be laid on the Table of the House.

Grant to Orissa for Technical Institutes

Shri Ramachandra Ulaka:

2720. Shri Dhuleshwar Meena:
Shri Rama Chandra Mallick:

Will the Minister of Education be pleased to state:

- (a) the amount given on account of Merit-cum-Means Scholarships to each technical institute in Orissa during 1964-65; and
- (b) the amount proposed to be given to that State for the said purpose during 1965-66?

The Minister of Education (Shri M. C. Chagla):

(a) Name of Institute	Amount Rs.			
I. University College of Engineering, Burla	57,525			
2. Berhampore Engineering School	8,625			
3. Orissa School of Engineering, Cuttack 3				
4. Jharsuguda School of Engineering	1,95			

(b) Rs. 1,01,525.

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Practical Training Abroad

Shri Ramachandra Ulaka:
2721. Shri Dhuleshwar Meena:
Shri Rama Chandra Mallick:

Will the Minister of Education be pleased to state:

- (a) the number of scholar_S sent abroad for practical training under the Scholarship Schemes administered by his Ministry during 1964-65;
- (b) the number of those who belong to Scheduled Tribes and Scheduled Castes; and
- (c) the amount of stipend offered to each under these schemes?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) 88.

- (b) Nil.
- (c) The amount of stipend offered to the scholars is given in the statement laid on the Table of the House [Placed in library. See No. LT-4295/65].

Indebtedness among Government Servants

2722. Shri P. R. Chakraverti: Will the Minister of Home Affairs be pleased to state whether Government propose to undertake a survey of indebtedness among Government servants?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N.

Mishra): No such proposal is underconsideration.

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Cultural Centres in Orissa

Shri Ramachandra Ulaka:

2723. Shri Dhuleshwar Meena:
Shri Rama Chandra Mallick:

Will the Minister of Education be pleased to state:

- (a) whether any financial assistance was given to Orissa for construction of cultural centres in the State during 1964-65; and
 - (b) if so, the details thereof?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) Yes, Sir.

(b) Rupees 16,000 for the construction of an auditorium attached to the building of the Prajatantra Prachar Samity, Cuttack, being the final instalment of Central Assistance of Rs. 40,000.

Seminar on Arab World and India

Shri P. R. Chakraverti: 2724. Shri Chandak: | Shri Rameshwar Tantia:

Will the Minister of Education be pleased to state:

- (a) whether Government have examined the 24 point programme outlined at the Seminar held in Delhi in February, 1965 on the Arab World and India, to facilitate greater collaboration in educational, cultural, economic and political fields;
- (b) whether Government propose to set up an Institute of Arab Studies in the proposed Nehru University;
- (c) whether Government endorse the main recommendations of the seminar; and
- (d) if so, the steps being taken to give effect to the same?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) to (d). The recommendations of the Seminar are still under examination and it is not possible to express any opinion at this stage.

Andaman and Nicobar

2725. Shrimati Savitri Nigam: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 814 on the 2nd December 1964 and state:

- (a) whether a ship of the firm M|s Akoojee Jadwet Trading Co. was involved in any other irregularity while playing in he Andaman and Nicobar water during April-May, 1964 or thereabout;
- (b) if so, the nature and extent of such irregularity;
- (c) the action Government has taken against the ship or its owners; and
- (d) the steps taken to prevent the recurrence of such or other irregullarities by the ships of the firm in future?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). Yes, Sir. The master of the vessel is reported to have failed to deliver bills of coastal goods, and sailed the vessel without obtaining a written order from the "proper officer" permitting the vessel to depart from the port.

- (c) The matter is under examination
- (d) The "proper officer" is competent under the law to take cognizance of such irregularities and take suitable action.

केन्द्रीय हिन्दी निदेशालय के कर्मचारी

्रिशी हुकम जन्द कछवाय : 2726. ∫ श्री बड़े : े श्री रामसेवक यादव : ्रिशी यु० द० सिंह : 471 (Ai) LSD--3 क्या शिक्सा मंत्री यह बताने की कृपा करेंगे कि :

- (क) केन्द्रीय हिन्दी निर्देशालय में ऐसे कितने कर्मचारी हैं जिन की सेवा तीन वर्ष से अधिक हो गई है किन्तु उन्हें अभी तक स्थायी नहीं किया गया है; और
- (ख) भूतपूर्व शिक्षा मंत्री द्वारा दिये गये श्राश्वासनों के अनुसार श्रभी तक प्रति— शत कर्मचारियों को स्थायी न करने के क्या कारण है ?

शिक्षा मन्त्रासय में उपमन्त्री (श्री भक्त बर्शन): (क) 188 इनके म्रतिरिक्त 39 व्यक्ति प्रति नियुक्ति पर हैं जो निर्देशालय में तो म्रस्थाई हैं किन्तु उनका म्रपने—श्रपने पिछले विभागों में स्थायी पदों पर नियन है।

(ख) यह मामला पहले ही विचारा— धीन है।

निष्कान्त भूमि पर ग्रनिषकृत कब्जा

2727. **्र श्री प० ला० बादपाल** : ्र श्री समनानी :

क्या पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार को इस बात की जानकारी है कि गंगानगर जिले में हजारों मुसलमानों द्वारा जो विभाजन के बाद पाकिस्तान में चले गये हैं; छोड़ी गई जाय—दाद पर जो सामान्यतया कास्टोडियन को मिलनी चाहिये थी, कुछ प्रतिष्ठित व्यक्तियों ने सरकारी अनुमित प्राप्त किये बिना कव्जा कर रखा है; श्रौर
- (ख) यदि हां, तो क्या सरकार का विचार उनसे जमीन वापस लेने श्रमवा इस

मामले की जांच के लिये एक गैर-सरकारी नागरिक समिति नियुक्त करने का है ?

पुनर्वास मन्त्री (श्री स्वागी) :
(क) सरकार को ऐसे किसी दृष्टान्त
का पता नहीं है जिसमें कि जिला गंगानगर
में निष्कान्त सम्पत्ति प्रतिष्ठित व्यक्तियों
के भ्रधिकार में हो । जो आयदादें मुसलमानों
द्वारा छोड़ी गई थीं वे निष्कान्त सम्पत्ति,
प्रशासन श्रधिनियम, 1950 के भ्रन्तगंत कास्टोदियन के श्रधिकार में है । ऐसी जायदाद
का ग्रधिकार एलाटमेंट या निपटारा ऊपर
कहे गये श्रधिनियम तथा विस्थापित व्यक्ति
(प्रतिकर तथा पुनर्वास) भ्रधिनियम, 1954
में दी गई व्यवस्था के भ्रनुसार किया जाता है।

(ख) यदि कोई ऐसी सूचना प्राप्त होती है कि ग्रमुक भूमि निष्कान्त जायदाद है ग्रीर उसे ग्रभी तक निष्कान्त जायदाद प्रशासित नहीं किया गया है तो इस सम्बन्ध में कास्टोडियन द्वारा ग्रपने रिकाड को पूरा करने तथा कानून के ग्रनुसार ऐसी भूमि के प्रशासन के सम्बन्ध में कार्यवाही की जायेंगी।

घावेशों का हिन्दी घनुवाद

श्री प्रकाशबीर शास्त्री :
भी रामेश्वरानन्द :
भी प० ला० बारुपाल :
भी किशन पटनायक :
भी मधु लिमये :
भी उटिया :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उन के मंत्रालय ने ऐसे कोई निर्देश दिये हैं कि कल्याण कार्यो संबन्धी सभी भदेशों तथा अन्य स्थायी श्रादेशों का हिन्दी भनुवाद भी साथ भेजा जाना चाहिए;

- (ख) यदि हा, तो क्या उनका सता-लय इस निर्देश का पालन कर रहा है;
- (ग) 1, जनवरी, 1964 के बाद उन के मंत्रालय से कल्याण संबन्धी कितने परिपन्न भेजे गये श्रीर उन में से किंतनों का हिन्दी अनुवाद भी साथ भेजा गया है; श्रीर
- (घ) गेष परिपन्नों के साथ हिन्दी ग्रनु— बाद क्यों नहीं भेजा गया ?

गृह-कार्य मन्त्रालय में राज्य-मन्त्री (श्री हाथी) : (क) ग्रीर (ख) : जी हां ।

- (ग) कुल मिलाकर 10 परिपत्न जारी किए गए । सभी परिपत्नो के साथ उनके हिन्दी अनुवाद भी थे ।
 - (घ') प्रश्न ही नहीं उठता ।

हिन्दी ग्रधिकारियों की नियुक्ति

श्री प्रकाशवीर शास्त्री : श्री प० ला० पारुपाल : श्री किशन पटनायक : श्री उदिया : श्री रामेश्वरानन्व : श्री मधु लिमये :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंग कि :

- (क) क्या उनके मंत्रालय ने एसे ग्रादेश निकाले थे कि प्रत्येक मंत्रालय तथा विभाग में कम से कम एक हिन्दी ग्रधिकारी ग्रवस्य नियुक्त किया जाये ;
- (ख) किस किस मंत्रालय श्रीर विभाग ने श्रभी तक इस श्रादेश का पालन नहीं किया है ; भौर
- (ग) उनके ऐसान करने के क्या कारण हैं ?

गृह-कार्य मन्त्रालय में राज्य-मन्त्री (श्री ल ना मिश्र): (क) हिन्दी सलाहकार समिति ने यह सिफारिश की थी कि प्रत्येक मंत्रालय में कम से कम एक हिन्दी ग्रधिकारी होना चाहिये । यह सञ्चाव सारे मंत्रालयों को ग्रावश्यक कार्यवाही के लिये भेजा गया वा ।

(ख) श्रीर (ग) श्रव तक 11 मंत्रालयों/ विभागों में हिन्दी ग्रधिकारी नियुक्त हो चुके हैं। शेष मंत्रालयों में इस मामले पर प्रभी विचार किया जा रहा है।

व्यावर का मुहम्मद प्रली स्कूल

2730. र्शी ग्रॉकार लाल बेरवा : ंश्री हकम चन्द कछवाय :

क्या शिक्षा मंत्री यह बताने की कृपा करेंग कि :

- (क) क्या यह सच है कि ग्रावर में महम्मद ग्रली स्कुल में पढ़ने वाले २२ हिन्द छात्रों का नाम बदल कर मसलमानी नाम रखा गया श्रौर तब उनको श्रागे पढाया गया :
- (ख) यदि हां, तो सरकार ने सम्बंधित ग्रध्यापक के विरुद्ध क्या कार्यवाही की; श्रीर
- (ग) क्या यह भी सच है कि उस प्रधानाध्यापक का पूरा परिवार पाकिस्तान में रहता है भीर वह जासुसी का कार्य करता

शिक्षा मन्त्रालय में उपमन्त्री (श्रीमती सौन्दरम् रामचन्द्रन्) : (क) से (ग), राजस्थान सरकार ने सूचित किया है कि **व्यावर** के मोहम्मद ग्रली स्कूल के 13 विद्या-थियों के नाम बदले गए थे। स्कूल के रजिस्टर में प्रब विद्यार्थियों के मूल नाम लिख दिए गए हैं । स्कूल का हेडमास्टर, जो इस कार्य के लिए जिस्मेदार था संस्था से चला गया है

श्रीर इसलिये राज्य सरकार इस मामले में कोई कार्यवाही नहीं कर सकी।

भाषा शिक्षकों के बेतन

2731. श्री विज्ञवनाथ पाण्डेय : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि केन्द्रीय सरकार ने राज्य सरकारों को सुझाव दिया है कि ग्रन्य भाषात्रों के शिक्षकों तथा संस्कृत के शिक्षकों के वेतनों में समानता लाई जाये : ग्रौर
- (ख) यदि हां, तो इस सुझाव पर राज्य सरकारों की क्या प्रतिक्रिया है ?

शिक्षा मन्त्रालय में उपमन्त्री (श्री भक्त वर्शन) : (क) जी, हां।

(ख) राज्य सरकारों की प्रतिकियाम्रों क़ी स्रभी प्रतीक्षा है।

Left Communist Detenus in Kerala

Will the Minister of Home Affairs be pleased to state:

- (a) whether any left Communist detenus in Kerala had been admitted to the hospital for treatment; and
- (b) if so, their names and the complaints they are suffering from?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). A statement is given below.

STATEMENT

The information furnished by the Government of Kerala in this regard is as follow:

1. Shri C. L. Varkey, a detenu in the Central Jail Viyyur was admitted to the District Hospital, Trichur on 29th January 1965 with hydrocele but has since been discharged.

2. Shri M. A. Krishnan, a detenu in the Central Jail, Viyyur, was admitted to the District Hospital, Trichur on 19th February 1965 with peptic ulcer but has since been discharged.

Written Answers

- 3. Shri P. K. Kunjachan, a detenu in the Central Prison, Trivandrum, was admitted to the Ayurveda College Hospital, Trivandrum on 20th March 1965 with rheumatism and is still under treatment.
- 4. Shrimati Suseela Gopalan, a detenu in the Central Jail, Viyyur, was admitted to the Maternity Trichur on the 27th Janu Hospital. January, 1965, with bleeding and pain and was subsequently discharged. She was later admitted to the District Hospital, Trichur on 25th March 1965 for investigation and treatment as advised by the District Medical Officer. She was later transferred to the Central Prison, Trivandrum and admitted to the Medical College Hospital on 12th April 1965 for specialized treatment and investigation.
- 5. Shri J. S. Stanley, a detenu in the Central Prison, Trivandrum, was admitted to the Medical College Hospital, Trivandrum on 1st April 1965 with injuinal hernia.

Scientific Research

2733. Shri Shree Narayan Das: Shrimati Maimoona Sultan:

Will the Minister of Education be pleased to state:

- (a) whether his attention has been drawn to the speech delivered by the Minister of Food and Agriculture at the diamond jubies celebrations of the Indian Agricultural Research Institute, Delhi, where he mentioned about certain draw-backs in the field of scientific research in the country; and
- (b) if so, the steps proposed to be taken to remove those draw-backs?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandaran): (a) Yes, Sir.

(b) Although the observations of the Minister for Food and Agriculture referred mainly to problems facing the agricultural scientists, still in so far as the scientific organisations under the Minister of Education are concerned, every effort is made to remove draw-backs and create a better atmosphere for the efficient working of scientists.

Kerala Tourist Centres

2734.
Shri Pottekkatt:
Shri A. V. Raghavan:

Will the Minister of Home Affairs be pleased to state:

- (a) the action taken on the recommendation of the Kersla Estimates Committee to develop important hydro-electric projects in tourist centres;
- (b) the projects likely to be taken up during 1965-66; and
- (c) the amount allotted for this purpose during 1965-66?

The Minister of State in the Ministry of Home Affairs (Shri Hathi); (a) Major hydro-electric projects in the State are at the construction stage. The question of developing tourist facilities at these places is under examination.

(b) and (c). Do not arise.

Schools in Hilly Districts of Bihar

2735. Shri H. C. Soy: Will the Minister of Education be pleased to state:

- (a) whether it is a fact that in many of the hilly districts of Bihar specially among Tribal people the present number of Secondary High Schools and Multi-purpose High Schools is far from adequate; and
- (b) the quantum of financial grants given by the Central Government to

the Government of Bihar for aiding the State Government for opening such schools during the Third Plan period no far?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) The information is being obtained from the State Government and will be laid on the Table of the House in due course.

(b) There is no Central Scheme for opening of new Multipurpose schools and Secondary schools, hence no grants were given for this specific purpose to the State Government.

Area Manpower Survey of Meerut

2736. Shri Sidheshwar Prasad: Shri N. P. Yadab:

Will the Minister of Home Affairs be pleased to state:

- (a) whether the Institute of Applied Manpower Research, Delhi has completed the Area Manpower Survey of Meerut District and has published its Survey report; and
- (b) if not, when the reports will be published?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):
(a) and (b). The Area Manpower Survey of Meerut District has been completed by the Institute of Applied Manpower Research and working papers have been circulated for comments to the concerned agencies. The Report will be finalised in the light of the comments received.

Cyclone in Eastern India

2737. Shri P. C. Borooah: Will the Minister of Home Affairs be pleased to state:

- (a) whether a severe cyclone lashed the eastern part of the country, some parts of Assam and West Bengal;
- (b) if so, the extent of damage caused thereby; and

(c) the relief given by authorities to the victims?

The Deputy Minister in the Ministry of Home Affairs, (Shri L. N. Mishra): (a) to (c) The information is being collected and will be laid on the table of the House in due course.

पंजाबी दिल्ली की सह-भाषा के रूप में

्रशी युद्धवीर सिंह : | श्री सहरी सिंह : 2738. < श्री बड़े : | श्री वलजीत सिंह : | श्री चुनी लाल :

क्या गृह-कार्य मंत्री यह बताने क्री कृपा करेंग कि :

- (क) क्या दिल्ली के लिये पंजाबी को सह-घाषा के रूप में स्वीकार करने का निश्चय किया गया है ; ग्रीर
- (ख) यदि हां, तो यह निश्चय संभवतः कब तक कार्यान्वित किया जायेगा ?

गृह-कार्य मन्त्रालय में उपमन्त्री (श्री লঞ না৹ मिश्र) : (क) जी, नहीं।

(ख) प्रश्न ही नहीं उठता ।

मैसूर में लड़कियों की शिक्षा

2739. श्री बीरप्पाः क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि मैसूर राज्य में तीसरी योजना की श्रविध में श्रव तक लड़िकयों की शिक्षा पर भारत सरकार ने किननी रकम खर्च की ?

शिक्षा मन्त्रालय में उपमन्त्री (श्रीमती सौन्दरम् रामचन्त्रम्) : मैसूर राज्य में तृतीय योजना के ग्रन्तर्गत, 1963-64 तक, लड़कियों की शिक्षा संबंधी विशिष्ट योजनाग्रों के लिए 18:20 लाख रुपया खर्च हुगा भीर 1964-65 के लिए पूर्वानुमानित लागत 17.90 लाख रुपए है। इसके ग्रतिरिक्त सामान्य णिक्षा के लिए केन्द्रीय व्यवस्था के

हिस्से को भी लड़िकयों की शिक्षा पर व्यय किया गया है।

Youth Hostels

Shri Yashpal Singh: 2740. Shri Kapur Singh:

Will the Minister of Education be pleased to state:

- (a) the number of youth hostels which are to be constructed during 1965-66 throughout the country; and
- hostels (b) the number of such constructed during 1964-65 and the expenditure involved therein?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Nil.

(b) Nil.

Fertilizer Factory

2741. Shri Vishwa Nath Pandey: Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether it is a fact that a fertilizer factory is to be set up in the private sector in or wround Kanpur;
 - (b) if so, when; and
 - (c) the total amount to be spent?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) to (c) The suitability of Kanpur as a site for the establishment of a fertilizer factory during the 4th Plan is under examination. The question whether the factory would be in the public or private sector will be decided in due course.

Firing by East Pak Rifles

Shri Rameshwar Tantia: Shri D. C. Sharma: Shrimati Renuka Barkataki:

Shri P. Venkatasubbaiah: Shrimati Johraben Chavda:

Shri Vishwa Nath Pandey:

Will the Minister of Home Affairs

be pleased to state:

- (a) whether it is a fact that East Pakinstan Rifles started unprovoked firing across the border at Govindpur in Cachar district on the Assam East Pakistan border on the 5th April, 1965;
- (b) whether it is also a fact that on the 7th April 1965, East Pakistan Riflemen intruded into the Indian territory in the same area in Mufti:
- (c) whether any protest has been lodged with the Government of Pakistan:
- (d) if so, their reaction thereto; and
- (e) the action the Indian forces took after unprovoked firing by the Pakistan Soldiers?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a), (c), (d) and (e). I have already made a statement in the Lok Sabha on 12th April, 1965 in response to a Calling Attention Notice regarding firing and intrusion by East Pakistan Rifles in the Cachar District of Assam.

(b) Yes, Sir.

Petrochemical Corporation

2743. Shrimati Renuka Barkataki: Will the Minister of Petroleum and Chemicals be pleased to state:

- (a) whether Government are considering a proposal to set up a Petrochemical Corporation to promote and co-ordinate Petrochemical development in the country; and
- (b) if so, the main features of the proposal.

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) The proposal to set up a Petrochemical Corporation in the Public Sector has so far been examined only at the official and further details are being worked out.

(b) In view of (a) above, it will not be possible to furnish the information at this stage.

Indo-American Women Teachers' Exchange Programme

2744. Shri Vishwa Nath Pandey: Will the Minister of Education be pleased to state:

- (a) whether it is a fact that the U.S. Educational Foundation in India has launched an exchange programme of women teachers in American and Indian colleges:
- (b) if so, the main features of this programme; and
- (c) when the work on the programme is likely to begin?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir.

- (b) A statement is laid on the Table of the House. [Placed in Library, see No. LT-4296/65].
- (c) The programme is already being implemented since 1964.

राष्ट्रीय प्रयोगशालाएं

2745. श्री किशन पटनायक : क्या शिक्षा मंत्री 7 श्रप्रैल, 1965 के तारांकित प्रश्न संख्या 774 के उत्तर के सस्बन्ध में यह बताने की कृपा करेंगे कि :

- (क) राष्ट्रीय प्रयोगशालाओं की कार्य कुशलता के कारण जो 22 करोड़ रुपए की विदेशी मुद्रा की बचत हुई है वह कौन सी प्रक्रियाओं के सफ़ल होने के कारण हुई है; और
- (ख) यह बचत किन किन वस्तुग्रों के ग्रायात बन्द होने के परिणामस्वरूप हुई है।

शिक्षा मन्त्रालय में उपमन्त्री (श्रीमती सौंग्बरम् रामचन्द्रन्) : (क) माननीय सदय का ध्यान 'उद्योग के लिए ग्रनुसंधान' नामक पुस्तिका की ग्रोर ग्राकित किया जाता है। इस पुस्तिका में उन प्रक्रियाग्रों ग्रादि की

सूची दी गई है जिनके परिणामस्वरूप विदेशी
मद्रा की बचत हुई है। पुस्तिका की प्रतियां
संसद के पुस्तकालय में प्राप्त है। इनके
आलावा, तकनीकी रिपोर्टों और डिजाइन
योजनाओं भादि के द्वारा विदेशी मद्रा में
बचत हुई है। शिक्षण और प्रशिक्षण कार्यकलापों, पितकाओं और पुस्तकों के भ्रादानप्रदान, परामर्श सेवाओं, परीक्षण भ्रादि ने
भी विदेशी मुद्रा की बचत के कार्य में योगदान
दिया है।

(ख) सूचना एकत्र की जा रही है श्रौर सभा पटल पर रख दी जायेगी।

Traffic Problem in Delhi

2746. Shri Shiv Charan Gupta: Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that trucks are parked on G.B. Road and Roshanara Road Delhi and buses outside the Delhi Main Station;
- (b) whether it is also a fact that this is one of the causes of congestion; and
- (c) if so, the steps proposed to be taken to ease congestion of traffic?

The Deputy Minister in the Ministry of Home Affairs, (Shri L. N. Mishra): (a) and (b) Yes, Sir.

(c) Suitable action under the law is taken against the truck and bus drivers who are found causing obstruction to traffic on these roads. The Master Plan for Delhi visualises the shifting of ware-houses and goods transport booking offices godowns from G.B. Road and Roshanto selected sites ara Road National Highways. Similarly, service and repair shops located on Roshanara Road which are the main causes of congestion, are to be shifted to the earmarked areas. The present bus terminal on both sides of Delhi

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Main Railway Station is also to be shifted to a place outside Kashmere Gate near the Wall Road. There is also a proposal to shift the railway goods-siding to far off places like Nizamuddin and Badarpur. This would help in reducing the congestion in old Delhi considerably.

Research Allowances to Retired **Professors**

2747. Shri H. N. Mukerjee: Will the Minister of Education be pleased to state:

- (a) whether the University Grants Commission has a system of awarding research or scholarship allowances to retired professors of universities and other people with academic qualifications;
- (b) if so, the details of the scheme; and
- (c) the names of the awardees and the quantum of allowance in each

The Deputy Minister in the Ministry of Education (Shri Darshan): (a) Yes, Sir. The scheme covers all persons with distinguished record of teaching post-graduate classes and or research, retiring from universities, colleges and institutions "deemed" to be universities.

(b) and (c) The required information is given in the statements laid on the Table of the House. [Placad in Library. See No. LT-4297/65].

Central Mechanical Engineering Research Institute

2748. Shri Kanakasabai: Will the Minister of Education be pleased to state:

- (a) whether the Central Mechanical Engineering Research Institute has proposed to open mechanical engineering research and development centres this year;
- (b) if so, the number of the centres likely to be opened; and

(c) where they will be located?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandaran): (a) to (c). It is proposed to open four mechanical engineering research and development Centres at Poona, Ludhiana, Bhopal and Madras during this year.

Nuclear Research Centre at B.H.U.

2749. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

- (a) whether the University Grants Commission has approved the scheme for setting up a nuclear research centre in the **Physics** Department of the Banaras Hindu University; and
 - (b) if so, the details thereof?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) and (b) The Banaras Hindu University has approached the University Grants Commission for a grant of Rs. 2.00 lakhs for the construction of a building for installation of a 14 Mev, neutron generator. The proposal is under consideration of the Commission.

Secondary Education

Shri Ram Harkh Yadav: Shri Vishwa Nath Pandey: Shri Murli Manohar:

Will the Minister of Education be pleased to state:

- (a) whether his Ministry under the auspices of the Directorate of Extension Programme for Secondary Education held refresher courses in Delhi for the orientation of theory-technique of evaluation procedure at the stage of Secondary Education;
- (b) if so, the details of the programme and its achievements; and
- (c) the participants of the refresher courses?

The Minister of Education (Shri M. C. Chagla): (a) Yes, Sir.

(b) and (c) The programme was designed as a part of the reforms in examination undertaken by Central Board of Secondary Education to train secondary school teachers in the methodology techniques of objective type tests. About 1070 teachers drawn over 280 secondary schools in Delhi were trained in English, Physics, Chemistry, Mathematics, Biology and in Social sciences. About 100 objective-type test items in each subject were finally selected out of the material developed by the teachers and circulated to all schools.

> Ali India Council of **Sports**

Shri Ram Harkh Yaday: 2751. J Shri Vishwa Nath Pandey: Shri Murli Manohar:

Will the Minister of Education be pleased to state:

- (a) the exact status and functions of the All India Council of Sports;
- (b) the details of the Boards and Federations under its control; and
- (c) the finances of All India Council of Sports?

The Deputy Minister in the Ministry of Education (Shrì Bhakt Darshan): (a) It is an Advisory Body to (i) advise the Government of India in all matters concerning sports and games; (ii) act as a Liaison between National Sports Federations and the Government; (iii) grant recognition to such sports organisations established at the national level, as it may deem worthy of recognition; and (iv) recommend to the Central Government to give assistance to sports organisations recognised by it;

- (b) no Boards and Federations are under its control; and
- (c) no finances are placed at the disposal of the Council, but as stated

in (a) (iv) above, it can recommend to the Central Government to give assistance to sports organisations recognised by it.

Propagation of Hindi

Shri Rameshwar Tantia: 2752. 🗸 Shri S. C. Samanta: Shri Subodh Hansda:

Will the Minister of Education pleased to state:

- (a) the amount of grant given to the non-Hindi speaking states, Statewise, during 1963-64 and 1964-65 for propogation of Hindi: and
- (b) the work done in connection with propagation of Hindi by these States with the amount received from the Central Government during the above period?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) and (b) A statement is laid on the Table of the House. [Placed in Library, See No. LT-4298/ 65].

Police Housing Scheme

2753. Shri Dharmalingam: Will the Minister of Home Affairs be pleased to state the amount asked for and given to the Government of Madras, during 1964-65, as loan under the Police Housing Scheme?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):

> Amount asked for Rs. 50 lakhs;

> Amount given Rs. 24.27 lakhs.

Nitrogen Fertilizer Plant for Madras

- 2754. Shri Dharmalingam: Will the Minister of Petroleum and Chemicals be pleased to state:
- (a) whether there is any proposa! to build a nitrogen fertilizer plant in Madras State:
- (b) if so, when the work is to be started; and

(c) the site on which the plant is to be built?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) to (c). A proposal to establish a fertilizer factory at Madras is under consideration. Final decision in this respect is expected to be taken in the near future.

Refugees in Assam

2755. Shri Basumatari: Will the Minister of Rehabilitation be pleased to state:

- (a) the number of refugees who entered Assam from East Pakistan from 1st January, 1964 to 31st March, 1965:
- (b) the number of Tribal refugees out of them; and
- (c) the number of families settled with lands till 31st March, 1965?

The Minister of Rehabilitation (Shri Tyagi): (a) During the period from 1-1-64 to 4-3-65, 1,80,840 migrants from East Pakistan have entered Assam.

- (b) The number of tribal migrants from East Pakistan upto 31-10-65 was 45,802.
- (c) About 260 families have been allotted land and or moved to the sites of permanent rehabilitation.

Soviet aid for Higher Education

2756 \int Shri Shree Narayan Das: \int Shri Kanakasabai:

Will the Minister of Education be pleased to state:

- (a) whether discussions and negotiations being carried on with Soviet Union for Indo-Soviet collaboration in the field of higher and specialised education have resulted in some agreements;
- (b) if so, the important features of such agreements;
- (c) whether the question of assistance for enlarging regional engineering colleges in India has also been discussed; and

(d) if so, the result thereof?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) Yes, Sir. Collaboration between India and U.S.S.R. in the field of Education was recently discussed in Moscow as part of the Indo-USSR cultural exchanges programme for 1965-66 which was finalised on 7th April, 1965.

- (b) The important features of the educational part of the programme are:—
 - (i) provision of scholarships to each other's students, scholars and teachers for study, research and training;
 - (ii) exchange of Language teachers for teaching in each other's country and provision of Soviet teachers in Scientific and technical fields;
 - (iii) exchange visits of educationists and scholars for mutual discussions, development of contacts, delivering lectures, study of each other's system of education, including the operation of correspondence courses and evening colleges in USSR;
 - (iv) development of institutional co-operation between institutions of higher learning and specialised bodies in both the countries by way of exchange of information, publications, material and expert assistance;
 - (v) reciprocal establishment of Chairs of Indian Studies in Tashkent University and of Russian Studies in one of the Indian Universities.
- (c) Yes, Sir, the question of Soviet assistance for the setting up of 8 Regional Colleges of Engineering in India had been discussed with the Soviet side;
- (d) The matter is still under the consideration of the Soviet side.

Arrest of Chinese spies

2757. Shri Shree Narayan Das: Will the Minister of Home Affairs be pleased to state:

- (a) whether it is a fact that some Tibetan Chinese spies were arrested on the 4th April, 1965 at Raxaul on the Indo-Nepal Border in Bihar;
- (b), if so, the circumstances in which this has been done; and
- (c) the materials that have been recovered from them.

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b) Two Tibetans were detained at Raxaul on 3rd April, 1965 while attempting to cross the border;

(c) It is not in the public interest to disclose this information on the floor of the House, at present.

Kerala State and Subordinate Service Rules

2758. Shri Koya: Will the Minister of Home Affairs be pleased to lay on the Table a list of special Rules issued by the Governor of Kerala State since President's Rule, as contemplated in Rule (2) of Part II of Kerala State Subordinate Service Rules, 1958?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): The information is being collected and will be laid on the Table of the House as early as possible.

12 hrs.

Mr. Speaker: Papers to be laid.

भी बागड़ी (हिसार): अध्यक्ष महोदय, मेरा एक विशेषाधिकार का प्रश्न है । स्थामी रामेण्वरानन्द के साथ संसद् भवन के के बाहर झहाते में बड़ा दुर्ब्यवाहार किया गया...

Mr. Speaker: Papers to be laid. Shri Humayun Kabir

श्री बागड़ी: मेरा विशेषाधिकार का प्रक्र **मध्यक महोदय**ः उसकी मैं ने इजाजत नहीं दी ।

श्री बागड़ी : बहुत महत्वपूर्ण बात है । उन के साथ दुर्व्यवहार हुन्ना है

ग्रध्यक्ष महोदय : मैं ने फैसला ले लिया है ।

श्री स्रोंकार साल बेरवा (कोटा)ः मेरा एक व्यवस्था का प्रश्न है

श्रम्यक्ष महोदय: वह मैं ने कह दिया है। दूसरे व्यवस्था श्रा कहां सकती है एक काम ख़त्म हुश्रा श्रीर दूसरा शुरू होने जा रहा है? दरमियान में व्यवस्था कहां श्रा सकती है ?

श्री मोंकार लाल बेरवा : उसके बाद मैं क्या ले लिया जायेगा ?

ग्रध्यक्ष महोदय : जब वक्त होगा ग्रौर उस के बावत मुख्य रात होगी तो ले लिया जायेगा ।

12.01 hrs.

PAPERS LAID ON THE TABLE
CENTRAL WAKE COUNCIL RULES, 1966

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): On behalf of Shri Humayun Kabir, I lay on the Table a copy of the Central Wakf Council Rules. 1965, published in Notification No. G.S.R. 558 dated the 10th April, 1965, under sub-section (3) of section 8D of the Central Wakf Act, 1954. [Placed in Library, see No. LT-4289/65].

DEFENCE OF INDIA (AMENDMENT)
RULES, 1965 AND ALL INDIA SERVICES
(DEATH-CUM-RETIREMENT BENEFITS)
THIRD AMENDMENT RULES, 1965.

The Minister of State in the Ministry of Home Affairs (Shri Hathi): I lay on the Table a copy each of the following Rules:—

(i) The Defence of India (Amendment) Rules, 1965 pub-

[Shri Hathi]

lished in Notification No. S.O. 1087 dated the 31st March, 1965 under section 41 of the Defence of India Act, 1962. [Placed in Library, see No. LT-4290/65].

(ii) The All Iudia Services (Death-cum-Retirement Benefits) Third Amendment Rules, 1965, published in Notification No. G.S.R. 572 dated the 17th April, 1965 under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Libdary, see No. LT-4291/65].

12.02 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-FIFTH REPORT

Shri S. V. Krishnamoorthy Rao (Shimoga): I beg to present the Sixty-fifth Report of the Committee on Private Members' Bills and Resolutions.

12.021 hrs.

ESTIMATES COMMITTEE

EIGHTY-SECOND REPORT

Shri A. C. Guha (Barasat): I beg to present the Eighty-second Report of the Estimates Committee on the Ministry of Education—University of Delhi.

12.021 hrs.

BUSINESS ADVISORY COMMITTEE
THIRTY-SIXTH REPORT

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Thirty-sixth Report of the Business Advisory Committee presented to the House on the 27th April, 1965."

Mr. Speaker: The question is:

"That this House agrees with the Thirty-sixth Report of the Business Advisory Committee presented to the House on the 27th April, 1965."

The motion was adopted.

12.03 hrs.

RE. USE OF PRECINCTS OF THE HOUSE AFTER THE RISING OF LOK SABHA

भ्रष्टमक्ष महोदय: श्री बेरवा का क्या क्यवस्था का प्रश्न है ?

भी मोंकारलाल बेरवा (कोटा): मेरा यह प्रश्न है कि पहले जब श्री बागडी इस हाउस के भ्रन्दर हडताल कर के बैठ गये थ तो उन को हाउस के बन्द होने के बाद उनकी घसीट कर बाहर निकाल दिया था। वह बात तो ठीक थी क्योंकि हाउस के खत्म हा जाने के बाद उस के ग्रन्दर ग्राने की इजाजत नहीं है क्योंकि हाउस के उठने के बाद वह पुलिस के कब्बे में ग्रा जाता है ग्रीर वहां पर उस का पहरा रहता है लेकिन हाउस के बाहर ग्रगर कोई संसद सदस्य बैठा रहे तो उसे बैठने न दिया जाय, उसे वहां पर धुसने की इजाजत न हो यह भाजा किस रूल के ग्रन्दर दी गई थी ? क्या उन को बाहर निकालने के लिए कोई लिखित आईर श्रीमान की ग्रोर से दिया गया था? उनको वहां पर बैठने नहीं दिया गया भीर वसीटकर बाहर निकाल दिया गया । ऐसा अपमान संसद् सदस्य का होना यह कोई भ्रञ्छी बात नहीं है

Shri U. M. Trivedi (Mandsaur): Sir, the question that has been raised is only this much. We are prepared to bow to all the decisions that you are prepared to give. But the whole question is this that no orders have been passed by the Speaker, to our knowledge, that Members of this House, of the Lok Sabha are not to come within the four walls of the boundary that surrounds this building and that they cannot utilise or sit in the lawns that are provided there. I do not know what prompted the officers concerned in removing Swami Rameshwaranand from the place which he occupied. I will not make any comment on the reasons for which he might have sat People may have sympathy or may have no sympathy with the cow slaughter. The question is, he wanted to sit there and why was he removed from there?

डा० राम मनोहर लोहिया (फर्रखाबाद): इस में दो सवाल हैं। एक तो स्वामी जी को हटाया क्यों गया ? दूसरे यह कि किस ढंग से उन्हें हटाया गया? पहले के बारे में मुझे कछ नहीं कहना है लेकिन मैं हरगिज यह मान ही नहीं सकता कि ग्राप का यह ब्रादेश हो सकता है कि स्वामी जी को जबरदस्ती इस तरह से घसीट कर के हटाया जाय । इस से ज्यादा भ्रन्छा तो यह होता कि स्वामी जी को गिरफ्तार कर लिया जाता । मैं केवल ग्राप के सामने यह ग्रमन, चैन ग्रीर क़ानुन की व्यवस्था का सवाल उठा रहा हं कि जिस ढंग से उनको हटाया गया बह बहत ही निलंज्ज ढंग था ग्रीर बैसा नहीं होना चाहिए था ।

मध्यक्ष महोदय : मैं ने यह पहले भी भी स्पष्ट कर दिया था भ्रीर भ्राज उस को दुबारा कह देना चाहता हूं कि हाउस या इसकी प्रीसिक्ट्स किसी डिमॉस्ट्रेशन, रैलीजस ग्रीबजरवेशंस या कोई ग्रीर नेक से नेक काम भी होतो भी उस के लिए इस्तेमाल नहीं की जा सकेंगी । प्रीसिक्टस के प्रन्दर मैं किसी डिमोंस्ट्रेशन श्रादि के करने की इजाजत नहीं दुंगा । मैं ने खुद ग्राडर दिया है कि स्वामी जी जब तक हाउस चलता है वह यहां बैठ सकते हैं या बाहर जहां कहीं चाहे

बैठ सकते हैं यह उनकी मर्जी की बात है। लेकिन जब हाउस ख़त्म हो तो उसके एक घंटे के बाद, क्योंकि उस एक घंटे में किसी ने उसे इस्तेमाल करना है कुछ काम करना है तो वह उस बीच में कर ले लेकिन एक घंटे के बाद में जब तक वह मुझ से इसकी इजाजत न ले ले इसके घन्दर नहीं ठहर सकता है न बैठ कर धरना ग्रादि दे सकता है। स्वामी जी जब उस एक घंटे के बाद भी यहां पर बैठेरहेतो उनको कहा गया कि ग्राप बाहर चले जाइये । स्वामी जी कहने लगे कि हम भपने भ्राप तो नहीं जायेंगे हमको उठा कर भले ही ले जाओ । मुझे पता लगा है कि उन को कंधे पर उठा कर बाहर ले जाया गया घसीटा उन को बिस्कस नहीं गया । ध्रब ध्रगर कंधों पर उठा कर लेजाना शर्म की बात है तो मैं उसकी जिम्मेदारी लेता हूं झौर मैंने ही ऐसा करने काहक्य दिया था . . .

श्री बागढ़ी (हिसार): मुझे सफाई देने का मौका दिया जाय । स्वामी जी का बड़ा अपमान हुन्ना है।

म्रध्यक्ष महोदय : जब स्पीकर खडा होकर कुछ बोल रहा हो तब मैम्बर्स नोगों की यह एक भ्रादत पड़ गयी है कि उस बक्त वह बीच में जरूर उठ कर बोलने लग जाने हैं। ग्रब यह चीज मैं बर्दाश्त नहीं कर सकता। जिन्होंने कहना था उनको मैं ने सून लिया है ग्रीर ग्रब जब मैं बोलने खड़ा हुग्रा हं तो मुझे सूना जाय।

भी बागड़ी: चुंकि मेरा विशेषाधिकार का प्रक्न था इसलिए मुझे जरूर बतलाना चाहिए ।

ध्रध्यक्ष महोदय : इसमें विशेषाधिकार का कोई सवाल पैदा नहीं हुन्ना । कल की मैंने इनक्वायरी की है। स्वामी जी को बाहर चले जाने के लिए कहा गया । स्वामी जी ने वहीं जबाब दिया कि मैं ग्रपने ग्राप तो नहीं जाऊंगा, मझे उठा कर भले ही ले जाया जाए ।

[मध्यक्ष महोदय]

होनों तरफ़ से एक, एक ग्रादमी उनके कंधों के साथ लगे हुए थे भीर उनको भपने साथ साथ चलाते हुए ले गये । उन्हें बिल्कूल घसीटा नहीं गया। अगर ऐसा किसी ने किया हो तो मैं उस पर सख्त ऐक्शन लेने के लिए तैयार हं लेकिन घसीटा नहीं गया । अब आप ही बतलाइये ग्रगर कोई ग्रादमी बैठ जाय, उसको बाहर चले जाने के लिए कहा जाय भौर वह जाने से इंकार करें तो कुछ तो करना हो पढ़ेगा कि जिससे उसको निकाला जा सके । मेम्बर साहब इस में मेरी इमदाद नहीं करते बल्कि उलटे इस में एक चीज चाहते हैं कि यह जो अनुशासन है उसको खराब किया जाय । मेम्बर साहबान का फर्ज हो जाता है कि वह अनुशासन कायम रखने में हमारी मदद करें। ग्रलबत्ता ग्रगर कोई किसी तरह की दुर्व्यवहार भादि की मेम्बरों को कोई शिकायत हो तो मैं आगे भौर भी इसमें तहक़ीकात करने के लिये तैयार हं।

भी बागड़ी: ग्रध्यक्ष महोदय, मेरी एक बात सुन लीजिये ।

म्राच्यक महोदय : ग्रव ग्राप बैठ जाइये ।

भी रामेश्वरानन्द (करनालं): प्रध्यक्ष महोदय, मेरा एक व्यवस्था का प्रश्न है ।

ग्रध्यक्ष महोदयः कोई व्यवस्था का प्रकृत नहीं है ।

भी रामेश्वरानन्द : ग्राप मेरी केवल एक बात सुन तो लें।

श्राच्यक्ष महोवय : स्वामी जी, मैं ग्राप से रोज प्रार्थना करता हूं कि इस तरह ग्राप खड़े हो कर बोलने की जिंद न किया करें। मुझे ग्रागे कायंवाही चलाने दीजिये।

श्री रानेश्वरानन्व : कल भी मैं कहना चाहता था श्रीर ग्राज भी मैं खड़ा हो रहा हूं लेकिन ग्राप मुझे ग्रपनी बात रखने की इजाजात नहीं दे रहे हैं । मैं व्यवस्था का सवाल उठा रहा हूं

भ्रम्यक्ष महोदय : इस में कोई व्यवस्था का प्रश्न पैदा नहीं होता है । एक कार्यवाही कृत्म हुई है श्रीर दूसरी श्रव शुरू होने वाली है उसके दरमियान व्यवस्था की कोई बात पैदा नहीं होती है ।

भी रामेश्वरानन्द : चूकि ग्राप मुझे भपनी बात रखने की भाजा नहीं दे रहे हैं इसलिए में विरोधस्वरूप सदन का त्याग करता हूं।

[Shri Rameshwaranand then left the House].

12,07 hrs.

MOTION RE: SITUATION ARISING OUT OF REPEATED AND CONTI-NUING ATTACKS BY ARMED FORCES OF PAKISTAN ON KUTCH BORDER

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): I beg to move:

"That the situation arising out of the repeated and continuing attacks by the armed forces of Pakistan on the Kutch border be taken into consideration".

There have been perious and frequent engagements. Our men are defending our frontiers with exemplary valour (Applause) and I should like to tell them that this House and all the people of this country stand solidly behind them, (Applause) and will consider no sacrifice too great to meet this challenge to our territorial integrity. (Applause).

श्री किशन पटनायक (सम्बलपुर) कंजरकोट श्रमी पाकिस्तान के कब्जे में है श्रीर यह लोग तालियां बजा रहे हैं। श्रीर सहोदय, इन तालियों को बंद करवाइयें।

ग्राञ्यक्ष महोदय : ग्रन ताली नजाना क्य़ा कोई गुनाह है ?

श्री किञ्चन पटनायक : यह क्या हंसीं की बात है जो तालियां बजा रहे हैं यह तो शर्म की बात है ।

ब्रध्यक्ष महोदय : ताली बजाने से मैं उन्हें रोक नहीं सकता ।

श्री बागढ़ी (हिसार) : कोई खुशी का मुकाम तो होना चाहिए । कंजरकोट पर श्रभी भी पाकिस्तान का कब्जा है तो यह हमारै लिए खुशी का मुकाम होना चाहिए या गम का ? तालियां तो खुशी के मौके पर बजाई जाती हैं ।

मध्यक्ष महोदय: मब मैं भाप से कहता हूं कि इस तरीके से काम नहीं चलेगा। अगर भाप सुनने को भी तैयार नहीं हैं तो बाहर जा सकते हैं लेकिन किसी को ताली बजाने से मैं कैसे रोक सकता हूं? भव ताली बजाना क्या कोई गुनाह है ? जिसकी पसन्द भाये वह बजाय और जिसको पसन्द न भाये वह न बजाये। यह ताली बजाना कोई नई चीज मही हो गई है। ताली कहां नहीं बजाई जाती? क्या भ्रपोजीशन की तरफ से जब स्पीचैज होती हैं तो उधर वालों द्वारा ताली नहीं बजाई जाती है ?

श्री बागड़ी: ताली जीत और खुणी में बजाई जानी चाहिए न कि हार व ग़म में।

Shri Lal Bahadur Shastri: The situation which we are facing today is undoubtedly grave. I think the House would like to have a connected account of the events leading up to the situation that exists today.

During the last few months, Pakistan has been resorting periodically to firing and clashes at several points in the Indo-Pakistan borders, both in the east as well as in the west. Our men have taken defensive action at

all these points effectively but with great restraint. The clashes on the Kutch border are the latest in the series of incidents which Pakistan has chosen to indulge in

Pakistani patrols Sometime ago, were noticed moving on a track close to the Kutch-Sind border. On being challenged by our patrols, the Pakistani patrols claimed that they were moving on a track which was the old customs track and within Pakistan It was also noticed that territory. Pakistan had occupied Kanjarkot and established a standing post there. In accordance with paragraph three of the Ground Rules the Deputy Inspector General of Police, Rajkot Rangers took up the matter with the Director General, West Pakistan Rangers, and called for a meeting to discuss the situation and to determine the status quo. The Director General, West Pakistan Rangers, did not attend, but sent his local Commander who had a meeting with the DIG, Rajkot Rangers. This however, led to no result and encounters between our patrols and those of Pakistan continued.

On April 9, in the early hours of border post at the morning, our Sardar was attacked with heavy mortar and MMG fire followed by artillery fire from 25-pounder guns under cover of which two battalions of the Pakistan regular army belonging to 51 Infantry Brigade advanced towards the post. Details of this encounter have already been given to the House in the statement by the Home Minister on the 12th April The fact that this attack was premeditated and pre-planned was quite clear from the documents captured from the Pakistan prisoners and from their interrogation.

The plan of assault on our border post by the Pakistan army was drawn up in the second week of March, and movement of troops began thereafter. Orders for the attack were apparently given on April 7, and the attack was launched in the early hours of

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April 9. Therefrom, as the House knows, the Chief of the Army Staff was instructed to take over operational control of the border, and army units moved into Vigokot the same evening.

The Pakistani firings and shellings. however continued, to which our armed forces have replied. Since then, Pakistani armed attacks of increasing intensity have been continuing at many points into our territory south of the Kutch-Sind border. On April 24, our coy, post at Point 84 was shelled in the morning and later attacked by Pakistan infantry supported by tanks and other armour. On April 26 Pakistan armed forces, again with tanks and armoured vehicles, attacked our border post at Biar Bet. These attacks are still continuing.

Pakistani armed action is a naked act of aggression. They have attackdeep into Indian ed Indian post: territory 6 to 8 miles south of the border, a territory which on Pakistan's own admission has never been its possession. Hon Members in have, no doubt, seen the statement of the Pakistan Foreign Minister, Mr. Bhutto, on the 15th April, in which he said, defending the Pakistan possession: 'It must be remembered that the central fact is that this is a dispute over territory which lies roughly north of the 24th parallel.'

"The dispute has arisen not because the boundary is undemarcated, but because the disputed territory is in India's adverse possession."

This is what he had said. In other words, Pakistan has chosen to mount an armed attack on territory over which Pakistan has never exercised possession, and over which Pakistan in fact admits India's possession. Pakistan thus stands self-condemned. It has used force for changing the status quo and for vindicating its

territorial claims. This is contrary to the United Nations Charter and to the Ground Rules under the Indo-Pakistan Border Agreement of 1960. Pakistan's behaviour, in fact, amounts to a clear and open aggression on our territory.

attack on

Kutch border (M)

As is usual with Pakistan, even while discussions had been in progress through diplomatic channels to settle the matter peacefully, Pakistan has been intensifying its attack and moving in tanks and heavy artillery to attack our posts.

On April 19, the Foreign Secretary handed over a formulation to the High Commissioner which, in substance, was the same as what the Pakistan Foreign Office had suggested to our High Commission in Karachi a few days earlier, namely that there should be a cease-fire to be followed by talks at official level with a view to the determination and restoration of the status quo ante, and later a high level meeting between the two Governments to discuss the boundary question.

On the morning of the 24th April, the Pakistan High Commissioner handed over an alternative formulation to the Foreign Secretary, according to which cease-fire was to be followed by the withdrawal of the armed forces of both India and Pakistan, whether civil or military, from certain areas which they contended were the disputed territory. But earlier the same morning, even before this new formulation had been presented, Pakistan had launched a heavy attack in brigade strength on our post at Point 84, west of Chad Bet, with heavy artillery.

Throughout this period, Pakistan has been making shifting claims and conflicting statements. At the meeting between the DIG, Rajkot Rangers and Lt. Col. Aftab Ali, Commandant of the Indus Rangers at Kanjarkot on 15th February, 1965.

they said that they had not occupied Kanjarkot, but that they were patrolling the area up to the track south of Kanjarkot, which according to them was the old customs track adjoining Surai and Ding.

In the Government of Pakistan note dated 1st March, 1965, which was in answer to our protest note of 18th February, 1965, it was stated by the Pakistan Government that Kanjarkot Fort had not been occupied by the Indus Rangers. Today not only Pakistan is in occupation of the Kanjarkot Fort, but it has gone much beyond its claim of patrolling upto the customs track.

श्री **मधुलिखे(मुँगेर**)ः किर भी ताली बजा रहे है ।

Shri Lal Bahadur Shastri: Pakistan today is laying claim to a large area south of the Kutch-Sind boundary and north of the 24th parallel. I want to state clearly and emphatically that we reject and repudiate these claim; in their entirety.

Pakistan claims that the Rann of Kutch is an inland sea and therefore Pakistan is entitled to half of this area. This is completely untenable. The Rann of Kutch is not an inland sea and has never been recognized as such. Long before the creation of British Govern-Pakistan, the then ment of India decided formally in 1906 that it was more correct to define the Rann of Kutch as a 'marsh' rather than as a 'lake' or 'inland sea.' That the Rann of Kutch is marsh is indisputable. It has all the flora and marshfauna of marsh land with grown grass in abundance and other characteristics. What happens that during the monsoon period, because of the strong winds and the high tides in the Arabian Sea, this low-lying area gets flooded by seawater. Furthermore, in the monsoon period, it receives fresh water from the swollen rivers. The area, therefore, is flooded from about the middle of May till the end of October. It is mostly dry and partly a marshland during the remainder of the year.

Pakistan's claims also ignore the historical fact that even though the Kutch-Sind border is undemarcated, it is well-defined on maps and wellrecognised in fact. Prior to the partition of India, the Kutch-Sind border separated the then British-Indian province of Sind and the Indian State of Kutch. Not being an international boundary then, it did not need to be demarcated. The boundary itself was however, well-defined in all official maps during the years dating from 1872 to 1943, and even later, and was well-known and well-established. The boundary has also been described in detail in official documents over the last three quarters of a century prior to the Partition of India. The boundary shown in the official maps of undivided India prior to August 15, 1947, cannot be questioned. The official gazetteer of the province of Sind published in March, 1907, the Gazetteer of India of the Bombay Presidency published in 1909 and the Imperial Gazetteer of India published by the British Secretary of State for India in 1908 are all catethe Rann of Kutch gorical about being outside the province of Sind. In all the documents of the political department of the then British Government of India of 1937, 1939 and 1942 defining the political charges of the various officers, the Rann of Kutch was invariably shown as falling within the Western India States Agency and never as falling within the province of Sind. As the House Western India is aware, the entire States Agency became part of India as a result of accession.

The totality of the evidence leaves no basis whatsoever for any dispute regarding the border between the Sind Province and Kutch. Ever since these recent intrusions commenced, the Government of India suggested repeatedly to Pakistan that meetings should be held between local officials and also talks be held at a higher level. For instance, we suggested to the Pakistan Government that the Surveyors-General of the two coun-

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tries should meet to discuss the problem of demarcation. Pakistan refused; we reminded Pakistan of the ground rules and the desirability of a meeting between the local commanders for the restoration of the status quo. We also suggested in our note of the 18th February that there should be a meeting between the representatives of the two governments at whatever level considered appropriate by Pakistan and repeated this suggestion later more than once. Despite these endeavours there was no proper response from Pakistan.

On the 13th April, 1965, the Pakistan Government made a three-step proposal suggesting cease-fire and secondly inter-governmental meeting to determine what was the status quo which should be restored and thirdly, a higher level meeting. The Government of India authorised their High Commissioner the very next day, that is on the 14th April, to convey the acceptance of these proposals. It is to be deeply regretted that the Government of Pakistan later went back proposals. On 19th on their own April, the Government of India repeated that the proposal for ceasefire should be accepted forthwith. But instead of accepting this proposal, the Government of Pakistan put forward an entirely new formula on the 23rd April which, as I have already mentioned required the withdrawal of Indian forces from what Pakistan chooses to call unilaterally as disputed territory, but which in fact indisputably is entirely our own. Pakistan has since been persisting in this demand. This attitude on their part means a virtual rejection of al! our efforts to wean them away from war-like postures.

Sir, I have made this rather long narrative in order to give the Houre a complete picture of the false nature of Pakistan's claims, its sinister designs and the naked and reckless use of force by Pakistan against ur. It is

apparent that one of the prime reasons of Pakistan's irrational viour is the obsessive hatred aganist India which Pakistani leaders, Pakistani press and communal fanatics in Pakistan have worked into their system over the past two decades. The events which I have just described have caused us all the gravest concern. Ever since the attainment of independence. India has stood for peace, international amity and goodwill. India has a living and vital stake in peace, because we want to concentrate attention on improving the living standards of millions of our people. In the utilisation of our limited resources we have always given primacy to plans and projects for economic development. Ιt should. therefore, be obvious to anyone who is prepared to look at things objectively that India can possibly have no interest in provoking border incidents or in building up an atmosphere of strife.

However, our neighbours China and Pakistan, have chosen to adopt an attitude of aggressive hostility towards India. Lately they seem to have joined hands to act in concert against India. In these circumstances, the duty of the Government is quite clear and this duty will be discharged fully and effectively. The entire resources of the country in men and material will be employed, to defend our frontiers and to preserve our territorial integrity. I know that each one of our 450 million people of India is today prepared to make any sacrifice in defence of the motherland. We will prefer to live in poverty for as long as necessary, but we will not allow our freedom to be subverted.

The specific question which we have to consider—and by this I mean not only the Government, but this House and indeed the whole country, is what course we should now pursue? Which path do we take? We are prepared to take the path of peace,

but we cannot follow it alone. Pakistan must decide to give up its war-like activities. If it does, I see no reason why this simple fact of determining what was the actual boundary between the erstwhile province of Sind and the State of Kutch and what is the boundary between India and Pakistan cannot be settled across the table. It need not even be a negotiating table. It is more a question of finding out the facts, rather than of negotiating a settlement.

Shri U. M. Trivedi (Mandsaur): That is the point.

Shri Lal Bahadur Shastri: It can be done by experts on both sides. All this is possible provided there is an immediate cestation of hostilities and restoration of the status quo ante.

I should like to tell the House that on the Kutch Border Pakistan has many advantages. What is more, our soldiers are occupying posts in areas which will soon be submerged in water and from where they will, therefore necessarily have to withdraw. If Pakistan continues to discard reason and persists in its aggressive activities our army will defend the country and it will decide its own strategy and the employment of its manpower and equipment in the manner which it deems best.

Countries who are friendly to us have urged that a ceare fire should be agreed to as soon as possible. We are ready to respond to these appeals. But, at the same time, I must tell the House that we have also to be ready for the alternative.

Mr. Speaker. I have uttered these word: after the most serious thought and with full consciousness of my This is one of the responsibilities. most fateful moments of our times. I realise that both India and Pakistan cross-roads of stand poised at the history. The path of reason and sanity, of peace and harmony is still open. Even while our police and later our army have been defending our soil with commendable courage in the face of heavy odds, the path to peace has not been blocked. But it is a path on which we cannot walk alone. It takes two to make friendship and peace.

It is my earnest hope that the point of no return will not be reached and that Pakistan will still agree to cease fire in accordance with its own proposals of April 13 which India had accepted.

I know at this hour every Indian is asking himself only one question. What can he do for his country and he participate in the how can nations's endeavour to defend our integrity. freedom and territorial To them and to all our people I want to address this appeal. Wherever you whatever your avocation, are and you should work with true dedication. Bring out the best in you and serve the country selflessly. The supreme need of the hour is national unityunity not of the word but of the heart. All Indians, of whatever faith or profession, have to stand solidly together and prepare themselves for hardships Let us give sacrifices. quarter to any ideas that tend to divide us. Let us all work together with a new sense of national discipline and with an inspired feeling of dedication to the cause of country's freedom and integrity. And I would close by asking this august House to give its wholehearted and mighty support to the Government at this momentous hour.

Mr. Speaker Motion moved:

"That the situation arising out of the repeated and continuing attacks by the armed forces of Pakistan on the Kutch border be taken into consideration."

There are some substitute motions.

श्री सरज पाण्डेय (रसड़ा) : श्रीमन मैं प्रस्ताव करता हं :---

> "िक मूल संकल्प के स्थान पर निम्न-लिखित रखा जाए, श्रर्थात—कच्छ

[श्री सरजू पाण्डेय]

सोमा पर पाकिस्तान के सशस्त्र बलों द्वारा बार बार ग्रौर लगातार किए जा रहे ग्राक्रमणों से उत्पन्न स्थिति पर विचार करने के पश्चात यह सभा सरकार से अनुरोध करती है कि भारत-पाक सीमा पर पाकिस्तानियों की स्नाक्रमणात्मक स्थिति को समाप्त किया जाए।"

(1)

Shri Hukam Chand Kachhavaiva (Dewas): Sir, I beg to move:

That for the original motion. following be substituted namely:-

"This House having considered the situation arising out of repeated and continuing attacks by the armed forces of Pakistan on the Kutch border, is of opinion that the Government have failed to defend the borders of the country and urges the Government to take vigorous steps to drive out the aggressors immediately." (2)

श्री प्रकाशशीर शास्त्री (विजनीर): श्रीमन्, मैं प्रक्ताव करता हूं कि मूल संकल्प के स्थान पर निम्नलिखित रखा जाए, ग्रर्थात:

> "कच्ठ सीमापर पाकिस्तान के सशस्त्र बलों द्वारा बार बार स्रौर लगातार किए जा रहे ग्राक्रमणों से उत्पन्न स्थिति पर विचार करने के पश्चात इस सभा की यह राय है कि सरकार भारत पाक सीमाग्रों पर पाकिस्तान द्वारा निर्मित तनाव ग्रीर परिस्थिति का सामना करने में भ्रमफ रही है ग्रीर यह सभा सरकार से ग्रनुरोध करती है कि देण की ग्रखंडता की अक्षुण्ण बनाए रखने के लिए कोई कसर उठाकर न रखे।" (3)

Tridib Kumar Chaudhuri (Berhampur): Sir, I beg to move:

That for the original motion following be substituted, namely:-

"This House, having considered the situation arising out of the repeated and continuing attacks by the armed forces of Pakistan on the Kutch border, and while urging on the people of country to stand unanimously behind all efforts to defend the inviolability of the country's borders and its territorial grity with all strength at command, regrets that Government policy in regard to question of the defence of the Indo-Pak border has been marked uptill now by utter lack firmness, consistency and concern for national security on the diplomatic and military planes." (4)

Shri Frank Anthony (Nominated-Anglo-Indians): Sir, I beg to move: That for the original motion, the following be substituted namely:-

"This House, having considered the situation arising out of the repeated and continuing attacks by the armed forces of Pakistan on the Kutch border is of the opinion that Government must formulate a firm policy meet the obvious Sino-Pakistan strategy of keeping India occupied with border invasions."

श्री मधु लिमये : श्रीमन्, मैं प्रस्ताब करता हुं कि मूल संकल्प के स्थान पर निम्न-लिखित रखा जाए, ग्रर्थात्:---

''कि कच्छ सीमा पर पाकिस्तान के सशस्त्र बलों द्वारा बार बार श्रीर लगातार किए जा रहे श्राऋगणों से उत्पन्न स्थिति पर विचार करने के पश्वात इस सभाकी यह राय है कि कच्छ की सीमा पर भारत की एक एक इंच भूमि वापस लिए बिना भारतीय सेना के द्वारा न गोलाबारी बन्द होनी चाहिए और न ही भारत-पांकिस्तान

11589 Pakistani Forces VAISAKHA 8, 1887 (SAKA) attack on 11590 Kutch border (M)

के बीच कोई सशस्त्र संधि होनी चाहिए।" (7)

श्री वागड़ी : श्रीमन, मैं प्रस्ताव करता हूं।

कि मूल संकल्प के स्थान पर निम्न-लिखित रखा जावे, ग्रर्थान् :--

"कच्छ सीमा पर पाकिस्तान के सशस्त्र बलों द्वारा बार-बार श्रौर लगातार किए जा रहे श्राक्रमणों से उत्पन्न स्थिति पर विचार करने के पश्चात यह सभा :

- (क) हिन्दुस्तान की चीन भ्रौर पाकि-स्तान के साथ लम्बी सीमा पर लगातार किए गए हमलों का ठोस भ्रौर मुक्कम्मिल जवाब देने में सरकार की श्रसफलता पर.
- (ख) भाक्रमण की शिकार बनी हुई भूमि को विवाद ग्रस्त ग्रौर बीरान कहने पर,
- (ग) पाकिस्तान के साथ भारत-पाकिस्तान महासंघ बनाने के श्राधार पर बातचीत के लिए हमेशा तैयार रहते हुए कच्छ की सीमा पर एक-एक इंच भूमि को को वापिस लिए बिना गोलाबारी बन्द न करने की नीति को घोषित करने में ग्रसफलता पर, ग्रौर
- (घ) ग्राक्रमण का सामना करने के लिए स्वयं जरूरी संकल्प शक्ति न दिखाने तथा जनता में इसके लिये श्रावश्यक मनोबल पैदान करने पर सरकार की तीत्र ग्रालोचना करती है।

Shri Surendranath Dwivedy (Kendrapara): Sir, I beg to move:

(i) That for the original motion, the following be substituted, namely:—

"This House having considered the situation arising out of the repeated and continuing attacks by the armed forces of

Pakistan on the Kutch places on record its high appreciation of the valiant struggle of the police force as well as of men and offcers of our armed forces while defending our frontier and pays its respectful homage to the martyrs who have laid down their lives in defending the and integrity of our motherland, and with hope and fiath, House affirms the firm resolve of the Indian people to drive out the aggressor from the sacred soil of India." (9)

(ii) That for the original motion, the following be substituted namely:

"This House having considered the situation arising out of the repeated and continuing attacks by the armed forces of Pakistan on the Kutch border, regrets the failure of the Covernment—

- (a) to anticipate Pakistan's designs or plans to grab the Rann of Kutch,
- (b) to make adequate military preparations to meet Pakistan's challenge.
 - (c) to evict the Pakistan forces from the positions and posts they have forcibly occupied;
 - (d) to evolve and formulate a clearly defined policy of resolute determination to punish the aggressor and uphold national honour and
 - (e) to assess the military implications of Sino-Pakistan collusion in the context of national security." (10)

Shri Hari Vishnu Kamath (Hoshangabad): Permit me to state, Sir, that amendment No. 9 is a verbatim copy of the operative part of the motion moved by the late Shri Jawaharlal Nehru in November 1962 in the context of the Chinese aggression, and I hope the House will therefore, unanimously adopt this substitute motion.

Mr. Speaker: I only want to know whether the substitution is being moved or not.

Shri Hari Vishnu Kamath: I wanted to bring it to the notice of the House because the Government is in the habit of opposing our amendments and resolutions. It was moved by Shri Nehru himself in November 1962

Shri N. C. Chatterjee (Burdwan): Sir I beg to move:

That for the original motion, the following be substituted, namely:—

"This House, having considered the situation arising out of the repeated and continuing attacks by the armed forces of Pakistan on the Kutch border, is of the opinion that the Government has failed to take adequate and prompt action to meet the situation and urges upon the Government—

- (a) to throw out the aggressors who have occupied Indian territory without any further loss of time; and
- (b) not to enter into any Conference or negotiation with Pakistan unless the Pakistan forces withdraw forthwith from the Indian territory."

Shri U. M. Trivedi: Sir, I beg to move:

That for the original motion, the following be substituted, namely:—

This House having considered the situation arising out of the repeated and continuing attacks by the armed forces of Pakistan on the Kutch border, is of the opinion that the poilcy of drift adopted by the Government in its relations with Pakistan has brought the country to brink of ruin and disgrace and that imperative steps should be taken to replace the present policy with a

strong cogent and logical policy to meet the challenge of Pakistan." (12)

Mr. Speaker: The original motion and the substitute motions are now before the House.

श्री किशन पटनायक : मेरे संशोधन का जो अंग्रेजी अनुवाद सरकुलेट हुआ है उस में कुछ गलती है, मैं उसको ठीक सुना दूं।

प्रध्यक्ष महोदय : जो स्रापने हिन्दी में लिखा है वही मैं पढ़ दूंगा ।

Shri Ranga (Chittoor): Mr. Speaker, Sir, I am glad that the Prime Minister has at last chosen to take the House into his confidence and appeal to this House and through House to the people of this country to achieve unity of the heart. As the people and Parliament displayed so very readly, abundantly and patriotically on the last occasion when a similar appeal made by the late Prime Minister. Shri Jawaharlal Nehru, when Communist Chinese Government and their forces attacked our country, so also I am confident that even now and in times to come when these troubles continue to dog our steps, our country, our people and our ' your Parliament under leadership and the leadership of the Rashtrapathi, will be able to display their unity of heart and offer what all they can offer in order to protect the country's freedom.

I am also glad the Prime Minister has chosen to place this poser also before our country, that is, if we make a choice between are to poverty on one side and freedom on the other, we would first give our preference to freedom and then do all that is necessary in order to safeguard our freedom, and after begin to do all other things that may be needed, that may be possible, that may be expected by our people on the lines on which they have had their plans.

At the same time, it is relevant for us to examine for a while why we have come to this impasse, this unfortunate position. I do not wish to be satisfied with merely fault finding, but a certain courageous examination of what we have been doing till now that we should have come to be faced with the present situation would be necessary in order to enable us to have a proper conception of what we have to do today and tomorrow in order to safeguard our freeomd.

The hon. Prime Minister said just now that we are being attacked there in Kanjarkot in the Kutch area, our claims are entirely justified theirs are unjustified. They themselves had admitted through Foreign Minister that we are in possession and we have been in possession of that area—as they call it 'adverse possession'. Therefore, as the Prime Minister has rightly said, what they are doing is a naked aggression, inexcusable attack on our area on our forces. If there is any science at all in the world today at the United Nations and anywhereelse, certainly those statesman happen to enjoy the good fortune of being the keepers of that conscience should certainly intervene and support us in our claim that Pakistan should withdraw unconditionally and that too immediately, from positions of aggression the positions that she has occupied, positions over which she had no right whatsoever. Agreed. But, is there that That is where the whole cience? question comes in. In the absence of an energetic and active conscience of that type, and at that level, what is it that we should do? Surely, Government should have been aware of the fact that such a conscience does not exist there. With all these 17 or 18 years of our experience of the United Nations, they should have knwn it.

Therefore, was it not the duty of the Government to have been preparing themselves in every possible manner, on the ground with our forces, on the diplomatic level in international affairs, rather in the wnole policy of the Government themselves, so that it would be possible for them to enable our country to meet such a contingency as this, and even worse contingencies too? My fear is, my charge is, that the Government has not been doing just that, what has been necessary, all this time.

When my hon. friend, the Prime Minister, was good enough to some of us, leaders of the Opposition groups, to a conference with himself along with his own friends, we were told that as early as in January this Government came to know of the aggressive intentions of Pakistan in this particular area. They had already come and established selves there in Kanjarkot. Was it then not the proper time for them. I asked them on that occasion and I am now revealing it, when they should have invoked the aid of our armed forces?

We were told that even at time when we were called, Government was in possession of the information that Pakistani were there to the tune of brigades, they had the aid of aerodromes, one all-weather drome fit for receiving all types of aircraft, they had very good roads, they were in an advantageous position, they did not depend upon more frontier policemen, they had already massed them in troops and equipped them well. As against that, was it that our Government had been doing? Why is it that it was content to leave it to the tender mercies and the bravery of a few of border police, who were making occasional visits and patrolling border area, heroic as they were, brave as they were and self-scarificing as they were? When we put this question, there was no answer. Fortunately, two days after that Home Minister was generous enough to hand over his control over border policing to our Defence Minis[Shri Ranga]

ter. Within this house itself, within the house of the Government, there was that delay, there was that division, there was that lack of unity.

Now, having given it over to the defence forces, they say now: we are in a very difficult position because very soon the monsoon is going overtake this Rann and it is going to be flooded by the sea, as well as by the rivers, therefore, special will have to be taken in order to protect our people on this side. well as the other side. But do have, even now, the necessary communications right up to the edge of the submergable Rann? Only terday, my hon. friend. Shri Himmatsinghji, from this side of the House, was accusing the Government having neglected the construction of roads, jeepable roads and roads fit for military vehicles, construction bridges and other preparations. Only very recently, may be 60 or 70 hours ago, the Defence Minister had gone to that area in order to see whether he could possibly help our troops to remain and take shelter in that terrible summer which is going to come there in that area. All this time, they did not think of this need at all. Yet, the hon Prime Minister come and tell us now that they have become aware of the national respon-They were not awake till sibility. Now they want us also wake up and join them in achieving the national united front in order to remove these marauders and these aggressors.

Should we confine our attention only to Kutch? I am glad the Prime Minister has said that on the whole of our borders and frontiers with Pakistan, there have been occasional troubles here and there. Indeed, the whole nation is alive to it, as it has been alive for many years. One cannot but admire the resilience of our opponents and, by doing so, you would be learning some lessons. The moment that Pakistan came to realise that there was trouble bet-

ween us and Cnina and the honeymoon that was achieved by the late Prime Minister had gone, evaporated into thin air, into the Himalayan air. they were resourceful enough, scrupulous enough and designing enough politically and diplomatically to turn round and say that there cannot be talks only between China and India there must be talks between China and India as well as themselves, because they neld part of Kashmir which they gained by their aggression. soon after that, they started making overtures towards China and succeeded. We have lost the friendsup of China for no fault of But they have gained the friendship of China, and that is how they have been going all round. Recently. they have gone to other countries too. There was a time when were sponsoring the claims of China membership of the for Now, Pakistan has taken Nations. over that mission, with the that she has got more and more of friends, with all the diplomatic skill and finesse as well as resources of China behind her. And not being satisfied with it, she has gone to the extent of baiting even America, whom she had been befriending for a long time, by joining hands with us condemning American bombing over Viet Minh. Well, she had joined our excellent company in trying to weaken this fight that is going on for democracy as against the Communist aggression over Viet Why has she done it? In order to recommend herself all the more by And to whom have we recommended ourselves by our shouts "stop this bombing" "stop this bombing", this kind of nervous ment? Have we gained any friendship? Have we gained any friends? Whereas, on the other hand, she has been strengthening friendship with China. Pakistan has been gaining more and friends, from Turkey right up to Peking on this side and also

Indonesia on the other side. Once there was such great friendship, undying friendship, as we were by the previous Prime Minister, between Indonesia and ourselves. What is the position between Indonesia and ourselves today? We had ally and friend in Malaysia. What have we done with her or how have we treated her when she got trouble with Indonesia? We said: oh, let all these troubles and putes be settled in a peaceful manner; we are prepared to our services, if you want. wonder, today England and America have learnt that lesson from us and are remaining completely unaffected by our present troubles. Only they come and tell us: "please be friends, why do you quarrel, why are behaving like bad boys and not like friends." Did we not do the same thing and we are doing it even now towards others. They are only repeating it, clinging it in our face.

Look at the other side; the design Sne has been gaining too of China. friendship of the African in her What is our nations. position? Except for the Arab nations, whose friendship we are maintaining at the cost of a matter of honour so far as Israel is concerned are all the other nations now committed to us? they friendly? Are they with Tney are not. But are they not with Pakistan? Can you be sure of The Government wants us to depend upon the assurances given by our diplomats. We know how diplomats are behaving. The other day when Sheikh Abdullah was there in Algiers, our Ministry found it necessary to allow our Ambassador to be absent from the station. That is the way these ambassadors What sort of advice can behaving. you possibly expect from that kind of service? Therefore my charge is that today we do not have any reliable, effective friends in Africa and in Asia. Burma? It is terrorstricken, if she is not already on the other side and of her own choice. Ceylon? In spite of the recent

change in Government, she is anxious to continue the earlier friendship with China, if not to improve upon it. Then, who is our friend?

Thanks to the activities and bad policies of this Prime Minister as well as the previous Prime Minister, we have come to be isolated. when we are so badly in need friends. It was all right to indulge in the luxury of saying, "We enemies of none; we are friends of everybody". I was also along with our friends when we were But when? When we had all this. no troubles; when all other were in troubles, other people sought our good offices. Ever since began to get into troubles, we were drawn into trouble, was it not the duty of the Government to have had the necessary resilience broadmindedness and sense of history to be able to re-orientate their own foreign policy? We have been saying so. But some of the congressmen have attacking us some of these other friends in the opposition also been attacking us, as if in any our patriotism could possibly be diluted with any kind of affection any other nation or for any other ideal but the affection for our country and the ideal of national freedom.

Let me assure you that my leader as well as myself and so many of us, not only myself but so many of these Opposition parties' Members were able to make our own contribution in our own humble way under the leadership of Mahatma Gandhi and also under the leadership Netaji in order to win our national freedom. When we were lying down in those jails, not knowing when we were going to be released because we were detenus, we were dreaming of the freedom of this sub-continent as a whole, not a sub-continent being riven into two countries as it has come to be, unfortunately for us. After has ocme to be divided in this manner. we have had to reconcile We accepted the helpless ourselves. advice of Mahatma Gandhi. He not like this partition; he hated

[Shri Ranga]

yet he said, "All right, now this is partitioned; make peace with them, wish well of these Pakistanis and you try to continue to be free on your own side and achieve prosperity". Pandit Jawaharlal Nehru....

Shri J. B. Kripalani (Amroha): Who says? Gandhiji was against it.

Shri Ranga: I did not say that Gandhiji accepted partition, but Gandhiji did not want us to go to war against Pakistan once it came into existence. He wanted us to make friends with Pakistan. I am saying that in spite of Mahatma Gandhi, in spite of many of us, Pakistan came into existence.

Shri Ansar Harvani (Bisauli): Rajaji sponsored it.

An hon, Member: What about Rajaji?

Shri Raghunath Singh (Varanasi): At Allahabad.

Shri Ranga: It is very easy for some of our friends to say, "What about Rajaji?" If it had not been for Rajaji's statesmanship, there would not have been this Punjab, it would have been in Pakistan; there would not have been any West Bengal it would have been in Pakistan. What is the use of thinking on these cheap terms? (Interruption).

Mr. Speaker: We should allow the debate to proceed more seriously.

Shri Ranga: My quarrel with Pakistan is that she has come to be blessed with a leadership throughout, which has thought it fit to carry on this campaign, as our Prime Minister has just now said rightly, of hatred towards us. I feel, it has been unjustified entirely; they had no need at all for it. Yet, because they could not escape from the travails of the birth of their State—it was born out of hatred—unfortunately, the overflow of it has gone on and it has poisoned not only them but has been poisoning our political life....

Dr. M. S. Aney (Nagpur): It is bound to be.

Shri Ranga: It is bound to be. I need not go into all that nor am I concerned today with this.

Pakistan has become stronger in the international sphere. It has gained more friends. We have become weaker. We have lost our friends. On top of it, Pakistan has become the fast ally of Communist China. not want to invite any more trouble from other friends, other type of Communists. One thing is clear on authority of the Home Minister. These Left Communist are an additional source of strength to China as well as to Pakistan and Pakistan has, in addition to that several other friends also who, from time to time, evidence of their existence by the bombings and other things that they are indulging in New Delhi, Kashmir and various other places.

When we have become so weak, is it not the duty of the Government even now-I expected the Prime Minister to give some indication; he wants us all and the country to make all sacrifices-to sacrifice some of their dogmas, some of their shibboleths, some of their notions, earlier judices and present practices? not time for them to come and say, "Yes, we are also prepared; we will join hands with you, sit across table and discuss all these things as to what all has got to be done by way of changing the whole economic, social and political policy of this Government, of this country, in order to be in a position to strengthen ourselves".

Yesterday, the Defence Minister was saying, "Oh! we have got chough strength to stand up to China and Pakistan". With all sense of responsibility. I say that we should not make a statement like that.

Shri Raghunath Singh: Whole India stands behind him.

Mr. Speaker: He has to hear the view of individual Members.

Shri Ranga: First of all, I do not have information enough to be able to accept or refute his statement. Secondly, the Chinese and the Pakistanis and others who are opposed to us, I am sure, are in possession of better and greater information we have; therefore, they might be able not only to take the warning but also laugh in their sleeves and take into their head to create trouble also. do not want any more trouble. We are having trouble enough now straightaway on the Pakistan border. It is quite possible there may be trouble on the Chinese border. The other day, my hon. friend, Shri Hem paid the penalty for his patriotic outburst,... (Interruption) unseasonal as it was by expressing his great anxiety that China and Pakistan are likely to create trouble on the whole of the extensive frontiers which have, which we are suffering from. That is what is going to happen. Where is China going to strike us. when is she going to strike us and at whose request-to oblige Pakistan, to oblige herself—all these questions arise. When that happens what will be the attitude of Soviet Russia?

13 hrs.

My hon, friends were quite glad because their Ambassador and people had assured them that the Russian Government had said, "No, no; in regard to Kashmir our attitude has not changed." Maybe; but in regard to all other issues, all other troubles, what attitude is Soviet Russia going to assume? President Khan has said, "Oh! It would go on unfolding itself just as a flower goes on unfolding itself in course of time." So, we cannot expect much help. What help is Soviet Russia able to give to her friend Viet Minh? It is a token help. She is giving some help it is Is it going to be of much token. help to them? Why is it so? It because she cannot upset China too nor can she help China. She is in

that mood today. Will she not be in that mood in regard to us? Then, what will be our position with regard America and England? Are they going to come to our rescue? Did they not come to our rescue as soon as the aggression had occurred? How many things have happened since?

Shri Yallamanda Reddy (Markapur): They will give arms to Pakistan and rescue my hon. friend.

Shri Ranga: They will not give even that much. Anyhow, that is the position. Therefore, we cannot count upon them. On whom is this Prime Minister going to count? Is it on our 450 million people?

Several hon. Members: Yes.

Shri Ranga: Agreed I want to add my voice of appreciation to the voice raised by the late Prime Minister in placing on record the House's preciation of the valiant struggle of the Police force as well as of men and officers of our armed forces while defending our frontiers and which paid its respectful homage to the martyrs who have laid down and who are laying down their lives in defending the honour and integrity of our motherland. I repeat that homage in all humility. Now is it again enough for our 450 million people standing alone by themselves to able to stand this aggression that is upon us in a piece-meal coming fashion? When it comes in a wholesale fashion. I do not know what will happen. It is now coming in a piecemeal fashion. It is a wasting process; it is a running sore. Would it be possible for us to deal with them without any friends? Would possible for us to deal with this situation with the liabilities that we are suffering from, political and economic?

Sir, I appeal to the Prime Minister to do the needful from his side. If he does not do it, he would be forfeiting his moral right to ask us to be on his side and to stand by him. When there was an attack, on England

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by Hitler, there was a party like this with as much strength. But it had patriotism enough to drop one leader and invite another from among its own leaders to take charge. to change the whole character of the Government in order to provide the necessary leadership for that nation. I cannot feel confident that this Government has got that moral strength or this ruling Party would be able to exercise such a moral strength as to that kind of be able to provide broadminded, far-sighted, courageous leadership that is necesary today. tomorrow and day after, as long this threat of Chinese aggression and the present aggression from Pakistan continues.

He called us the other day to take into confidence-it was already too late-and he called in the aid of the Army—it was already too late-and afterwards I said, "For God's sake, do call us from time to time and take us into confidence Pakistan is carrying on propaganda." I myself and everyone of the Members is getting their pamphlets everyday refuting what we say. Is it not proper that he should have heeded advice which I conveyed to him in a letter, that he should be calling leaders of the Opposition from time to time in order to help them to understand the situation properly, fully and truthfully? He has not done it-I do not know for what purpose. Now he comes and asks for our cooperation. I can only say, his Government must deserve our cooperation.

Shri H. N. Mukerjee (Calcutta Central): Mr. Speaker, Sir, it goes without saying that we are confronted with a grave situation. We are confronted with the test, not only of our nerves but of our strength, of our character and our understanding of forces which are operating to make or mar the kind of world we all wish for.

Sir, in regard to Pakistan country has followed, ever since the foundation of Pakistan, a policy

forbearance. We have sometimes althe other cheek. most turned have not been perfect; we have made mistakes. But from the other from Pakistan, there has come continuous provocation and unending stream of refugees have come with their tale of woe and are coming still. From the notorious days, when the raid Kashmir took place and the illegal occupation followed of nearly half of the area of Jammu and State there has happened a whole series of ugly incidents. Recently. in a few hectic weeks, we have had news of the shelling of Dahagram in the north-east; 64 violations in week along the Jammu and Kashmir cease-fire line; reports of menacing troop movements along the border on side from Tripura, the Pakistan elsewhere and Kashmir and have culminated in the enormity Kutch where repeated and continuing attack with tanks and heavy artillery, as the Prime Minister has told us, has taken place.

attack on

Last week, I was in Gujarat for a couple of days and I could something of the feelings of our pecple in regard to the Kutch martyrs, as they call them, in regard to those who have laid down their lives fighting in the cause of the defence of our country and I noticed also to good deal of feeling in regard the default of the Government both at the evel of the Gujarat State and at the level of the Union Government. But at this present moment perhaps it is better that we do not go into an examination of whatever defaults that might have taken place on our side. What requires to be said today that we are determined unitedly to defend our country's integrity, we will not allow the rulers of Pakistan to secure their unjust claims to Indian territory by military pressure and black-mail. If they continue this miserable game of pushing about in order to humiliate us as her peculiar combination of friends, China and the United States of America, try to do, they shall have also to

taught a lesson. We have never ruled out, and as the Prime Minister has said again, we shall never rule out all respectable and self-respecting avenues for arriving at a just settlement. But we stand firm with steely resolutions on the issue of the sanctity and the defence of our country.

I do wish Prof. Ranga had woken to some realisation at least of one salient fact which is that Pakistan's attacks have been facilitated by arms received from the United States of America. It is necessary to recall today, with all the earnstness at our command, that the connivance of Anglo-American imperialists is the biggest political weapon which Pakistan hopes to be able to employ against us.

I remember what Maulana Abul Kalam Azad had written in his book published postnumously India wins Freedom where he had said that Pakistan was put up because it was likely to be a British base of operations against India, and I know, and I can shout from the house-tops, a realisation which ought to sink in the minds of the Government of this country, that the British and the Americans have never yet forgiven us for being free and for trying to pursue an independent foreign policy and an independent effort at developing our own economy I wish Professor Ranga and his friends had also remembered that only the other day, perhaps the day before yesterday, the Foreign Minister came before us to tell us about the base which the British and the Americans were going to have somewhere near Mauritius because they wanted to make sure of the Indian ocean territory; they are not satisfied with the chain of bases which they have got from the Mediterranean to the Pacific and they want now to consolidate their Indian Ocean control by having a base which would be powered with a nuclear arsenal which can blow up our part of the world in no time.

It should be remembered that the United States remains Pakistan's principal international patron. Even in the matter of supplyng India rather

out-of-date aircraft which Pakistan already has got in plenty, the United States is firmly opposed because that might offend the susceptibilities of the United States' friend Pakistan. The United States has consistently armed Pakistan with modern weapons, while refusing to supply them to India, and unmistakable evidence of the employment of US aims by Pakistan against India has come into the possession of the Government of our country.

In The Himes of India of today's date, there is a report that the Government of India has material which it can produce; and that the Government of India is prepared to produce the serial numbers and photographic evidence of Aemrican equipment which is being used by Pakistan against us. The report adds—I am quoting—.

"At the request of the US Embassy, the Government of India is holding over the release to the world press of the photographs of M-48 tanks which Pakistan is using on the Kutch border. These tanks were supplied by the US Aid to Pakistan under the military aid Programme for her defence against communism."

This is what the American friends of Pakistan are doing today, United States forgets its old pledges to India; pledges given even in the days of the late unlamented John Foster Dulles that the arms supplied to Pakistan would not be used aganist India. And on their part, the American military personnel come over to examine the kind of thing which they have supplied to us and to make sure that we do not employ them against Pakistan. We have not the slightest intention of using this kind of weapon against Pakistan. We do not want to fight Pakistan, and we want to avoid a fight with our sister-country. the American authorities are behaving in this most egregious fashion. American military mission comes from time to time to Delhi and they make the fullest enquiries on instructions from Washington, and they know very

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well that India was not using any American equipment in her clashes with Pakistan, and yet this kind of thing goes on and with impunity Pakistan uses American weapons.

American weapons have been found not only in those areas where Pakistan is operating against us, but I know for a fact, because I had been to Nagaland, that even in Nagaland, those hostile Nagas who have been to Pakistan bring back certain weapons which they have employed against us and among those weapons are weapons with US markings. This is a fact that also has been vouchsafed for authoritatively in Nagaland.

What I mean to say is that just as in the American cancellation of the invitation to our Prime Minister, our national honour was involved, in the American participation in the attack mounted on our country by Pakistan, our national security is also involved. We find that the interests of China and Pakistan which are both anti-Indian, which have an obsessive feeling in regard to our country, as the Prime Minister put it coincide to a danger-But what has happened ous degree. as far as we are concerned? Because of China, we go nearer to the United States in the hope that we should be good boys in the eyes of the American imperialists; and they would help us properly; but they do not help us because that is not the way in which the world is ordered, If for defence, for food and for development, we rely on the Americans and the Anglo-American camp, the Western Camp, as it is generally called, in the way that we do, then we shall be inviting disaster. Countries like the UAR or like Indonesia have told off the Americans, if aid cannot come on self-respecting terms, and they have got away with it and they have not suffered. only when we show a stronger attitude -particularly the newly liberated countries which have thrown off the colonial yoke have to show a stronger attitude in regard to countries like these colonial powers, the Anglo-Ame-

rican combination-that real dividends would be forthcoming. weaker we are, the more likely are we to be bullied, and the world expects us to assert our honour, and then only our security will be guaranteed. We nave found this kind of thing happening in regard to Phizo, in regard to Sheikh Abdullah and in regard to the wider issue of Kashmir. Everywhere, we have been subjected to blackmail We have been sought to be 'pressured' into submission to the actions of certain powers in the world. An example of them is now egregiously enacted by the activities of Pakistan. The Pakistani operations in the swampy and sandy and supposedly oil-rich Rann of Kutch which from our side is a very difficult terrain, a great deal more difficult to deal with than from the side of Pakistan, are therefore, a very illuminating When skrimishing has devepointer, loped into serious violation of our border positions and even of territory well inside our border, the position certainly has got to be rectified. There must be no truckling down to the Pakistani threat either in the Rann of Kutch or elsewhere, which must be answered, but there must be no refusal at the same time----and I am glad the Prime Minister has said it----to have talks on terms that are acceptable to India's dignity.

Pakistan's political and military manoeuvres to put us in the wrong in the eyes of other countries also have got to be borne in mind. Let us not walk into the trap which is being by the Pakistan Government. laid Let us tell the whole Let us tell the whole ment. story to all our friends. Let us prepare for instance for the Algiers Conference where the Afro-Asian countries are goint to meet, and tell them whole story. The unvarnished story that the Prime Minister has given us might be made fun of by those people who believe in the order of the mighty man's domination, but it is an unvarnished story of how forbearing India has tried to be, and yet in spite of this, this kind of action is coming from that side. Therefore, I believe that Government should take a lesson from what has happened and explain the whole position not only to us but to others as well. Sometimes, we are not taken into confidence, and my hon, friend Professor Ranga is correct out how Government in pointing seems to ignore so many of us who are here in this House only because we happen to be critics of Government; Government dose not care to take us into confidence but, of course, when Government really wants the united determination of the country to be finding concrete expression, it will have to take notice of the rest of us.

Quite apart from that, there are our friends and our potential friends, and even some countries which are not particularly friendly to us at the moment to whom we have to explain the whole position, to show now forbearing we have been, and how we say we are for civilised conduct and yet at the same time there is no response, tangibly speaking, from the Pakistan side. It is only when we do that we shall be able to pursue a policy which would be successful.

Some of us might have suggestions in regard to how military operations, they are necessary, should conducted. I feel a great deal of humility in regard to this matter. presume to have some military advice to give to Government, I would speak about it to my hon. friend the Defence Minister and not speak about it in this House. I think that not too much barking but concentration on power to bite, when biting is needed, is very much needed. And I would certainly reprobate certain which are sometimes very unfortunately being said. Nothing is more insensate than to suggest, for example, that we should take retaliatry action like-it has been suggested-an attack on East Bengal which is supposedly Pakistan's weak pont.

Sir, communal and other incendiaries who masquerade as defenders of the nation have to be isolated, or we are in for disaster. Day before yesterday, when this matter came up, I had happened to say that there should be no glib talk in regard to war. I am glad that the Prime Minister supports basically the point of view which I had put forward. I shudder to think of a full-scale Indo-Pakistani conflict, because it would automatically involve communal dangers of a sort which I refuse to speak of.....

Shri Raghunath Singh: If it is forced on us, then?

Shri H. N. Mukerjee: There are minorities in both countries. Pakistani rulers do not care about mentary political and moral decencies and would think little of staging pogroms against minorities in East Bengal. There are about 7 to 8 million of them still there. But we must see that nothing of that kind of beastliness: is permitted to take place either here or there. This is a secular country. Our Muslim fellow-citizens have declared, as my hon, friend, the representative of the Muslim League of Kerala, Shri Koya, said the other day, that they are at one with the rest of us as regards maintaining the integrity of our country.

We have gone through agony. We have gone through experiences which we shall never wish to see repeated, and we must ensure that no incendiary element, communal or otherwise is allowed to fan communal conflic; ond we must maintain communal harmony at all costs.

I was happy to hear Shri Nanda yesterday repeating, for example, what he had said last year in reiard to the urgency, the absolute imperative urgency, of maintaining communal harmony, particularly when the necessity for a united stand to repel the kind of attack which Pakistan has made makes it imperative also for us to concentrate on the absolute essentiality of maintaining communal harmony.

Government must also do something, to which Shri Nanda made reference yesterday, namely, maintain the price line, keep the hoarders and profiteers in check. Yesterday, Shri Nanda told us that because of the country being

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in something like a danger, there should be no bandhs, Bharat bandh or any other kind of bandh. Nobody takes recourse to these bandhs, for the pleasure of it. But I would tell Government: please remember that in November 1962, also the Home Minister—I remember it very vividly—made a very blazing declaration that he would force and hold the price line. But the experience of these last 2½ years has shown that far from holding the price line, it has skyrocketted in a fashion which has really caused great damage to the interest of our people.

Pakistani Forces

Therefore, Government cannot eat the cake and have it too, Government cannot just ask the people to sacrifice everything for the sake of the country, and at the same time make conditions almost impossible for the people. When there is crisis and danger to the country, we all stay united, but it must not be at the cost of avoidable privation to the working people who are the overwhelming majority of our people.

As I said before, we are confronting a test of our nerves, a test of our strength, a test of our understanding. Let us, therefore, take steps accordingly. No more talks which go round and round the mulberry bush, but talks with a purpose and alongside of it, every step, military and peaceful, needed to maintain the atmosphere for that kind of talk.

Let us try and concentrate all our resources to defeat Pakistan's militarycum-political manouvre, both in the camp of the Afro-Asian countries and in the camp of the Anglo-American powers. Let us get clear of ugly role. particularly countries of such the as United states, the UK and its friends. Let us preserve communal peace as the very apple of our eve. Let us fashion a long-term policy of indispensable ·economic and political strength which we can independently muster help, whenever possible, from friendly countries on terms which are acceptable, because it is only when we do that that we shall be able to find answers to the kind of provocative questions which Pakistan has posed before us.

I feel, therefore, that this is a moment, a moment of grave import, when we should all combine in order to defeat the dangers with which the country is confronted. But this is a time also for thinking, a time for introspection, a time to examine why and how so many of our policies in spite of the quality of forbearance, have failed and then and then alone shall we be able to forge a real answer to our present troubles.

Shri Ansar Harvani: Sir. It was Robert Clive who forced India to come under British domination at Palassey. It was Mountbatten who created conditions for foreign intervention in this country by partition. We accepted partition with full grace, with full magnanimity. We accepted the sovereignty an integrity of Pakistan. We fought for the freedom of the Indo-Pakistan sub-continent and though we suffered for the freedom of the Indo-Pakistan sub-continent, the Pakistani leaders did nothing for the freedom of this country. The freedom which they are now enjoying was won as a result of the sufferings and sacrifices of Mahatma Gandhi and Jawaharlal Nehru. In return for these sufferings and sacrifices, they put in Jail Khan Abdul Ghaffar Khan and other fighters of freedom in Pakistan. At the same time, we tried our best to have good relations with Pakistan.

Pakistan Today has committed aggression in Kutch. It is nothing years, the last 17 For new. Pukistan has been indulging aggression aganinst us. Aggression first started in Kashmir, and from time to time thereafter, at various points it has been committing aggression on our territory. We thoroughly condemn it.

I represent a constituency which has a population of only 8 per cent Muslims. That shows the secular character, the non-communal character of this country. I was born a Muslim and I live a Muslim. I declare here

and now that every Muslim in India, man, woman and child, will lay down his or her life for the defence of the country. It is my country. It is my country as much as the country of Shri Lal Bahadur Shastri or Shri Nanda. We will be behind them when the time comes to lay down our lives and sacrifice ourselves for the freedom and integrity of this country.

Before I proceed further, I want to point out that in spite οf freedom, 17 Pakistan years of has not attained cohesion. Ιt an artificial country; its sovereignty is artificial. Have you ever anywhere of a country divided into two by 1300 miles without having any link between the two parts? What is common between East Pakistan and West Pakistan? History, language, culture, terrain-nothing except reli-If religion could be a binding gion. force, Pakistan would have become part of Afghanistan and Iran. But today the relations between Pakistan and Afghanistan are as bad as those between India and Pakistan.

The only binding force between East Pakistan and West Pakistan is hatred of India, fear of India. As long as East Pakistan and West Pakistan continue with only this in common, the sovereignty of India is always in danger and we should take care and strengthen our forces on the borders. I have full confidence in the Prime Minister and the Defence Minister that they will do their best to defend our borders from the enemy who will continue an enemy for a long time to come.

From time to time, I have been asking on the floor of the House as to what type of arms are being used by Pakistanis when they raid our borders. Unfortunately in the past, the reply of the Government used to be elusive. But now Government have accepted that American arms have been used by Pakistanis. I appeal to my Prime Minister and my Foreign Minister to inform the friendly countries like the USA that we thoroughly resent that American arms are being used against us on our border and it is an unfriend-

ly act, and the sooner they stop the arms flow to Pakistan the better for the relations between India and Pakistan.

We should also take up the matter with UK, another great country and leader of the Commonwealth, whose leaders make pious appeals to us to settle our disputes. What about their help to Pakistan? They are also helping Pakistan. Will they take the initiative to expel from the Commonwealth a member which has committed aggression against another brothermember of the Commonwealth? should take the initiative and tell the Britain to take the initiative to expel Pakistan from the Commonwealth for it has committed aggression on a fellow-Commonwealth country

There are certain well-meaning people who often talk of Indo-Pakistan amity.

There is a great Socialist leader who often talks of a confederation between India and Pakistan, but such people fail to understand the character of Pakistan. A confederation with Pakistan or amity between India and Pakistan is a mirage and cannot come about as long as the present character of Pakistan continues.

We should give full support to our fighters there. I take this opportunity to salute those people who are standing on the heights of Himalayas in Kashmir, snowbound heights, in defending this country. I salute those people who are fighting in the marshy land of Kutch, who are doing their best, and I assure you and I assure our Government that every man and woman of this country is behind the Government. It is a national issue, it is not a communal issue, issue. Every one will support them.

With these words, I support the Government, and I assure you that we will fight and fight for the freedom and integrity of this country.

Shri P. R. Chakraverti (Dhanbad): I, as a student of history, have to [Shri P. R. Chakraverti]

recount here the incidents that led to the birth of Pakistan. I had been in East Bengal 45 years facing the onslaughts of the founders of Pakistan, the fanatically minded communalists. The incident that I am going to relate will make clear the particular character and tenor of their temperament. In non-partitioned Bengal, there were five Muslim Ministers from my city, namely Dacca. Within ten miles of the city of Dacca, there was a village of 18,000 Muslims, all weavers, the best skilled artisans of India, who were adept in the art of manufacturing muslin and making Jamdani These five Ministers were sarees. present in a meeting and I asked them only one question. I asked them how it was that they allowed people of their own community, their own brethren, these artists and artisans to die of starvation in 1943 because of the non-supply of yarn, which was available only in the black market.

13.32 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

The question touched their hearts, but no answer was forthcoming. is they who were responsible for the communal bickerings and for working people who fought for against the the liberation of India, especially on the eastern side of India. I have spent 45 years of my life there, and so I know. This is the origin of the present regime of Pakistan, with which the people of both East and West Pakistan have been tied together. It is dominated by particular persons who always deviate from the right type of policy which alone can help to generate a climate of democracy and socialism. It is in the nature of the vicious circumstances that led to the growth of Pakistan that prompts it to be inimically opposed to what India stands for.

If they could not save their own community people when they were suffering what accounted for it? What does it indicate? It indicates that they had no love for the people who had been suffering, that they were in the hands of feudal lords, the lackeys of the British Imperialism and the proteges of their masters, that they only wanted to prosper at the cost of the millions of people in the east as well as the west.

attack on

Kutch border (M)

So, today when Pakistan turns its forces against India, it is obvious that it wants to divert the people's urges, their aspirations for growth, to another channel, thereby making them a prey to their fascist designs and to their wanton dictates which always go against the fundamental tenets of democracy.

As you know, in East Pakistan. there has been a systematic and continuous uprising against the present system of government which is a military despotism, and the there have all along been fighting and trying to assert themselves. The people on the eastern side are far from the western side of Pakistan. Indeed, it is true that geographically and also psychically, the people in the two parts have nothing in common specially with those who make them keep them in perpetual serve and destitution and poverty. So, we have to understand that before we take up our disputes with Pakistan and their repercussion.

Pakistan has been trying to wage war against India because of all these factors. Obviously they want attention of the people divert the there bypassing their demands. As such, we must be very careful to see that today if aggression by Pakistan has to be faced, we do not confound the is uses, and thereby make the people belonging to minority communities who are still left over there, especially in East Pakistan, victims of their carnage and genocide. Accustomed as they are to these forms of killings, ruthless murders, raids and massacres, they are as yet waiting for another chance to deal the most terrible, the heaviest blow to the people who are made to live there, the minorities numbering more than 8 1/2 millions including Hindus, Charistians, Buddhists and tribals.

When these people were coming out in the year 1964, I cautioned the Government that it was only one phase of the tactics, of the manoeuvres of Pakistan to fully squeeze the lifeblood of the minorities there, and that we had to be careful. The late Prime Minister was generous enough to state that these people would get chances of seeking shelter in India, if they so willed. The restrictions were withdrawn and they felt satisfied with the professions and unreserved statements of the leaders here.

Today I again draw the attention of the Prime Minister to this fact that in the wake of warfare there will be a terrible form of psychological and psychic reaction against the people there who are against absolute military dictatorship and those who profess their belief in democracy and self-determination. Let us be sure that the people on the other side, the Minority community members, are not again made to suffer because of the restrictions which have been recently imposed by India. It is a peculiar form of our interpretation of historical development that we always try to interpret everything in the light of certain factors which do not come within the range of historical facts if scientifically analysed. As such I may again say that today India must be vigilant and scrupulously alert on all the frontiers, because it is an attack not in one place isolated from the others. It will be an all-round attack and against the basic things of life for which we worked for decades and ultimately became free. The people of Pakistan have yet to feel the glow of freedom, wihch has been denied to them these 17 years. I want to reiterate that because the minority community is still living there, we cannot close our borders, seal off our borders on the technical plea that they have to get migration certificates before they are allowed entry into India.

I would again request the Prime Minister and the other members of his Cabinet to understand the implication that any trouble on any front West or East means a direct menace to the people who are still left over there. This may happen irrespective of the fact that we in India believe in, work for and fight for certain basic principles and give scope for self expression to all irrespective of community, religion, faith or any other distinction. We can't forget that these minorities in Pakistan have all along been made to suffer, they have been used as the meat in the sandwich for the repast of the communal-minded Muslim Leaguers of Pakistan. So. today we must be very cautious to see the implications of the recent restrictions which have been imposed on the people who have been trying to seek shelter in India not because of the lure of money, not because of the lure of land or any other benebut because they have been squeezed out, because they felt insecure about the honour of their women. the safety of their lives or anything else that belonged to them so long as they stayed there.

So, when they are seeking shelter here, on the definite assurance of the authorities here, relying on the statements made by the leaders of India, let them not be made to wait at the frontiers of India which are thousands of miles long and denied entry here. I would again repeat here today, let us fulfil the promise to fight the aggressive designs of Pakistan is motivated by a sinister feeling of has been hatred and spite which persistently followed from the year 1947 against India. In spite of our offer of friendship and goodwill towards them, we did not evoke any response.

[Shri P. R. Chakraverti]

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Today, we must bear in mind that this section of the people who are living on the other side in East Pakistan, those eight and a half millions of non-muslims, are still to be taken into account, and they should be The question of sealing off the borders now should be discarded and they must be allowed to have free entry into India when they decide to leave Pakistan whenever they seek shelter here. There is no question of having migration certificate or any other document. That is my honest appeal. In the name of humanity, in the name of the people who have served us, in the name of the people who have given us all along their unstinted support in our freedom struggle, I again appeal to the people who count here, to the authorities here, and especially to the Prime Minister, "please see that the borders should not be sealed off and those people should be allowed to come here whenever they feel unsafe, to come to the place where they rightly belong."

श्री भागवत झा प्राजाद (भागलपुर): उपाध्यक्ष महोदय, हम सभी यह मानते हैं कि ग्राज ऐसे समय में, जब कि देश के सामने बहुत कठिन समस्यायें हैं, यह सदन एक महत्वपूर्ण प्रश्न पर विचार कर रहा है। माननीय प्रधान मंत्री जी ने ग्राज जो बयान इस सदन में दिया है भ्रीर जो भ्रपील उन्होंने राष्ट्र के नाम प्रसारित की है, उस के लिए हुम उन को हृदय से धन्यवाद देते हैं।

म्राज उन्होंने म्राप्ते भाषण में यह पूर्णतया बता दिया है कि यद्यपि हम हिन्द्स्तान-बासी शान्ति के पोषक हैं श्रीर हम ने बराबर. हर कीमत पर, शान्ति को बनाये रखने का प्रयास किया है, लेकिन इस का यह अर्थ नहीं हो सकता कि हम अपनी सीमाब्रों का उल्लंघन बर्दाश्त करें या श्रपने राष्ट्र की कोई अमि किसी को अर्थण कर के शान्ति स्थापित करने का प्रयत्न करें। प्रधान मंत्री जी ने सदन के सामने जो बयान दिया है भीर जो ग्रांकडे तथा तथ्य सदन के सामने रखे हैं. सचमच उन से यह साफ़ प्रकट हो जाता है कि हमारी जिन सीमाग्रों का ग्राज पाकिस्तान म्रतिक्रमण कर रहा है, वे सीमायें भौर वह भिम सब हमारी हैं।

attack on

Kutch border (M)

इस समय पाकिस्तान ने जो रबैया प्रबत्यार किया है, वह कोई नई बात नहीं है। हम ने बराबर पाकिस्तान की स्रोर दोस्ती का हाथ बढाया है, लेकिन पाकिस्तान ने बराबर उस हाथ को काटने का प्रयस्न किया है। देश के बंटवारे के समय से ले कर हम ने बराबर हर प्रश्न को, हर विषय को, सलाह-मिश्वरे से तय करने का प्रयत्न किया है. चाहे पाकिस्तान का रुख किसी भी प्रकार का क्यों न रहा हो। देश के बंटवारे के समय हम ने पाकिस्तान के साथ सम्पत्ति के सम्बन्ध में जो समझौता किया, चाहे वह सम्पत्ति चल या भ्रचल हो, स्थल सेना, वाय सेना या जल सेना की सम्पत्ति हो या कोई भी ग्रन्य सम्पत्ति हो, उस के अनुसार हम ने पाकिस्तान को उस के उचित हिस्से से ग्रधिक दिया।

उस के बाद भी जब जब कोई विवाद-प्रस्त प्रश्न हमारे सामने भ्राये, हम ने उन को उचित तरीके से और उदारतापूर्वक तय करने का प्रयत्न किया । ग्राज भी पाकिस्तान की तरफ़ हमारा करोड़ों रूपये का कर्ज है, जिस को पाकिस्तान ने म्राज तक नहीं दिया है। लेकिन फिर भी हम ने पाकिस्तान के साथ संतूलन का बर्ताव रखा है। जहां तक नहरी पानी का सवाल है, ग्राज तक जो रुख पाकिस्तान मख्त्यार करता रहा है, ग्रगर वही रुख हम भी म्रब्त्यार करते, तो हम नहरी पानी को बन्द कर के सम्पूर्ण पाकिस्तान को वीरान कर सकते थे । लेकिन हिन्दुस्तान की वह भावना कभी नहीं रही भीर न रहेगी। इसलिए हम ने नहरी पानी का उचित रूप से इन्तजाम किया ।

उसके साथ साथ जब जब भी देश की सीमाश्रों के सम्बन्ध में झगड़े के प्रश्न श्राये. हम ने उन को शान्ति के साथ सुलझाने की कोशिश की। भाज 1960 के जिस एग्रीमेंट का हवाला दिया जाता है, जिस के लिए ब्रमारे देश के विदेश सचिव श्रीर पाकिस्तान के विदेश सचिव मिले थे. उस में यही सीमा ही नहीं है, बल्कि वे ग्रन्य सीमायें हैं, जहां उन के बाटर के हैडवर्क्स हमारे देश में थे और हम ने उन के बारे में समुचित समझौता किया । 1960 के उस एग्रीमेंट में स्पष्ट लिखा हुग्रा है--इस्टरनेशनल डीफ़क्टो बाउंडी नीन ट दि लोकल कमांडर्ज एंड दि पीपल, ग्रर्थात् के चछ श्रीर सिंध के बीच की वह अन्तर्राष्ट्रीय सीमा, जो कि दोनों देशों की सेना, कमांडर्ज भौर जनता को पूर्ण रूप में मालुम है। आज से नहीं, ग्रठारहवीं गताब्दी से--उस समय से, जब कि देश का बंटवारा नहीं हम्रा था, सारे संसार को हमारी वह सीमा मालूम है। हम ने किसी भी ऐसी सीमा का दावा नहीं किया है, किसी भी ऐसी भूमि की मांग नहीं की है, जो कभी भी, किसी भी हालत में, हमारी इन सीमाग्रों से परे हो।

लेकिन जैसा कि हम सभी जानते हैं, पाकिस्तान का संस्थापन ही ग़लत रूप में हुआ है । श्रीर ग्राज पाकिस्तान में एक तानाशाही सरकार है श्रीर ग्रयूब वहां का डिक्टेटर है, जिस ने संसार के सब से बडी तानाशाही, जुल्मी, चीन से अपना सम्बन्ध बढ़ाया है। इसलिए आज प्रश्न सीमा का नहीं है, बल्कि प्रश्न तो यह है कि चीन भीर पाकिस्तान भौर चीन के तानाशाह, माभ्रो-त्से-तुंग, तथा पाकिस्तान के तानाशाह, श्रयुब, की भ्रांखों में संसार के सब से बड़े पनपने वाले गणतंत्र की उन्नति भ्रौर प्रगति खलती है भ्रौर इसलिए वे चाहते हैं कि वे एक दूसरे के साथ मिल कर हमारी सम्पूर्ण, हजारों मील लम्बी. सीमाग्रों को जागृत रखें, उन पर मुठभेड़ें करते रहें, ताकि हमारे देश की प्राधिक प्रगति भीर हमारी योजनायें--हमारी ततीय योजना स्रौर माने वाली चतुर्थ योजना-खटाई में पड जायें भीर हम भ्रपने देश के नागरिकों के मंह की रोटी छीन कर उन के हाथों में बन्द्रक दें। जैसा कि प्रधान मंत्री जी ने कहा है, हम यह चाहते हैं श्रौर हम बराबर इस शान्ति-नीति के पोषक रहे हैं भौर रहेंगे, लेकिन भ्रगर पाकिस्तान हमारी शान्ति-प्रियता श्रौर मैत्री की नीति का अर्थ हमारी कमजोरी समझता है, तो प्रधान मंत्री जी ने ग्राज इस सदन में दिये गये अपने बयान और देश के नाम की गई अपील में बहुत ही स्पष्ट भीर मजबत शब्दों में इस बात का आहान किया है कि यह देश किसी भी कीमत पर, कोई भी कुर्बानी दे कर, अपनी सीमा का, अपने: श्राजादी का और श्रपनी सार्वभौमिकता का संरक्षण करेगा भ्रौर यह सदन तथा इस देश की कोटि-कोटि जनता इस निश्चय में उनके साथ है।

म्राज जो यह कहा जा रहा है कि हम को पाकिस्तान की आक्रामक कार्यवाहियों का कड़ा जवाब देना चाहिए, मैं उस से सहमत हुं। मैं जानता हुं कि यह सदन ग्रीर इस देश की जनता यह चाहते हैं कि पाकिस्तान का पूरी तरह से मुकाबला किया जाये, लेकिन हम यह भी जानते हैं कि संसार में जब जब भी. कहीं भी, किसी तानाशाह ने एक गणतंत्र पर म्राक्रमण किया है, उस से गणतंत्र को शरू शरू में हार खानी पड़ी है। यह आज की बात नहीं है, बल्कि प्रथम भीर द्वितीय महायुद्धों के उदाहरण हमारे सामने हैं। भ्राज तक किसी भी गणतंत्र ने, किसी भी ऐसे देश के प्रधान मंत्री ने, जो कि वहां के सदन के समक्ष जवाबदेह है, गणतंत्र के श्राधार पर बनी हई किसी भी सरकार ने कभी भी श्रपने देश की जनता के मुख से रोटी छीन कर बन्दूक नहीं दी है, बल्कि उस ने बराबर अपने देश की आर्थिक प्रगति की है। यहां तक कि द्वितीय महायुद्ध में सब से बहादुर राष्ट्र, ब्रिटेन, के प्रधान मंती, चर्चिल, को अपने देश को दो साल तक यह समझाना पड़ा कि हम क्यों हार रहे हैं---इसलिए कि ब्रिटेन ने

[श्री भागवत झा श्राजाद]

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हिटलर की तरह प्रपने देश में जनता के सुख-साधनों को लुट कर बन्द्रक तैयार नहीं की थीं।

उसी प्रकार हिन्दुस्तान के प्रथम प्रधान मंत्री, पंडित जवाहरलाल नेहरू, ने इस देश को वे योजनायें दीं, जिनके बल पर, जिस भूखे श्रीर नंगे हिन्द्स्तान को ब्रिटेन छोड़ कर गया था, उस को म्राधिक दृष्टि से मजबूत बनाया गया । इसी कारण जब चीन ने हमारे देश पर ग्राक्रमण किया, उस समय सम्पूर्ण राष्ट्र ने, जिस की भ्राधिक नींव बहत मजबत और दढ़ थी, एक हो कर उस का मकाबला किया । हमारी उसी नोति का परिणाम यह है कि ग्राज भी हम बौखलाये नहीं हैं ग्रीर हम निश्चित रूप से पाकिस्तान की ग्राकामक नीति का जोरदार मुकाबला करेंगे । हम पाकिस्तान की इस बर्बरतापूर्ण ग्रीर द्वेषपूर्ण नीति तथा उस की निरंक्शता का विरोध करते हैं. लेकिन साथ ही साथ. जैसा कि प्रधान मंत्री जी ने कहा है, हम इस बात के समर्थं क हैं कि हम शान्ति का दरवाजा, बातचीत का दरवाजा बराबर खला रखें।

म्राध्यक्ष महोदय की कृपा से हाल ही में मझे कुछ विदेशों में घुमने का भ्रवसर मिला। मैं इंगलैंड गया स्रौर पूर्वी युरोप के देशों में वगोस्लाविया, ग्रीस तथा लेबनान श्रीर जोर्डन गया । इन तमाम देशों में इस बात की निश्चयपूर्वक सराहना की जाती है कि इस के बावजद कि चीन ने हम पर बर्ब रतापूर्ण हमला किया और इस के बावजूद कि पाकिस्तान बराबर हमारी सीमाग्रों पर छेड़खानी करता है, हमारे साथ दग्राबाजी करता है, मक्कारी करता है, 439 मिलियन लोगों के इस मुल्क ने. इसकी सरकार ने श्रीर इस के प्रधान मंत्री ने उन के साथ जो बर्ताव किया है. यह एक छोटे भौर नीच राष्ट्र के नहीं, बल्कि एक महान राष्ट्र के योग्य है।

मेरा खायाल है कि प्रधान मंत्री जी के माज के वक्तव्य से सम्पूर्ण संसार में इस बात की जरूर प्रतिष्ठा होगी, इस बात की जरूर प्रशंसा होगी कि जहां हिन्दुस्तान ग्रपनी शान्तिपूर्ण नीति का पोषक है वहां साथ ही साथ वह इस बात को कभी भी बरदाश्त नहीं कर सकता है कि जो सीमायें पूर्ण रूप में निश्चित हैं, जो सीमायें ब्राज से नहीं 18वीं शताब्दी में सिंध प्रदेश श्रीर कच्छ राज्य के बीच तय हुई थीं. उन सीमाओं का ग्रतिक्रमण किसी भी हालत में बर्दाश्त नहीं किया जायेगा । 1960 का जो एग्रीमेंट था उस में भी पांच छ: प्रश्नों का हवाला दिया गया था। उन में से चार पर तो सुलह हो गई ग्रौर एक दो पर नहीं । उस एग्रीमेंट में यह स्पष्ट रूप से लिखा हम्राहै:

attack on

"the two countries will collect further material on this issue".

हमारा विश्वास है कि उसके बाद हिन्द्स्तान की सरकार ने पाकिस्तान के साथ मैटीरियल जमा करके, ग्रांकडों को तैयार करके बात करने की कोशिश की है लेकिन पाकिस्तान बात करने पर स्रामादा नहीं है। पाकिस्तान समझता है कि उसको ग्रमरीका ग्रादि देशों से हथियार मिल गये हैं स्रौर वह मजबूत स्थिति में हो गया है। ग्राज तो उसके मित्र देश ग्रमरीका को भी देखना चाहिये, उसके दूसरे मित्रों को भी देखना चाहिये, ब्रिटेन को भी देखना चाहिये जिन्होंने उसे काफी हथियार दिये हैं ग्रीर जिन हथियारों के सम्बन्ध में ग्रमरीका के राष्ट्रपति ने कहा था कि इनका प्रयोग हिन्दुस्तान के खिलाफ नहीं होगा, म्राज उनका प्रयोग हिन्दुस्तान के खिलाफ हो रहा है या नहीं हो रहा है। उस वक्त उन्होंने यह दुहाई दी थी, जोर जोर से कहा था कि जो प्रस्त हम पाकिस्तान को दे रहे हैं

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मीछेन रहें।

उन अस्त्रों का प्रयोग हिन्द्स्तान के खिलाफ नहीं किया जायेगा। यह भी कहा गया था कि जो घ्रस्त्र हिन्द्स्तान को दिये गये हैं उनका प्रयोग पाकिस्तान के खिलाफ नहीं होगा । उन श्राश्वासनों के बावजद भी ग्रगर श्राज उन ग्रस्त्रों का प्रयोग हमारी सीमाग्रों का ग्रतिक्रमण करने के लिए किया जाता है, उन हथियारों के दारा स्नाक्रमण किया जाता है तो निष्चय ही हम ग्रपनी सरकार का ग्राह्वान करेंगे. ग्रपनी सरकार से निवेदन करेंगे कि वह भी उन भ्राक्रमणों का जोरदार मुकाबला करे, हम भी अपनी सीमाओं की रक्षा करने में

म्राज ये सीमायें फौज के सूपूर्व कर दी गई हैं। इस ग्रवस्था में हमें इसके बारे में भीर प्रधिक विस्तृत बयान देने की कोशिश नहीं करनी चाहिये, बयान देने की कोई श्रावश्यकता नहीं होनी चाहिये। जब कहीं यद की स्थिति होती है तो ये नहीं देखा जाता है कि कौन पांच मील पीछे हटा श्रीर कौन दस मील पीछे हटा ।

श्री मध लिमये : ग्राप क्या कभी किसी भी इलाके में श्रागे बढ़े हैं ?

श्री भागवत झा धाजाव : जब युद्ध की स्थिति होती है, जब संकट काल की स्थिति होती है जब दो देशों की फीजों में लड़ाई होती है तो हर देश को भपनी सुविधा के भनुसार ग्रपनी स्ट्रेटेजी को देखते हए, ग्रपनी स्ट्रेटे-जिक पोजीशन के अनुसार लड़ना होता है ... फैक्टस् भौर फिगर्ज भापके सामने रख दिए गए हैं। मैं श्रापको ब्रेन कहां से ला दूं? देश के नाम पर चिल्लाने वाले मधु लिमये साहब को तथा उनके साथियों को देश के सवालों का कोई ख्याल नहीं है, देश की इज्जत का कोई ख्याल नहीं है, वे तो यही चाहते हैं कि कांग्रेस गवर्नमेंट को जिस किसी तरह से भी हो सके पीटो । लेकिन मैं उनको याद दि-

लाना चाहता हूं कि उनके साथ देश नहीं है, जो चिल्लाने वाले माननीय सदस्य हैं, वे इस देश का प्रतिनिधित्व नहीं करते हैं, इस देश का प्रतिनिधित्व इस सदन में हम लोग करते हैं। चार को छोड़ कर उनके साथ कोई नहीं है। ये चार सदस्य दिन रात, सुबह शाम बराबर यही कहते हैं कि इस सरकार ने जनता का विश्वास खो दिया है। ग्रगर विश्वास खो दिया है तो मैं उनसे पुछना चाहता हं कि वे क्यों नहीं ग्राते हैं, मध लिमये साहब क्यों सरकार नहीं बनाते हैं? इसका कारण यह है कि उनको न भ्रक्ल है, न बुद्धि है भौर न ही उनके साथ मेजोरिटी है। वे समझते कुछ नहीं हैं, सिर्फ चिल्लाना जानते हैं (इंटर-प्शंख)

श्रन्त मैं इन चिल्लाने वाले मित्नों को मैं कहना चाहता हं कि श्रापके चिल्लाने से देश की स्थिति मजबत नहीं हो सकती है। प्रधान मंत्री जी ने जो भाज बयान दिया है वह बहुत मजबूती से दिया है ग्रीर बागड़ी साहब उसको समझने को कोशिश करें। उनको श्रंग्रेजी तो नहीं श्राती है लेकिन उसका उल्पा हिन्दी में उनको मिल जानना चाहिये भीर वह मिल भी गया होगा। वह समझें कि हिन्दस्तान के प्रधान मंत्री ने यह कहा है कि यह सदन उनके साथ है, यह देश उनके साथ है । हम शान्ति के प्रतीक हैं ग्रीर चाहते हैं देश में तथा संसार में शान्ति कायम हो । लेकिन ग्रगर हमारे देश की श्रखण्डता, इस देश की सार्वभौमिकता श्रौर इस देश की स्वतंत्रता पर ग्राघात होता है तो जैसा प्रधान मंत्री जी ने कहा है इस देश का हर व्यक्ति और इस देश की सारी सामग्री देश की रक्षा करने के काम में जुटा दी जाएगी श्रीर पाकिस्तान का मू-काबला किया जाएगा। पाकिस्तान दस करोड़ का मुल्क है, डरपोक मुल्क है बर्बरता-पूर्ण कार्य करने वाला मुल्क है, जुल्म करने वाला मुलक है, भीर उसे हमारे सागे घुटने टेकने होंगे क्योंकि हिन्द्स्तान की नोति देश की प्रखण्डता बनाये रखने की नीति है।

श्री रघाः**थ** सिंड (वाराणसी) : उपा-ध्यक्ष महोदय, ग्राचार्य रंगा जी ने बड़ी सुन्दर भाषा में हमारे सुरक्षा मंत्री के वक्तव्य की श्रालोचना की है। लेकिन उनको मालुभ होना चाहिये कि हमारे सुरक्षा मंत्री श्रीर भारत सरकार ग्रंब पाकिस्तान की भाषा को समझने लग गए हैं। बहत दिनों के बाद यह समय ग्राया है जब कि उस भाषा को जिस भाषा का पाकिस्तान प्रयोग करता है, उस बात को जिस बात को पाकिस्तान कहता है, उन शब्दों को जिन का प्रयोग पाकिस्तान करता है, उनको हमने समझना भ्रारम्भ किया है। श्राचार्य रंगा श्रौर प्रोफेसर हिरेन मुखर्जी से हमें यह अपेक्षा थी कि लोकतंत्री शासन प्रणाली का, उसकी परम्परा का पालन करते हुए जैसे पर्ल हार्बर के ऊपर जब श्राक्रमण हुश्रा था श्रीर रिपब्लिकन पार्टी के नेताग्रों ने जिन्होंने प्रेजीडेन्ट रूजवेल्ट का वरोध किया था सब से पहले जाकर कहा था कि उनकी पार्टी चाहे जो भी बात हो, चुंकि झाज ग्रमरीका के ऊपर हमला हुआ है, हम आपसे आगे रहेंगे, उसी तरह से हम भी विरोधी पक्ष से वही ग्राशा भौर अपेक्षा रखते थे कि वे भी उन्हीं भाव-नाम्रों को भी प्रदिशत करेगा लेकिन भ्राज उन भावना प्रां का प्रभाव है, ऐसा मुझे दिखाई पड़ता है

श्री प्रकाशबीर शास्त्री : हैं।

श्री रघुताथ सिंह : हैं तो उसके लिए अन्यबाद ।

सेकेटरी प्राफ स्टेट डलेस साहब ने एक स्टेटमेंट दिया था जब हिन्दुस्तान की तरफ से प्रोटेस्ट किया गया था कि पाकिस्तान को जो धान्सं दिये जा रहे हैं उनका प्रयोग भारत के विरुद्ध हो सकता है, जिस में उन्होंने कहा था कि हम जो एड पाकिस्तान को दे रहे हैं उसका प्रयोग हिन्दुस्तान के विरुद्ध नहीं होगा । साथ ही साथ वहां के राजनीतिक नेताम्रों ने भी स्टेटमेंट दिये थे कि स्रगर पाकिस्तान इन का प्रयोग हिन्दुस्तान के खिलाफ़ करता है तो वह हिन्दस्तान के साथ हैं। आज मैं ग्रमरीका को इन स्टेट्समैनों, उन राजनी— तिज्ञों द्वारा कही गई बातों की याद दिलाना चाहता हूं और मैं पुछना चाहता हूं कि ग्राज उनकी वाणी कहां है, उन्होंने जो प्रतिज्ञा की थी, जो विश्वास दिलाया था, उस का क्या हुआ ? मैं याद इसलिए दिलाता हूं कि भारतवर्ष जो कहता था वह ठीक कहता था ग्रीर पाकिस्तान जो कहता था वह विल्कुल मिथ्या था, दिल्कुल गलत था।

इस के साथ ही साथ एक दो प्रोपोजल इस वक्त दुनिया में चल रहे हैं । अमरीका और य. के. चाहते हैं कि सीज फायर हो जाए । शायद ऐसा कोई प्रोपोजल भारत सरकार के पास आने वाला है । काहिरा में भी इम प्रकार की चर्चा हो रही है । सीज फायर हो जाए । मैं याद दिलाना चाहता हूं कि हिन्दुस्तान में जो सीज फायर है,चीन भीर पाकिस्तान के साथ । हमको सीज फायर का बहुत कटु अनुभव है । इस वास्ते श्रव हम तीसरे सीज फायर के लिए तैयार नहीं हैं ।

स्रगर स्रमरीका श्रीर यू० के० कोई ऐसा प्रोपोजल दें तो प्रधान मंत्री जी ने जो यहां स्टेटमेंट दिया था उसी को मैं दोहराना चाहता हूं कि जब तक पाकिस्तान कंजरकोट को खाली नहीं करता है, जब तक स्टैटस—को पूर्ववतः नहीं होता है तब तक सीज फायर का कोई प्रश्न नहीं उठता है।

इसके साथ साथ मैं यू० के० को भी याद दिलाना चाहता हूं। यू० के० ने एक सब-मैरीन पाकिस्तान को देने के वास्ते कहा है। मैं यू० के० को भी चेतावनी देना चाहता हूं कि जैसे अमरीका के आम्सं हिन्दस्तान के खिलाफ़ प्रयोग किया गया है उसी प्रकार से यू० के० का सब मैरीन हिन्दुस्तान की नेवी के खिलाफ़ भी प्रयोग किया जा सकता है और ऐसा नहीं किया जाएगा, इसकी क्या गारटी है। इसलिए मैं अमरीका और यू० के० से कहना चाहता हूं कि जो कुछ भी सैनिक सहायता पाकिस्तान को दी जा रही है उस सैनिक सहायता को तुरन्त भीर भविलम्ब बन्द कर दिया जाए । भगर ऐसा नहीं होता है तो हिन्दुस्तान को सो— चना पड़ेगा कि कामनवैल्थ का क्या भर्थ है भीर कामनवैल्थ में हमको रहना है या नहीं रहना है । हम कामनवैल्थ के देशों से तथा यू० के० से भी यह भ्राशा करते हैं कि पाकि— स्तान के साथ कोई ऐसा व्यवहार नहीं होना चाहिए जो कि एक भाई के साथ होते व्यवहार का विरोधी न हो सके ।

हिन्दुस्तान के उत्तर में सीज फायर है। पिश्चम में सीज फायर है। सूपूर्व में सीज फायर है। सूपूर्व में सीज फायर है। स्रीर दक्षिण में भी थोड़े से हिस्से में सीज फायर है। मैं यह कहना चाहता हूं किइ स सीज फायर की बला से हमें दूर रहना चाहिये। जैसा सुरक्षा मंत्री ने कहा है। जैसे स्राज प्रधान मंत्री जी ने कहा है। जैसे स्राज प्रधान मंत्री जी ने कहा है। कि 45 करोड़ लोगों को हिन्दुस्तान की रक्षा की जिम्मेदारी उठानी है। हम उस जिम्मेदारी को उठाने के लिए तैयार हैं। लेकिन इस सीज फायर के मायाजाल में हम को नहीं पड़ना चाहिये।

14 hrs.

डा० राम मनोहर लोहिया (फरेंखा-बाद) : ग्रब 48 करोड़ हो चुकी है ।

भी रघुनाथ सिंह : डा० लोहिया जरा
मुझे समझने की कोशिश करें । अगर आप
देखें तो इस वक्त हिन्दुस्तान में नौ जगहों पर
इंट्रजन हुआ है । नौ जगहों पर खतरा पैदा
हो गया है । दो स्थान तो काश्मीर में है,
तीसरा स्थान जम्मू की इंटरनैशनल बाउंडरी
पर, चौथा स्थान पंजाब, पांचवां स्थान असम,
छठा स्थान विपूरा, और सातवां तथा आठवां
भेगाल में लाठीटीला और करीमगंज, और
नौशां स्थान दहाय म में । इस प्रकार से आप
देखेंगे कि नौ स्थानों पर आज पाकिस्तान की
सेना लगी हुई है । हिन्दुस्तान के ऊपर आ—
कमण करना चाहती है । लिहाजा मैं कहना
चाहता हूं हमें होशियारी के साथ और दृढ़

संकल्प के साथ उठना चाहिये। सरकार को भी ताकत के साथ उठना चाहिए जब कि इस सरकार के पीछे इतनी बड़ी मेजोरिटी है। इतना बड़ा देश हिन्तुस्तान है। ग्रीर 45 करोड़ ग्रादमियों की एक ध्वनि है।

पाकिस्तान की टेडेंसी क्या है। जैसा श्री ग्रंसार हरवानी ने कहा उस में मैं एक शब्द ग्रीर भी जोड़ना चाहता हूं। उन्होंने कहा कि पाकिस्तान नान-सैकुलर स्टेट है। ग्रीर हम सैकुलर स्टेट है। हमारी ग्राइडियो-लोजी ग्रीर पाकिस्तान की ग्राइडियोलोजी में फर्क है। पाकिस्तान कहता है:

"हंस के लिया पाकिस्तान, लड़ के लेंगे हिन्दुस्तान"

पार्टिशन के समय यह नारा उठा था । आजः फिर पाकिस्तान के अखबारों में यही नारा उठाया जा रहा है । मैं कहना चाहता हू कि हम तो पाकिस्तान के लोगों में हंसीं देखना चाहते हैं । पाकिस्तान की बच्चों की शांतिमय हंसी । उन के मुख पर हम सम्पन्नता की हंसी देखना चाहते हैं । हम वह हंसी नहीं देखना चाहते हैं कि जो कि दूर्गा की हंसी होती है, चंडिका की हंसी होती है । मैं वहां लक्ष्मी की हंसी देखना चाहता हूं । इसलिये समय है कि पाकिस्तान समझ जाये कि हिन्दु—स्तान लेशमात भी लड़ाई से डरता नहीं है । हिन्दुस्तान लड़ने के लिए तैयार है । हिन्दु—स्तान पीछे नहीं है, हिन्दुस्तान का बच्चा बच्चा इस के लिये हमेशा तैयार रहेगा ।

जैसा श्री ग्रंसार हरवानी ने कहा है पाकिस्तान में डिगाकेसी नहीं है । जहां डिगाकेसी नहीं है । जहां डिगाकेसी नहीं होती वहां तानाशाही होती है, ग्रीर तानाशाह लोग हमेशा इस बात का प्रयास करते हैं कि जनता चाहे दुखी हो, जनता में चाहे बुभुक्षा हो, वह हमेशा उस की भावना को दूसरी तरफ डाइरेवट करने के लिए कोई उपाय सोचते रहें । पाकिस्तान के पास एक छोटा सा हथियार है हिन्दुओं के खिलाफ ग्रावाज उठाना, हिन्दुस्तान के

11632 Kutch border (M)

[श्री रघुनाथ सिंह]

खिलाफ ग्रावाज उठाना, जिहाद के वास्ते म्रावाज उठाना, काफिरों को मारने के वास्ते भ्रावाज उठाना । श्राज पाकिस्तान के सारे ग्रखबार जिहाद के नारे से भरे हैं। लेकिन जिहाद किस के खिलाफ। हिन्दुग्रों के खिलाफ ग्रोर हिन्द्स्तान के खिलाफ। भ्राखिर जिहाद किस के खिलाफ है। हम लोग किस की सन्तान हैं। हम लोग उन की सन्तान हैं जोकि सात सौ वर्ष तक लडते रहे, जिन की स्त्रियां सती होती रहीं, जिन के लोग लड़ते लड़ते मर गये लेकिन कभी भी हथियार नहीं डाले । हम भारतवर्ष की वह सन्तान हैं। हम जानते हैं कि हमारा भतकाल का इतिहास क्या था । हम उस बात से शिक्षा लेते हैं कि जो कुछ भतकाल में हम्रा, भविष्य में या वर्तमान काल में उस की पुनरावत्ति न हो । ग्रब हिन्दुस्तान जाग गया है । भ्राज हिन्द्स्तान खडा まし

मैं कहना चाहता हूं यह तानाशाही ग्राज पाकिस्तान को उसी रास्ते पर ले जा रही है जिस रास्ते पर हिटलर जर्मनी को ले गया था जिस रास्ते पर इटली को मसोलिनी भ्रौर फासिस्ट पार्टी ले गई थी। उसी रास्ते पर ग्राज पाकिस्तान जा रहा है। मैं ईस्ट बंगाल के लोगों से भीर पाकि-स्तान की ग्राम जनता से कहना चाहता हूं ंकि हिन्दुस्तान का वहां की जनता के साथ कोई रोष नहीं है, पाकिस्तान के पुरुष हमारे भाई हैं वहां की स्त्रियां हमारी बहनें हैं, हमारा उन का खून एक है ग्रीर हम उन से लड़ना नहीं चाहते लेकिन पाकिस्तान की यह मनोवृत्ति जिस में जिहाद की भावना भरी है, जिस ने स्पष्ट कहा है कि ·लड के लेंगे हिन्दुस्तान इस के खिलाफ ·लडने के लिये हम तैयार हैं।

> कहा जाता है कि : जर जमीन जोरू ज़ीर के न तो और के।

जर, जमीन ग्रीर जोरू यह चीजें ताकत से रहती हैं फोर्स से रहती हैं। ग्रगर ग्राप में ताकत नहीं है तो यह दूसरों की हो सकती है। इसलिये मैं कहना चाहता हं कि हिन्दु-स्तान इस बात को समझता है। हिन्द्स्तान ग्राज तैयार है, जोर के साथ तैयार है, शक्ति के साथ तैयार है। हम हिन्दस्तान की रक्षा करेंगे । हिन्द्स्तान की रक्षा करने में हम पीछे नहीं रहेंगे । प्राइम मिनिस्टर ने ग्राज जो सुन्दर सिद्धान्त जनता के सामने ग्रीर देश के सामने रक्खा है उस के पीछे हम लोग एक दढ दीवार की तरह से खड़े हैं भौर सारा देश खडा है।

भी उ० मृ० त्रिवेदी : उपाध्यक्ष महोदय, म्राज ऐसे विषय पर बोलने के लिये खडा होना पड़ता है तो हम लोगों को बडा दु:ख. पहुंच रहा है । ग्राज हमारे प्राइम मिनिस्टर ने बोलते हुए कहा कि हमारे ऊपर जो म्राक्रमण हम्रा है वह नेकेड ऐंड रेकलेस युज स्राफ फोर्स है। ऐसे शब्द का प्रयोग उन्होंने किया । मैं चाहता हं कि जब कभी **श्राइन्दा इस मसले पर कुछ विचार किया** जाये तो इस वाक्य को बराबर याद रक्खा जाये । कच्छ की सीमा पर हमारे ऊपर जो स्नाक्रमण हम्रा है वह कोई बोर्डर की लड़ाई नहीं है, वह कोई सीमा की लड़ाई नहीं है। क्दरत ने हमारी भूमि और कच्छ के बीच में जो सीमा निर्धारित की है वह ऐसी है कि कच्छ से ऊपर सिंध की भूमि लगभग पांच सौ से एक हजार ऊंची चली गई है। जहां तक रन का सम्बन्ध है उस के लिए संस्कृत का एक शब्द है "इऋण"। "इऋण" का मतलब है नमक वाली भूमि, खारी भूमि, ग्रौर इस का प्रचलित प्रयोग मेवाड जैसे प्रदेशों में होता .है । जिस जमीन पर पानी हमेशा खडा रहता है ग्रौर गर्मी में सूख जाता है या हट जाता है उसे रन कहते हैं । इस तरह से कच्छ का रन बन गया। इसलिये जो कच्छ

का रन है वह किसी भी प्रकार से सिंघ का रन नहीं कहला सकता।

इस भमि के लिए सत्तरह सालों से भाज तक कभी भी पाकिस्तान ने स्रावाज नहीं उठाई । भ्राज भ्रचानक हमला करने के बाद पाकिस्तान को सुझा कि ग्रब कुछ तो बहाना बतलाना होगा । भ्राप देखिये कि ग्राज के स्टेटसमैन में एक तरफ, एक ही जगह पर, एक ही सफ़हा पर दो खबरें छनी हई हैं। एक भ्रोर तो भ्रय्यब खां जैसा बड़ी दम्भी पूरुप कहता है कि **'सीज फ़ायर** इन कच्छ" दूसरी तरफ वह अपील करता इंडिया को, जिस का हमारे यहां के एक एक बुद्धिमान या स्रबुद्धिमान स्रखबार नवीस ने सत्कार किया है। उन को सोचना चाहिये ग्रीर इस दम्भी पुरुष के इस वाक्य पर दुलकना नहीं चाहिये । उसी पत्र में उसी जगह पर छपा हुस्रा है कि ''पाक फोर्सेज विल स्टे इन कच्छ।" हम को धौंस देता है भुट्टो। कहता है कि 3400 वर्ग मील भिम हमारे पास से छडायेगा, जबर्दस्ती छडायेगा । कच्छ से हम नहीं हटेंगे श्रीर इस श्रादमी को हमें जवाब देना होगा। एक तरफ एक दम्भी भादमी एक बात कहता है भ्रीर दूसरी तरफ एक लवाड़ी दूसरी बात कहता है। इन लवाड़ियों को हमें निकालना होगा, दम्भी लोगों को निकालना होगा । हमारे पास ऐसी ताकत होनी चाहिये कि हम इन लवाड़ियों को एक सबक सिखा सकें। म्राज प्राइम मिनिस्टर ने दो वाक्य कहे हैं। मैं चाहता हूं कि वह उन्हीं वाक्यों पर दढ़ रहें।

श्राज श्री रघुनाथ सिंह ने बड़ी श्रच्छी बात कह दी। रघुनाथ सिंह जी जब बोलते हैं तो मालूम होता है कि कोई जन संघ के मेम्बर हैं। लेकिन श्राज मैं कहना चाहता हूं कि श्राप के साथ सारा जन संघ है, सारा देश है। 45 करोड़ प्रजा श्राप के साथ है। श्राप दुढ़ रहें, हम दुढ़ हैं। श्राप

मागे मत बढिये, हम म्रागे बढने के लिए तैयार हैं । भाप खुन बचाइये, हम बहाने के लिये तैयार हैं, लेकिन मैं भ्राप से कहता हं कि वह तब होगा जब भ्राप इस बात पर दुइ हो जायें कि हमें इन भ्रादिमयों को निकालना है, इन दुश्मनों को निकालना है जिन्होंने कसम खाई है हमारे साथ दुश्मनी की । उन दूश्मनों को ग्रगर हम नहीं निकालेंगे तो हमारे साथ हमारी इज्जत नहीं है, भारतवर्ष की इज्जत नहीं है, भारतीयता की इज्जत नहीं है। जो भ्रादमी इस बात पर तूले हुए हैं स्रौर भारतीयता को नष्ट करने के लिए एक ही मार्ग उन्हों ने ग्रपनाया है उन्हें हमें सबक सिखलाना होगा । जब तक हम उन को सबक नहीं सिखलायेंगे तब तक हमारे मन को शांति नहीं हो सकती है । हमें सोचना चाहिये कि इस के बिना हम नपुंसक कहलाने लायक रहेंगे । श्री रघुनाथ सिंह ने कहा कि "जर, जमीन जोरू जोर के जोर हटे श्रीर की"। यह बात बिल्कूल सही है। ग्रगर हमारे पास जोर नहीं है तो हमारी जमीन श्रीर की हो कर रहेगी। हमारे पास से कंजरकोट जाता है। कंजरकोट के बारे में भ्राप ने श्रपने ग्राई० जी० पी० को बुलाया । श्रासाम में तीन लाख पाकिस्तानियों को घुसाने वाला भाई० जी० पी० भ्राप ने गुजरात के नजर कर दिया श्रीर उसने होम मिनिस्टर हितेन्द्र देसाई को नहीं बतलाया कि पाकि-स्तानियों ने हमारी 13,400 एकड़ जमीन दबा ली है। ऐसे म्रादमी को म्राप ने गुजरात भेजा । श्राप को मालुम होना चाहिये कि कैसे ग्रादिमयों को रखना चाहिए । हमारी स्टेट रिजर्व पूलिस के वायरलैस रिसीवर पर ग्रापरेटर उन को खबर भेजता है ग्रीर म्राप उन पर ऐतबार करते हो । यह म्राप के लिए शर्म की बात है। ग्राप को देखना होगा कि हम यह क्या कर रहे हैं, किस के ग्रासरे कर रहे हैं, किस के ग्रासरे हम चल रहे हैं। हम को भ्रपनी भ्रांखें खोलनी होंगी । ग्रगर कोई इस तरफ ग्राप का ध्यान

[श्री उ॰ मू० त्रिवेदी]

दिलाता है तो उस को श्राप कम्यनल कह देते हो । ग्राप हमारे ऊपर तो श्रासानी से इल्जाम लगा देते हो, लेकिन मेरे पास तार श्राए हैं दाऊदी वोहरा प्रगति मंडल की श्रोर से कि मसावानों के नेता हिज होलीनेस ताहिर सईफुटीन मुल्लाजी को श्राप ने पाकिस्तान जाने की इजाजत दी है। यह मुल्ला जी हमारे देश का पैसा पाकिस्तान में लगा कर वहां 11 कम्पनियां चला रहे हैं। मैं ग्राप को उन के नाम भी बता सकता हं। इस ब्रादमी ने हमारा करोड़ों रुपया पाकिस्तान भेज दिया है, करोड़ों रुपया फारिन एक्सचेंज का हम से लुट कर इस ने पाकिस्तान भेजा है श्रीर श्राप उस पर ऐतबार करते हो । इन कम्पनियों के नाम इस प्रकार हैं।

1- सईफी डेवेलपमेंट कारपोरेशन, 2-बाईसिकिल जेनेरल एंजीनियरिंग वर्क्स लिमि-टेड, 3- हाशिमी कार कम्पनी लिमिटेड, 4- मोग्रज्जम इंडस्ट्रीज लिमिटेड, 5- सुल-तान प्रेस लिमिटेड, 6- मुसलिम रोलिंग मिल्स लिमिटेड, 7-बन्द्रकवाला कारबौनिक एसिड गैस लिमिटेड भ्रादि ।

जिन चीजों की हमारी मिलिटरी को जरूरत होती है उन को सप्लाई करने का ठेका ग्राप ने इन को देरखा है। ग्रीर इन के सारे के सारे डाइरेक्टर मुसलमान हैं ग्रीर मुल्ला जी के ग्रादमी हैं। इन के 227 श्रादिमियों का कुनबा है ग्रीर यह एक गुट बनाए हुए हैं । लेकिन हम अपनी आंखें खोलने को तैय।र नहीं हैं। हम कब तक श्रपनी म्रांखें बन्द रखेंगे ।

पुनर्वास मंत्री (श्री त्यागी) : क्या नाम बताया ।

भी उ० मृ० त्रिवेदी : ताहिर सईफुद्दीन मल्लाजी, हिज होलीनैस । उन के लड़के म्रार लडकियां शहजादे श्रीर शाहजादियां कहलाते हैं भीर उन की संख्या 227 है क्योंकि मुल्ला जी बहुत सी ग्रीरतें रखते हैं। ऐसी बातें जो हमारे पास भ्राती हैं उन की तरफ हम ग्राप की तवज्जह दिलाते हैं ग्रीर ग्राप लोग चपचाप बैठे हए हैं।

attack on

Shri Tyagi: How is the Government responsible for this?

Shri U. M. Trivedi: It is the Government which is responsible for these men. These are the words of B. G. Kher.

मैं भ्राप को क्या बताऊं, श्राप की समझ में नहीं ग्राता । ग्राप इस ग्रादमी पर टैक्स नहीं लगा सकते, यह ग्रौर ग्रादिमयों पर टैक्स लगाता है। इन के बारे में पाकिस्तान का पत्न डान इस तरह से लिखता है कि इस श्रादमी को हिन्दुस्तान में इतना ग्रधिकार है कि ग्रगर वह कहीं पर चाहता है तो उस के लिए ट्रेन रुक जाती है, जब वह चाहता है तो चलती है। वह नमाज पढ़ने ट्रेन से उतरता है तो कलक्टर उस के लिए तैयार रहता है। जब तक वह नमाज नहीं पढ़ लेता गाडी श्रागे नहीं बढ़ सकती।

श्री रघुनाथ सिंह: यह कौन सी रेलके

एक माननीय सदस्य : यह कहां की बात है।

भी उ० मृ० त्रिवेदी : यह भ्रपने मुल्क में होता है। यह भादमी सूरत में रहता

मेरा धपना धौर सारे देश के लोगों का कर्तव्य है कि हम देश की सीमा की सुरक्षा करें। यह किसी एक प्रादमी का काम नहीं है। यह हम सब का काम है। हम सब को इस काम में जुटने के लिए तैयार होना पड़ेगा ।

ग्राप ने देखा कि सन् 1956 में एक ब्ल्यु प्रिट तैयार हुन्ना था म्राटोमैटिक राइ-फिल बनाने का । बदिकस्मती से उस वक्त एक मिनिस्टर साहब मा गए । उन्हों ने कहा कि रूस वालों से पुछ लें। वह उन से. पूछने गए और इस में 6 साल लगा दिये। सन् 1960 में ऐसी बन्द्रक बनी जो चल नहीं सकती थी। फिर उस की तरफ तवज्जह दी गयी भौर सन् 1964 में कुछ राइफिल्स बनीं । ग्राप कितनी ग्राटोमैटिक राइफिल्स बना रहे हैं ? एक दिन में दो हजार का प्रोडक्शन होना चाहिए । उस की जगह म्राप कितनी बना रहे हो यह हाउस को बताग्रो । ग्राप ग्रांख खोल कर देखो । मैं एक बात कहने में घबराता हं लेकिन कहे बिना नहीं रहंगा क्योंकि ऐसा करना मैं श्रपना कर्तव्य समझता हं। श्राप ने पिछले दिनों चालीस हजार श्रादिमयों को डिमो-बिलाइज कर दिया । क्या सरकार को मालुम नहीं था कि हमारी क्या हालत है ? क्या भ्राप की भांखें बन्द थीं ? क्या भ्राप ने भ्रन्धा चश्मा लगा रखा है कि ऐसे मौके पर चालीस हजार ग्रादिमयों को डिमाबिलाइज कर दिया । भ्राप यहां बैठे बातें बनाते हो । ग्राज मुझे नजर डालने पर कोई ऐसा म्रादमी नजर नहीं माता जिस की भ्रोर उंगली उठा कर मैं कह सकूं कि यह हमारे देश का बहुत ग्रच्छा नेता हो सकता है।

श्रां रागी : यह कौन से श्रादिमयों की तरफ इशारा है जिनको कि डिमाबि-लाइज कर दिया गया है ?

श्रां उ० मू० बिवेदाः वे टैरीटोरियल आर्मी के आदमी हैं। मैं यह कहना नहीं चाहता था, श्राप ने जबरदस्ती कहलवा दिया।

मैं क्षितिज की तरफ देखता हूं तो काई नेता दिखता नहीं। कोई यह नहीं कहता कि हम अपोजीशन वाले गद्दी पर बैठ जायेंगे, हम नहीं बैठ सकते । हम तो भ्राप पर विश्वास करें, लेकिन हम चाहते हैं कि भ्राप उस विश्वास के भ्रनुसार दृढ़ता दिखावें ।

श्राज हमारी पालिसी इल्लाजिकल होती जा रही है। हम दूसरों के बारे में इस तरह बात करते हैं जिससे हम को दूसरे लोग यह प्रमाणपत्न दें कि हम बहुत बढ़िया भ्रादमी हैं। लेकिन इधर पाकिस्तान नौ महीने से हमारी जमीन पर कब्जा कर रहा है भौर हम चुपचाप बैठे हैं। पाकिस्तान के साथ हमारी लड़ाई चल रही है भ्रौर हम इस झगड़े को टेबिल पर बैठ कर तै करना चाहते हैं। यह झगड़ा एकास दि टेबिल तै नहीं हो होगा । किसी भादमी के साथ बैठ कर यह तै नहीं होगा । इन लोगों ने हमारी जमीन पर कब्जा कर लिया है, इन को बाहर निकाल दो श्रौर इतना ही नहीं बल्कि उन की जमीन में दस मील भ्रन्दर घुस जाम्रो भीर फिर कही कि माम्रो बेटा मब हम तुम से बात करेंगे।

हमारे ऊपर पिछले 17 सालों में पाकिस्तान के 6 या 7 हजार हमले हो चुके हैं। क्या लाहौर हमारे लिए बहुत दूर है ? हम उसे एक दिन में ले सकते हैं। हम ऐसा करें तो उन की श्रक्ल ठिकाने घा जायगी। लेकिन हम फालतू बैठे हुए हैं। हम यह बताना चाहते हैं कि सचमुच में हम बड़े न्यायप्रिय हैं, हम गैर इन्साफी नहीं करेंगे, भौर कोई दूसरा हमारे साथ गैर इन्साफी करें तो हम उसको बरदाश्त करेंगे, जब कोई हमारी जमीन ले लेगा तब उस से छीनने जायोंगे। मैं श्राप से विनम्प्रता से निवेदन करना चाहता हूं कि श्रव समय श्रा गया है कि हमें उन को सबक सिखाना चाहिए।

शठम् प्रति शाठ्यम् कुर्यात—हमको करना होगा । जो जैसा हो उसके साथ वैसा ही व्यवहार करना चाहिए । हुम: श्री उ० मू० त्रिवेदी]

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५यों ग्रपने श्रादिमयों को उनके सामने मरने के लिए झोक देते हैं। श्राप सब तरफ देखें । बाड़ाहोती में एक बात हो रही है । मैं गवर्नमेंट से कहना चाहता हं कि उसे यह न समझना चाहिए कि यह बारडर का हमला है। श्रभी यह बात हमारी समझ में नहीं म्रा रही है। चीन एक तरफ बैठा है, वह तैयार है । दिल्ली के सारे प्रखबार लिख रहे हैं कि ग्रगस्त में शेख ग्रब्दल्ला चीनी फौज ले कर ग्रावेगा । मौका धाने पर वह काश्मीर की तरफ से श्रीर चीन पूर्व की तरफ से हमारे ऊपर हमला कर सकता है ग्रीर पाकिस्तान हम को दूसरी तरफ से रौन्द देगा । तब क्या स्थिति होगी ? हमारी समझ में यह बात नहीं पाती है। ग्राज भी हम दूसरों की बातें कर रहे हैं। वियतनाम की तरफ हम देख रहे हैं भीर उस के बारे में फालत बातें कर रहे हैं श्रौर इस प्रकार श्रमरीका को, जो हमारी दोस्ती चाहता है, भ्रपने से विमख कर रहे हैं। हमको सब की क्या पड़ी है, हमको भ्रपनी तरफ देखना चाहिये। भ्रगर चीन वियतनाम में अप्रमरीका से लझा रहता है तो उसे उलझा हिने दः। इस बीच हम पाकिस्तान को दुरुस्त कर दें। मेर समझ में नहीं श्राता क हम ऐसी बातें क्यों कहते हैं जिन से हमारा नुकसान ह सकता है। हम इधर भी देखते हैं और उधर भी देखते हैं अपनी तरफ नहीं देखते श्रीर जो हमारा दोस्त बनना चाहता है उस के प्रति हमारी इल्लाजिकल नीतंचल ही है। य कब तक होगा?

मैंने पिछ ती दफा व हा था कि ट्य्नीसिया के प्रेसीडें बोरगीवा ने कहा कि ग्ररब जो जिद कर को हैं कि इजराइल के साथ वह गलत बात है। हम इ नी भी हिम्मत नहीं कर स े हैं। भ्रपने लोगों को स्कारूर-शिप स्वीकार कर के इजराइल नहीं जाने बते ।

अपने देश में हम हथियार बनाने को तैयार नहीं हैं भ्रीर फालत का प्राइवेट सेक्टर कर लिक से≉ःर खड़ाः र रखा है। मैं कहता हूं कि प्राइवेट सेक्टर में ऐसे लोग हैं जो श्राप को बहुत श्रच्छी बन्दुक बना कर दे सकते हैं लेकिन भ्राप उन को बनाने की इजाजत नहीं देते मैं पछना चाहता हं कि इसका क्या कारण है

मैं कहना चाहता हं कि स्रपने देश का संरक्षण करने के लिए हम क पाकिस्तान से दृढ़ता से बातें रनी होंगी । इस वक्त मैं बहुत सी बातें नह कह सकता है। मैं खद चाहता था भीर मेरे मन की यह इच्छा थी कि स्राप एक जग बैठ कर हम लोगों से अर्थात अपोजीशन वालों को साथ में ले कर बात करते और हम को सारी दातें बतलाते ।

म्राज मै कई ऐसी बातें कह गया हंगा जिनका कि दूरपयोग हो सकता है श्रीर इसी तरह से आप भी कई ऐसी बातें यहां पर कह सकते हैं जिन क कि दूरपयेग हो सकता है। जो प्रस्ताव सदन के सामने रक्खा गया है जरूरत इस बात की है कि उस पर मजबूती के साथ ग्रमल किया जाय । देश को मजबूत बाइये श्रीर दृढ़ता के साथ इन पाकिस्तानी भ्राक्रमणकारियों को. अपनी सीमाओं के पीछे परे धकेल दीजिये । ग्रगर सरकार दरग्रसल प्रस्ताव को इस तरह दृढ़ता से कार्यान्वित करती है तो ग्राप विश्वास मानिये सारा देश ग्राप के पीछे है. इस देश का बच्चा बच्चा इस काम में ग्रप के पीछे रहेगा । ग्रगर इस तरह से ग्राप श्रपना इलाका जी कर गही पर बैठते हैं तो उस में किसी को कोई ऐतराज नहीं है। हमें श्राप के सत्ता की कुर्सी प बने रहने में कोई ऐतराज नहीं होगा अगर आप भार। की ग्राजादी, इज्जत व मान प्रतिष्ठा को बनाये रखते हैं। लेकिन जैसाकि ग्राभी

तक हम देखते भाये हैं भ्रगर भ्राप ने वही पुरानी नीति बर्ली और मार खाते चले गये ग्रीर ग्रगर भारतवर्ष की नाक कटतः रही तो निश्चित रूप से ग्राप इस गदी पर बैठने के लायक नहीं हैं।

श्री श० ना० चतुर्वेदी (फिरोजाबाद) : ग्राज माननीय प्रधान मंत्री के भाषण में जो दढ़ता का स्वर मिला है उस से मैं समझता हं कि हमारे देश के मानस पर बहुत श्रच्छा ग्रसर पडेगा ।

पाकिस्तान से हम रा विवाद जिस रोज से ह बना है, निरन्तर चल रहा है। हम ने यथासम्भव उस से मैत्री बढाने की चेष्टा की है लेकिन हमारे सब प्रयास विफल हए ग्रौर ग्रागे भी उन के सफल होने की कोई ऐसी सन्भावना नहीं है क्योंकि पाकि-स्तान का जन्म ही जुणा और द्वेष में हुआ था। घृणा स्रौर द्वेष द्वारः ही वह पालित भौर पोषित है। घृणा भौर हेव के द्वारा ही वहां के जो नेता हैं वह अपनी सत्ता बहां पर क़ायम रखना चाःते हैं, इक्षलिए हम को बड़ा सतर्क हो कर ग्रपनी नीति निर्धारित करनः है श्रीर श्रवने दश्मन का मुकाबला करना है । पिछले इतिहास से भी हमें सबक़ लेना चाहिए । सिद्धांत श्रपने में बहुत सुन्दर होता है लेकिन नया हमारा इतिहास यह नहीं बतलाता कि हमारे पास वीरता श्रीर शौर्य की कमी न होते हुए भी इस देश को हजारों वर्ष की गुलामी श्रपने सिर श्रोब्नी पड़ी ? क्या पृथ्वीराज भीर मुहम्मद गौरी का इतिहास हमारे सामने नहीं है ? जहां तक वीरता श्रीर शौर्य का सवाल है राजपूतों का इतिहास भ्रपना सानी नहीं रखता था लेकिन फिर भी हम अपने देश की स्वतंत्रता को सूरक्षित नहीं रख सके श्रीर विदेशियों द्वारा यह देश गुलाम बनाया गया ।

इसी तरीक़ से जा पश्चिमी लोग हमारे देश में आये तो हम ने उन का इतना स्वागत व विश्वास किया कि वह भी हमारे ऊपर हावी हुए श्रीर उन्होंने भी शारत को 200 वर्ष तक गुलामी की बेडियों में जकड़े रखा । जब से हम स्वतंत्र हुए हैं हम ने एक नौन एलाइनमेंट ः नीति निर्धारित की है। वैसे नौन एलाइनमेंट की नीति सुन्दर है लेकिन एक बात हमें सोन्नी चाहिए कि अगर हमारे पास शैकिन नहीं है अगर हमें श्रपनी रक्षा के लिए भी किसी दूसरे का मृंह ं खना पड़ता है तो बह न न एलाइन मेंट मारी चलने वाली नहीं है स्रीर हमारी स्वांत्रतः खतरे में पड़ जायगी । जरूरतः हमें इस बात की है कि हम ग्राप्त मिला बहायें। जो स्मारे स्थमन का दश्मन होता है वह राजनीति में स्वभावतः मारा मित्र बन जाता है । उस को नमें स्नागना नहीं चाहिए । बहुत सी जगहों पर हम अकारण ही ऐसी बात कह देते. हैं िससे हमारा कोई सीधा सम्बन्ध न होते हए भी हम ऐसे मिल्लों को कष्ट कर देते हैं जिनसे कि हमको बराबर सहायता मिलती-रही है।

कण्मीर का मामला ले लीजिये जहां: हमारा पाकिस्तान से निरन्तर संघर्ष चल रहा है। कितनी बार बातचीत हुई पर वह स्रभी तक हमारी भूमि पर वहां गैर कानूनी कब्जाः जमाये बैठा हुन्ना है। इसलिए जब भी कभी बातचीत का मसला आता है तो मेरे मन में एक शंका उत्पन्न होती है कि न जाने हम भौर क्या पाकिस्तान को कन्सेशन न दे बैठें। मुझे तो म्राक्रमण से ज्यादा खतरनाक ऐसी बातचीत लगती है। काइमीर में पहले पाकिस्तान को म्राकामक कहते रहे भौर भपनी भूमि वापस ले**ने**ः की बात कहते थे, बाद को धीरे धीरे यह होने लगा। हमारी ही तरफ से यह फार्मुला म्रायाः कि होल्ड व्हाट यू हैव। उसके बाद कि जो सीजा फायर लाइन है उसके ऐडजरटमैंट तक के

(श्री श० ना० चतुर्वेदी)

लिए भो हम तैयार हो गये ग्रीर ग्रब ग्रन्त में माडिएशन की बात ग्राने लगी। ग्राज हालत यहां तक परंच गयी है कि शेख अब्दल्ला सैल्फ डिटरमिनेशन की बात करते हुए यहां से चले गये ग्रीर ग्रव बाहर विदेशों में भारत विरोबो प्रचार जोरों से कर रहे हैं। पाकिस्तान के प्रति जो हमारी मैत्रोपूर्ण सद्भायना रही मीर उस से समझौता करने की हमारी इच्छा रही उसका मतलब उन्होंने यह लगाया कि हम में कमजोरी है। इसलिये पाकिस्तान को स्रोर से उसकी मांग बढ़ती गई उसने कहा कि कश्मीर में ग्रगर ग्राप जननतांग्रह नहीं करना चाहते, उस के कराने में सार की कुछ अड़चन महसूस होती है और आप ऐसा समझते हैं कि वहां पर इसके फलस्वरूप साम्प्रदायिक इंगे फिसाद हो जायेंने तो आप हमको वैसे ही करनार सींग दोजिए। सारी काश्मीर कं वैलो हमारे हवाले कर दीजिये माज जब वह हमारी भूमि पर जबरदस्तीं गैर कानूती कब्जा किये हुए है ऐसी हालत में हमारी तरफ़ से उसके साथ समझौता ग्रीर शांति कायम करने की बात करना एक अजीब सी बात मालूम होती है। ग्रलबत्ता जिस रोज हम उनको अपने यहां से निकाल कर बाहर कर दे उस रोज ग्रगर हम शान्ति की बात कहें तो दुनिया भी उस की बकत करेगी।

मैं भ्राप से यह निवेदन करता हूं कि हम श्रापने विकास का कार्य कर रहे हैं लेकिन यदि हम ग्रपने ऊरर होने वाले हमलों का मुंहतोड़ उत्तर नहीं दे पाते तो उसका हमारे देश के मनोबल पर बुरा ग्रसर पड़ता है जिससे हमारे विकास कार्यों की भी उतनो प्रगति नहीं ्हो पाती जितनी कि होनी चाहिए। म्राज मुझे यह देख कर बड़ी खुशी हुई कि हमारी गवर्नमेंट ने इंढता के साथ किसी भी प्राक्रमण का मुकाबला करने की बात कही है भीर हम किसी तरीके की कोई बातचीत या निगो शिएशंस नहीं करेंगे जब तक कि स्टेट्स को ्**एँ**टी स्थापितः न हो जाय भर्यात हमारा कच्छ का सम्पूर्ण इलाका दूश्मतों से खाली न हो

attack on

जैसा कि सभी पूर्व वक्तासों ने कहा कि इस सीज फ़ायर लाइन का हमें बड़ा कट ग्रनभव है। हमारे दृश्मनों की यह चाल हो गई है कि वह पहले स्नाकर हमारी जनीन पर ऊपर अधिकार कर लेते हैं और अधिकार कर लेने के बाद फिर वह कहते हैं कि आइपे हम भ्रोर ग्राप एकौस दी टेब्ल बैठ कर फैसला कर लें। पाकिस्तान भाज यही पालिसी अपना रहा है। भ्राज जो पाकिस्तान कह रहा है वह ठीक चीन वालों की सी चाल है। ठीक चीन की तरह से पहले तो उसने हमारे इलाके पर कब्जा कर लिया भ्रीर भ्रत्र 3500 वर्ग-मील क्षेत्रफल जोकि भारत की भूमि है उसका वह दावा पेश कर रहा है। इस बारे में पहले भी कई दफ़े मिनिस्टर भ्रौफ़ ऐक्सटरनल एफेयर्स से ऐतराज कर चुका हं कि यह जो भ्राप डिस्प्युटैंड टैरीटरी की बात श्रक्स**र** कहते हैं उस से हमारे पक्ष में बड़ी कमजोरी माती है। जो इलाका हमारा ग्रपना है उसको हमें साफ तौर से ऐलान करना चाहिए कि वह इलाका निश्चित से हमारा है ग्रीर महज चंकि पाकिस्तान कहता है कि उस पर उनका क्लेम है तो इस वजह से वह डिस्प्युटेड टैरीटैरी मान लिया जाय यह चीज ठीक नहीं है। इसका परिणाम हमारे देश के लिए हितकर नहीं होता है। अब जब पाकिस्तान हमारे 3500 वर्गनाल भूमि के लिए श्रपना दावा पेश कर रहा है इसलिए यदि हम उसे डिप्टग-दैड टैरीटैरी कहें तो इसका अंत कहां होते वाला है और इस तरह से तो एक दिन सारा भारतवर्ष ही डिस्प्यृटैड टैरीटैरी करार दे दिया जायगा। जो चीज हमारी भ्रपती है उसको हमें साफ़ तौर से ग्रपनी कहनी चाहिए। मगर वहां पर डकैतों की तरह से घुत भाये हों तो हमको पहले उनको वहां से निकालना चाहिए भीर फिर उनसे कोई बातचीत करनी चाहिए। हम महज पाकिस्तान के कहने से किसी भी

अपने इलाके को डिल्प्यटैड टैरीटैरी न कहें। इसमें हम को सब लोगों का सपर्यंत प्राप्त ोगा। मैं समझता हं कि सारी पार्टियां देश की इस बारे में एक मत हैं कि आज हमारे ऊपर जो यह बर्बरतापूर्ण आक्रमण हुआ है उसे हम सब भारतवासी मिल कर विफल कर दें ग्रीर आकाणकारियों को श्रपनी सीमाओं के बाहर खदेड दें। ग्राज देश का बच्चा बच्चा इसके लिए तैयार है ग्रीर देश की रक्षा की खातिर ग्रपना सर्वत्व त्याग करने ग्रीर बलिदान करने को तैयार है। ऐसी भावना होने से निश्चित का से देश की शक्ति बढ़ती है। इस से देश कमजोर होने वाला नहीं है। पाकिस्तात का तो ब्राक्रमण चल ही रहा है ग्रीर हम उसका सहास-'पूर्वक मुकाबला कर रहे हैं लेकिन अगर चीन ने भी भारत पर हमला कर दिया तो हमें उससे भी लड़ना होगा श्रीर दोनों का खब डट कर श्रच्छे तरीके से मुकाबला करना होगा। हम यह ग्राज ग्रच्छी तरह से समझ लें कि ग्रब बातजीत करने का समय नहीं रहा है, काम करने का समय है और देश को एकता के सूत्र में बंध कर दहता से शतु का मुकाबला करने की जरूरत है। हमारे सिपाही जोकि मोर्चों पर शत्र से लोहा ले रहें हैं उन को हमें भूरी पूरी शक्ति देनी चाहिए श्रीर देश में जो छोटे मोटे झगड़े हैं उन को कुछ समय के अलिए हमें ताक में उठा कर रख देना चाहिये क्योंकि उससे हमारा व्यर्थ में ध्यान मध्य समस्या से हटता है और जो मोर्चे पर लड़ रहे हैं उस पर भी एक बड़ा बुरा ग्रसर पड़ता है। मलीगढ़ का ही उदाहरण लें। वहां प्रभी जो कांड हमा है वह कितना लज्जाजनक है।

इसके साथ ही हम को इस बात के बारे में बड़ी सर्तकता से निगाह रखनी चाहिए कि जो हमारे भीतर के दुश्मन हैं, हम उन की तरफ़ से बेखबर न हो जायें। हमारी उदारता ऐसी नहीं होनी चाहिए कि देश की सिक्यूरिटी और सुरक्षा के लिए खतरा 471 (Ai) LSD—6.

उत्पन्न हो जाये। उदारता ठीक है, प्रच्छी है। हम ने प्रपने देश में एक सैकुलर स्टेट कायम की है धौर यहां पर किसी के साथ कोई भेद-भाव नहीं है। लेकिन इस बात का ध्यान रखा जाना चाहिए कि जिन लोगों के ऊपर संदेह है, उन लोगों को ऐसी जगहों पर नहीं रखना चाहिए, जो कि देश की सुरक्षा के लिए महत्वपूर्ण हैं थ्रौर उन लोगों के बारे में हम को विशेष सतर्क रहना चाहिए। जो थ्राज भी पाकिस्तान से सम्बन्ध बनाए हुए हैं।

श्रन्त में मैं यह निवेदन करना चाहता हूं कि हम ने जो दृढ़ निश्चय किया है, हम उस पर भ्रटल रहें भ्रीर देश की सुरक्षा श्रीर स्वतंत्रता को कायम रखें।

Shri Oza (Surendranagar): Deputy-Speaker, after about a week's stay in my home State of Gujarat I returned last night to the capital. During my stay I toured several parts of my State, and as to what I saw I think I should take the House into confidence. I saw a deep sense of concern and anxiety at the recent developments of our borders. Everywhere, in spite of the grave problems that our State is facing today, problems such as prices of food going up, prices of other consumer commodities going up, and other acute problems which require the immediate attention of both the Government and the people, the people's minds were pre-occupied with this great sense of anxiety about the borders.

Shri J. B. Kripalani: Talk of India not of your State.

Shri Oza: I am not talking of my State, . . .

Shri J. B. Kripalan: Even today they talk of their States.

Shri Oza:.......... I am talking about the people who are on our borders. In spite of that, I found people's readiness for any sacrifice to defend our borders.

[Shri Oza]

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Gujarat is known for its peace-loving temperament. Still, everywhere, all around, I came across a very high sense of fortitude and bravery. Everybody was willing not only to suffer, as our Prime Minister said, in privation on the border, but also to do everything that the nation calls upon him to do.

But at the same time I saw a sense of frustration, a sense of despair at the way in which the Government is trying to handle the situation. When I entered this chamber this morning I must confess that I was not free from that feeling of frustration. But when I heard the hon. the Prime Minister, taking us into confidence, all my feeling of despair was gone, and today I am as confident as any other Members of this House that we are going to face this situation squarely and boldly.

I thought that the hon. friends from the opposition benches would also be affected by the spirit in which Prime Minister today declared the nation's policy towards the recent developments on our borders. And thought that they would also rise to the occasion when the Prime Minister said that between poverty and protection of our frontiers we will certainly select the latter. We are of course steeped in poverty; we have undertaken various Plans to remove it. But between defence and development if anything is to be given priority, we will give priority to defence, and development will wait for some time if it is absolutely necessary. But unfortunately they could not resist the temptation of letting this Government be blamed for some faults, imaginary or otherwise, of the past or of the present. But I am sure the rest of the House shares the feelings of the hon. Prime Minister and will not grudge anything that is necessary for the protection of our frontiers.

We know, Sir, that before the Army took over, say, on the 19th April or so, the brave S.R.Ps of Gujarat were holding the whole line, equipped as

they were with whatever weapons were available to them, and trained asthey were for the limited purpose of patrolling that line. These jawans and the D.I.G. have suffered the onslaught of the artillery of the army of Pakistan. My tributes go tothose who have laid down their lives. In Kutch and other places also people have spontaneously paid their tributes. to the jawans who have held the fort till the Army took over. They have done a very marvellous job, and I think the House will join me in paying our tribute to the D.I.G. of Rajkot. Mr. Sen, and his colleagues who have faced the storm very bravely.

This raises a question as to whose is the responsibility of holding line when there is trouble. I think the S.R.P. can be expected to patrol it only for the limited purpose of preventing smuggling and other border skirmishes, as they are not initiated for the purpose of defending the boundaries but for the limited purpose of seeing that law and order is preserved. But whenever the slightest doubt arises that on the other side people are activated not for such minor purpose but for extending the frontiers, I think the Army should immediately take over, they should not wait for a moment. They should not throw away the responsibility of protecting the boundaries of the nation to the S.R.P. who are there for the limited purpose, as I said, of preventing smuggling and other things.

In this case also I think some delay has occurred before the Army took over. Now that it has taken over, I will not go into the details of how things have been done and what has happened.

We also find from what the Prime Minister has said that because of the peculiar difficulties of the topography and terrain, Pakistan has chosen this particular time. It has found that our difficulties are going to be their temptations and also their opportunity. It

is true that the season will be against us and that we will be facing some difficulty. But as, I think, so many Members have pointed out, the time has come when we should also start difficulty. But as, I think, so many Pakistan is talking to us. There might be some places where they will also be in such a delicate position. Maybe, in the border of Kutch we are in a more delicate position. But whole frontier between India Pakistan there must be some points where we can also teach them language that their difficulties will be our opportunity and temptations also, and we will occupy the places in lieu of what places they have occupied on this side. I think the time has come when we should start talking language. By temperament we are all peace-loving, we do not like war. But, by and large, what is the feeling of the people of India? The people of India feel that Pakistan is taking too much liberty with our attitude. Because we are temperamentally docile or something like that, they think that any liberty can be taken.

Now the time has come, if we want to keep up the morale of the Army and the people, when Government should be more firm and take decisive action in the border. We come across so many jawans who say, "we well equipped and can give a good fight to Pakistan". We do not want to project our frontiers any further but we do want to protect whatever we have got and nobody can place any foot into it illegally. The time has come when we should make this very clear to all our neighbours. Otherwise, from November 1962 people are always talking, and this is the talk of the town, that anybody, any neighbours, can take any liberty with us. But, as I said, if we want to keep up the morale of the people, of the Army and of our countrymen, should talk in a very decisive firm tone. And it was very heartening to hear the speech of the hon, the Prime Minister. I thought this is a similar occasion as November, 1962 when, under the leadership of our late Prime Minister, we all stood up and took a vow that at all costs we are going to protect our frontiers. In the same way this is an occasion on which we should all stand like one man and say, "nothing doing, we are not going to allow any of our neighbours to take any liberty with us." If we keep the spirit in which the Prime Minister has made the statement, I think it will go a long way in creating a good morale in this country. Sir, that is all that I wanted to say.

Shri Surendranath Dwivedy: Mr. Deputy-Speaker, Sir, in this hour of great peril, the whole nation should act as one man to face our enemy at the border. We are in the midst of an undeclared war and I think the situation today is more serious than what it was in 1962.

Now, Sir, although I agree with the sentiments expressed by the Minister for unity at this hour, I do not think there was any need for renewing the appeal to the people of this country. The people of this country in these matters have never failed. The people have given abundant evidence of their patriotism when the call came after the Chinese invasion. this Parliament, all Members, including the Members of the Opposition, have vested powers with the Government, which are unheard of even in dictatorial countries. In our democracy we have thus unanimously entrusted Government with this responsibility of driving out the aggressors from our land. The powers given by Parliament are there. But, what has Gov-God alone ernment done so far? knows when it will be able to free our soil from the aggressors.

Sir, I was expecting that the Prime Minister, when he makes this appeal, will make a political assessment of the whole situation and also indicate—it is not only a military affair—the future line of action that he proposes to take. I want to know from the Prime Minister whether what has happened

[Shri Surendranath Dwivedy] in Kutch is an isolated incident or an unexpected attack. Even after the reverses which we had in 1962, if it is said that we are unprepared or that we are unaware, then, Sir, I would humbly say, this Government is incapable of defending our country; it is incapable of giving any resistance; it can not save the country and it can not mobil se the people for this purpose.

We, in this Parliament, both in regard to China and Pakistan, several times raised this question, but we had been accused as war-mongers; and the peace-mongers have brought war on our doors and have surrendered parts of our territory to the enemy. (An hon. Member: Shame, shame).I say this because I feel that there is something lacking very seriously in the minds of this Government, and, excuse me, Members even from the ruling party which supports this Government, have not realised this. It is a good indication today. I find from the speeches of the hon. Members of the Congress party that they have been advocating stiff and rough line which they want the Government to take on this occasion. What step has the Prime Minister chosen to adopt at Kutch? I am glad the Prime Minister has made it clear. It was made clear several times before. Even Prime Minister Nehru said in August, 1960, in House that so far as Kutch area is concerned, there is no border dispute. The demarcation is to be done by surveyors. There is no question of ceasefire, this or that, on this question. But Pakistan has a design, as the Foreign Minister Bhutto has said categorically. They want half of Kutch. They want 3500 sq. miles of the 9,000 sq. miles area of the Rann of Kutch.

Now, the present strategy seems to be that we are logistically in a disadvantageous position. The entire area would be submerged by water; no military operations would be possible by our Government. Pakistan has deliberately planned to capture those areas of 3,500 sq. miles. They want

to keep the areas in their possess on so that when actual operations start later, they will be in possession of those areas which they wanted. That seems to be their strategy. And, when we see that the entire frontier of our country is alive, and we are also alert, how did we not visualise this, let alone whether our army is there, whether our defence force is there, whether they will be able to guard the entire frontier. I am not going to debate on that point.

Now, Sir, it has been seen both in the case of Pakistan and in the case of China, that they have selected the weakest zone in our borders. When there was this question of building road in Ladakh, in the Aksai Chin area, we raised this matter and we were told: Not a blade of grass grows there and so nothing doing, it is of no consequence. Here also it may be argued that it is uninhabited, it is a marshy area. (Interruption).

Shri P. R. Patel (Patna): Who says that? The Prime Minister says that he will fight.

Shri Surendranath Dwivedy: Let him fight and drive away the enemy. That is not the question. The question is this. If we are really serious about the territorial integrity of our country, of our borders, whether it is marshy, whether it is in an uninhabited place, whether a blade of grass grows there or not, it is as important for us as any other region, and we should have taken care to see that these areas remain inviolable. Sir, what have the other countries done? Even in Israel, Nagev, one of their border areas, which was a desert, now they have new settlements there. They have armed those citizens to fight the enemy. Why, Sir, we do not find so many invasions, intrusions and attacks in the Punjab?

Shri P. R. Patel: It seems the hon. Member has not seen a desert. He is comparing with other countries.

Shri " Surendranath Dwivedy: Please do not interrupt. Why, Sir, we do not find so many invasions, intrusions and attacks in the Punjab That is because we have frontier? our villagers there, sturdy farmers, punjabis who can be equal match to any Pakistani invader. If they cannot fight at least we will be in a position to know what the enemies are doing in that region. If militarily it was not possible to take action, at least we should have done this. We should have taken steps to populate these areas, build roads and communications etc. so that this area is connected with the other regions of our land. The Government totally neglected this aspect, although we had been told several times, that we consider Pakistan as Enemy No. 1 for a number of years.

Shri Kapur Singh (Ludhiana): We fight not the people, we fight the rulers.

Shri Surendranath Dwivedy: Yes certainly. It is Pakistan military dictatorship that is attacking our country.

Sir, our Government realises the mistake only after the mischief is done. What has happened during the course of the past few months which he himself was narrating here?

They started with Tripura. They had cease-fire, at Cooch Behar. After three months they came to Karimganj on the Assam frontier. Then they came here to Kanjarkot and in Kanjarkot, the Prime Minister was trying to impress upon us by giving the sequence of events as to how this Government, as soon as they got the news whether at the State level or other levels, have done whatever was possible for them to do.

I have got a copy of the sequence of events which the Government circulated last night. It will be seen from this statement, on their own admission, that they actually found three Pakistani nationals, arrested and released near Kanjarkot in May 1964. From that time the trouble started at this place. Then what happens? On January 25, 1965, on their own admission, Pakistani intrusions noticed including the 18-mile track 1½ miles inside Indian border. All these facts were before them; but, probably, our present Prime Minister, Shri Shastri, is very much touchy if anybody says, "You are deviating from Nehru's policy". So, he is strictly adhering to that policy.

What is that policy? If the country is attacked, send a protest note—that is the policy.

Shri Alvares (Panjim): Shame.

Shri Surendranath Dwivedy: So, he has taken no time to send a protest note. What happens? In these matters we have been completely outmanoeuvred by Pakistan. The Pakistan Rangers occupied Kanjarkot on February 10, but on February 17 Indian patrols found Kanjarkot Fort deserted. From February 17 to March, 1, there were no Pakistan Rangers in Kanjarkot area. Why did we not then go there and establish ourselves there which was our own area? There was no water coming then. There was no other difficulty. But till the 9th April we had not given matter over to our military. It was left at the state level. The police was trying to talk to the police of Pakistan.

And what about the Central Government? This is another fallacy with this Government. It was claimed that the responsibility was of the Gujarat Government. In the Gujarat Assembly when this matter was roised, they said, "No; there is nothing: we are prepared to face any emergency", as is said here. The Central Government was either completely ignorant or there was no co-ordination or communication between the two governments, or there was no communication between the Home Ministry and the Defence Ministry.

Shri Narendra Singh Mahida (Anand): I may correct the statement of the hon. Member.

Shri Surendranath Dwivedy: Whatever it is, the fact remains that the Central Government did not take proper action even after these areas were occupied.

Shri J. B. Kripalani: Government denied that there was any attack.

Shri Surendranath Dwivedy: Gujarat Government denied that there was any attack. But the whole question is that the area was occupied by Pakistanis. . . .

Dr. M. S. Aney: Not by attack.

Shri Surendranath Dwivedy:...... and vacated, still, we did not take possession of those places.

To my mind, there is a deep game in all that is happening. It is not that Pakistan is prepared to face India militarily. I do not think any power in the world would advise Pakistan that way or Pakistan would ever be able to conquer this country.

Shri J. B. Kripalani: You must except China.

Shri Surendranath Dwivedy: But behind all this, the real game is being played by China. This is a pre-plan-ned and calculated attack. China has just cleverly sent Pakistan to the forefront. If you see, all these things have happened after Chou En-lai's visit to Pakistan. It has been reported in the press that some top-ranking Chinese military officers have gone to East Pakistan. When such is the situation, Pakistan today is, not only politically, diplomatically but, I would say, militarily also, an ally of our enemy, when we are meeting this contingency, aggression, we must not isolate Pakistan from China and if we do that our whole thinking will be wrong, our action will be wrong.

Sir, I accuse this Government and the Prime Minister that they probably helping in this attack on India. this aspect of the question. I could never think that a Prime Minister. when he goes out of our country to Nepal when the Pakistanis have come and occupied our own areas, has not a word to say about the Pakistani danger. He was throwing out advice to other countries: Do not bomb North Viet Nam; do not do this. They were throwing advice to others; they had no time to look to their own interest and what is happening to our own country.

Shri Nath Pai (Rajapur): This was truly following Nehru.

Shri Sham Lal Saraf (Jammu and Kashmir): Some Members, particularly Communists, also prompted that.

Shri Surendranath Dwivedy: Let us be realists; let us face the situation as it is. If you want to mobilise the people, you must indicate the line. the determination, the firmness that is needed to-day. Now we must also realise that it is not only China but, I accuse, the Americans are negatively helping in this attack on India. There are so many explanations given by the Americans, but I do not see why it is, when there has been proof of American ammunition being used by Pakistan against India, that not a word has come from the State Department or any spokesman of the American Government condemning this.

We are also getting military aid both from America and Britain. So many conditions are imposed upon us. Even there is an inspecting gang here to see whether we were using it against Pakistan or not. But so far as this matter is concerned, whereas America is presented in this country as the greatest saviour of democracy and there is a military dictatorship functioning in Pakistan which is com-

pletely a military ally of China, there is not a word of condemnation.

Therefore the situation is very seri-We should not expect that like 1962 some outside help would come We must also take in abundance. note of the change of administration in America. Mr. Johnson is not Kennedy. When Mr. Johnson was visiting Pakistan as Vice-President in 1960, was it not Mr. Ayub Khan who told him in plain words that the ammunition that they were receiving from America were not receiving just to keep it in cottonwool and that they wanted to use it against Afghanistan and India? He used it against Afghanistan and they have used it against India now.

Therefore if the USA is really keen for Indian friendship as India is, its connivance at Pak use of American hardware against us must be stopped.

Mr. Deputy-Speaker: The hon. Member's time is up.

Shri Surendranath Dwivedy: How many minutes have I taken?

Mr. Deputy-Speaker: 20 minutes.

Shri Surendranath Dwivedy: Give me 10 minutes more. I will finish in 10 minutes.

Mr. Deputy-Speaker: Five minutes more he can take. There are other parties also waiting.

Shri Surendranath Dwivedy: I will try to finish.

It is clear that if there is any confrontation—and I have a doubt that probably China is waiting for the occasion—between Russia and America in Viet Nam, it will be no wonder if, after we deploy our entire defence forces to meet the Pakistani danger on the entire border, China may not come in its true colours at the appropriate time. That danger is there and in such a situation we have to depend

more on our own strength, on our own people, and we should not look to Western countries for support but to our neighbours. In recent times, there has been a change in some of the neighbouring countries. Our relationship with Nepal is better today and I hope with the change of administration in Ceylon, the situation would also improve there.

15 hrs.

Sir, the Prime Minister, while speaking, indicated that there are proposals from other countries for cease-fire. I say, there is no occasion for that. He should not agree to any such talk or to any mediation by anybody on this matter. We should not commit the blunder of taking this matter to the U.N.O. or to any other international body. Let me warn him, if any other country comes with any proposal, like Colombo proposals, not to fall into that trap. We must mobilise our own people for facing this danger.

The Prime Minister—today, of course, he reiterated—on other occasions said that we must give a free hand to the Army. let the Army with problem. deal this T complete am in agreement that in matters of defence let Army be the deciding authority. But the Army must act in the manner in which a politician decision is taken. Now, here as Mr. Ranga pointed out. when they knew this happening, they called the Army at a time when the enemy had occupied our territory and made our position very difficult. That is not the way to hand over the question to the Army. The Army must choose its own defence. If at a particular point it is not possible to hit back on account of logistic reasons, then the Army must be given freedom to take retaliatory action to put the enemy on the defensive. We are always on the defensive. At least once let us take the initiative to put our army on the offensive. It is not that our Army has had a set-back in NEFA or Ladakh, but it is the politician who did not permit the Army to do as it

[Shri Surendranath Dwivedy]

thought proper. So, when you talk of Army, the Army which has a glorious record as that, if they are given this opportunity—I think, they are in a much better position than Pakistan in spite of a military dictator there—they will beat back the enemy and teach them a lesson. They must do it in such a manner that not only our country would be mobilised but the enemy will understand that it is not so easy, however mighty a force like China may be at its back, to nibble at our frontier and to offend us like this.

Shri Tyagi: Shall we count on your cooperation?

Shri Surendranath Dwivedy: I can only say the enemy understands the language of strength. I can give you flights instance. When U-2 were captured in Russia and the base was Peshawar, what did Mr. Khrushchev do? He caught hold of the Pakistan diplomat and told him that if Peshawar was going to be the base, then Peshawar would cease to find a place in the map of the world. And that flight stopped from that day. The enemy understands only this language of strength.

Mr. Deputy-Speaker: He should conclude now.

Shri Surendranath Dwivedy: Sir, I have certain constructive suggestions to make. Whatever may be the defence preparations to build up the morale of the people, what do we find? We find that Pakistani and Chinese Embassies in this country are nothing but centres of espionage. That fact has been proved. We receive everyday from the Pakistan High Conunissloner's office—you must have also received it—these pamphiels. What do they send to you. They send you these things saying as monitored from Radio Pakistan. They dole out these things in this country when the enemy is fighting us. Do these China and Pakistan, allow our diplomats in their countries to do this? Can

you not stop these things? Can you not close down these Consulates in Calcutta and Shillong? Can you not restrict their activities here in Deihi?

I also want that we should tighten our security not only in the country but also in the Army establishments. Then, I was told-we do not get any news as to what is happening-that when there was Coronation in Sikkim. a direct invitation was sent by Sikkim Durbar to the Pakistani Military Atlache to be present there. We did not know anything about this. We only knew about it when that particular Military Attache wanted an nerline permit to go there. I was also told that just a few days back, a Pakistani military official went to Naval Headquarters. He visited our Naval Headquarters. There are restrictions and even our civilians are not permitted to go there. But this Pakistani official with a military uniform went inside our Naval Headquarters. I do do not know with whom he talked and what he did. At least when we are in such a situation, there should be strict watch on the people going to our Army establishments. Even if the Chief of the Army is entering the Army establishments, he should show his identity card and then enter into it.

Lastly, since this is a very delicate matter, I must say there are in our country crores of minorities and in such a situation—there may be some communal frenzy in this countrysome elements would like to take advantage of the situation and create bitterness amongst the communities. I think, if that is done, that would be doing the greatest disservice to the country and we would be playing into the hands of China and Pakistan. So. our Government, our countrymen as a whole, should see to it that activities of such elements are curbed and we have amity and cooperation.

In conclusion, I would only say this much. What is necessary today? As I said, there is no question of making

an appeal to anybody. The entire Indian population is patriotic enough to come forward to face this danger.

What is needed today is a dynamic political leadership, the determination which will enthuse the people, arouse the people, to meet this danger. But I find that that is completely absent. Whatever be your policies, whatever be your defects, however much we may have quarreled with you-you may score a point here and there in this Parliament-but when this danger has to be faced by the whole nation, you have to rethink, you have to reorientate, you have to provide dynamic leadership which can mobilise the whole country. Then only we can face this danger.

Shri Bakar Ali Mirza (Warrangal): Mr. Deputy-Speaker, Sir, I share the concern expressed from both sides of the House about the actions and the motivations of Pakistan. We have come to a stage when we have to take a grave decision. In doing that, we must know and study the entire picture of Indo-Pakistan relations.

I submit that during the last seventeen years Pakistan has been an irritation, and in fact, a nuisance to India. We started with the refugee problem. Refugees started pouring in not thousands but in millions, and after seventeen years they are still pouring in. First, there was the question of Hindus being thrown out of Pakis-Then came the turn of Christians, and the latest news is that the Ansars from West Punjab and North-West Frontier Province are throwing out the Bengali Muslims from their homes in East Pakistan. There is a feeling of ferment a feeling \mathbf{of} dicsatisfaction and feeling of revolt in East Bengal. But, unfortunately they have no leadership and they do not know what to do. I admit that there had been a movement of people from India Pakistan as well, but that was at the time when there was communal frenzy and partition madness, but once the things were settled in this country

secularism was established. Here there are about 50 million Musims, which number is more than the entire population of West Pakistan. Even the Pakistani Muslims who have infiltrated into Assam are refusing to go here. In this country we have the inheritance of the rishis of the Upanishads, and the freedom and security of the minorities had been rebaptised with the blood of the Mahatma, and I say that it is immortal. That is the position today. That being so, have to see why Pakistan is taking up this posture which she has been continuing during the last seventeen years.

I submit that Pakistan has been created not by Mr. Jinnah but by the British Government. Pakistan and Israel are the two theocratic States in the whole world, and one has been planted in India and the other in Arabia as a cancer to eat into the vitals of the two nations. That being so, Pakistan naturally follows the policy of the British Government.

I remember that nearly thirty-five or forty years ago, Mr. Liaquat Ali Khan was a student at the same time and at the same place along with me, and he tried very hard at that time to rope me in also into the Muslim League. I had told him then that he was functioning as a pawn in hands of the British and he was playing the British game and thinking that he was doing a great contribution and service to the country. I agree with one hon. Member who has earlier, that Britain has never forgotten this injury which India did to the entire British Empire by liquidating it, and, therefore, she had created Pakistan for the purpose of dividing this country, and has been using that country against our motherland.

If you analyse the broadcasts of the the BBC for the last seventeen years, you will find right through a bias in favour of Pakistan. Even yesterday, they had broadcast that the Army was fighting and was round about Delhi, and at the same time they gave the

[Shri Bakar Ali Mirza]

news that the Pakistan President was appealing for peace. The BBC never seems to remember that we had a nowar-declaration offer still standing. and we had been making that offer for the last seventeen years. The BBC never seems to realise that the hon. Prime Minister Shri Lal Bahadur Shastri, in spite of so many provocations, in spite of the feeling in the as is evident from the country. speeches from all sections of House, for action, for revenge and for the establishment of our integrity and regaining our soil, is offering a friendly hand as a gesture of peace, but all these are unknown to the broadcasts of the BBC. How is that so? I think that it is very cleverly done. BBC has got the reputation of being fair, that is why it is very effective, and the BBC is being used as an ins-'trument for Pakistan's propaganda.

15.16 hrs.

[SHRI THIRUMALA RAO in the Chair]

When my hon, friend opposite criticise the Government for their weakness to combat the propaganda abroad, they fail to realise the great ally in the BBC that Pakistan has got.

As regards the collusion between Pakistan and China, I would like to remind this House of the work done during the time of Israel's attack on Egypt. There was a secret agreement between Israel and England, between Mr. Ben Gurion and Mr. Anthony Eden, which even some of the Members of the British Cabinet were not aware of. They had timed it in such a way that England was to intervene as a country which was interested in peace and which wanted to keep the two fighting peoples apart, and that was the scheme then. Today, I ask you: Do you think that anybody in his senses can conceive of that diplomatic skill and that Machiavellian mind which is necessary to make an arrangement with China and to defy and displease the greatest, friend and the biggest power in the word, name-

ly the USA? How is it that in America there was so little reaction in regard to this collusion between China and Pakistan? Any little communist activity and enspiracy anywhere in the world put America into panic but here an ally-member of the SEATO to whom they are supplying goes and makes an alliance with China. and comes back and gives advice to President Johnson, yet it seems have had no effect. Is it not possible that there is some other hand behind this, and USA is advised that this is all a show-piece only and it should not be taken seriously, and that it is only to bring pressure on India to settle the question of Kashmir. at the same time American can use Pakistan as a spy in China? Otherwise, there is no way of explaining the situation. Therefore, we must guard ourselves against our so-called friends. I charge the British Government to have been continuously trying to sabotage and wreck the prosperity and future of this country. I can say this definitely about the Tories in England. I do not know about the work of Mr. Harold Wilson's Government, but only a future demonstration of their work will show whether we can change our stand.

Now, the time has come when we should entirely rely on our strength. And what is our strength? Apart from guns and rifles and all that our real strength is the 450 million people of this country. If we have this large mass of people united and determined. I maintain, arms or no arms, no country in the world can penetrate into and occupy any part of our country.

Therefore, I would like to humbly appeal to the Opposition to forget their political role. This is not the time to pinpoint this defect or that defect; this is the time to forget these things and go forward, not to say that what is done is wrong, something was done wrong last year, it should have been done in some other way and so on. Let them give some positive sugges-

tions as to what we should do. I agree with Shri Dwivedy that Shri Shastri should call Members of the Opposition more frequently for consultations and ask them what they can contribute for the safety and security of the country.

I also say this to them. This is a fight between India and Pakistan. Please, for heaven's sake do not trun it into a Hindu-Muslim question and therefore loyalty and disloyalty you cannot characterise it in communal terms. There have been so many people who have been loyal to China; they are behind bars now. They are not members of the Muslim community. So the division must not be communal but between loyalty and disloyalty, between India and Pakistan. I am a member of the Muslim community. This country is mine. I am a citizen of this coun-I have the same rights as those of Shastriji, Jawaharlalji and Mahatma Gandhi. Therefore, please do not treat this matter in that manner. You must create trust, and give people the freedom to express themselves freely and willingly, and freely and willingly offer themselves for the service of the country.

At the same time, I would ask my Muslim brethren to come forward and do their bit also. They must remember that one community has been perturbed and has suffered because of the atrocities in Pakistan. There is a natural reaction which falls on you too. Therefore, it is your duty to come forward and create confidence in the community that you are prepared to do your utmost and you are prepared to give your life for the country which is yours.

That being the case, I maintain that this is a time of reckoning. We all have to think now, not that a wrong has been done by this man or that man, but how all of us, individually and collectively can contribute for the security and welfare of this nation. If everyone of us asks that

question and replies in his own humble way, it will be the greatest contribution he can make for his country's well-being and the biggest slap on the face of Pakistan.

I have said before that war in Asia or Africa is utter madness. If pursuit of peace is really weakness, I accept that that weakness. We have always been pursuing the path of peace. We never seek any land from any part of the world. We are not crusaders in search of men's souls. We want to carry the message of peace to the world. Whenever and wherever we have raised our voice, it was for the freedom of other lands and for peace everywhere.

It was charged by the Opposition that we were not militarily prepared. We are not militarily prepared just because of our attitude, our approach which is peaceful. That does not mean that we will have peace at any price. When the honour of the country or the integrity of the country is at stake, whether we have arms or no arms, as Panditji said, we must be prepared to fight even with our bare arms, to defy and repeal the invader.

I welcome the speech of Shastriji because it is a firm and clear statement of our stand. I also welcome the fact that he has not closed the door of peace, because peace is part of our being. Peace is the message not only of Shastriji or Kripalaniji; it is the message of India to the world. Therefore, when he has kept the door open, that is the greatest contribution he has made.

I make a last appeal to my friends in the Opposition. Even today, there was some objection when there was clapping. If Shastriji praises the work of our jawans in Ladakh or Kutch should we not feel glad and clap? What is there to be ashamed of? What is the criterion? Is this a sort of a jungle where a man who has got a bigger arm and has forcibly occupied

[Shri Bakar Ali Mirza]

a piece of land is the bravest man? No, pursuit of peace requires a greater measure of courage than therefore submit that the House will pursue the path of peace ultimately. and at the same time, be prepared for the worst.

डा० राम मनोहर लोहिए।: सभापति महोदय, इस बहस में प्रधान, विदेश श्रीर रक्षा मंत्री, इन तीनों को रहना चाहिये था ग्रीर इस वक्त सदन में एक भी नहीं है, इस का न सिर्फ़ मझ को श्रफसोस है, बल्कि इस से दनिया को शक होगा कि यह मामला खाली नोक-क्रोंक कातो नहीं है।

श्री रघ्नाय सिंह: त्यागी जी हैं।

डा० राम मतोहर लोडिया : स्रगर त्यागी श्री प्रधान मंत्री बन जाते तो, फिर कहना ही क्या था।

ग्राधी रात का वक्त था। हिन्दुस्तान की फ़ौजें हैदराबाद के लिए कूच कर चुकी थीं। तब सर सेनापति प्रधान मंत्री के घर पहुंचे श्रौर उन को कहा कि पाकिस्तान ने भी श्रपनी सेनाग्रों का जमाव कर लिया है ग्रीर वह हमला करने वाला है। तब प्रधान मंत्री ने श्राधी रात के बाद सरदार पटेल को टेलीफोन किया और कहा कि पाकिस्तान की सेनाभ्रों का जमाव हो चुका है। सरदार ने कहा, "तो"---क्छ स्रीर नहीं, सिर्फ़ फिर प्रधान मंत्री ने कहा कि पाकिस्तान की सेनायें सभी सीमात्रों पर हिन्दस्तान में घुसने वाली हैं। फिर सरदार पटेल ने कहा "तो"। मैंने सुना है कि इस तरह से और बातचीत हुई ग्रीर फिर टेलीफोन बन्द हो गया।

भ्राज मैं यह नहीं कहना चाहता कि सरदार पटेल की जरूरत है। वह बिल्कुल फिज्ल क्षात होगी। लेकिन मैं यह जरूर कहना भाहता हं कि उस दुढ़ता की जरूरत है, जो किसी एक फैसले को कर लेने के बाद उस पर कायम रहती है और उस के अनुसार काम किया करती है।

मैं इस ववत जंग की बात नहीं करना चाहता--ग्रीर इन लोगों ने भी कोई जंग की बानें नहीं की हैं। इस बहस में ग्रगर सार लाना होता, तो यह बात फैसल हो जाती कि क्या यह नोक-झोंक है या युद्ध है। श्रभी तक यह बात बिल्कुल साफ़ नहीं है, बिल्कुल एक धंधला मामला है। कोई भी नतीजा निकाला जा सकता है कि नोक-झोंक है या युद्ध है।

दुढ़ता की जब मैं बात करता हूं, तो मैं उसको भी साफ़ कर दुं। ग्रब तक यह सरकार बहुत कुछ खो चुकी है-लांगजू, बाराहोती, लद्दाख, श्रक्साई चिन-काश्मीर के इलाके को छोड़ ही दें---भौर भव कच्छ । हिन्दुस्तान के लोगों को भ्रीर पाकिस्तान के लोगों को ऐसा महसूस होने लग गया है कि हिन्द्स्तान कि किसी भी जमीन को किसी भी वक्त छीना जा सकता है। इसलिए ग्रापको दृढ़ता के साथ इस बात को सोचना चाहिये कि इस बार जो कंजरकोट छीना गया है उसको वापिस लिये बिना हिन्द्स्तान ग्रब से चैन से बैठे रहने वाला नहीं है। पिछली जमीनों की बात मैं नहीं करता हूं। कोई गलत न समझ बैठे। बड़ा ग्रासान होता है उन लोगों के लिए कह देना कि इधर तो सब युद्धवादी बैठे हुए हैं। मैं हथियार पसन्द नहीं करता हूं, यह मैं साफ़ कह देना चाहता हूं। लेकिन मेरे सामने कोई दूसरा रास्ता रह नहीं गया है। निकालने की कोशिश तो मैं कर रहा हूं। किन्तू जब तक यह राज्य हिन्दुस्तान का है हमें फैसला करना है कि ग्रव कंजरकोट की जो जमीन है वह वापिस लेनी है ग्रीर ग्रागे भी श्रगर कहीं किसी ने चाहे चीन हो या पाकिस्तान हो स्रौर चाहे और कोई भी देश क्यों न हो. हमारे देश की किसी भी जमीन पर, किसी भी भाग पर हमला किया तो हमें भ्राखिरी फैसले तक जाना है। या तो राज्य खत्म हो जाना है या फिर भ्रपनी जमीन को बचा कर रखना है। इस फैसले को करते जक्त दिमाग को हमें बिल्कुल साफ रखना चाहिये कि हम किस भ्रोर बढ़ें।

जो व्यापक मसला है हिन्द पाक का उस पर कोई रोशनी नहीं डाली गई है, उस का कोई जिक नहीं हुआ है। हिन्द पाक का रिश्ता ऐसा है कि हम लोग साधारण दोस्ती की हालत में रह नहीं सकते हैं। या तो हिन्दुस्तान श्रौर पाकिस्तान की दुश्मनी होगी श्रौर या हिन्द्स्तान भीर पाकिस्तान दोनों एक देश बनगे। बीच की कोई स्थिति चल नहीं सकती है। यह चीज पि अले सतरह बरसों ने साबित कर दी है। मैं इसके लिए कोई तवारीख का या दूसरा कारण नहीं बतलाना चाहता हं। यह बिल्कूल साफ बात है कि थोड़े से समय के लिए, एक दो चार पांच सात साल के लिए यह सम्भव है कि दोस्ती हो लेकिन वहदोस्ती या तो बढ़ेगी एके की तरफ या फिर उसके दुसरे न रीजे निकलेंगे। एके की भी कई मंजिलें होतो हैं। महासंघ होता है, फिर ऐका होता है। या फिर वह दोस्तो बिगड़ती चली जाएगी और दूश्मनी हो जाएगी। मैं भ्रापको याद दिजाता चाहता हूं कि नहरी सामझीता जब ्रम्भा था तो लोगों ने कहा था कि ग्रब तो सारा मामला खत्म हो गया, ग्रब दोनों बिल्कुल ·बोस्ती से रहेंगे। वह कहां हुई? एक दो साल तक मुहब्बत भ्रीर इश्कबाजी चलती प्ही फिर मामला बिगड़ गया । यह होता 賽 रहेगा। यातोयेदोनों देश एक हो कर रहेंगे या फिर दुश्मनी में चलेंगे। इस बात का हमें फैसला कर लेना चाहिये। इस चीज को मैं पाकिस्तान की जनता को भी बतलाना चाहता हूं, न सिर्फ हिन्दुस्तान की जनता को ही फिर मैं इसका नतीजा निकालना चाहता हुं। भ्रगर कंजरकोट को वापिस लेना चाह

हो तो पानी वगैरह की बात न किया करो, बरसात है, पानी इकट्ठा हो रहा है, इस तरह की बात मत किया करो। लागजु है, वह पहारी है, चीनी ऊपर से नीचे चले ग्रा रहे हैं, इस तरह की बातें मत किया करो। ये सारी बातें फिजूल हैं। एक फैसला करो, फिर उसके बाद यह भी देखांगे कि पूर्वी बंगाल क्या है? जैसे जरा ने दो टुकड़ों को जोड़ करके उसे जरासंघ बना दिया था वैसे ही दो ग्रप्राकृतिक नकली टुकड़ों को जोड़ करके पाकिस्तान बना है। मैं कहना चाहता हूं कि मामला भाखिर तक भगर जाता है तो पूर्वी बंगाल सिर्फ चार पांच दिन की चीज़ है ग्रौर पूर्वी बंगाल चौथे या पांचवें दिन हिन्द्स्तान के कब्जे में स्ना जाता है। किसी को यह नहीं समझना चाहिये कि यह मामला इतना ग्रासान है कि पाकिस्तान इधर श्रोर उधर बंढ जाएगा । जरासंध को भी फाड़ने के लिए कृष्ण ने सिखाया था। लेकिन कौन है यहां सिखाने वाला ग्राप लोगों को?

कुछ माननीय सदस्य : श्राप हैं।

हा० राम मनोहर लोहिया: मैं हूं? लेकिन ये जितने लोग हैं श्राज मैं इनकी अक्ल के बारे में कुछ कहना नहीं चाहता हूं। इनकी थोड़ी अक्ल है। ये श्रीर सीखें। मेरा कहना इनके काम भाएगा। थोड़ा अक्ल-मन्द बनो तो काम भा जाएगा। इससे ज्यादा कड़ा शब्द मैं इस्तेमाल नहीं करना चाहता हूं। जिस तरह से जरासंघ वाला मामला था उसी तरह से पूर्वी बंगाल वाला मामला है। यह भाप को भी जानना चाहिये और पाकिस्तान वाले तो जानते ही हैं। इसीलिए वे इतना भवराते हैं। इसीलिए वे हमेशा भाप से दुश्मनी की हालत में रहेंगे।

मैंने अपने आपको रोक कर रखा है। पूर्वी बंगाल से मुझ को न जाने कितनी चिट्ठियां और तार आते रहते हैं। मैं बोला नहीं करता हूं क्योंकि मेरे दिमाग में सब कुछ होते हुए भी सभी भी महासंघ का चित्र है। इतना बस [डा॰ राम मनोहर लोहिया] कुछ कह देने के बाद भी एका तो माखिर कभी होना ही है।

कुछ लोगों ने मुझे बहुत बुरा म ला सुनाया है भीर कहा है कि क्या महासंघ की बात करते हो। ग्राज भी एक हजरत ने सुना दिया ग्रौर उसके साथ साथ यह भी जोड़ दिया "जब तक वहां वह हकूमत है"। ग्रंसार साहब ने मुझे गालियां दीं, बहुत दे डालीं श्रीर बाद में जोड़ा "जब तक वहां वह हकूमत है"। उनको यह भी कहना चाहिये या कि "जब सक यहां यह हकूमत है"। यह भी जोड़ दिया करो। जिस दिन हिन्दुस्तान की हकूमत जनता की स्रोर समाजवादी हो जाएगी उस दिन मुम्किन है कि पाकिस्तान में अयूव-शाही के खिलाफ भी पाकिस्तान की जनता बगावत करे श्रीर फिर दोनों देशों की जनता फिर से इस देश को एक कर दे। वह लम्बी बात हुई। लेकिन ग्रभी मैं महासंघ की बात कर रहा हूं

श्री त्यागी : पहले उधर बगावत कराम्रो ।

डा॰ राम मनोहर लोहिया मुझ को वहां भेजना चाहते हो ? इस वास्ते भेजना चाहते हो कि इस देश में तुम्हारी सव बातें झासान हो जाया करें। यह इतना श्रासान नहीं है।

हमेशा पाकिस्तान के सम्बन्ध में सोचते वक्त पाकिस्तान की सरकार श्रौर पाकिस्तान की जनता में श्रापको फर्क करना चाहिये। जहां एक हाथ में दण्ड हो वहां दूसरे हाथ में श्रभय दान रहना चाहिये। पाकिस्तान की जनता श्रौर हिन्दुस्तान की जनता भाई थे, श्रब भी भाई हैं चाहे एक दूसरे का गला काटें। ये हमेशा भाई रहेंगे। एक देश बन कर रहेगा। इसलिए श्रभय दान की मुद्रा कभी हिन्दुस्तान को नहीं छोड़नी जाहिये चाहे जितना दण्ड हाथ में उठाना पड़ें। मैं बड़े अफसोस के साथ जो खबर आज छपी है, उसकी तरफ आपका ध्यान खींचना बाहता हूं और वह है अमरीकी अध्यापक की खबर जो यहां कुछ असें पहले राजदूत थे। मेरा मतलब प्रो० गालकेथ से है। उन्होंने कहा है कि जब वह यहां राजदूत थे तब उन्होंने हिन्दुस्तान की सरकार को मना किया था कि वह बढ़ती हुई चीनी फौजों के ऊपर हवाई हमला न करे। उन्होंने कहा था कि यह उनकी सलाह थी कि, चीनियों के ऊपर हवाई हमला मत करो। सब से पहले मैं एक काम करना चाहता हूं। पंडित नेहरू इस वक्त यहां नहीं हैं। खैर, मैं तो ईश्वर को मानता नहीं हूं

एक माननीय सदस्यः ग्या बात कर रहे हैं।

डा० राम मनोहर लोहिया : श्राप मानते हो तो देखो देश की क्या हालत कर रखी है। कुछ बना ही नहीं। पंडित नेहरू के प्रति मैं एक बात कहना चाहता हूं। जो कुछ भी मैंने उनकी निन्दा की चीन के ऊपर हवाई हमला न करने के कारण भ्राज मैं उसको यहां वापिस लेता हुं ग्रीर मैं यह कहता हूं कि ग्रमरीकी विद्वान प्रोफेसर को यहां राजदूत बैठा करके जबकि हमारी बीस हजार वर्गमील जमीन चीन छीन चुका था, ग्रीर ग्रपनी पलप्टनें बढ़ा चुका था, क्या पड़ा था यह कहने को कि तुम हवाई हमला मत करो ? क्या श्रमरीका की बीस हजार वर्गः मील जमीन चली जाए तो कोई ग्रमरीकी यह कहेगा कि श्रपनी जमीन की रक्षा मत करो, हवाई हमला मत करो? यह प्रश्न बिल्कुल साफ है। यह हमारे सामने एक बात ले ग्राता है। जहां तक **रं**गीन श्रौर कमजोर लोगों के देशों का सवाल है उनकी जमीनें चाहें इधर जांये चाहे उधर जायें इन शक्ति-शाली देशों को उसकी कोई परवा नहीं हुन्ना करती है। यह बात मैं बहुत ग्रफसोस के साथ कहना चाहता हं। मैं यह भी चाहता हुं कि ग्रगर कोई ग्रमरीकी ग्रमरीका में:

इन सभी विदेशी नीति के मामलों में ज्यादा सोच विचार करता है तो उसको इसके ऊपर कुछ राय देनी चाहिये।

मैं उन लोगों में से एक रहा हूं कि पिछले कई दिनों से दक्षिण एशिया में चाहते रहे हैं कि वीयतनाम के ऊपर हिन्दुस्तान की सरकार कुछ न बोले क्योंकि दक्षिण एशिया में मैं कुछ ऐसा नहीं करना चाहता जिससे चीन की या उत्तरी वीयतनाम की शक्ति बढ़े। लेकिन यह भगरीकी प्रोफेसर ऐसी बात कहते हैं जो यहां पर राजदूत रह चुके हैं, इसको भाप देखें।

इसके साथ साथ एक भ्रीर बात मैं कहना चाहता हूं जो जोसेफ स्टालिन के बारे में है। मैं स्टालिन का भक्त नहीं हूं श्रीर न ही साम्यवाद का भक्त हं, यह मैं साफ कर देना चाहता हं। लेकिन मेनन साहब जो हिन्दुस्तान के राजदूत थे मास्त्र्यों में उनकी स्टालिन के साथ जो बातचीत हुई उसका एक हवाला उन्होंने लिखा है। स्टैलिन साहब ने मेनन से कहा, अपने मेनन साहब से नहीं, दूसरे मेनन जो हैं, के० पी० एस० मेनन साहब, कि क्या तम यहां पर कोरिया वगैरह की बात करने स्राये हो, बात करो मुझ से हिन्दुस्तान की भ्रौर पाकिस्तान की। तुम्हारे देश को कृतिम रूप से तोड़ कर रक्खा गया है, उसे फिर से एक करने की बात मुझ से कहो, या महासंघ की बात कहो। खैर, वह स्टैलिन की बात थी। पता नहीं छा श्चेव की क्या राय थी, पता नहीं ब्रेजनेव या कोसिजिन की क्या राय है, लेकिन मैं ग्राप को बतलाना चाहता हूं कि अन्तर्राष्ट्रीय मामलों में जो कोई आदमी भी दूरदृष्टि रखता है ग्रीर न्याय की बात सोचता है ग्रीर शांति से काम करना चाहता है उसे किसी न किसी रूप में इस सिद्धान्त को अपनाना ही पड़ेगा कि जो कोई देश नकली रूप से दो हिस्सों में तोड़े गये हैं उन को फिर से जोड़ने के लिये महासंघ शुरू करना होगा। यही रूस को अपनाना होगा, यही अमरीका

को भपनाना पड़ेगा। इसिलये रूस भौर पाकिस्तान दोनों को पाकिस्तान भौर हिन्दु-स्तान सम्बन्धी मामले में जो भी झगड़ा चल पड़ा है उस पर बुनियादी तौर से कुछः सोचना भौर विचारना शुरू करना होगा।

यह सही है कि यहां पर भक्सर जिक्र-किया जाता है कि भ्रमरीका के हथियार पाकिस्तानियों के पास पाये गये। तो क्या यह सवाल नहीं पूछा जा सकता कि चीनियों: के पास कितने रूसी हथियार थे। ऐसी छोटी छोटी तफसील की चीजों में देशों को नहीं लड़ाना चाहिये । म्राज दुनिया इतनी पेचीदा हो गई है कि रूस वाले चीन को न जाने कौन कौन सी मदद देते रहे हैं श्रीर दे भी रहे हैं लेकिन श्राज वह कहते हैं कि हमारा उन का झगड़ा है। इसी तरह से ग्रमरीका वाले भी देर हैं। तो छोटे सवालों में न फंस कर बड़े सवाल को हमें उठाना चाहिये कि क्या ग्रमरीका भौर कस सारे संसार में शांति को कायम रखने के लिये हिन्द पाक महासंघ ग्रीर एकता के विचार को ग्रपनाने के लिये तैयार हैं। मैं कह चुका हं कि यह सिद्धान्त पूर्वी जर्मनी भौर पश्चिमी जर्मनी पर भी लगता है, वियत-नाम पर भी लगता है, कोरिया और दूसरी जगहों पर भी लगता है। रक्षा मंत्री जी इस समय नहीं हैं, मुझे कहना पड़ता है....

एक माननीय सदस्य : रेकार्ड पर रहेगा

डा॰ राम मनोहर लोहिया: वह तो भ्रा ही जाएगा, लेकिन भ्रक्सर मंत्रियों का यह कहना है कि जब वह नहीं रहते तब मैं बोलने का भ्रादी हूं।

सभापति महोदयः श्राप का समय खत्म हो गया ।

डा० राम मनोहर लोहिया: श्रभी मैं श्राधे तक श्राया हूं। जब श्राप श्राखिरी घंटी बजायेंगे तब मैं बैठ जाऊंगा। श्रभी मत बजाइये, मुझे कह लेने दीजिये। Mr. Chairman: I have given him a warning. I would request the hon. Member not to reserve important points to the last; they may be lost for want of time.

डा० राम मनोहर लोहिया : म्राप कहे तो मैं सभी बैठ जाता हूं। लेकिन जितनी देर म्राप मुझे बोलना देना चाहें उतनी देर म्राप घंटी न बजायें। म्राप स्राखिरी घंटी बजा दीजिए स्रोर मैं बैठ जाऊंगा। मेरी म्राप से इतनी प्रार्थना है।

15.43 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

उपाध्यक्ष महोदय, श्री ोउटा उने दस पन्द्रह दिनों में अक्सर ऐसी बातें बोलते रहे हैं कि मझे उन से हैरानी हुई। ऐसा मालम पडता है कि एक आदमी जिस की मसलियां बिल्कूल खत्म हो चकी हैं, उन को मचकाता है, ऐसे जैसे कि पहलवान मचकाया करते हैं। जब देखो तब वह पहलवानी से मसलियां मच-काया करते हैं कि चीन से लड लेंगे, पाकिस्तान से लड़ लेंगे। यह पूराना तरीका हो गया है। इस वक्त हिन्द्स्तानी को गम्भीरता से बोलना चाहिये। ठीक है, हम कमजोर हैं, लेकिन श्रब हम ने फैसला किया है कि ग्रपनी ग्रीर किसी जमीन को जाने नहीं देंगे। हम लड़ेगें चाहे जितनी मसीबत हो, चाहे जितनी ताकत श्राये। मुमकिन है कि हम को शुरू में हारना पड़े, लेकिन हम ग्राखिर तक लडेगे। तब तक जब तक या तो हमारा राज्य खत्म हो जायेगा या फिर हम ग्रपनी सब जमीनें वापस ले लेंगे। इस तरह से बोलना चाहिये रक्षा मंत्री को न कि वह झुठी, मुठी फिजुल की गर्मी दिलाने वाली बात कहें कि इस का सामना कर लेंगे. उस का सामना कर लेंगे।

इस सम्लन्ध में आपां थोड़ा साप िन्स्तान की तरफ भो ध्यान दें। यह लोग अवसर नांजगी समझोता पानिस्तान को दिया करते हैं। बार बार कहते हैं कि हम ने समझोता देरक्या है।

है कि जंग मत करो, भ्राभ्रो मिल जाग्रो। हमारी सरकार यह कहती है । लेकिन याद करो, सन् 1959 के ग्रास पास, ठीक सन मुझे याद नहीं, श्रथ्यब खां ने भी हिन्दरतान को एक संयक्त सरक्षा का न्योता दिया था। उस को इस सरकार ने यों ही ठ्करा दिया था। यह दोनों ही सरकारें इस ढंग की हो गयी हैं। श्राप अगर मेरी सलाह मानते हैं तो चाहे जितनी लड़ाई करें, चाहे जितनी बरबादी करें, लेकिन एक श्रौर समझौते का न्यांता दें श्रौर वह है महासंब का समझीता। उस के लिये श्राप किसी भी प्रकार का त्याग उठाने के लिये तैयार रहें । हो सकता है कि राष्ट्रपति पाकिस्ता**न** का हो तब प्रधान मंत्री हि दुस्तान का हो। इस तरीके के पचासों तरीके निकाले जा सकते हैं। मन्ष्य का दिमाग ऐसा है कि संवैधानिक तरीका निकाला ही जा सकता है। जड़ां पर प्रधान मंत्री साहब ने एकता वगैरह की श्रपील की हम लोगों से, उस की कोई जरूरत नहीं, ग्राखिर, में यहां शेखी नहीं बबारता लेकिन जिल्ला ग्राप में से कोई भी ग्रादमी इस देश की सुरक्षा के लिये उत्स्क है, कम से कम उतना तो हम भी हैं। कम से कम इतने। शायद इस से ज्यादा हों, लेकिन इतने तो हैं ही। यह अपील फजुल मत किया करो क्योंकि सत्तरह वर्षों से इस देश को बरबाद करने के बाद इस देश की रक्षा करने के लिये ग्राप कह रहे हैं। दूर की बात क्या कहं, भ्राज ही प्रधान मंत्री ने गरीबी भ्रौर भ्राजादी के बीच में मुकाबला किया है। क्या मतलब है उस मुकाबले का क्या गरीब रह कर आजाद रह पाश्रोगे। ग्रसम्भव बात है। इसलिये श्रमीर बनने की कोशिश करो। जब मैं ग्रमीर की बात करता हं तो श्राप जैसे नहीं, सारे 48 करोड़ लोगों के जीवन स्तर को ऊंचा उठाने की कोशिश करो, तब मुकाबला कर पाम्रोगे पाकिस्तान का भीर चीन का।

ग्राजकल मेरा थोड़ा सापत्र व्यवहार चल रहा है प्रधान मंत्रो साहब से । मैंने उन की निखा था कि यह मेरा उन को माखिरी खत है। इहिलये कि कोई म्रसर नहीं पड़ा करता। भीर वह खत मैं ने प्रधान मंत्री को नहीं लिखा था, वह खत मैं ने लिखा था "प्रिय श्री नेता" को। "नेता" को क्योंकि वह इस सारे सदन के नेता हैं। इसिलये मेरे भी नेता हुए उस हद तक। तो मैं ने "प्रिय श्री नेता" को लिखा था कि ग्राप की सरकार पिछले सतरह श्रद्वारह सालों से "विवादमस्त" गब्द का इस्तेमाल कर के देशद्रोह करती रही है। इस शब्द का इस्तेमाल तुम बन्द करो।

उपाध्यक्ष महोदय : ग्राप का समय समाप्त हो गया ।

डा० राम मनोहर लोहिया : ग्रन्छा ।

श्री बागड़ी: उपाध्यक्ष महोदय, खत्म तो कर लेने दीजिये। पांच मिनट में खत्म कर देंगे। वह अपना फिकरा भी पूरा नहीं कर पाये हैं। आप ने दूसरे मैंम्बरों को 35, 40 मिनट तक दिये हैं।

Shrimati Vijya Lakshmi Pandit: (Phulpur): Mr. Deputy-Speaker, Sir. the debate in the House today stems from the drama that is being enacted in the Kanjarkot area. It is a strange irony history that is being enacted there, where Pakistan is using American arms and weaponary to further Chinese aims in South-East Asia. We had always been somewhat surprised at the selection of the particular area which Pakistan chose to create fresh disturbance, but with each method that she has employed, a pattern has emerged which clearly reveals the Chinese mastermind behind the planning.

It was in 1954 that the Government of India as well as many responsible representatives of the Government abroad tried to impress upon the United States Government that the arms they were supplying to Pakistan allegedly for the suppression of communism might be used against India. To-471 (Ai) LSD—7

day this has been revealed most clearly and emphatically. It was in 1946 that I happened to be in the USA. That was the time when the Indian National Armies in Malaya and Singapore were fighting and a letter was smuggled to me in America, pointing out that many of these soldiers, much that they were trying to do, meaning the INA, were being destroyed by the British at that time with arms which they had received under the lend-lease agreement from America. I was permitted to make a broadcast: I called it "The Challenge of Asia" and I tried to point out that while Europe was fighting for freedom, Asian aims were being suppressed by the aid given by the very supporters of freedom. This broadcast how came to the attention Truman, who President invited to come and meet him. I spoke to him about this paradox and I remember vividly how he looked at me and said, "How is one to prevent the use of arms that have already been given?" Of course, he was right.

When this massive arms aid started going to Pakistan, President Eisenhower and Secretary of State Dulles; assured us repeatedly that the arms aid given to Pakistan would be used for defending themselves against communism and aggression from without and no part of it will be used against Many were the occasions on India. which ambassadors of this country as well as the Government tried to explain how such a thing might be possible in the state of affairs that was going on between the two countries and by virtue of the fact that we at that time were not receiving arms aid which came to us subsequently and which still remains far than what has been given to Pakistan.

Pakistan's action has created tension throughout India and has driven an inevitable wedge between us and America as well as causing very deep concern throughout the Afro-Asian world to whom we look for support and assistance in the implementation of many of our objectives.

[Shrimati Vijay Lakshmi Pandit] 15.53 hrs.

[Mr. Speaker in the Chair]

This, of course is again according to the classic Chinese pattern. I need not remind the House how during the last decade, China has kept various areas in South-east Asia in turmoil for her own purposes. In Vietnam, she has encouraged the Vietcong to fight South Vietnam. In Laos, has given full support to Pathet Lao to fight against the neutralist regime. Indonesia is encouraged to attack Malaysia. On the Indian sub-continent, Pakistan has embarked on an altogether massive and dangerous form of irritation of India, which clearly shows the hallmark of Chinese planning.

In the news of the last few months, we have seen repeated references to the exchange of visits between ranking political and mintary leaders Pakistan and China for the purpose of high-level consultations China has chosen this particular time to invite Pakistan aggression as a way, in my humble opinion of diverting the attention from her own impotence in Vietnam. We do not wish to help in esclating the war. I am sure vast numbers of people in this country are behind the Prime Minister when he appeals again and again for quite thought and civilised action for people coming round conference tables and trying to find out ways and means out of a situation, which is already very ugly and which threatens to become much worse. But whilst not desiring escalation either of our own problem or elsewhere. we want to help towarde a peaceful solution and towards this end the Prime Minister has already joined the meaningful appeal of the 17 non-aligned nations. The same type of appeal has been to our Pakistani neighbours. made But this appeal made to Vietnam has been brusquely and rudely rejected by China showing clearly that China intends to fight to the last Vietnamese soldier.

There has been a good deal of talk in the House today about action. When we are involved in a situation of this kind, action presumably means war.

Shri Surendranath Dwivedy: Not necessarily.

Shrimati Vijaylakshmi Pandit: know the word itself dot not mean it. but the impression given is some step should be taken. Constant references to every inch of our territory being taken back and things of that sort have only one connotation. How does one get them back? They have been seized by force. They are not going to be given back on a golden salver. They have to be taken back by force. Therefore, with deep respect, I would suggest that we all support the Prime Minister in exploring every honorable method of settlement in order to show to Pakistan that we wish to have peace in a civilised way. But if this is not possible, even though we may be pledged to policies other than violence, there comes a time in the history of every nation when policies have to be reversed.

There has been constant reference today to policies of the present government as well as the policies of the late Prime Minister. The charge which is becoming all too common inside and outside this House is that these policies are out-moded and they have led the country into great many difficulties. Human memories terribly short. There is nothing so easy as making one's mind forget what one does not wish to remember. But I would remind some of those people who are shouting for a change of policy that had it not been for the particular policy that we adopted in the early days of our independence-I refer to the policy of non-alignmenttoday, I do not mean 28th April, we should not have been able to reach the place we took in the world. It is because we enunciated a policy which was sound for newly developing countries that the ancient countries of Asia and the young countries of Africa, all took up the same policy. It is today these countries which are sitting in judgment, not the hon. members of the opposition who are only speaking from the point of expediency.

16 hrs.

श्री मधु लिमये: लेकिन उन शिं में से किसी ने भी ग्रपनी जमीन नहीं खोई है। (इंटरफांस)

डा॰ राम मनोहर लोहिया : देखिये मेरे भाषण में भी अन्तरबाद्या हुई थी । मैं कोई भाषण नहीं कर रहा हूं । मैं तो सिर्फ यही कह रहा हूं कि किसी और देश ने जमीन नहीं खोई खाली इतना ही कहना चाहता हूं ।

श्री भागवत झा झाजाद: उन को प्रथम ग्रौर द्वितीय महायुद्ध की बात याद करनी चाहिए ।

श्री बागड़ी: जमीन खो चुके हो ग्रौर ग्रागे भी खोते रहो।

ग्रध्यक्ष महोदय: मुझे समझ में नहीं ग्रांता कि वह इस तरह दखल क्यों दे रहे हैं। ग्रब डैमोकेसी में हकूमत को ग्रपोजीशन वालों की सब बातें सुननी पड़ती हैं ग्रीर ग्रपोचीशन वालों को ट्रेजरी बैंचेज वालों की। इस तरह से घबड़ाने की क्या जरूरत है ?

Shrimati Vijay Lakshmi Pandit: So to day, Sir, I am entirely in favour assessment and reassessment policies whenever and wherever necessary because policy is sacrosanct. it is not Bhagwat Gita or the Bible or Koran-and if necessary it must be changed, but I do beg to submit that it is not proper to talk losely about policies which are paying us dividends today, and if and when

An hon. Member: What are the dividends?

Shri Brij Raj Singh (Demilly): Is this the dividend from Pakistan (Interruption).

ग्राध्यक्ष महोदय : इस तरह से कैसे काम चलेगा ?

Shrimati Vijay Lakshmi Pandit: And, if and when the time comes for any reappraisal of these policies, I am confident—and I am sure a great part of the country will stand by what I say—that our Government will fully consider all aspects before they make a change, and if any change is ever made it will be not because we have been high-pressured into it but because we consider it to be, first of all, in the interest of India, and, secondly, contributing to the welfare of humanity. That has been always our way (Interruptions).

Shri Ranga: What are the dividends?

श्री रघुनाय सिंह : समझने की कोणिश करिये ।

Shrimati Vijaya Lakshmi Pandit: Now, Sir, often the question is being raised about reason why Pakistan has friends and India is losing friends. It is true that we do not seem to be in quite the favourable position we were a little while ago, but I would like to repeat what Professor Mukerjee said a little while ago about the question of our not being forgiven for being independent. This, Sir, is true. I have, as you know, had the privilege of being abroad for many years and having to deal with those who are erstwhile masters of our country, and -I do not refer only to the British, but to all colonial rulers—there is this little lingering hurt in their that India should stand up and dare to voice opinions which were unpopular in the world but keeping to her own independent line, what she thought was best for herself which Pakistan did not. Pakistan became a pale reflection of the countries from she sought aid. God forbid that any in any circumstance India

[Shrimati Vijay Lakshmi Pandit]

should follow suit. We wish to nobody's satellite. We are a proud country with a big inheritance, and if we make mistakes, if we fall time to time, we have the strength to stand up (Interruption) Sir, I have the strength to talk louder than the Opposition, so I shall go on so long as you permit me.

Then, the other thing is that because these things are known to us-I am not saying anything new and I have no new information with me-we have to remind ourselves that we must continue to watch the next moves China very carefully and assess them with accuracy. I am sure everybody in this House is acquainted with Mao Tse-tung's famous dictum on military strategy. "Where there is opposition" he says, "do not attack, but divert attention by attacking a weak position". It might be suggested that China is even now planning another front for, undoubtedly, the Kanjarkot front is a sign of Sino-Pakistan collusion for something else. Because, if this is true, it still does not mean that we spend our energy and our time in mutual accusations and criticism. would have thought that this is moment of such great threat, not only to ourselves but to much else in the world, that we would all forget any shortcomings which either side may have. So, I am surprised when people of the eminence of the hon, leader of the Swatantra Party talk about the contribution of various members of the Opposition to the national struggle.

Shri Ranga: Yes, but I did not accuse you.

Shrimati Vijay Lakshmi Pandit: do not know. My own feeling is that if anybody had the honour contributing, then there is no need to reiterate that and plead for oneself, because nundred years ago one sown a grain of mustard seed towards the freedom of a great country like India. The point is, what is the hon.

Member of the Opposition doing today? (Interruptions).

attack on

Kutch border (M)

Shri Ranga: My hon, friend has made herself responsible for saying, for hinting, that we have asked for some compensation. We did not get any compensation. She knows who has got the maximum possible compensation. I know it (Interruptions)

Shrimati Tarkeshwari Sinha (Barh): It does not become a member of the stature of Shri Ranga to make such serious reflections.

Mr. Speaker: Order, order. Let us sit and hear calmly.

Shrimati Vijay Lakshmi Pandit: I would like to apologize to Shri Ranga. I did not mean him personally, I was making a general reference to his Party.

I would like to say one thing before I end. We today really stand at the cross-roads of history-it is a phrase which is often used, sometimes loosely; sometimes it becomes stale by repetition-and it happens that today if we take a wrong turning, we are irretrievably lost, and for years to come this great country will not be able achieve its destiny. Therefore, while on the one hand I hold no brief for the Prime Minister-he is fully able to defend the charges that have made against him-I would like to say that at this moment decency demands, patriotism demands, love of humanity and civilized behaviour demand that we join with him, sink our differences and give a reply to Pakistan in no unmistakable manner. It is only in this fashion that we could hope to impress the world; not by a divided House and a divided country.

श्री मधु लिमये : मह देश का पैसा विदेशों म बर्बाद कर रही थीं श्राज हमें यहां पर सिखा इहें हैं?

Shrimati Vijay Lakshmi Pandit: Just one more thing I would like to say. There has been talk of peaceful means not being the way in which one can get back territory. Well, as I have said before, living in the kind of world in which we do, in which the nuclear weapon has a higher position in man's mind than the eternal spiritual truths which have helped us to survive through the ages, living in this world, it may be that because of following a wrong action we may be plunged into taking action forced into certain action which is against our best interests. All I ask is that whatever action our Government take, and our peoples sponsor, should not be against our interests and the interests of those humane causes for which many great men in India have worked and died through the ages.

डा॰ राम मनोहर लोहियाः पहले भाषसाका भ्रच्छासफायाकर दिया है।

श्रीमती तारकेइवरी सिन्हाः उन्होंने ग्रापकेभाषणाकासफायाकियाहै।

Mr. Speaker: Order, order. The proceedings cannot be conducted in this manner. The debates have to be carried on in an orderly manner. Others should listen. Shri Frank Anthony.

Shri Frank Anthony: Mr. Speaker, Sir my motion is:

"This House, having considered the situation arising out of the repeated and continuing attacks by the armed forces of Pakistan on the Kutch border, is of the opinion that Government must formulate a firm policy to meet the obvious Sino-Pakistan strategy of keeping India pre-occupied with border invasions."

Sir, I feel that my motion is a minimum motion. I feel that this debate and events that have led up to it mark a watershed in our military

and, indeed, in our foreign affairs. I feel that correspondingly these events should mark for the Government a watershed in respect of our policies, military, and in foreign affairs.

Sir, I was one of those who had hoped and almost prayed for a detente with Pakistan. More than once I had pleaded with the late Prime Minister emphasizing the need for such a detente because I was one of those who believed that the security of this sub-continent could only be achieved by India and Pakistan facing outwards towards the common enemy of Asia and, indeed, of the civilized world. Chinese Communism.

The Prime Minister was quite frank. He was of the view that it was not only a question of Kashmir or merely a question of Kashmir. His view was that even if we handed Kashmir to Pakistan on a platter, because Pakistan had been born in hatred, bred in hatred and continued to live in hate, it will always find or create causes for tension and strife between India and Pakistan. I did not agree with the Prime Minister in this. I continued to hope for this detente.

I was a member of the Indo-Pakistan Conciliation Committee hoping, praying that somewhere somehow, we will be able to break through this wall of hatred. Today, I confess, with a sense of sorrow, my complete disillusionment. I believe today that the whole philosophy of Pakistan is a philosophy of hate; it is a philosophy that has not only affected its foreign policy, it is a philosophy which has affected the average Pakistani official and, indeed, non-official. I am sorry to say that.

Recently, I was a delegate to the Commonwealth Relations Conference. I have this advantage over Congressmen that I am able to meet people over a glass of whssky, which is a wonderful communicator, and I met delegates from other countries, Australians and Canadians and they asked

[Shri Frank Anthony]

me this over a glass of whisky..... (Interruption).

Mr. Speaker: It is a wonderful communicator, but the question is whether the communication conveyed at that time is the correct one.

Shri Frank Anthony: It is a friendly communicator.

They asked me why Indians do not seem to bother generally about Pakistan, not only was there no hate towards Pakistan, not even illwill; on the other hand, they told me with regret that Pakistani delegates had an obsessive hate for India they spent all their walking hours doing nothing but preaching hate and venom against India. I am not suggesting for one moment that we should emulate it because I believe that a nation, like an individual, which and ultimately is hate is corroded destroyed by hate. But I see today this hate motivation in everything that Pakistan has done and continues to do. Pakistan, as we know, is a member of SEATO. Presumably, the paramount objective of SEATO is to contain Chinese communism. But what was Pakistan's objective? Obviously, Pakistan's objective was to delude the British and, even more so, the Americans into giving them arms to be used ostensibly against China. But Pakistan's sole objective has been to use that arms aid against India which she is doing in the Kutch area today. I see this hate motivation, and Pakistan is so blinded by it that it is prepared to play the Chinese game so long as and only if it injures India. It is indeed surprising that the Pakistan leaders seem to be so blinded by this philosophy of hate that they are unaware of the elementary fact that if at any time India is subverted or assimilated to communism, then the position of Pakistan, as an independent country, will not be worth a week's purchase. Even that elementary fact Pakistan seem to have lost sight of today. I feel that there is this concerted strategy, a Sino-Pakistan strategy, of probing our borders, of attacking us, of keeping the whole border alive, in order that we might string out our armed forces, disperse our armed strength. and distract us from our urgent nation building activities.

I agree with Mrs. Pandit that the challenge today is not only to the Government. The challenge, in the first place, is to the Indian people. The challenge, in fact, is to the character and the fibre of every individual Indian. As to how we answer that challenge, and particularly the Members of this House who have not only the privilege but the trust of speaking for the people of India, that will determine the democratic future of this country. If we answer it in a hysterical way, if we answer it in an undisciplined way by squabbling among ourselves, by screaming at one another, by having petty political fratricidal strife, then what will be the condition of India? We will only weaken and destroy our people because we will weaken and destroy their morale. I feel this, that if we continue to shout at one another, and have this petty political strife at this time of crisis, we would only fulfil the hope of China and Pakistan.

Some hon, Members: Yes,

Shri Frank Anthony: We will only fulfil their hope that we are a country that is divided, that we are so petty, we so lack a sense of vision and we so lack a sense of discipline that when it comes to the crunch, we are not able to endure the test. Even China and Pakistan do not escalate this into a hot war, we are going to be faced with a long period of a cold war. It is going to be a long period of psychological attrition, and in one way that test is going to be more criticial and it is going to be more difficult than even a hot war. This is going to be the test of the character of the Indian people, of our fibre,

of our capacity for stability, our capacity for endurance, our capacity to hold together as long as this crisis continues.

I am not suggesting for one moment that we should not criticise the Government, condemn it, when it deserves to be condemned-God knows the Government has committed enough mistakes-and I know what I am going to say will not commend itself particularly to Mrs. Pandit. But not only the country but the Shastri Government today is reaping the whirlwind of the almost incredible catalogue of mistakes of the past 17 years. The country is reaping that whirl-Bhai and wind-Hindi-Chini Bhai keeping our Armed forces weak and ill-equipped, and my friend Acharya Kripalani cannot escape his share. He was one of the persons who used to insist on our armed forces being kept weak and ill-equipped....

Shri J. B. Kripalani: No, no,

Shri Frank Anthony: The people in the Opposition used to indulge in that. (Interruptions). Internally, there was this tragic blunder of the linguistic reorganisation of States.

Shri J. B. Kripalani: Did my hon. friend oppose it?

Shri Frank Anthony: I alone had opposed it.

Shri J. B. Kripalani: He had opposed it alone? (Interruptions)

Shri Frank Anthony: I say that I alone had opposed it in this House. I had opposed this tragic blunder, this disintegration. But let hostage to that go. Then, there was this failure on the food front. Why? It because essentially of our feet-dragging State Governments, broken up with sordid petty political quarrels and political throat-cutting. These have been the failures and the mistakes of the past. But I am not unduly concerned with these defects, because they are also the defects

common to democracy. I think they seem to be an institution endemic in democracy, for people criticise one another and they mistake freedom for licence. I do not think that we go in for political throat-cutting more than the Americans do; sometimes, they do it almost literally, and we know that. I do not think that by and large, we are more corrupt than even the British. I could give many examples of how corrupt the British are and to what extent their companies evade tax. I had listened to a remark of Mr. Morrisson that half the companies in Britain or more than half declared their total income at £250 a year and the managing directors commute between Board and the Assistance National Savoy Grille in their Bentley cars. He was only talking about the measures of corruption. I only wanted to point that out.

What I was going to say was this. It is in the final analysis the index of the character and worth of a demoratic nation that in a crisis it closes its ranks, and that is the crisis that we are faced with today, and that is the test of our character.

श्री जगरेव सिंह सिद्धान्ती : कच्छ के ग्राकमग्राके बारेमें भी कहिये।

Shri Frank Anthony: I am coming to that.

Today, the challenge is to the Government also, because I believe that the country has reached the crossroads of its democratic destiny. With all due respect to Mrs. Pandit, would say that we no longer can afford not only the indecisions but the paralysis of the past seventeen years, being non-aligned to our own interests. Mrs. Pandit had Look at the dividends that we have received from all over the world as a result of our non-alignment.'. What are the dividends? They are only numiliation, shame and friendlessness.

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attack on Kutch border (M)

Shri Bhagwat Jha Azad: We can only give him facts and figures but not the brain (Interruptions).

Mr. Speaker: Order, order. Is this the manner in which we should conduct the debate?

Shri Frank Anthony: And I say this that Government cannot afford to be, not a prisoner of indecision. but a prisoner—and now may fit-of the communists. crypto-communists and the fellowtravellers in the ranks of the ruling party; no longer can it afford to be the prisoner of communists.....

Shri Bhagwat Jha Azad: He is an agent of British imperialism. (Interruptions).

Shri Kapur Singh: I would request that this remark should be drawn.

Mr. Speaker: Hon. Members should take care and they, should exercise some restraint over themselves. Otherwise democracy cannot prosper....

Shri Bhagwat Jha Azad: He started it and not 4. He should not have spoken like that.

भी हकम जन्द कछवाय : चोर की दाढ़ी में तिनका।

Shri Kapur Singh: His remarks Member being about the hon. agent of British imperialism should be expunged. I move that remarks should be expunged.

Mr. Speaker: There is no question of any expunction....

Shri Bhagwat Jha Azad: My hon. friend is only a nominated Member of the House. He should remember that.

Mr. Speaker: Order, order. Such motives are not to be attributed.

Shri Frank Anthony: I do not want to demean myself by bandying personalities in this kind of unbecoming language. I could do it if I want-

Shri Ranga: We do take objection to this remark. My hon. friend Shri Frank Anthony did not mention the name of Shri Bhagwat Jha Is it proper for Shri Azad to make such a remark?

Shri Bhagwat Jha Azad: Can he call a Congress Member like that? I am a Congressman, and I cannot tolerate it. He cannot call us like that.

Shri Koya (Kozhikode): He must tolerate it. (Interruptions).

Mr. Speaker: I am really surprised at this. Is this the manner in which we should conduct our affairs? Everyone tries to excel the other.

Shri Lahri Singh (Rohtak): It not everyone, but only Shri Bhagwat Jha Azad is excelling.

Mr. Speaker: What is the hon. Member himself doing now? ought to be some limit. I was pulling up Shri Azad also. I was addressing him and pointing out that he ought not to have made those remarks.

श्री हकम चन्द कञ्चवाय : ग्राजाद जी के बारे में कोई क्या कह सकता है। प्राजादी है उन को।

Shri Frank Anthony: Let me come to the immediate problem....

Mr. Speaker: I am rather bewildered that Members take pleasure in creating this disorder on all sides. That is not a proper method. have got to be rather ashamed of this behaviour.

Shri Surendranath Dwivedy: Who starts it? Everytime it is started by the Congress Party. The provocation comes from them every time and on every matter.

Mr. Speaker: It comes from all sides, not from one side only.

Shri Ranga: We would be satisfied if you look at them sometimes.

Mr. Speaker: When he is speaking, I have to look at the Opposition side.

Shri Warior (Trichur): When we say something, they shout. When we behave in an orderly way, this is their reaction.

Mr. Speaker: Is this the manner he calls himself orderly?

Shri Frank Anthony: I was coming to the immediate problem.

I was asked: what about this position in Kutch? I believe that the immediate imperative problem is a clear, firm border policy. That is the gravamen of my motion. Obviously, as I have said, Pakistan is going to try and distract us or stampede us into stringing out and dispersing our armed forces instead of keeping should—the Defence them as we Minister will know more about that than I do-as a compact, striking force, necessary for defence and indeed if necessary for attack where called upon to do so, in order to repel or drive out an invader.

Here I would ask Government to consider one thing. I do not think that our border can now be left to the vagaries of State Governments, to the State police forces. I do not want to point a finger at them, but by and large, they are ill-equipped, ill-trained and often ill-led. I think that the border policing will have to be done-we cannot string out our armed forces for the purposeby a quasi-military organisation. ask Government to consider would whether it would not be advisable to form such a para-military organisation, largely officered by members of the armed forces, ex-army officers, present army officers, under military discipline and military training. They would do this. They would form an extremely valuable second line of defence which we have not got in this country.

I am not for a moment suggesting that we emulate the Chinese who have two or three million as the first line of defence, and a highly-trained militia of between 10 and 15 million; but we do need a very good second line of defence.

People have talked about Pakistan having an advantage and same have criticised Government on that But let us realise this that score. an aggressor always has an advantage, because he chooses the time nd he chooses the place which is advantageous to him. We know that they have chosen Kutch because they have a considerable logistical advantage, as the Prime Minister pointed out. Kanjarkot and the area now invaded by Pakistan never formed part of the Province of Sind. As far as I remember, it was the Independence Act of 1947 which Pakistan accepted, which ed that the boundaries of Pakistan in this area would be co-terminous with the boundaries of the former vince of Sind. The boundaries of the former Province of Sind never culded Kanjarkot; they never inculded the present areas invaded by Pakistan. All the British maps of that period, all the maps, show clearly that this area was never a part of Sind, that Pakistan has not the semblance of a claim over it.

I feel that today we have many reasons for gratification. I say this, in spite of what some Members of the Opposition may say, that the ravages to our military machine have been repaired. And I say this with some knowledge that the army today is in fine shape, that its morale is high, that its training is very tough indeed, and that the arms and equipment that we are manufacturing in India are of the very finest quality, many of them much better than anything that either Britain or America could ever give us.

[Shri Frank Anthony]

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I say that, and I say this also that the period of the betrayal of NEFA, thank God, is behind us, the period Generals were selected not because of their fighting qualities or their experience, but because of their being courtiers or politicians. Today, thank God the position has changed. I do not want to mention people by name, but it is a matter for assurance to the country that we have got a Chief of Army Staff who is a first-class soldier. happen to know the General who is in operational command in Kutch. He is not only one of our best, finest fighting Generals, he is one of our most brilliant Generals. And I say this, that whatever temporary setbacks there be, for God's sake, though some politicians howl ignorantly, if the operational commander considers that withdrawal here is necessary, let them withdraw, because they will where and when to attack.

And I say this: today we may be in a position of logistical disadvantage, believe but sooner or later, and I sooner, you will find that with these really good Generals we have got, and an army whose morale is sky and with our incomparable fighting jawans, as I told somebody the other day, we will be able, if Pakistan persists in aggression, to hit them not only for a six, but we will be able to hit them for sixtysix.

I want to say this also that internalcertain ly we will have to pursue a policy. I am glad the Home hon. Minister is here. We will have Communist ensure that neither the fifth column, nor the communal mischief-makers, weaken us internally. The Home Minister will have to ensure that. He will have to see not only that the Communist fifth column and the communal mischief-makers do not weaken us, but he will have to see that he does not leave it to the feetdragging State police. He may have te give orders from now, that at the first signs of mischief by communa! elements and their allies, the goondas. whatever security force there is must shoot and shoot to kill, and you will never have any communal trouble in this country. The Home knows that as soon as he gave order to shoot to kill in West Bengal, goondas and communalists disappeared. He must give that order.

attack on

I say this that I only pray that Pakistan will not escalate this into a war. Surely the leaders of Pakistan are not completely blinded... We do not want to indulge in ranting braggodocio here, but anybody who knows anything about military matters will say that Pakistan militarily is a monstrosity, it is utterly untenable. Tomorrow if Pakistan seeks resort to war. I have no doubt that East Pakistan would be a sitting duck militarily and that we can cut West Pakistan into little bits. But who wants to do it? That is what I am praying, that Pakistan even today will see sense, because I believe our principal preoccupation is with China, and our principal pre-occupation must continue to be with the Chinese. And because of that I feel, with all due respect to Mrs. that we must—I do not know what you are going to do with them-give decent burial, more properly a decent cremation, to all the unreal and disastrous slogans and mantras of the past; let them be given a decent cremation.

I say that for Chinese confrontation, and that is our principal preoccupation, we must have friends; let us not have allies, In the past, because of pressure from the Communists and crypto-Communists in the Congress ranks, the Government has gratuitously antagonised those who could, who are the only people who could, help All right, let us criticise our us. friends, but for God's sake, why do we not criticise our enemies, why do we not criticise our potential enemies and the satellites of our enemies why do we not criticise North Vietnam, why do we not criticise Indonesia? Do not let Communist clamour from the Congress ranks make us worry unduly about what our frineds may be doing in the Indian Ocean. In spite of its

name, the Indian Ocean does not belong to us. If there is a confrontation with China, we will need friends there and we may need those friends not only in the Indian Ocean, but we may need them in the Bay of Bengal. Do not, under Communist pressure, antagonise them.

I endorse entirely Mrs. Pandit's plea that we must continue to behave in a civilised and statesmanlike manner. Let us talk. Let us negotiate on reasonable terms. We have today a not negligible military capacity. Let us remember that. We have a not negligible military capacity. It is growing. We have a tremendous military potential. And let us speak with that know ledge: let us speak from that knowledge, quitely but firmly, as a country today that has to be reckoned with; as a country, as I said, which has growing military capacity and tremendous military potential.

Shri Krishna Menon (Bombay City North): Mr. Speaker, Sir, the hon Prime Minister, in submitting the motion that the House is now considering, set the tone of this debate. He also enunciated without any room for misunderstanding, the policy of our Government, that is to say, that the Government is determined upon a militant defensive position as well as a considered diplomatic offensive. This is the only way we can secure the integrity of this country with the resources which any country of our age and size can have.

Having said that, I want to mind this House that on this day, 16 years and six months ago, almost to a day i.e. on the 28th October, 1947 -when what has today culminated in Kanjarkot began very nearly a quarter of a million Pakistani personnel were the territory of assembled in Union of India in that State of Jammu and Kashmir, and the aggression against India began. From that period till now, we have the position of what one may call the probing of the frontiers or of firing across the frontiers, whatever it may be. It has escalated not only in quantity but in the varety of action and subversion, such as the aggression by their armed units inside

 ou_{Γ} country in various ways, and therefore, we have this permanent hostility from Pakistan.

Now, we find one country, Pakistan, which came into being less than a generation ago. Therefore, whatever may be the political incidents, it is very difficult for us to think Pakistan entirely in terms of a foreign country. But I beg to submit that it is time we considered her as a separate sovereign, if somewhat unfriendly nation. She is a sovereign nation which exists, and which did not want to be with us. Mr. Jinnah said, "I would rather like to sit alone in desolate island than to be part India."

Pakistan has its own problems. beg to submit that even as an academic proposition for us to suggest that confederate with we should would certainly create difficulties for us and also create doubts in Pakistan, as "confederation" is only other word for trying to unite by conquest. Therefore, we must accept this partition and recognise that we are two separate countries. Pakistan was born, as Shri Frank Anthony said, in circumstances which are not very creditable to us or to her; it is probably a country without much pride of ancestry so far as the political history is concerned, and perhaps without hope of the progeny of peaceful development and progress. But there it is.

Having said that, I may point out that perhaps it would again be a mistake for us to regard the Prime Minister's motion-and I speak for myself-as merely concerned with what Mrs. Pandit called a drama, that is, the incidents on the Kutch-Sind bor-This is not due to the prowess on our side or Pakistan's side or the lack of it on either side; it is mere ly due to the conditions which Nature decides. Probably it will take a different turn in a few days. When the monsoon sets in. But that does not mean that the war that began 17 and a half years ago would stop in that way.

Now, we are in this position It has repeatedly stated that we have now

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a much larger army considerably more arms, and therefore we are able to meet this difficulty in a way which could not be done before. Mr. Speaker, Sir, you are well aware of the fact that it is customary in this House to debate Pakistan under Home Affairs and Kashmir under Foreign Affairs. This is not somebody's mistake, but it expresses a political outlook.

We have therefore to consider what Pakistan really means. In the last 10 to 15 years, she has received a billion dollars worth of military equipment; I do not know about the last two years, but till then more than half her military budget has been provided Shefrom outside. had her due share-two-fifths or whatever it is —of the military equipment at the time of partition. If she had augmented it by her own resources, as a military opponent she would not have been so prominent. In fact, before 1955, Pakistan at no time threatened us on the Kashmir front as she did afterwards. There is a considerable amount of equipment that has come in and also training and modernisation of her armed forces. Latterly she also entered into, we may not perhaps say, an alliance, but a companionate relationship with China. As the late Prime Minister used to say, the only common factor as between Pakistan and China is their common hostility to and nothing else. so, we have to consider what we can do to lower the striking power of the other side. One thing, of course, is to add to our own, which is being done. It should not be regardas opposition to a friendly country or enunciation of her foreign policy to suggest that the United States assured us time after time-Mr Dulles, told me so many times himself that "these arms are not intended to be used agansit you" I asked jocularly, "Have guns that fire only in one direction been made?" He said, "No; if they are used against you, we will step in and stop them". The same thing has been repeatedly said to our late Prime Minister privately and publicly.

These arms, we were assured, were intened to stop communism. Even then, we could not understand how tanks of the second world war could be used against the Soviet Union from Rawalpindi. It must be a military feat of some kind. So, obviously this equipment was intended by Pakistan to be used against is. It must be said to the credit of Pakistani leaders that during the debates on ashmir and as other times, they made no secret of that fact. They said, we are not bound by this; we will use everything we have. Those who have read the SEATO agreement will discover there is nothing provided in that that equipment should not used for any other purpose. It can be used at the discretion of the people to whom it is given. On the 2nd May, the Foreign Minister of Pakistan, accompanied by his Chief of Air Staff and the Director General of the Office will be attending SEATO's annual conference. Although France is staying out of this conference. Pakistan is still a part of this conference, even though she has, as I said, a companionate arrangement with China. If the purpose of this alliance is to stop communism, and since we have no information that China is going to abandon commuism -she may have a different brand of communism, but she is still regarded as a communist country-therefore, this strange combination is to our great disadvantage.

So far as our own position is concerned, we have to strengthen both these aspects to which the Prime Minister referred. In this chamber public speaking is neither the occasion nor the place for us to think aloud, to throw out suggestions or to appear more informed than those who are dealing daily with these matters as to how an offensive should be fought, who should be withdrawn and who should be posted, this, that or the other. But one would say that so far as the diplomatic side of it is concerned, we are largely responsible for going round the world saying that Pakistan and China have an edge over

us in the Middle-east countries and Africa. I say, this is not true. It is an adverse reflection on the political maturity and intelligence of the Middle-East countries. It is quite true they are not going to carry our burdens and adopt our quarrels, they are not going to say the same thing as we say. But the propaganda by Pakistan, largely based upon theocracy, based upon hatred of India, for maligning our leaders like Nehru, has cut no ice among any thinking people in the Middle East for the vast masses of their population. They have not forgotten, not only not forgotten, they will remember, our common ties. They are always conscious of the common ties of anti-imperialism, of past history and also the fact that without any instruction, without any guidance, without any request from us, each of these countries has greatly or very quickly adopted the same way of looking at things.

Therefore, we, on the one hand, have to follow the policy of not yielding any more territory. We have in fact not yielded any territory. Illegal occupation which will be ended is not yielding. It is impossible for any country to post troops on every square inch of its frontier. I rather agree with Shri Anthony, but not in the same way, that the time has come for us to abandon this myth that the provincial police, the C.R.P. can man our frontiers, whereas on the other side there is an army of nearly 2.5 to 3.00 million regular services and 2 million reserves and also the Pakistani army which has the regular Pakistan forces and various so-called para-military forces which are part of the regular army.

Since the attack on Kanjarkot there has been very considerable intrusions across the cease-fire line in Jammu and Kashmir. The use of weapons in that area is totally against all agreements that she has entered into. In the 500 yard belt on cease-fire line no soldiers are supposed to go and no arms are supposed to be carried even by civilians. But corps, which unthe Observer

fortunately until recently had not been able to find fault with Pakistan with their own eyes-they have also condemned us-have said that the armed intruders are Pakistani civilians or policemen coming with fire-arms or it discontented Kashmiris from Indianadministered Kashmir who are rebelling against their own Government. That has been the position in the past. But now, as the Defence Minister stated in the House the other day, the number of these raids have increased. They have broken all past records. It used to be traditionally about 90 to 100 a year. But, I believe, that now they do as much in two or three months. Now that it has escalated to that extent, I think it is time for us to consider whether the guarding operations on the cease-fire line which are now undertaken by the corps of Observers are adequately done and done in our favour.

We also have to take into account the fact that while ten years ago at the time of Bandung there was a great deal of Asian solidarity-today also there is a great deal of Asian solidarity, and Asian and African solidarity. The essence of this kind of movement is that as they grow, some of the deficiencies will appear. Therefore, there are quarrels between countries, and the doctrine that Mr. Dulles put forward, of Asians fighting against Asians, seems to appear everywhere.

Therefore, while the Pakistan attack upon us would have to be met by force, I hope the Prime Minister, the Government and the country will support very warmly and keep on repeating the idea that in no circumstances could this country say that we will not negotiate. We will negotiate with the devil himself, but we will not negotiate on the basis of surrendering our sovereignty. That is our position. That has been our position all these years. Whatever anybody may say against the basis of our policy, we will negotiate. It may be that physically we may be pushed back, and very often these thing; happen even

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with powerful countries. Therefore, at no time would we abandon this idea of negotiation.

But President Ayub also says the same thing. Two days ago in Dacca he said: "Why should there be war between India and Pakistan? have settled so many problems without war and without going to the United Nations. So why do we not settle it in this way? What is Kanjarkot and Rann of Kutch? It is a piece of saline desolate territory." If it is a piece of saline and desolate territory why does he wage war about it unless he likes salt rather than anything else.

Then, there is the question of propaganda in regard to this, I am not one of those who think government $an_{\mathbf{v}}$ sending out the largest quantity of literature is doing more propaganda than anybody else, because other people do not read your propaganda literature. But it was interesting to see Pakistan Foreign Office mentioning in a press release yesterday, while not Prime Minister in mentioning the terms, that the Government of India has been telling a white lie in saying that Pakistan tanks were deployed in the Rann of Kutch area. It said the terrain of saline land of Kutch is not negotiable by tanks. But, in the following line, the Release says that Indian tanks were there!

Now I come to the political aspect of this thing. I have referred to the 28th of October, 1947. From that time onwards, since the Pakistani Chinese alliance came into being the strategy of Pakistan has not changed; that is to say, they come into our territory like the policemen, beat the people first and then ask questions; they believe in beating first and then asking questions afterwards. They come into our territory and say that now this is a disputed territory. Dispute always arises as a result of aggression, and that is why this fine distinction dispute and situation. Pakistan has always tried to concert everything into a dispute and then

proclaim to the world that they are not there. For example, when Kashmir was invaded, we appealed to the Security Council. But the defence of Pakistan for four or five months was that this is mischievous propaganda India and that they are not just there. When the United Nations Commission for India and Pakistan came to Karachi, and during an inspection on-the-spot they found Pakistan troops in Poonch, When Sir Zafrula Khan was faced with this question in the Security Council on earlier occasions, he had said "we have not got a single in Kashmir and we are not invading India". When he confronted with this evidence of this Commission, he said: Yes, we have got three brigades of troops in Poonch, because if we did not invade India India would have invaded us. (Laughter). Now, this is not a laughing matter. This part of the philosophy, the idea that if you do not invade others, they will invade you is the law of the serpent; not of the human being; and it is that kind of preventive war a la Hitler which Pakistan has always been following.

I want to submit that if as a result of the conditions which are not under the control of India or Pakistan, if there should be a slowing down of the present difficult position, this country has naturally to be careful about the rest of the borders. It is for us, Members of Parliament and other people, to face up to the situation before it actually arises. Here again, there is no question of another aggression. It is one regular aggression. Today Pakistan and China have become one enemy. Only a few days ago Chinese have again advanced into our territory, in Ladakh according to newspaper reports. Whether will launch another attack or not, one cannot say. But the fact is that we are tied down by one the other; it is one holding the ring for the other. A part of their strategy has always been to hit and run. I think the time has come when we leave this hit-and-run race, and take the initiative, instead of allowing others to set the field. We would have to settle down with Pakistan only on the basis that we are two separate countries and that this animal, when hurt, will bite back. Then, well it is not necessary for us to say that we will recover every inch of our territory; it goes without saying that the frontiers of this country are inviolate and so they will remain.

With regard to the Kutch frontier, no question of dispute can arise, because Kutch came into the Union, not as part of the Act of British Parliament of the 3rd June 1947, which applied only to British India, bccause Kutch was not part of British India. Kutch acceded to India and, therefore, became part of the Indian Union. Therefore, the whole of that territory which was under the suzerainty the Maharao of Kutch became part of the Indian Union. So, there can no question of a few feet being on this side or that side, because there was no question of plebiscite, there was no argument and, what is more, Pakistan all these 17 years had laid no claim to it.

Then, this area is not just a piece of saline land or something. The Pakistan claim now is for 3,500 sq. miles of territory. 3,500 sq. miles is half the Rann of Kutch and one-sixth of the whole area of that former State. So, it is a very big part of the present State of Gujarat. Therefore, when in a few weeks time perhaps the water will be too deep for an infantry soldier and too shallow for a ship, then there will change. Perhaps then, there will be probings somewhere else and the Government naturally would have to meet the situation. Parliament and people, have also to be prepared. It is not enough for us to say that having gone away from Kutch they will come somewhere else and therefore it is. It is not somewhere else in different way; it is part of one being invasion.

On the diplomatic side, it would

be idle to think that without world public opinion, however powerful armies may be and however wealthy countries may be, one would be able to asssert one's own position. Consider the position of Britain when she invaded Egypt; or even today when a very powerful country like the United States is bombing in Viet Nam, her own people and other countries the world are protesting against and, naturally, it shakes them up. Therefore on the diplomatic front, it is more essential now than ever that we make our position better understood to Afro-Asian people. I want to say that it is a great mistake for us to try and sell other people's propaganda and say that our stock is down these peoples. Ιt is true. They have regard for India, because of the fact that were the earliest liberated countries and have assisted in the promotion of this ideal of independence as such. But it is not sufficient for us to propagate; we have to show it by example. It is not the criticism of Government or anybody to say that we give somehow the impression to the world that we are down and out and we are begging from everybody, that our economy is likely to be controlled by others.

I think, it is also necessary that we should remind both Britain and the United States who have repeatedly said that their arms would not be used against us that in allowing the use of such arms against us, they are putting into practice the Dulles doctrine of Asians fighting against Asians.

I want to express my sincere appreciation of the composite and concrete policy put forward by the Prime Minister and I hope that this motion will be passed without any dissenting voice.

Shri Tridib Kumar Chaudhuri (Bernampur): Mr. Speaker, Sir, as the debate has proceeded, I frankly confess, I felt a little dismayed at some of the speeches that were made from both sides of the House. But as the debate proceeded further and

[Shri Tridib Kumar Chaudhuri] eminent speakers from the Government side rose to defend Government's position, I started feeling a little bit intrigued also, particularly by the speech of the eminent Member, Shrimati Vijay Lakshmi Pandit, She of the drama that is being spoke enacted in Kanjarkot where American arms, which were intended fighting Communism, were being used against India despite definite assurances held out by American leaders that these arms would not be allowed to be used against India.

16.59 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

But in that very context she went on and diluted on the policy of nonalignment. I do not know what is the relievance \mathbf{of} non-alignment. context of between India and Pakistan. We find ourselves in an unenviable position when we find that Pakistan, taken an aggressive position against us in a new area, in the Rann of Kutch, is also a military ally of the United States, I would ask, in all humility and with due respect Mrs. Pandit: What is the point of nonalignment in the present context? Non-alignment is all right when it is a question of our taking sides between warring power blocs. when our own territorial integrity and our own national security is in danger-even the late Prime Minister said it-in defending our own frontiers, there can be no question of any non-alignment. I feel that the whole question of non-alignment in the present context, in the present conflict between India and Pakistan, is absolutely irrelevant and meaningless.

17 hrs.

Now, the question is: What are we going to do? The Prime Minister was absolutely correct when he reminded the House that we are standing at a cross-road and the cross-road is the road where war and peace separate, either we take the road to war or armed conflict, or the road to negotia-

tions So far as negotiations concerned, it is quite all right that our Government had expressed readiness to negotiate on terms Pakistan Government declared on which the Government has But the present position is that the Pakistan Government gone back on those terms and is not willing to negotiate or is not showing any signs that they are willing to negotiate at all. Therefore, let us take decision a solemn as to what we have to do in order rescue ourselves from the danger that has arisen to our national security. It is quite clear that logistically and militarily, we are in a disadvantageous position in the Rann of Kutch area and we must leave it to the armed leaders to decide what should be the strategic move. But may ask the Government: Has the clearance been given to the militarly leaders to take such steps as they think are adequate to meet the threat national security that to our arisen? As far as I have understood Government's decision, they have handed over the question of border security in that particular sector and the operational control of manning that border, to the Army. But supposing Pakistan dos not want come to terms and goes on continuing in its aggressive activities, then the Army free to make such military moves as it thinks fit? If that decision is not taken,-that is one of the most serious decisions that this country can take-if that clearance is not given to the Army, then there is no meaning in coming to the House and telling the country that the strategic moves would be decided by the Army. Strategic moves for what?

So far as this Government is concerned, even our recent experience with regard to the border question not only in Kutch but in other areas also hardly evoked any confidence that that clearance would be given to the Army to take such moves as it

thinks best for guarding national security all over, in regard to the Indo-Pakistan frontier.

A little time ago or a short while ago, there was another trouble that was there in West Bengal in Cooch-Behar. There, I can say authority that the West Bengal Government which was charged with the defence of that border and the guarding of that border did really take very strong and firm measures, and indicated to the Pakistan ment that they were not prepared to put up with any nonsense from the other side, and very strong measures were taken by the West Bengal Government and the West Bengal Border Police. But the entire State Government and the people of West Bengal felt humiliated at the way in which over the head of the West Bengal Government a cease-fire was arranged and the High Commissioner of India in Pakistan who flew from Karachi to Dacca did not have the courtesy even to consult the Chief Minister whose orders those strong measures had been taken I can say with some knowledge that the entire West Bengal, all parties in the State legislature, and the people of West Bengal felt humiliated at the way they were treated.

It is not only a question of Kanjarkot and Kutch but it is the question of Indo-Pakistan relations and the security of the Indo-Pakistan frontiers. I want to ask a straight question of Government have really made up their mind and are prepared to tell the country and declare to the whole world that 'come what may, we are ready to see this thing through'? If they do not make that categorical declaration, whatever appeals for unity the Prime Minister may have made, they were welcome declarations, welcome appeals, welcome expressions of a firm resolve, but this House has seen many such declarations of resolve, nothing has happened so I ask Government to make a very categorical statement whether that kind of decision has been taken or

not. If the Prime Minister can make that statement, the whole country will be electrified.

Shri Sezhiyan (Perambalur): the long history of Pakistan's provocative activities on different segments of their sprawling border with India. the recent attacks on the Kutch-Sind border were unparalleled in design and magnitude. They were not mere encroachments made by local forces; they were military operations on a planned scale constituting an unprovoked violation of our frontier, namely, the Kutch-Sind border. This border follows a well-established The border and border. rules laid down were accepted himself in 1960. by Ayub Khan According to these rules. dispute about the undemarcated border areas should at once be taken up by official teams from both sides. But the Sind-Kutch border has already been demarcated; even if there had been any doubts in the mind of Pakistan, they should have came to negotiating Table. But Pakistan does not probably believe in peaceful negotiation and has resorted to this dangerous experiment of nibbling at our borders.

We should impress on the Pakistan Government and the whole world that our conciliatory attitude should not be mistaken for weakness If the only answer to aggression is to vacate it, we should be prepared for taking that action.

Here I may say that we, the members of the DMK, are one with the Prime Minister and other Members of the House, and with the whole country, in repelling aggression, in vacating aggression wherever it has happened. Now that it has happened in the Kutch-Sind border, we are one. We want to defend not only the Kutch-Sind border, but we want to defend India. We want to defend democracy. We want to defend freedom and democracy we settle our differences. I do not want to hide the fact that there are serious differences between us. We have got bitter disappointments. We want many solutions to come in a de-

[Shri Sezhiyan]

mocratic way. But once the base of democracy is demolished, nothing will will be left either for you or for us. Therefore, in maintaining the integrity of India, freedom of India and democracy in India, we are one. In fact, we are more anxious than you, because if China comes or Pakistan enters, we may not have even the little freedom we have now, and even the little democratic semblance now available in the country to ask questions, to ventilate our differences and disappointments, even that freedom may be lost.

That is why though we form a small minority here, though we do not form a very big party, still we believe in democracy. That is why we want to keep up democracy, save it from aggression from an alien country; in that we are one with the Prime Minister and others in their genuine efforts to repel aggression.

Here I want to invite the attention of the Speaker and the House to the solemn pledge we took on November 14, 1962. Then we took a solemn pledge to expel and drive out the aggressor from the sacred India. We also noted the vast amount of surcharged feeling and enthusiasm available in the country. I want to know what happened to that enthusiasm and the confidence placed in you. All the Members of the House, irrespective of political leanings, irrespective of party affiliations, irrespective of community, all the people in the country were one, united, and they placed all the available resources at your disposal. I have to point out very sorrowfully that the confidence placed in the Government, that the opportunities given to them were frittered away for party interests. They did not canalise all the confidence reposed in the Government and the enthusiasm of the people.

I do not want the same thing to be repeated again, because history seems to have a peculiar way of repeating itself. If we go through the present

border disputes, we see that here is a close resemblance, with Pakistan emulating the example of her favourite ally China. Just as China Aksaichin, Pakistan has embarked on infiltration and aggression on the same pattern. Their strategy is to grab some areas, to demand something more, and at the end show willingness come to negotiation. The same kind of strategy has been employed by Pakistan in the Kutch-Sind border. In Aksaichin we were told that China entered our territory and built a road. The same thing has happened here. About 20 square miles strip of land has been occupied by Pakistani armies, and they have constructed a road between New Ding in our own area and Surai in Pakistan. I do not know how this was allowed to happen. same pattern is followed by them, and the same mistakes are committed by us.

Therefore, when we want to repel this aggression, we should be very clear in our minds. While we do not want a hot war to take place between India and Pakistan, we should im-Pakistan that if nothing press on happens to our protest notes, if nothing comes out of negotiations, should be prepared to take a hot war on our hands and drive the Pakistanis out and vacate the aggression that they have committed. We should impress on our enemies, whether it is China or Pakistan, that aggression does not pay.

It is regrettable that the Government have been complacent in that area all these years. While the Chinese aggression came all of a sudden and took us by surprise, Pakistan had made no pretence all these years that they were friendly with us. But all these years we have allowed them to build roads, to get all the logistical advantage and we have not been able to meet any excigencies there.

Here, I want to make one or two constructive suggestions. The first and foremost task is to improve our

KA) attack on Kutch border (M)

transport and communications facilities. We should be able to rush our troops to any trouble spot quickly and without loss of time. At the time of the Chinese aggression, we were told that the terrain was mountainous, that we had legistical troubles. Now we are told that the area in Kutch is sandy and marshy. I do not know what we expect from our aggressors. Do we expect that they should move their troops in a place where we can move without much difficulty? We have got a long sprawling border, and all along the border we should be able to concentrate our defence in a better way.

As I said earlier, we are out to defend our democracy, to defend our freedom. In this question no communal feeling should be brought in. We are not fighting against Muslim Pakistan, but against Pakistan has committed aggression on India. We are not fighting for a Hindu India, but for India as a whole. Therefore, in this question, without any communal feeling or any political motive, whether we belong to this party or that, the ruling party or the Opposition, we should all unite together in expelling the aggression that has been perpetrated on our borders, not only the Kutch-Sind border, but NEFA and other borders wherever aggression has taken place. should unite and tell the aggressor to get out of India. Whatever differences we have among ourselves we will settle them democratically. We do not want anybody to nibble at our borders at our expense.

Shri Joachim Alva (Kanara): Mr Deputy-Speaker, Sir, the House will forgive me for narrating a personal episode. It was in 1950, when the Congress party held one of its most historic and momentous meetings. The memory of that meeting is still very much in my mind and is ingrained in my mind. When I attended that meeting, there were some great giants in that meeting. There was Rafi Ahmed Kidwai, a noble and in-

veterate foe of the Muslim League; there was Shyama Prasad Mookerjee, the greatest orator of the Indian Parliament. The discussion was about the Pakistan-India trouble, and at that time, the trouble was looming so very large in the horison of the day that it compelled Liaquat Ali Khan to come down to Delhi on Easter day.

At that meeting, the talk was on even a much more and war bigger scale than here. ment was running high. My distinguished friend Acharya Kripalani was there with his very distinguished iady. I was then a new Member of Parliament, and I did not understand much of what was said. I also spoke on that occasion, and I will repeat what I said on that day. I hope you will bear with me for saying it. I said that it is not easy to talk about war; it is not a question of youngmen courting imprisonment but thousands will be dead in Bombay Parliavery and this will be brought down ment ruin. And many speakers that day yelled me down. Some said, "shut up and sit down". But I said "You cannot cow me down, and I am going to express my opinion." I said Mahatma Gandhi should have been here. He opposed partition in every shape and form and manner. When more and more people were asking me to shut up and sit down, there was some gentleman who, I heard, was asking the others to shut up and sit down. He was asking the others to sit down, and I heard that voice from behind. I was frightened; because I found it was the Jawaharlal Nehru asking the others to sit down. He said, "Let Alva speak. I share Alva's views." These words got ingrained in my mind from then on. I was very grateful to him. days are over. This But those is a day when I could say, let a hundred Parliaments be burnt down ashes and let all into into ruins but buildings go down permit one single we cannot inch of our territory to go in[Joachim Alva]

to the hands of Pakistan. Pakistan has stabbed us in the back. Pakistan has opened the gate for China which has now entered this great sub-continent of India so that it may sit on our heads. The British were the foster-fathers of partition of the land. But for the British, there would have been no partition of this country.

Look at the standing army of Pakistan, and the army that then existed in undivided India. There great book entitled Communal Triangle written by Ashoka Mehta and Achyut Patwardhan; they wrote that book in the Nasik jail. They were distinguished patriots. I was their companion in jail in 1930-32. They said in that book that in 1914 the percentage of Sikhs in the army was 19.2, but in 1930, it came down to 13.5 per cent. The Punjabi Muslims were to the extent of 11:1 per cent in 1914; they are all now colonels in Pakistan army. But the percentage rose to 22:6 in 1930. Then came the Pathans. Their percentage was 6:2 in 1914, rose to 6:35 in 1930. The Hindustani Muslims were to the extent of 14.1 per cent in 1914. Thus, we know that the Muslims were in a very high majority in the army. They fine army, a standing army in British days, and the British were the foster-fathers of the partition of the country. Today, we are strangled. The only man who nobly fought to the end was Mahatma Gandhi never came to the Constituent Assembly. But I sat with his son, the late Devdas Gandhi, in the gallery at that midnight session of the Constituent Assembly. I remember that Manatma Gandhi refused to come and Mahatma Gandhi had the foresight and foresight has been proved to the hilt. He died a hero and a martyr. He was opposed to partition.

We thought that with the partitioning of the country one great danger would be over. But we have now got 20 dangers around our neck. I have been to China. I know how dreadful that country can be as a foe of Asian independence and

Indian nationalism. When China and Pakistan carried on their negotiations on the parallel of the Japanese negotiations. Japan sought peace with America, with Cordel Hull, soon after Pearl Harbour was smashed up along with the British and other war vessels. This Pakistan has been created by the British. We cannot forget the gentlemen, the people, who have created Pakistan and who are now quietly behind the scene. We are now engaged in a deadly battle with Pakistan. But the men and women in Pakistan are of our own flesh blood, and now after partition through the malevolence and hatred, Pakistan has turned into our enemy: Pakistan has become our enemy No. 1. Pakistan and China have become our В enemies. A. & respectively. Until we clear out Pakistan Karjarkot, we have no hope. Unless we put hope and confidence in our army and people, we cannot build up our country. The morale of our army is very high now. We have to stand by them. When they are dying in the cold heights of NEFA for our secuthe politicians cannot let them down. This is very serious. British created Pakistan, the Americans came in and filled the vacuum. America thought that with its billions of dollars, it could buy every country. We know the story of the harlot. She had one lover, but when she became rich, she gave him up and took another lover from a distant land.

I met the then Vice-President οf America, Mr. Nixon when he was speaking to the then President of India, Dr. Rajendra Prasad. I spoke to him briefly: I asked is it true that you are going to Karachi from here and America is arming Pakistan? He said, yes, boldly. I asked, "Do you know what will happen to us?" He said, "yes". I asked, "Do you know where we shall go?" He said, "yes". The next day he was going round the lobby and I never looked at his face. Mr. Nixon had a good licking at the hands of the great and noble Kennedy. I saw him and Kennedy arguing on the television four times and he ran away from the fifth television fight, when he was defeated. Mr. Nixon and Mr. Dulles joined together in putting a noose around us.

Pakistan made a treaty with China by which China has got nearly 16,000 square miles of territory around Kashmir. After this pound of flesh, the wages of sin, which Pakistan has malevolently earned, we can have no friendship with Pakistan any more. What I spoke here in 1950 is a thing of past; what you and I felt in 1950 is a thing of the past. When our borders are being threatened it is time that like Churchill, we gathered up wisdom and courage. I saw the great film on Churchill's life "The Finest Hours". Everybody should see and derive inspiration from it. shall fight unto the last. Great Britain is a tiny island, but it triumphed against Nazism. Here we are a great land, we have got resources, men and great leaders. The present generation of our leaders are those who have seen the freedom struggle for decades. It is not like Ayub who was an ordinary major when we struggling for freedom; he is now brandishing the sword. These are important considerations.

There is also the great problem between China and Russia. They can never come together. Mentally and psychologically they are opposed each other. They might have been great friends, but the sunshine of their friendship is over. If America bombs China, Russia will fall into the arms of China, because their border will have to be protected. But weak China being militarily against Russia, China cannot afford to create trouble against Russia for open out a massive scale war against at present.

We have to take back Kanjarkot whatever the cost may be. We have to take this post and show our strength and guts. Unless we take

we have no hope. This is a great it, land. Hindus and Sikhs have been pumped out forcibly out of Pakistan. Even the poor hill-tribe Christians have come last on the scene. But ours is the land where highest tolerance is shown to every religion. has lost all its sense of decency, when it knows there are 50 million Muslims in this land. An American expert has said that by 2000 Pakistan will triple its population. In 2065 the population of Pakistan will be 2000 millions. These figures appeared in the Dawn only three days ago.

China is aiming to crush country economically. China joined up with Indonesia and has had a run on Malaya. She has bought up over a million pounds worth of Malayan currency which is more than 10 per cent of her currency. This is an economic disaster that is threatening We have got many black legs. They have sold their rupees at rate of 24 per pound in Switzerland and Hongkong. China is gathering this in Switzerland and Hongkong to fight us economically and make Pakistan a stooge. This is the worst danger that is facing us. We should fight all this in a spirit of unity. The immediate problem is to eject the enemy from Kanjarkot and take proper steps towards that end.

Shrimati Tarkeshwari Sinha: this debate is taking place on floor of the House today at a very momentous period. The emergency which we have been following for some time has taken a new shape, a new validity and a new realisation has come that the country has to be prepared to live with nerves of irritation. Whatever may have been said by hon. Members on this side or that side, there is no difference on this that so far as the suffering to tolerated in this country for saving the dignity of this country is concerned there cannot be two opinions in this country. However much we may have to suffer internally, however we may have to live with certain de11719

[Shrimati Tarkeshwari Sinha]

nials, the first and foremost consideration with each one of us today is that we shall stand united in this adversity for preserving the dignity of this country.

Therefore, what is on test in this country today is not what Pakistan has taken and how we are going to place it, but the people's will to resist, the will which will survive all these onslaughts. And very aptly, I would like to point out an which has appeared in one of the daily papers in Delhi. Very pertinently the title of that article is Pakistan's target is not a piece territory in the Rann of Kutch or some other area but Pakistan's target is Indian minds. I agree with my sister Shrimati Vijay Lakshmi Pandit when she said that this is not an isolated instance or somebody's brainwave, this is a planned campaign to wreck our people physically and morally, and a nation which refuses to be wrecked morally cannot be defeated physically. That has been the history of the world. Even a mighty like the British Empire, country even the mighty military force France have seen this. The Maginot Line which nobody believed could be demolished was demolished by the That was the time German forces. when everybody felt that the countries who were facing those onslaughts, the countries who were being invaded and rapidly being demolished by German armies were going to be broken into pieces. But some of the leaders of those countries who faced these ravages of war for four years without even a hope of victory that time survived by the morality and the courage that they could keep That is why I think that this is what Pakistan is aiming at. that we, as Members of Parliament who represent the democratic sentiments of this country, have to behave and by our expressions we have show this difference between a democratic country and a non-democratic country in the world. Here patience is required of a democracy. Here is a country, here is a Parliament, here is a Prime Minister who at this juncture of emergency has allowed a free discussion to take place. It shows courage on the part of the Prime Minister that he himself suggested discussion of this subject because of the seriousness of the situation. This shows the courage of a person who believes in the democratic pattern of life who is the custodian of the prestige and dignity of this House as the leader of the House. Instead of succumbing to any pressure he, himself welcomed this proposition took courage in both hands to have a discussion on this subject. That is biggest difference between Pakistan and India. In Pakistan, whatever may happen, nobody can really open his lips. But here is a country which at this juncture of emergency, is talking freely and giving expressions to its sentiments. Therefore, it is my submission to the Members of Parliament that the strength that should come from democracy, the strength which democracy gives to the country, that should not be allowed to become its weakness; it should not be allowed to generate an impression that Pakistan is morally in a stronger position than India and that we are ourselves feeling the weakness of our nation.

attack on

Kutch border (M)

Here are some of the areas which have been taken over by Pakistan, I am not going into the merits of how that area can be won over back. These area the things which should not be played with by politicians or Parliament. They have to be decided by the military on grounds of strategywhat should be done, where should be the bases and so on in order vacate the aggression. I am SOFTY to say that the moment we bring political handling of the situation where military operation is needed we are making mistakes and thereby we are demoralising the army. The army should be in supreme command wherever it is required and we should all have faith in their ingeniousness, in

their determination, in their loyalty and in their patriotism. Here is the army which has got our blessing. The Parliament has blessed the performance of the army and the country has blessed the performance of the army. Let the army also behave in the way we would like it to behave. Let it exercise its discretion and we will not interfere with its day-to-day affairs. Let us not sit in judgment over the The question of strategy, when to challenge and when to move back, that is a point which should be beyond the purview of this discussion by Parliament. That is my humble opinion.... (interruptions). I do not know why these hon. Members of the opposition do not want to preserve the dignity and the seriousness of the situation by interrupting me at this moment. I am not able to understand it.

Therefore, I would like to submit to the House that if we all do our duty, we as Members of Parliament, Government as Government, if nothing is neglected, we shall prove ourselves once again able to defend our country from the menace of tyranny Because no other and aggression. country of the world has suffered tyranny and aggression much more than we have suffered. And if necessary, we are prepared to suffer for years to come. Here I am reminded of the words of the great leader of strategy and war Sir Winston Churchill, who said that, if necessary, we shall fight for years and, if necessary, alone.

Then I would like to submit one other thing. More than what we do, it is for Britain and America today to do a little heart-searching. They say from housetops that they want to preserve democracy at any cost. Here is a country which has the traditions of democracy; here is a country which has passed through the teething trouble of democracy. This democratic country is passing through certain troubles, certain difficulties. Yet, so far as the democratic traditions are concerned we refuse to break away

from this pattern; we want to sustain that pattern for today, tomorrow and the day after. This border conflict may be an isolated incident somewhere but it is a challenge to those countries which shout from their housetops about defending democracy.

The aim and ambition of Pakistan is not this. They do not want the Rann of Kutch. They want to provoke us. Either we take all the Indian Army to the Rann of Kutch by being demoralised and say that everything is bad, we must concentrate on that and there should be our army to stay there and get stagnated; or, we should be provoked into some retaliation which may again provoke Pakistan to have counter-retaliation. We know, we are not going to involve ourselves in that kind of maze. We know the psychology of Pakistan.

But I would certainly say America and Britain, who want preserve democracy, that it is to them that Pakistan has thrown this challenge, not to us. Pakistan wants to test their nerve and how they stand up to this situation. Pakistan says from the housetops that they not committed aggression. When Shri Krishna Menon reminded the House that they say that their tanks had not been deployed but Indian tanks had been deployed, I was thinking whether we have brought our tanks from Lahore.

Therefore, at this moment we must accept this challenge with dignity, with force and with compassion also and we should not be provoked to make statements which may destroy our dignity to a certain extent.

Mr. Deputy-Speaker: Shri Prakash Vir Shastri.

Shri J. B. Kripalani: May I request Sir, that I may be given a few minutes?

Mr. Deputy-Speaker: I will give you.

श्री प्रकाश बीर शास्त्री: उपाध्यक्ष जी, पाकिस्तान का शासन इस समय एक ऐसे व्यक्ति के हाथ में है, जो सिवाय युद्ध के कोई दूसरी भाषा नहीं जानता है। भारत सरकार को पाकिस्तान के सम्बन्ध में कुछ भी निर्णय लेने से पहले इस बात पर भ्रवश्य विचार कर लेना चाहिए कि पाकिस्तान के सम्बन्ध में जो भूलें वह प्रव तक करती चली शाई है, कन्छ की इस घटना के बाद उन भूलों की पूनरावृत्ति न हो।

भारत सरकार ने सब से पहली भूल उस समय की, जब पूर्वी पाकिस्तान हिन्द्भों का तीन बार महाविनाश हुमा भौर भारत सरकार मुंह पर पट्टी बांध कर बैठी रही। पाकिस्तान के सम्बन्ध में दूसरी भूल भारत सरकार ने तब की, जब काश्मीर की लड़ाई के बीच में रोका गया। भारत सरकार की तीसरी सब से बड़ी भूल यह है कि हमारी 2519 मील लम्बी सीमा में से ग्रभी तक केवल 1695 मील का सीमांकन हो पाया है म्रार बाकी की हमारी सीमा मकन से रहित है। इसी प्रकार भ्रसम, मणिपुर, त्रिपुरा, भौर पश्चिमी बंगाल में जो लाखों पाकिस्तानी आकर बस गए हैं भ्रौर भारत सरकार उन के निष्कासन के सम्बन्ध में मानवीय दृष्टि के नाम पर दया दिखा रही है, यह भारत सरकार की उन से भी बड़ी भूल है। सरकार की इस गलत नीति के परिणामस्वरूप हमारी सीमावर्ती क्षेत्रों में कितनी बड़ी संख्या में पाकिस्तानी ग्रा कर बस गये हैं, उस सम्बन्ध में मैं राजस्थान, पंजाब भीर दूसरे क्षेत्रों को छोड़ कर केवल कच्छ से सम्बन्धित ही कुछ श्रांकड़े देना चाहता हूं। 1951 से 1961 तक कच्छ में कुल मिला कर **भा**बादी बढ़ने या अनुपात 18 प्रतिशत है, जब कि मुसलमानों की भाबादी वहां पर 26 प्रतिशत के हिसाब से बढ़ी है। इसी से पाकिस्तान के इरादों का पता लगाया जा सकता है कि वह कब से हमारे इस क्षेत्र में आकामक कार्यवा-क्षियां करने की तैयारी कर रहा है।

कच्छ के भ्तपूर्व महाराज श्री हिम्मतसिंह जी ने कल यह कहा था कि इस बारे में 1960 में भारत सरकार को सावधान किया गया, लेकिन भारत सरकार की ग्रसावधानी का यह परिणाम रहा कि जिस समय जनवरी, 1965 में हमारी सेनायें वहां पर गई ग्रीर उन्होंने कंजरकोट के ध्वंसावशेषों में पाकिरता-नी सिपाहियों को घुमते हुए देखा, तो उन्हों ने एक हल्के मकाबले से उन को पीछे हटा दिया, लेकिन पाकिस्तानी सेनाग्रीं का श्रतिक्रमण किसी प्रकार बन्द नहीं हुन्ना। जब मार्च में दोबारा हमारे राजकोट रेंजर्ज के लोग वहां पर गए भ्रौर सिंध रैंजर्ज के साथ उन के दो दो हाथ हए, तो उस समय हम को यह पता कंजरकोट के पास लगा कि पाकिस्तान से प्रपनी एक सड़क भी बना चुका है, जो सुराही से डींग तक जाती है, जिस के केवल दसवें हिस्से को छोड़ कर सारी की सारी सड़क भारतीय भाग में से हो कर निकलती है। यह भूल बिल्कूल उसी प्रकार की है कि लहाखा में चीन भ्रपनी सड़क बनाता रहा भारत सरकार उस के सम्बन्ध में सोती रही। मुझे भय है कि कहीं इस प्रकार की भूल भारत सरकार जैसलमेर के रेगिस्तान में पाकिस्तान की भ्रोर से बनाई जा रही सड़क के सम्बन्ध में भीन कर रही है।

म्राज कच्छ में जो युद्ध की स्थिति है, उस में पाकिस्तान स्वाभाविक रूप से लाभ की स्थिति में इसलिए है कि कच्छ सीमा से केवल दस मील दूर उन का रहीम का बाजार रेलवें स्टेशन मा जाता है, जब कि भारत का रेलवें स्टेशन कच्छ की सीमा से साठ मील दूर जा कर पड़ता है। इसी प्रकार पाकिस्तान का बादिन हवाई मच्छा वहां से केवल तीस किलोमीटर यानी 22 मील के लगभग पड़ता है, जब कि हमारा छोटा हवाई मड़ा भुज में मौर बड़ा हवाई मड़ा जामनगर में है। इस के म्रतिरिवत भारतीय सीमा में हमारी मोर लम्बा रेगिस्तान है, जब कि उस मोर पाकिस्तान ने मपनी बस्तयां बना रक्षी हैं।

लेकिन इन कठिनाइयों के बावजूद भी भारतीय सेनाम्रों ने जिस शौर्य का परिचय दिया है भीर जब से यह सीमा उन के साथ में सौंपी गई है, तब से उन्होंने उस की रक्षा के लिए जिस वीरता का परिचय दिया है, उसके लिए भारावासी भारतीय सेनाम्रों ग्रौर भारतीय सिपाहियों के ऋगी हैं।

इस के बाद मैं भ्राप का ध्यान पाकिस्तानी प्रचार के ढंग की ग्रोर दिलाना चाहता हूं। सऊदी एरेबिया श्रौर इंडोनोशिया के मस्लिम सम्मेलनों में पाकिस्तान ने यह प्रचार किया कि भारत का मुसलमान सुरक्षित नहीं है चौर इसलिये उस की मुक्ति के लिये फिर भारत का विभाजन किया जाय। पाकिस्तान ने इस प्रकार विदेशों में प्रचार कर के भारतीय मुसलमानों को उभारना चाहा । मेरा श्रनुमान है कि कच्छ की इन घटनाग्रों के पीछे जहां भीर कई कारण होंगे, वहां एक बड़ा कारण यह भी है कि ग्रल्जीरिया कांफ्रेन्स से पहले पाकिस्तान इस प्रकार के वातावरण का निर्माण करना चाहता है, जिस का प्रभाव ग्रल्जीरिया कांफ्रेन्स की चर्चाभ्रों पर पड़े भ्रौर इस के साथ ही प्रधान मंत्री, श्री शास्त्री, की मास्को-याता पर भी इन बातों का प्रभाव पड़े। इस से भी बढ कर पाकिस्तान की पान-इस्लामिक बलाक की जो योजना है, वह भी इन घटनाम्रों के पीछे है। म्राज पाकिस्तान के मुसोलिनो, जनरल ग्रयुब, की जो तानाशाही मनोवृत्ति है ग्रीर जिस ढंग से वे भ्रपने कदम उठा रहे हैं, उस को भी हमें विशेष रूप से अपनी दुष्टि के सामने रखना चाहिए।

मुझे बड़ी प्रसन्नता हुई, जब मैं ने कल समाचारपत्रों में कुछ राष्ट्रीय मुसलमानों का निर्भीकतापूर्ण वक्तव्य पढ़ा श्रीर श्राज श्री ग्रन्सार हरवानी का यह निर्भीकतापूर्ण वक्तव्य सुना कि सारा भारत राष्ट्र देश की रक्षा के नाम पर एक हो कर खड़ा हो गया है। इस के लिए मैं उन को साधुवाद देना चाहता हूं।

परन्तु इस के साथ ही साथ मैं विदेश मंत्री, गृह मंत्री भौर प्रधान मंत्री तीनों से यह भी कहना चाहता हूं कि इतना सब कुछ हो जाने के बाद, भी देश में इस संकट काल में कुछ इस प्रकार की घटनायें घट रही हैं, जिन को वे सामान्य समझ कर न छोड़ें। प्रलीगढ़ मुस्लिम विश्वविद्यालय के उपकुलपित के ऊपर भ्राक्रमण केवल प्रवेश को ले कर नहीं हुमा। टीकाराम गर्ल्ज डिग्री कालेज की लड़कियों पर म्रलीगढ़ मुस्लिम विश्वविद्यालय के लड़कों द्वारा जो अभद्र व्यवहार किया गया जिस की कल उत्तर प्रदेश की विधान सभा में भी चर्चा हुई है, वह कोई सामान्य बात नहीं है, बल्कि देश के वातावरण को अन्दर से उभारने म्रीर उत्तेजित करने वाली बात है।

इसी सम्बन्ध में मैं भारत की राजधानी, दिल्ली, से निकलने वाले कुछ श्रंग्रेजी पत्नों की नीतियों के बारे में विशेष रूप से कुछ कहना चाहता हूं। मुझे इस बात को कहते हुए दुख है कि पुले शेख भ्रब्दुल्ला के सम्बन्ध में भी राजधानी से निकलने वाले कुछ ग्रंग्रेजी पत्नों का रुख भी भारत-विरोधी रहा है। लेकिन ग्राज भी दिल्ली से कुछ इस प्रकार के पत्र निकल रहे हैं, जिन में प्रकाशित होने वाले समाचारों, सम्पादकीय लेखों भ्रौर चित्नों से भारत श्रीर भारत सरकार की नीति को बल नहीं मिलता है। उदाहरण के रूप में मैं दो चित्र प्रस्तुत करना चाहता हूं। हमारे प्रधान मंत्री, श्री शास्त्री, जब नेपाल-यात्रा से लौट कर पालम एयरोड्रोम पर ग्राए, तो उस समय रक्षा मंत्री भ्रौर गृह मंत्री से मिलते हुए उन का एक चित्र समाचारपत्नों में प्रकाशित हुम्रा है। म्राप जानते हैं कि फोटो लेने वाला फोटो लेते समय माठ दस फोटी तो लेता ही है। मैं यह जानना चाहता हूं कि क्या यही फोटो छापने के लिए रह गया था, जिस में रक्षा मंत्री भ्रौर गृह-मंत्री इस विशेष भयभीत चेहरे में प्रधान मंत्री जी से बात कर रहे थे ? क्या इस प्रकार की फोटो को छापने के पीछे एक विशेष भावना का परिचय हम को हीं मि ता है ? इस के भ्रलावा क्या रक्षा मंत्री का केव यही फोटो छापने के लिए रह गया

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[श्री प्रकाशवीर शास्त्री]

था, जिस में वह भी एक विशेष मुद्रा में बैठे हुए दिखाए गए हैं? भारत की राजधानी से ये जो समाचारपत्र निकल रहे हैं, उन के पीछे एक विशेष मनोवृत्ति कार्य कर रही है। मैं चाहूंगा कि भारत सरकार इन तमाम बातों पर भी ध्यान दें। मुझे यह भी पता लगा है कि देश में कुछ इस प्रकार की मजदूर यूनियनें हैं, जिनमें एक विशेष वर्ग भारत के संरक्षण मंत्री के खिलाफ ग्राँग भारत सरकार के विरोध में विशेष रूप से प्रचार कर रहा है।

ए : बात मैं प्रधान मंत्री जी को पाकि-स्तान की चाल के सन्बन्ध में स्रोर कहना चाहता हं। पाकिस्तान के राष्ट्रपति, जेनेरल श्रापूब, जब से चीन श्रीर रूस होकर लौटे हैं, तब से वह उसी रास्ते पर चल रहे हैं, जिस रास्ते पर चीन चला था पहले हमारे कछ हिस्से पर उस ने श्रधिकार कर लिया, फिर ग्रपने कुछ समर्थक राष्ट्रों को श्रागे बढा कर समझौते की बातचीत कराई. लेकिन फिर भी हमारी उस धरती पर ग्रधिकार किए हए बैठा रहा श्रीर वहां से हटने की कोई बात नहीं करता है। मुझे यह भी डर लग रहा है कि कंजरकोट की चौकी खाली करने से पहले स्रौर भारतीय धरती पर पाकिस्तानी सेनाग्रों के रहते हुए कहीं पाकिस्तान भ्रपने समर्थक मित्र-राष्ट्रों के द्वारा भारत सरकार के सामने युद्ध-विराम का प्रस्ताव न रखवाए ग्रीर उन मिल्लों को बीच में ला कर भारत सरकार को विवश न करे, जिस से हमारी स्थिति फिर उसी तरह उलझ कर रह जाय। इसलिये भ्रावश्यकता इस बात की है कि इस बातचीत के सिलसिले को हम को लम्बा नहीं ले जाना चाहिए।

हम को स्पष्ट भाषा में कह देना चाहिए कि जब तक हमारी धरती का एक इंच भी पाकिस्ता-नी सेनाओं के हाथ में है, तब तक भारत सरकार पाकिस्तान से किसी प्रकार की कोई बातचीत करने के लिए तैयार नहीं है। हम को यह स्पष्ट नीति घोषित कर देनी चाहिए और हम को यह समझ लेना चाहिए कि कच्छ का हमला केवल कच्छ का हमला ही नहीं है, बल्कि उस के पीछे पाकिस्तान के कुछ और भी इरादे हैं। हम पाकिस्तान से केवल एक ही शर्त पर बात कर सकते हैं और वह शर्त यही हो सकती है।

जिस समय भगवान कृष्ण सन्धि का प्रस्ताव लेकर दुर्योधन के पास चले, उस समय द्रौपदी ने उन को ये शब्द कहे कि भाई कृष्ण, तुम दुर्योधन से सन्धि का प्रस्ताव तो करो, लेकिन मेरे इन खुले हुए बालों को भूल कर दुर्योधन के साथ सन्धि न करना श्री लाल बहादुर शास्त्री से मैं यह कहना चाहता हूं, जो कि हमारे देश के प्रधान मन्त्री हैं, कि ग्राप पाकिस्तान के साथ बात करें, लेकिन उन सैनिकों को भूल कर, जिनकी परिनयां ग्राज इसमें विधवा बन गई हैं. पाकि-स्तान के साथ बात करेंगे तो ग्राप भारत का ग्रपमान करेंगे।

श्रपने वक्तव्य को समाप्ति की श्रोर ला जाते हुए मैं एक बात विशेष रूप से कहना चाहता हं कि पाकिस्तान के साथ हम को गांधीवादी तरीका ग्रपनाना चाहिये जो कि काश्मीर पर ब्राक्रमण के समय गांधीजी ने सलाह दी थी। जब उनसे पूछा गया कि बापू, काश्मीर पर पाकिस्तान का भ्राक्रमण हुन्ना है, क्या हमें श्रपनी फौज वहां भेजनी चाहिये। गांधी जी ने जो राय दी वह मैंने भ्रंग्रेजी की एक पुस्तक में पढ़ी है। पुस्तक का नाम है नाउ विस कैन बी टोल्ड । उसमें गांधी जी ने कहा कि मेरी अपनी राय है कि हिन्द्स्तान अपनी फीजें काश्मीर में भेज कर पहाड़ों में क्यों कट-बाता है। ग्रगर पाकिस्तान ने काश्मीर पर हमला किया है तो हिन्दुस्तान को अपनी फीजें लाहौर के रास्ते कराची में भेजना चाहिये। बह भी समय फिर ग्रा गया है। हमारे संरक्षण मन्त्री को इसी मार्ग से विचार करना चाहिये।

दूसरे हमारी फौजों से हर वर्ष दस हजार के लगभग जवान रिटायर होते हैं। उन्हें ग्रपनी सीमाग्रों पर सुविधा देकर बसाया जाये क्योंकि हमें युद्धोन्माद में पागल राष्ट्र के साथ मुकाबला करना है। श्रन्त में मैं श्रपने रक्षा मन्त्री से एक बात कह कर समाप्त करना चाहता हूं। मैं चाहता हूं कि वह इस बात को थोड़ा सा सोचें। जिन घड़ियों में उनको रक्षा का भार सौंपा गया है उनको ध्यान में रखते हुए देश को हमारे संरक्षण मन्त्री से बड़ी बड़ी श्राशायें हैं। श्रीर मुझे इस

बात को कहते हुए प्रसन्नता भी होती है कि श्रब तक हमारे संरक्षण मन्त्री द्वारा जितना कार्य हुश्रा वह भारत के गौरव श्रौर भारत की प्रतिष्ठाके सर्वथा श्रनुकूल रहा है। इसी विश्वास के श्राधार पर मुझ को यह कहना है कि जब

उन्होंने पाकिस्तान के साथ शंख फूंक ही दिया है तो वे कम से कम पाकिस्तान को ऐसी एक चोट जरूर दें जिससे जनरल श्रयुब ग्रौर पाकि-

स्तान के शासक ग्रगली पीढ़ी से भी यह कह कर जायें कि हिन्दुस्तान पर ग्रांख न उठाना।

श्री इकबाल सिंह (फीरोजपूर) : उपा-ध्यक्ष महोदय, ग्राज जिस माहोल में हम यहां पर मिल रहे हैं भ्रौर जिस माहोल में इस हाउस में बहस हो रही है, उसके सिलसिले में मैं सबसे पहले यह कहना चाहता हं कि पास्तिान ने कच्छ भौर सिंध के बार्डर पर इसलिये हमला किया कि वह अपने ढंग से कार्रवाई कर सके। इसी लिये पाकिस्तान ने नागालैण्ड से लेकर नेफा या काश्मीर में हर जगह हिन्दुस्तान के लिये मुसीबत पैदा की है। श्रगर कोई इलाका बाकी था जहां हम पाकिस्तान के साथ ग्रमन से रहते थे तो वह यही एक इलाका था। लेकिन पाकिस्तान ने इस इलाके को श्रब इस लिये चुना है कि वह समझता है कि हिन्द्स्तान की मुसीबत के लिये एक भ्रीर फण्ट पैदा किया जाये। यह फण्ट भी इस किस्म का है जो कि बिल्कुल नया है भ्रौर बाकी फण्ट्स से बहुत दूर है भौर जिसकी रक्षा के लिये हिन्दुस्तान को बहुत बड़े साधन करने पड़ेंगे, जिस के लिये हिन्द्स्तान की फौजों को एक भ्रलाहदा भौर इन्डपेन्डन्ट ढंग से फंग्शन करना पड़ेगा। पाकि-स्तान को इससे कुछ फायदा हो सकता है इस लिये उन्होंने एक नया फण्ट खोला है हिन्दुस्तान की मुसीबत को बढ़ाने के लिये भीर भपने ढंग क्रिन्द्रस्तान को नकसान पहुंचाने के लिये ।

मैं मानता हुं कि कच्छ के इलाके की डिफेन्ड करना बहुत मुश्किल काम है, मैं यह भी मानता हं कि वहां जो सिच्एशन है क्लाइमेट तौर पर, के के तौर पर, वह बहुत मुश्किल है । लेकिन इसके बावजूद हिन्द्स्तान की बहादूर सेनायें उसको डिफेन्ड कर रही हैं श्रीर जो एरिया हमारा पाकिस्तान के पास है उसे हमें उससे वापस लेना है। इस सिलसिले में कमाण्डरों को क्या करना है, यह मैं नहीं कहना चाहता, लेकिन एक बात से इंकार नहीं किया जा सकता कि कुछ दिनों में वहां बरसात होगी ग्रीर पाकि-स्तान ने एक ऐसा टाइम चना है जिसमें शायद वह कुछ फायदा उठा जाएगा । वह सोचता है कि बरसात के सिलसिले में वहां कुछ कासिप्ल-केशन्स हों स्रौर कुछ पाकिस्तान को कैंडिट मिल जाये श्रीर पाकिस्तान दुनिया के सामने कुछ कह सके।

कए बात नहीं भूलना चाहिये कि यह जो नया फण्ट पाकिस्तान ने बाकी फण्ट्स से बहुत दूर कायम किया है वह हमारे लिये मुसीबत का वायस बन सकता है। लेकिन पाकिस्तान को भी हम को बतलाना चाहिये कि यह हमारी ख्शकिस्मती है कि ग्राज उन्होंने कराची के दरवाजे पर हमें बुलाया है। वक्त ग्रायेगा जब हिन्दुस्तान की सेना ताकतवर होकर हमेशा के लिये कराची के सिर पर बैठी रहेगी। उसके बाद पाकिस्तान के मिलीटरी एक्पर्टस समझेंगे कि जिस चाल में वह हिन्दुस्तान को लाना चाहते थे उसके बिखलाफ हम उन को उसी चाल में ले ग्राये हैं। पाकिस्तान की जितनी फौजें हैं वह उन फण्ट्स पर बैठी हैं जहां पर गोलियां चलें या राइफलें फायर हों तो उनको धासानी होती है। ग्राज पाकिस्तान की 60 परसेन्ट से ज्यादा फौजें हिन्दुस्तान के उन इलाकों में हैं जहां पर हर रोज कोई न कोई सरगर्मी रहती है, जहां हर रोज कोई न कोई नई साजिश रहती है, जहां हर रोज कोई न कोई झगड़ा रहता है। पाकिस्तान को सोचना चाहिये कि एक पड़ौसी देश के नाते, जिस देशको

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[भी इकबाल सिंह]

हम भाज से पन्द्रह बीस साल पहले एक में पाते थे । ग्राज हिन्द्स्तान इसलिये नहीं तकसीम हमा है कि मसले पैदा हों, हम चाहते थे कि मसले हल हों। भाज पाकिस्तान भीर चाइना ने इकट्ठे होकर इस देश की मुसीबत को बढ़ाया है। माज पाकिस्तान की 60 परसे ट के करीब फीजें हिन्द्स्तान के हर फण्ट पर हैं। इसका क्या ग्रसर हो सकता है इसको भ्रध्यक्ष महोदय मझ से ज्यादा जानते हैं।

मैं एक ही बात कहना चाहता हूं कि मैं उस जगह से भ्राता हूं जहां से पाकिस्तान बार्डर पांच या छः मील के फासले पर है। पंजाब का हर एक भ्रादमी जब उस हिस्से में भ्रपने घर जाता है तो वहां के लोग कहते हैं कि डर की कोई बात नहीं है। ज्यों ज्यों हम वहां से दूर भौर दिल्ली के पास भ्राते जाते हैं तब सुनाई पड़ता है कि बार्डर पर खतरा है। वहां पर लोगों ने हर जगहों पर खेत किये हए हैं। वहां के किसान पाकिस्तान से नहीं डरते हैं बल्कि पाकिस्तान ही हम से डरता है। मैं इस सदन में कहना चाहता हूं कि वहां के किसानों ने एक मिसाल कायम की हुई है। पाकिस्तान में जो बंजर इलाका है वहां ग्राज पाकिस्तान ने नई दुश्मनी पैदा की हुई है। वह बंजर इलाके श्राज पाकिस्तान अपने फौजी अफसरों को देना चाहता है ताकि फीरोजपुर, भ्रमृतसर भीर गुरदासपुर जैसे बार्डर के जिलों के बहादुर किसानों के लिये नई मुसीबत पैदा हो । मैं शास्त्री जी से इतना ही कहना चाहता हूं कि भगर उन लोगों को हथियार दे दें तो हम उन को पाकिस्तान के भागों में जितनी दूर चाहें मगा सकते हैं।

एक बात मैं प्रधान मन्त्री से कहना चाहता हुं कि ग्राज तक उन बार्डर्स पर पी० ए० पी० भीर पुलिस थी। किसी जगह पर रिजवं पुलिस थी भीर किसी जगह पर पी० ए० पी० **बी किसी जगह पर राजपूत रें** अर्स थे कहीं पर बैंस्ट बंगाल रेंजर्स थे; भाज तक वह ठीक थे।

माज जिस ढंग के हालात हैं उनमें हमको रोमी मिलीटरी भार्गेनाइजेशन या मिलीटरी या भार्ने जेशन तैयार करना चाहिये। जिसने इंडेरेंडेंटली उन जगहों को देखा है, वहां की विकिंग को देखा है वह जानता है कि भ्राज तक वह बात ठीक थी, लेकिन भ्राने वाले दिनों क्या होने वाला है कोई नहीं कह सकता । इसलिये ग्रावश्यक है कि इस चीज को बदला जाये। हम सेमी मिलीटरी भ्रागेनाइजेशन बनाये या मिलीटरी भाफिसर्स जो हैं उनकी कमान्ड हो ताकि किसी मुसीबत के वक्त में वह मिलीटरी ढंग से सिचुएशन से डील कर सकें। दूनिया में ऐसे मुल्क भी हैं जहां पर बार्डर पर पुलिस है, दुनिया में ऐसे भी मुल्क हैं वार्डर पर मिलीटरी रेजिमेंट्स हैं । इस लिये मैं समझता हूं कि भाज की सिच्-एशन में सारे बार्डर्स को पुलिस पर छोड़ना मुनासिब नहीं है। जल्दी से जल्दी गवर्नमेंट ग्राफ इंडिया कोई निर्णय ले खार मिलीटरी आफि-सर्स के नीचे बार्डर्स को रक्खा जाये।

इसके भ्रलावा हिन्द्स्तान की मिलीटरी में कोई दस हजार से लेकर पन्द्रह हजार भादमी तक हर साल रिटायर होते हैं। श्री शास्त्री उन सब श्रादमियों को ग्रब पाकिस्तान बार्डर पर बसायें तो पाकिस्तान इस बात को सोचेगा, इस बात को महसूस करेगा कि उसको कोई ज्यादती नहीं करनी चाहिये।

पाकिस्तान एक ऐसी स्वायल है जिसने ग्रपने पड़ौसी मुल्कों से दुश्मनी पैदा की है। वह एक ऐसा भाइलैंड है जो कि दुश्मनी भीर ट्रेचरी पर कायम रहना चाहता है क्योंकि उसने हिन्द्स्तान के खिलाफ चीन से समझौता किया है। उनकी कोई बात इकट्ठी नहीं है, उनका सोच विचार इकट्ठा नहीं है, उनकी भाइ-डियोलाजी इकट्ठी नहीं है। एक तरफ पाकि-स्तान सिम्राटो में बैठा है दूसरी तरफ वह चीन के साथ दोस्ती चलाता है जो भाज एशिया के लिये सबसे बड़ा खतरा है वह उसके हुकमरां ₹ 1

मैं इतना ही कहना चाहता हूं कि हम पाकिस्तान के साथ दोस्त के नाते से रहना चाहते हैं। पाकिस्तान को भी हमारे साथ दोस्त के नाते से रहना चाहिये। जो श्रादमी भाज बार्डर पर बैठ हुए हैं उनका इंटरेस्ट इसी में है कि हिन्दुस्तान श्रीर पाकिस्तान श्रमन से रहे। लेकिन श्रगर पाकिस्तान झगड़े पर तुला हुशा है तो यह बात तय है कि इस झगड़े में नुकसान पाकिस्तान को होगा क्योंकि हो सकता है कि हम ऐसी जगह स्ट्राइक कर दें जिस जगह पर पाकिस्तान रोल श्राफ हो जाये।

18 hrs.

Shri J. B. Kripalani: It is very delicate and anxious times through which we are passing, and I have been told by many a wise man that at such a time people should be careful about the words that they utter, but I submit that it is at such a time that truth shall be told. Truth can injure no cause. What Pakistan has done is not of so much concern, but the pattern of aggression is the same with which we are familiar in the case of China, and the pattern of our reaction also appears to be the same.

We allowed China to aggress our land. We thought that it was democratic nation, that what had happened there was only an agrarian revolution, and that it was a progressive Government that had been established. We thought that Tibet had a reactionary, medieval and Government, and we thought that the Tibetan people would be better off under the Chinese than under Dalai Lama. Therefore, not only did we recognise the nominal suzerainty of China over Tibet, but we converted that into sovereignty of and ourselves began to call Tibet the Tibetan region of China. It is not that warning voices were not uttered, but no heed was paid to them.

Then we had a Treaty in 1954, and then we did not do anything about our borders. We had no talk with the Chinese about our borders, and three months after that, the aggression of China began, which culminated in 1962 in a fullfledged invasion of India. We were sleeping all the time. We believed, and it was said in this House, that China had no military designs, that China was a peaceful country. We said Hindi Chini bhai bhai.

In 1962 our President went to NEFA and he, who is not supposed to take part in politics, was constrained to say that we had been negligent and complacent. This was in the case of China, but we cannot say that it has been otherwise in the case of Pakistan. Pakistan never made its intentions secret, it spoke of them from the housetops.

If then we were not careful, then I say that it is not only negligence but it is culpable negligence. I remember once Mahatma Gandhi had inadvertently signed a document which, when he brought before the working committee, we pointed out as his mistake. You will be surprised, and the House will be surprised to note that he said that "I am a badmash to have signed that document." When I remonstrated with him, he said those in whose hands the lives of millions of people lay, if they make a mistake, it is not a mistake but it is a sin. It is immoral. This was his attitude. What was our reaction? About China, we repeatedly said that not an inch of our sacred soil will be given to the Chinese though we ought to have said that we could have given them a few acres of land to bury their dead. But we did nothing of that sort. years have passed, and we are negotiating and negotiating, and we were told that we will negotiate till bitter end. The bitter end is this: that they have occupied what they wanted.

As regards Pakistan, in 1956, Pakistani police forces invaded this very area which is in question today, and they were driven away by our police. Was it not time then for our Government to rouse itself to the

[Shri J. B. Kripalani]

trouble that would come in future? It was a very sensitive spot. It is an area in which half the year you cannot move on account of the flood and the monsoon and the sea-water coming in. Though it is said that the Pakistani armies are today in a higher position than ours, I ask, what that higher position. There are no Himalayan mountains there, 6,000 ft or 5,000 ft. I think the hills that they occupy would be little bigger than the hills we have round about Delhi. And yet we cannot dislodge Why? We are unwilling to use our air arms to drive them out. It could be a question of a few hours. But we cannot do that, and why we cannot do that, only the Government knows. We have not built up an aerial force that is requisite, and yet It is the same thing as happened in the case of China. We were told, however weak we may be in Ladakh areas, we are very strong in the NEFA area, and then it was said, "Let China be swept away with a broom." Today, I am very sorry to say that our Defence Minister has spoken certain words. What does he say? He says I am able and we are able to take both China and Pakistan together. I wish our Ministers talked a little less and thought a little more. It will be more helpful to the country not to talk in these terms.

Our Defence Minister is a Maratha. He must remember that Shivaji,-Chatrapati-did not talk. He talked with his Bhavani sword. That was the language in which he talked, and it was with that that he brought to the knees the greatest empire that existed in those days. It is not with words that we fight: but it is only with words we want to bring about the peace of the world. I am sorry to say that we are considered to be the greatest humbugs going on in the world. Our words have no relation to our deeds. What we say is for public consumption and not to be acted upon. I am sorry I have to use these words. But it is in such critical times than a man is called upon to

speak the truth that is in him. Remember what Lloyd George said in 1940, when bombs were falling over London. (You will please allow my neighbour to read it, because I cannot read in this light).

Shri Nath Pai (Rajapur): Lloyd George said:

"Will anybody tell me that he is satisfied with what we have done about aeroplanes, tanks, guns, especially anti-aircraft guns? Is any one here satisfied with the steps we took to train an Army to use them? Nobody is satisfied. The whole world knows that."

Shri J. B. Kripalani: The whole world knows that. But we do not know.

It is good that the Prime Minister should call for the cooperation of the 400 million and odd people living in India. It is good that he should call for the unity of the country. May I humbly submit to him, before you call upon this country to unite and cooperate, does the Government cooperate with the people? Cooperation needs two sides. If the Government cooperates with the people in their difficulties, the people will also cooperate with the Government. Let the Government cooperate with the people in giving them food, clothing, housing, education and other primary necessities of life; and they will see that the people will rise as one man, as they rose in 1962. But how did you utilise their enthusiasm? 3 years have passed and you did not do anything. You do not expect the people to rouse themselves always for cause which you have no intention of pursuing any further. It was said in this House that we will negotiate and negotiate to the bitter end. The bitter end is that China occupies what she wanted. The bitter end with Pakistan will be that Pakistan will occupy what it has occupied. I am afraid we will be where we are, talking and talking of peace in the world, helping other countries as if we can bring about peace. There was a little arrangement between nations about atom bombs. There was some check put upon them. Who put them? It was America and Russia. Where were we then? It was they who brought about some little control over those armaments. We must realise our position.

Let us know what for our cooperation is wanted. Is it wanted for corruption, inefficiency, negligence? When Government are not able to take away the evils that are eating into the very vitals of the nation, when they do not want to cooperate with the people in these things, they want us to cooperate in some higher fields. They want unity of the country. This Government will have the unity of this country the day that the Cabinets are united, the Congress is united and the Government are united. Each Cabinet in this country is divided into those who are dissidents and those who are ministerialists—the ministers are dissidents and the non-ministers are ministerialists! Is this the way to rule the country? You ask for unity. You will get it. Let the Congress unite, and then the country will unite the next day as it was united before independence.

Shri N. C. Chatterjee: Mr. Deputy-Speaker, amongst clash of words we should not cloud the issue. The real issue is: at this critical hour when India's integrity is in danger should we respond to the Prime Minister's appeal? What is his appeal? His appeal is that all sections of the House and all sections of the country should stand by him, the Defence Minister. the Government and the military forces. Sir, our answer is that we will sink all unessential differences and we will stand by the Prime Minister and by the Cabinet, on one condition that he shall declare unhesitatingly that there shall be no pursuit of the old policy of futile appeasement of Pakistan.

Sir, in this House I had the privilege to move the Kashmir Resolution and

I remember, when Shri Jawaharla. Nehru was the Prime Minister sitting opposite me, I strongly deprecated the bungle that our Government did in ordering the cease fire. When our valiant Jawans had practically cleared the whole country and Kashmir was to be completely free from the freebooters who had invaded the territory, shortly before that the unfortunate ceasefire order was issued and today Kashmir is still in danger and onethird of the territory is in hostile occupation. The Kashmir bungle is still troubling us from time to time. Therefore, we are terribly afraid of the policy of appeasement.

Sir. after Tukergram fell, after it was illegally conquered and occupied by Pakistani forces, I had the privilege to preside over a big convention called by all sections of the people at a place called Karimganj in Assam. I there along with some other Members of this House-Shri Kamath was there and there was also Shri Tridib Kumar Chaudhury-and after the conference I came back and reported to Shri Lal Bahadur Shastri who was then the Home Minister. I told him, for heaven's sake take stern take strong action. I was action, told to do it, by responsible Assam leaders. I had the privilege to appear for the Assam National Congress before the Boundary Commission. pleaded before that Commission that India—Assam—should get Tukergram and Karimganj. Although I ultimately succeeded, it was my regret to find that due to our pusillanimity at least 2,50,000 illegal Pakistani infiltrations have taken place. That was done because there were some people high up in the Assam Administration who were helping them. I came to see Shri Shastri and asked him to beware of it. I asked him to seal the border. I asked him to throw them out and not to allow them to remain. I also. went to the Prime Minister and reported to him. But, Sir, time was wasted and no action was taken. Time was wasted in deciding whether it should be a brick-built masonry wall or a corrugated iron fencing.

[Shri N. C. Chatterjee]

They were very soft to the Pakistani infiltrators and now they are more than half a million or nearly one million, and we are faced with all these difficulties.

Therefore, what we say is be clear in your policy that you will eject the aggressors. Declare that there shall be no mercy, no confabulations over it. I am sorry to say, in spite of my great respect for Shrimati Vijay Lakshmi Pandit, that she was very unfair to the Opposition. Sir, we in the Opposition yield to none in our hatriotism, in our adberence to India's territorial integrity. We yeild it none in the Cabinet, none who adorn the Treasury Benches, in our passionate adherence to maintain India's territorial integrity. But this is not We have faith in the way to do it. our army. We have faith in our But this policy should go. jawans. This policy of appeasement, this policy of vacillation, this policy of indecision should go.

Sir. I do not want to rake up the past. You know this has happened with China. The real trouble is not in Kutch. I shall, Sir, with your permission read out a report from the latest Hindustan Times.

It says:

"East Pakistan troops massed on both Bengal and Assam border."

They are possibly following diversionary tactics. Coming to this particular area, it is absolutely useless even though they are massing troops there. Our report is that the Chiness generals and Chinese officers are operating in East Pakistan and helping the alignment of the troops. Then what is the report from Calcutta:

"Although there is a period of mparative clam along the West Bengal East Pakistan border since the Chief Secretaries' Conference in Dacca, the news has now reached here that the East Pakistan Government has mobilised the troops on Rampur and Jalpaiguri border."

attack on

Kutch border (M)

Then, there is a very big concentration of troops near Beru Bari and other areas. Anything may happen there. It is quite clear that they are pursuing the Chinese tactics, the peculiar strategy of China, ---- coming and occupying our territory and then telling us "there will be cease-fire, we will withdraw, you also withdraw". We have to withdraw from our own territory. This is acquiescence in aggression. As a student of international law, I unhesitatingly say that the outrage that Pakistan has committed can in international law be described as an act of illegal free-bootery; it is nothing but international brigandage. It must be quite clear to all right-thinking men and it should be exposed thoroughly.

There should be no compromise, no vacillation, no indecision, no more attempts at confabulation or conference unless they are completely thrown out from the areas they have illegally occupied. Possibly, this is only diversionary tactics. Next the attack will come on NEFA, or West Bengal or Assam from East Pakistan where troops have been mobilised and massed. Assam also is in great danger. Rather, both Assam and Bengal are in danger, and it is much more serious than this Kutch affair. After all, this is really a new strategy and Chinese are behind them. The Chinese Generals, who are good adepts in that art, there are actually helping them, they are mobilising them and they are advising them. That greater danger and menace must be met.

We are with the Prime Minister; we are with the Defence Minister. We have faith in our Jawans; in their valour, in their courage, in their patriotism. But there is only one condition, that you shall not be deflected from your duty by the pursuit of the old policy of senseless appeasement.

Shri Lal Bahadur Shastri: Mr. Deputy-Speaker, Sir, I have heard with great interest and attention to the speeches of the hon. Members, and I must express by gratefulness to them for the support they have extended to the Government for the policies they have It will give us added to pursue. strength in our resolve to face the And I would very present situation. much like to appeal to them once again that what they have said will certainly be kept in mind, and we would go ahead with what we have decided to do in this regard with firm and courageous determination

18.24 hrs.

[Mr. Speaker in the Chair]

Some hon. Members have referred to our basic international policies. I do not want to go into them at present. They could be considered or dealt with at some other appropriate time. However, I must say that our policies are well thought out and, as far as we can see, they are in the best interests of our country.

Shri Ranga: Question.

Shri Lal Bahadur Shastri: We have our friends, both in the West and in the East. We have the best of relationship with our neighbouring countries, except of course, with China and Pakistan.

I feel that our basic policies are important, whether it is of non-alignment or of peaceful co-existence, disarmament and peace, because what is important is that we must preserve our freedom and independence and these policies do help us in maintaining our freedom of action, and also in our; thinking we can and we will remain free and independent. This is most important because when we are passing through a transitional period of our history it is absolutely important tha we must keep in mind as to what our attitude is going to be towards our own problems as well as towards the problems which are facing the world.

We have pursued the policy of peace throughout the world so far and our late Prime Minister succeeded a number of times in averting difficult situations, crises, in the past. Of course, it placed India on the map of the world; but that is not so important. What is important is that India was able to make its own contribution towards the maintenance of peace in the world.

Some hon. Members have referred to our failings. I do not want to deny it completely or say that what they said was wholly incorrect, but now we are faced with a particular situation and we have to face it boldly and squarely. Whatever the situation and howsoever we are placed, we have no doubt that we will try to meet it and meet it in the best manner possible.

Pakistan has created a very serious situation for us, but, as I said this morning, I do feel that, even in the present situation, if Pakistan would be willing to the proposals which Pakistan herself had made some time back and to which we had given our acceptance, that is, the proposal of cease-fire and the restoration of status quo ante, we will be prepared to meet and talk. What would be the result of our discussions, one cannot say.

श्री बागड़ी : पंद्रह दिन में सीज फायर हो जायेगा।

Shri Lal Bahadur Shastri: But if our talks and discussions could prevent a major violent coflagration, it would be good for us and for the world. In any case, I would certainly like to avoid it so that this does not escalate into awar. However, it all depends on Pakistan as to what their attitude is going to be.

Pakistan has been saying that it is we who have made the aggression. This is absolutely wrong and baseless.

श्री हुकम चन्द कछवायः वह पक्के राजनीतिक खिलाडी हैं। 11743

attack on Kutch border (M)

Shri Lal Bahadur Shastri: I would like to tell the world that India is entirely within its own borders. We have not gone an inch or entered into the territory of Pakistan even by an But what Pakistan has been trying to preach to the world is just in accordance with the kind of propaganda and publicity they make, half truths and, if I might say so, full untruths and untruthful propaganda-of course, we cannot compete with Pakistan in that matter.

However, what they have been telling, as I said, is wholly incorrect and wrong and we fully known what our position is and where we stand.

I would like to say that if Pakistan still sticks to her present attitudewell, there is a limit to patiencewe will certainly have to meet the situation as firmly and as effectively I still might say, let us as possible hope for the best. But if we are faced with this menace, the menace as is exists today, we will have to fight this menace with the utmost strength at our command.

श्री बागड़ी: एक सवाल मैं करना चाहता हं . . .

श्रध्यक्ष महोदय : श्रब रहने दीजिये #

भी बागड़ी: ग्रपनी ही धरती के लिए ये विवादग्रस्त क्षेत्र शब्द का प्रयोग क्यों करते हैं ? ग्रपनी ही जमीन के बारे में विवादग्रस्त ्रशब्द का इस्तैमाल न किया करे। यह बहुत...

ध्यक्ष महोदय : ग्रब ग्राप बैठ जाइये ।

श्री बागड़ी: इसके बिना, इसका जवाब दिये बिना इस बहस का कोई मतलब नहीं रह जाता है।

Mr. Speaker: The hon. Member would sit down.

Substitute Motions Nos. 2, 3, 4, 8, 10. 11 and 12 are for disapproval of policy. Does any mover wish his substitute motion to be put separately? No. I shall now put all of them together to the vote of the House.

The Substitute motions were put and negatived.

Mr. Speaker: There is Substitute Motion No. 9. Am I required to put it separately?

Shri Nath Pai: Yes.

Shri Lal Bahadur Shastri: I accept Substitute Motion No. 9.

Shri Nath Pai: It may be read out.

Shri Hari Vishnu Kamath: I would request you to ask the House to pass it standing as was done in November, 1962.

Shri Ranga No, no.

Mr. Speaker: The question is:

"That for the original motion, following be substituted, namely:---

"This House, having considered the situation arising out of the repeated and continuing attacks by the armed forces of Pakistan on the Kutch border, places on record its high appreciation valiant struggle of the force as of men and officers of our armed forces while defending our frontier and pays its respectful homage to the martyrs who have laid down their lives in defending the honour and integrity of our motherland, and with hopes and faith this House affirms the firm resolve of the Indian people to drive out the aggressor from the sacred soil of India."

The motion was adopted.

Mr. Speaker: After the acceptance of Substitute Motion No. 9, Substitute Motions No. 1, 6 and 7 are barred.

श्री किशन पटनायक (सम्बलपूर): 7 ग्रलगहै।

11745 Pakistani Forces VAISAKHA 8, 1887 (SAKA) attack or 11746 Kutch border (M)

प्रध्यक्ष महोदय : वह बार्ड है ।

श्री किशन पटनायकः बार्ड कैसे हो गई

stands adjourned to meet again tomorrow at 11 A.M.

18.35 hrs.

The Lok Sabha .then adjourned till Eleven of the Clock on Thursday Mr. Speaker: They are barred. They the 29th April, 1965/Vaisakha 9 cannot be taken up. The House now 1887 (Saka).